Annexure R-I

Personal Attention/Most Urgent/Time Bound
Hon'ble National Green Tribunal Matter

From

The District Magistrate,
Una, District Una (H.P.)

To

1. The Divisional Forest Officer,
   Una, District Una (H.P.).
2. The Joint Director of Industries,
   Una, District Una (H.P.).
3. The Regional Officer,
   H.P. State Pollution Control Board,
   Una, District Una (H.P.).
4. The Mining Officer,
   Una, District Una (H.P.).

No. 1097-1100 /ADC/LFA
Dated: - 15 .05.2024

Sub: - Original Application No. 646/2023 titled as Manoj Kumar Kaushal versus State of H.P. & ors.

Sir,

Please refer to this office letter No.851-854/ADC/LFA dated 07.02.2024, on the above noted subject.

Now, it is intimated that the aforesaid Original Application was listed before the Hon'ble NGT on 02.05.2024 and the Hon'ble NGT vide order dated 02.05.2024 (**copy enclosed**) has observed that the replies filed by the respondents State do not furnish the complete information particularly with respect to the justification given for the proposal of setting up of the Common Effluent Treatment Plant (CETP) and the justification given for dropping the proposal of setting up of the same. The Hon'ble NGT has directed the respondents vide aforesaid order dated 02.05.2024 to file additional reply furnishing complete information particularly with respect to the

justification given for the proposal of setting up of the Common Effluent Treatment Plant (CETP) and the justification given for dropping the proposal of setting up of the same. You are, therefore, directed to supply the requisite complete information/report to this office by **15th June, 2024** enabling the undersigned to prepare & file his additional reply before the Hon'ble NGT within stipulated period.

Jatin Lal, IAS
District Magistrate,
Una, District Una (H.P.).
Ph. No. 01975-225800.

Encls: As above.

243

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

-14-

एस.सी.ए रसीद संख्या: 4202125528253951

Annexure-K-II

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगो वृत्त : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195

नाम : vcbvc
पिता/पति : vbnvcnc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

मोहाल : उप महाल पन्डोगा उपरला
साल : 2017-2018
रकबा ईकाई: है-आ-सै

खेवट नं. ..... नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2.	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... वशरह खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		3190	02-15-35 बंजर कदीम	कब्जा व पइता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब.रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

निकनेट : हिमाचल प्रदेश - शिमला
दिनाँक: 20-Jul-2024
पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

245

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49□हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

निकनेट : हिमाचल प्रदेश.- शिमला

दिनाँक: 20-Jul-2024

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाहदेवल फूह में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हंजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624454

247

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202125428240517

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : vcxbxcb
पिता/पति : vnbvcncv

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2932	02-03-37 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

249

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वस्ये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/ 1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49□हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवल फूल मैं शामिल किये गये है 872 तबदील मलकियत नोट- वस्ये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा ताहादी 0-02-25 हे.खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253738012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)[illegible]-1/2009 Dated 14-Feb-2011

Jam040624453

251

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202124728153177

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : xcvzxc
पिता/पति : cbxcbc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हवाला	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2832	02-63-15 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

2	3	4	5	6	7	8	9
							3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वस्ये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932.

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा0069-39-32 हैक्ट अलाटेक्ल पूल मैं शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730 2 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in

For Validity Refer : Notific. No:Rev-C(I 0-1/2009 Dated 14-Feb-2011

Jam040624447

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202124928171517

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : xcvxcvcx
पिता/पति : vxcvzx

साल : 2017-2018 रकबा ईकाई: है-आ-सै

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2833	02-15-66 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रवन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्वर 350 दिनाक 18-05-2007 के अनुसार नम्वर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-49 हैक्ट. रिजर्व पूल व नम्वर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवत पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.नं. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624448

259

-30-

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202125028190776

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018

नाम : XZCVXCZV
पिता/पति : CXVZXCV

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट नं. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2834	05-06-94 बंजर कदीम	कब्जा व पइता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

261

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवल फूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID -242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20 July-2024.
To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 dated 14-Feb-2011
Jam040624449

263

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202131528502707

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : cvbv
पिता/पति : vcbvc

साल : 2017-2018 रकबा ईकाई: है-आ-सै

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		3194	03-10-05 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

निकनेट : हिमाचल प्रदेश - शिमला दिनाँक: 20-Jul-2024 पृष्ठ संख्या : 1

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

265

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-बरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा1069-39-32 हैक्ट अलाटेबल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624456

267

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202125228206742

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : cxbcvxb
पिता/पति : cvbcxv

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरह खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उधोग विभाग (हि.प.)(State of Art Indusriwl Township)		2835	02-28-14 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

निकनेट : हिमाचल प्रदेश - शिमला दिनाँक: 20-Jul-2024 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

269

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-तस्वे रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-490हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा0069-39-32 हैक्ट आलाटेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomi.nk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624450

271

-42-

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202125328219915

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : xcvbxcvbcbv
पिता/पति : xcbvcxbxc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1). ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2837	06-28-65 बंजर कदीम	कब्जा व पइता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

273

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेबल पूल मै शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना काश्त मैं कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624451

274

275

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202125328231842

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : xcvbxcb
पिता/पति : cvbcvn

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट नं. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2931	00-27-02 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

निकनेट : हिमाचल प्रदेश - शिमला

दिनाँक: 20-Jul-2[illegible]4

[illegible] संख्या: 1

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

247

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,1416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवल पूंल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624452

279

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202131828536911

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम . : bvcbcvnbc
पिता/पति : cvxbcvxncxb

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम-पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... वशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		3195	05-37-07 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

281

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-490हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202131228469633

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195

नाम : xcvv
पिता/पति : cbxvc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

मोहाल : उप महाल पन्डोगा उपरला
साल : 2017-2018
रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हदूद	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Industriwl Township)		3192	01-33-80 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77- 91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरुये रपट रोज़नामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/ 1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49□हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

285

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा0।69-39-32 हैक्ट अलाटेबल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरूये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा ताहादी 0-02-25 हे खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत



Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624455

निकनेट : हिमाचल प्रदेश - शिमला

दिनाँक: 20-Jul-2024

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202115827482917

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त नं. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : vcxb
पिता/पति : cvbxc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1244	03-23-92 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

287

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099;3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420;1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख खाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनांक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-490हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा069-39-32 हैक्ट अलाटेवल पूल मै शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तवदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा ताद्दादी 0-02-25 है खाना काश्त में कब्जा वन सरकार तवदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तवदील मलकियत

Common Service Centre
CSC/LMK
ID -242253736012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624437

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202122527860447

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : xcv
पिता/पति : cbxcv

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1257	07-22-69 बंजर कदीम	कब्जा व पइता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

2	3	4	5	6	7	8	9
							3007/1,3008,3016 किता 162 तादादी 155-77- 91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/ 1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49□हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

293

2	3	4	5	6	7	8	9
							3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवल भूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624438

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202122827898771

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : xzcvxc
पिता/पति : cxbzx

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हदूद	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना, हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... वशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1263	00-81-93 बंजर कदीम	कब्जा व पड़ता वशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1439,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995.
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रवन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्वर 350 दिनाक 18-05-2007 के अनुसार नम्वर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357,,1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-490हैक्ट रिजर्व पूल व नम्वर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

297

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेवल पूल मैं शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना काश्त मैं कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624439

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202123027928061

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त नं. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : cxvbxc
पिता/पति : ccbcvxb

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		3214/1265	00-35-59 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

299

2	3	4	5	6	7	8	9
							2502,2745/1,2857,
							2858,2892,2893/1,
							2947,2950,2951,
							2952,2953,2954,
							2955,2956,2957,
							2958,2965,2970,
							2976,2977,3018,
							3036,3055,3065,
							3080,3099,3127/1,
							3128,3129,3130,
							3131,3132,3139,
							3150/1,3156,1244,
							1257,1263,1265,
							1269,1345,1347,
							1348,1349,1352,
							1355,1356,1358,
							1359,1360,1364,
							1365,1366,1367,
							1368,1374,1375,
							1376,1415,1416,
							1419,1432,1433,
							1434,1435,2753,
							2823,2832,2833,
							2834,2835,2837,
							2920,2921,2931,
							2932,3949,3004,
							3190,3192,3194,
							3195,1264,1270,
							1346,1420,1423,
							1426,1670,1671,
							2893,2897,2909,
							2941,993,994,995,
							995/1,1636,1648,
							2982,2983,2985/1,
							2986,2988,3007,

2	3	4	5	6	7	8	9
							3007/1,3008,3016 किता 162 तादादी 155-77-91 हे0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्यातती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-4900हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932.

301

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा169-39-32 हैक्ट अलाटेबल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा ताहादी 0-02-25 है खाना कारते में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. : कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624457

2	3	4	5	6	7	8	9
							3190, 3192, 3194, 3195 किता 24रकबा0069-39-32 हैक्ट अलाटेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253738012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253738012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624440

303

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202123227952537

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : vcnbv
पिता/पति : vxnvcb

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरह खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		3215/1265	04-31-03 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

305

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-490हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा69-39-32 हैक्ट अलाटेबल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत



Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624441

307

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202123427979013

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : vcxbcvxbbbb
पिता/पति : bxcvbc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबिक व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट नं. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उधोग विभाग (हि.प.)(State of Art Indusriwl Township)		1432	01-60-89 बंजर कदीम	कब्जा व पढता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

308

309

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का निर्यंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वस्ये रपट रोजनामचा वक्यात्ती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49□हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

निकनेट : हिमाचल प्रदेश - शिमला

दिनाँक: 20-Jul-2024

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकवा0069-39-32 हैक्ट आलाटेवल पूल मै शामिल किये गये है 872 तबदील मलकियत नोट- वइये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. क्ति.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253738012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624442

211

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202123628004546

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : vbcbcbxc
पिता/पति : vbxcvb

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. बगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1433	08-86-35 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

313

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रेख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,□1085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, □1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,□1416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-49□हैक्ट रिजर्व फूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, □2832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा10169-39-32 हैक्ट अल्पादेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोटं- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 है खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Pefer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624443

315

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202123828023381

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : cxbxcb
पिता/पति : cvbxcvb

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन- 9 म. 473 ..... वशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1434	00-56-96 बंजर कदीम	कब्जा व पड़ता वशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्व रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857, 2858,2892,2893/1, 2947,2950,2951, 2952,2953,2954, 2955,2956,2957, 2958,2965,2970, 2976,2977,3018, 3036,3055,3065, 3080,3099,3127/1, 3128,3129,3130, 3131,3132,3139, 3150/1,3156,1244, 1257,1263,1265, 1269,1345,1347, 1348,1349,1352, 1355,1356,1358, 1359,1360,1364, 1365,1366,1367, 1368,1374,1375, 1376,1415,1416, 1419,1432,1433, 1434,1435,2753, 2823,2832,2833, 2834,2835,2837, 2920,2921,2931, 2932,3949,3004, 3190,3192,3194, 3195,1264,1270, 1346,1420,1423, 1426,1670,1671, 2893,2897,2909, 2941,993,994,995, 995/1,1636,1648, 2982,2983,2985/1, 2986,2988,3007,

317

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077,, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419,, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-490हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा0069-39-32 हैक्ट अलाटेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरूये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका हे। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID-242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

318 Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024
To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No.Rev-C(F)/10-1/2009 Dated 14-Feb-2011
Jam040624444

319

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202124028060362

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त न. : 195 मोहाल : उप महाल पन्डोगा उपरला साल : 2017-2018 रकबा ईकाई: है-आ-सै

नाम : cxvxcbvc
पिता/पति : bxvcbc

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन- 9 म. 473 ..... बशरह खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		1435	00-11-11 गै.मु.चोई	कब्जा व पडता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435,2753,
								2823,2832,2833,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

321

2	3	4	5	6	7	8	9
							3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंप गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078, 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकवा 71-49-49 हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432, 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा069-39-32 हैक्ट अलाटेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरूये ई.न. 860 तबदील मलकियत द्वारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तादादी 0-02-25 हे खाना कास्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID -242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624445

323

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4202124528115131

जिला : ऊना
तहसील : ईसपूर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : पन्डोगा प्रथम
हदबस्त नं. : 195 मोहाल : उप महाल पन्डोगा उपरला

नाम : xzcvxcbg
पिता/पति : dvafdbgafd

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुतबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
10 मिन 9 म. 473 ..... बशरहा खेवट नं. (1) ..... 0.00 माल 0.00 स्वाई 0.00	24 मिन 655	सरकार हिमाचल प्रदेश	कब्जा उद्योग विभाग (हि.प.)(State of Art Indusriwl Township)		2753	00-49-43 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न.(1)	न.ई. कि.ई. 562 हिब्बा 618 हिब्बा नोट : हस्ब रपट रोजनामचा वाक्याती न0 94 दिनांक 12-11-1999 नम्बरान खसरा 18,48,788,789,790, 791,792,804,805, 806,808,809,906, 936,1051,1052, 1069,1070,1076, 1077,1078,1084, 1085,1086,1088, 1089,1093,1094, 1095,1096,1098, 1103,1104,1112, 1115,1117,1124, 1126,1127,1130, 1132,1182,1184, 1185,1234,1243, 1353,1405,1406, 1418,1443,1458, 1771,1979,2047,

1	2	3	4	5	6	7	8	9
								2502,2745/1,2857,
								2858,2892,2893/1,
								2947,2950,2951,
								2952,2953,2954,
								2955,2956,2957,
								2958,2965,2970,
								2976,2977,3018,
								3036,3055,3065,
								3080,3099,3127/1,
								3128,3129,3130,
								3131,3132,3139,
								3150/1,3156,1244,
								1257,1263,1265,
								1269,1345,1347,
								1348,1349,1352,
								1355,1356,1358,
								1359,1360,1364,
								1365,1366,1367,
								1368,1374,1375,
								1376,1415,1416,
								1419,1432,1433,
								1434,1435;2753,
								2823,2832,2883,
								2834,2835,2837,
								2920,2921,2931,
								2932,3949,3004,
								3190,3192,3194,
								3195,1264,1270,
								1346,1420,1423,
								1426,1670,1671,
								2893,2897,2909,
								2941,993,994,995,
								995/1,1636,1648,
								2982,2983,2985/1,
								2986,2988,3007,

1	2	3	4	5	6	7	8	9
								3007/1,3008,3016 किता 162 तादादी 155-77-91 है0 भूमि में खड़े वृक्षों का नियंत्रण रख रखाव व प्रबन्धन वन विभाग हिमाचल प्रदेश सरकार को सौंपा गया है। नोट-वरूये रपट रोजनामचा वक्याती नम्बर 350 दिनाक 18-05-2007 के अनुसार नम्बर खसरा 1076, 1077, 1078,. 1081,01085, 1086, 1088, 1095, 1096, 1098, 1103, 1269, 1345, 1347, 1348, 1349, 1352, 1355/1,1357, 1358, 01359, 1360, 1361; 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1374, 1375, 1376, 1405, 1406, 1415,01416, 1419, 2949, 3004, 3127/ 1, 3128, 3129, 3130, 3131,3132, 3139, 3150/1किता 48 रकबा 71-49-49हैक्ट रिजर्व पूल व नम्बर खसरा 1244, 1257, 1263, 1265, 1355/2, 1432,. 1433, 1434, 1435, 2753, 2823, 02832, 2833, 2834, 2835, 2837, 2920, 2921, 2931, 2932,

1	2	3	4	5	6	7	8	9
								3190, 3192, 3194, 3195 किता 24रकबा069-39-32 हैक्ट अलाटेवल पूल में शामिल किये गये है 872 तबदील मलकियत नोट- वरुये ई.न. 860 तबदील मलकियत दवारा खेवट हजा का नम्बर खसरा 1458/1 रकबा तहादी 0-02-25 हे खाना काश्त में कब्जा वन सरकार तबदील कर दिनांक 28-05-2019 को स्वीकार हो चुका है। न.ई. कि.ई. 622 तबदील मलकियत

Common Service Centre
CSC/LMK
ID -242253730012
PANDOGA
UNA H.P.
LOK MITRA KENDRA

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam040624446

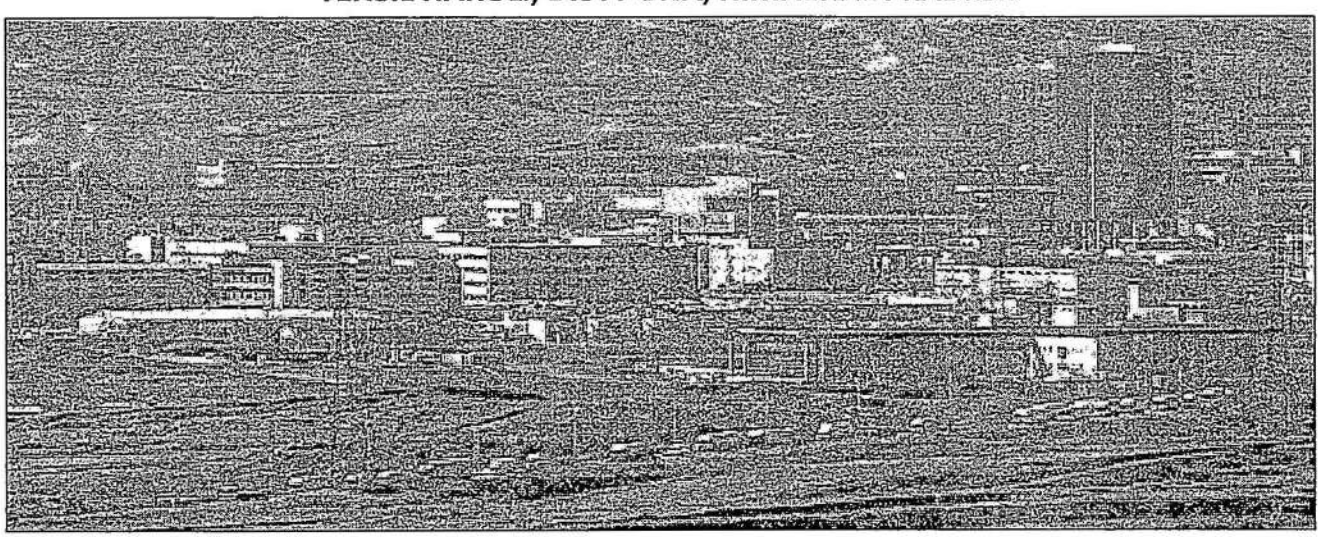
HPSIDC

DETAILED PROJECT REPORT

NEW STATE OF THE ART INDUSTRIAL AREA

AT PANDOGA

TEHSIL HAROLI, DISTT UNA, HIMACHAL PRADESH



SUBMITTED BY-
THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.
NEW HIMRUS BUILDING, CIRCULAR ROAD, SHIMLA-171001 (H.P.)
PH.0177-2624751, FAX: 0177-2624278
WEBSITE: WWW.HPSIDC.NIC.IN

PREPARED BY-
HIMACHAL CONSULTANCY ORGANISATION LTD. (HIMCON)
NEW BRIDGE VIEW ESTATE, THE MALL, SHIMLA
PH.0177-2654537, 2652488, FAX: 0177-2655722
WEBSITE: WWW.HIMCON.ORG
&
EMBEE FINANCIAL SERVICES LIMITED
SCO 2935-36, LEVEL-1, SECTOR 22-C
CHANDIGARH-160022 (INDIA)
EPABX: +91-172-5086551/52, 2707065
FAX: +91-172-5019550
WEBSITE: WWW.EMBEEGROUP.IN

TABLE OF CONTENTS

SERIAL NO.	CHAPTER	PAGE NO.
CHAPTER-I	EXECUTIVE SUMMARY & IMPORTANT PARAMETERS	05
CHAPTER-II	BACKGROUND/CONTEXT	11
CHAPTER-III	ROLE & COMMITMENT OF STATE GOVT OR ITS AGENCY	29
CHAPTER-IV	STATE IMLPEMENTING AGENCY (SIA)	39
CHAPTER-V	NEED ASSESSMENT & DEMAND ANALYSIS	45
CHAPTER-VI	PROJECT DESCRIPTION	52
CHAPTER-VII	COMMON EFFLUENT TREATMENT PLANT (CETP)	63
CHAPTER-VIII	PROJECT COST & MEANS OF FINANCE	69
CHAPTER-IX	FINANCIAL PROJECTIONS	74
CHAPTER-X	SCHEDULE OF IMPLEMENTATION	80
CHAPTER-XI	PROPOSED MANAGEMENT STRUCTURE	82
CHAPTER-XII	PROJECT IMPACT	84
CHAPTER-XIII	SWOT ANALYSIS	89
CHAPTER-XIV	BRIEF INTRODUCTION OF HIMCON	92
CHAPTER-XV	BRIEF INTRODUCTION OF EMBEE	97

LIST OF ANNEXURES- FINANCIAL PROJECTIONS

SERIAL NO.	ANNEXURES	PAGE NO.
ANNEXURE -I	COST OF DEVELOPMENT	103
ANNEXURE-II	MEANS OF FINANCE	104
ANNEXURE-III	PROJECTED PROFITABILITY STATEMENT	104
ANNEXURE-IV	PROJECTED BALANCE SHEET	105
ANNEXURE-V	PROJECTED CASH FLOW STATEMENT	106
ANNEXURE-VI	DEBT SERVICE COVERAGE RATIO	107
ANNEXURE-VII	INTERNAL RATE OF RETURN (IRR)	107
ANNEXURE-VIII	ASSUMPTIONS	108
ANNEXURE-IX	PLOT ALLOTMENT RATES	110
ANNEXURE-X	DETAIL OF TOTAL INCOME	111
ANNEXURE-XI	INCOME FROM COMMON FACILITY CENTRE	112
ANNEXURE-XII	INCOME FROM WORKING WOMEN HOSTEL	113
ANNEXURE-XIII	DETAIL OF MAINTAINENCE CHARGES	114
ANNEXURE-XIV	SENSTIVITY ANALYSIS	115
ANNEXURE-XV	TERM LOAN REPAYMENT SCHEDULE	116
ANNEXURE-XVI	DEPRECIATION SCHEDULE	118
ANNEXURE-XVII	COMPUTATION OF INCOME TAX	120

LIST OF DOCUMENTS ENCLOSED

SERIAL NO.	ANNEXURES
ANNEXURE –A & B	COST OF ROADS, BRIDGE & STORM WATER DRAINAGE
ANNEXURE -C	COST OF WATER DISTRIBUTION SYSTEM
ANNEXURE –D	COST OF OVERHEAD WATER STORAGE TANK
ANNEXURE –E	COST OF TUBE WELLS
ANNEXURE –F	COST OF PUMP HOUSE
ANNEXURE –G	COST OF SEWERAGE LINE
ANNEXURE –H	COST OF STREET LIGHTS FOR INDUSTRIAL AREA
ANNEXURE –I	COST OF INSTALLATION OF 132 KV POWER SUB-STATION
ANNEXURE -J	COST OF COMMON FACILITY CENTRE
ANNEXURE –K	COST/COMMERCIAL OFFER OF COMMON EFFLUENT TREATMENT PLANT
ANNEXURE –L	COST OF WORKING WOMEN HOSTEL
ANNEXURE –M	COST OF BUS STOPS & RAIN SHELTERS
ANNEXURE-N	MEMORANDUM / ARTICLES OF ASSOCIATION
ANNEXURE-O	PROJECT SITE PHOTOGRAPHS
ANNEXURE-P	SANCTION (HPSEBL) 132 KV POWER SUB-STATION
ANNEXURE-Q	MASTER PLAN & DIMENSION DRAWINGS
ANNEXURE-R	IN-PRINCIPLE APPROVAL FROM CENTRAL GOVERNMENT
ANNEXURE-S	COPY OF JAMABANDI OF LAND

CHAPTER-I

EXECUTIVE SUMMARY& IMPORTANT PARAMETERS

1.1 EXECUTIVE SUMMARY & IMPORTANT PARAMETERS

NAME OF THE SIA	The Himachal Pradesh State Industrial Development Corporation Limited (HPSIDC) New Himrus Building, Circular Road, Shimla-171001
CIN NO. OF SIA	U70109HP1966SGC002683
MOA/AOA	Memorandum /Articles of Association of SIA attached.
SHAREHOLDING PATTERN OF SIA	H.P. Government holds 100% shares in HPSIDC
PROJECT LOCATION	Establishment of a Greenfield "State of The Art" Industrial Area at Pandoga, Tehsil Haroli, Distt. Una under the Modified Industrial Infrastructure Up-gradation Scheme (MIIUS).
NATURE OF PRODUCTS LIKELY TO BE MANUFACTURED	It is expected that new units in Metal based (Steel fabrication), Engineering, Wood based furniture, Rubber based, Plastic & Petro based, Paper based, Chemical based, Glass & Ceramic based, Mechanical & Allied Products, Service establishments, Steel furniture, Pharma based & Steel Wire segments may come up in the proposed industrial area.
LAND	29-72-46 Hectares

NUMBER AND SIZE OF UNITS FOR ESTABLISHMENT OF A GREENFIELD "STATE OF THE ART" INDUSTRIAL AREA UNDER MODIFIED INDUSTRIAL INFRASTRUCTURE UPGRADATION SCHEME (MIIUS)

S. No.	Component	No. of Plots	Saleable Area (Sq. mtrs.)
1	Industrial Plots		
a	10000 sq. mtrs.	05	50000
b	5000 sq. mtrs.	14	70000
C	2000 sq. mtrs.	16	32000
D	1000 sq. mtrs.	26	26000
	Total	**61**	**178000**
2	Working Women Hostel		1967.89
3	Common Facility Centre (CFC)		652.74

COST OF PROJECT	Rs.121.95 Crores

DETAILS OF COST OF PROJECT

S.No	Particulars	Amt (Rs Crs)
1.	Land	-
2.	Building / Civil Works & Equipments	114.48
3.	Pre-Operative Expenses	7.47
	TOTAL	**121.95**

MEANS OF FINANCE

S. No	Particulars	Amt (Rs Crs)
1.	Central Govt. Grant	50.00
2.	Share of SIA	30.49
3.	Bank Loan/Beneficiary Contribution	41.46
	Total	121.95

INCOME / RECEIPT DETAILS OVER THE PROJECTED PERIOD (OCT-2017 TO MAR-2027)

S.No	Income Components	Amt (Rs Crs)
1.	Income from Sale of Industrial Plots	100.39
2.	Total Receipts from Working Women Hostel (Sale & Rental Income)	12.11
3.	Total Receipts from Common Facility Centre (Sale of Shops, SCOs & Rental Income)	6.89
4.	Other receipts (Recovery of user charges)	18.59
	TOTAL	**137.98**

	Executive Summary contd.....
PROJECTED INVESTMENT	It is expected that an approx. amount of Rs.820 crores will be invested by the prospective entrepreneurs in the proposed industrial area at Pandoga.
EMPLOYMENT POTENTIAL	12300 direct & indirect (Including service sector from the downstream / upstream) employment is expected
SURVEY/STUDY CONDUCTED	Survey/study was conducted by DIC Una for suitable selection of site for proposed project under MIIUS.
AVAILABILITY OF RESOURCES AT PROPOSED SITE	Land - Available Roads - Good network of roads & connectivity available Power- Power Available (New 132 Kv substation proposed) Water- Available through tube wells proposed at site

1.2 COMPONENT WISE COST DETAILS

(Rs. Crores)

S.No.	DESCRIPTION OF ITEMS	AMOUNT
A)	PHYSICAL INFRASTRUCTURE	
1.	Construction of roads, storm water drainage, paths & green cover development	17.37
2.	Construction of bridges	2.33
3.	Water Distribution System	1.07
4.	Construction of 1 Nos RCC Over Head Water Storage Tank 2.00 lac. Ltrs Net Capacity	0.77
5.	Drilling, Development and Installation of 2 Nos Small Tube Wells	0.46
6.	Construction of Pump House and laying pumping machinery in tube wells	0.39
7.	Providing and laying Sewerage Line	2.98
8.	Providing Electrical & Solar street lighting system	1.94
B)	**TECHNICAL INFRASTRUCTURE**	**27.31**
1.	Installation of 132 KV Sub-Station	33.92
2.	Construction of Common Facility Centre	11.06
3.	Construction of Common Effluent Treatment Plant– 5MLD	33.89
	SUB-TOTAL (B)	**78.88**
C)	SOCIAL INFRASTRUCTURE	
1.	Construction of Working Women Hostel	6.56
2.	Construction of Rain Shelters/ bus stops	1.73
	SUB-TOTAL (C)	**8.29**
D)	PRE OPERATIVE EXPENSES	
1.	Establishment expenses during construction period	1.00
2.	Interest during construction (IDC)	6.47
	SUB-TOTAL (D)	**7.47**
	GRAND TOTAL (A+B+C+D)	121.95

1.3 COMPONENT WISE GRANT DETAIL

(Rs. Crores)

S.No.	LIST OF COMPONENT	COST OF COMPONENT	CENTRAL GOVT. GRANT	% OF CENTRAL GOVT. GRANT
1	Physical Infrastructure	27.31	6.83	25% with maximum ceiling of Rs. 12.50 crores
2	Technical Infrastructure	78.88	39.44	50% with maximum ceiling of Rs. 20.00 crores on CETP
3	Social Infrastructure	8.29	4.14	50%
	Sub-Total	114.48	50.41	
4.	Preliminary /Pre- operative Expenditure & Administration Expenditure.	7.47	1.00	@ 2% of the aggregate grant
	Total	121.95	Rs. 51.41 Crores Maximum Ceiling of Rs. 50.00 Crores	

1.4 FINANCING PATTERN OF PROJECT

(Rs. Crores)

S.NO.	PARTICULARS	Total Amount
1.	Central Government Grant (41%-restricted to Rs. 50.00 Crores)	50.00
2.	Share of SIA (25%)	30.49
3.	Bank Loan/Beneficiary Contribution (34%)	41.46
	TOTAL	121.95

1.5 FINANCIAL INDICATORS OF PROJECT

S.NO.	PARTICULARS	Value
1.	DSCR	1.62
2.	IRR	8.02%
3.	SENSTIVITY DSCR	1.54
4.	DEBT: EQUITY RATIO	1.36
5.	DEBT: EQUITY RATIO INCLUSIVE CENTRAL GOVT. GRANT	0.52

1.6 STAGE WISE FUND MOBILIZATION PLAN (IMPLEMENTATION PERIOD)

(Rs. Crores)

PARTICULARS	PROPOSED YEAR I 2015-16	PROPOSED YEAR II 2016-17	PROPOSED YEAR III 2017-18 I & II QTRS.	TOTAL
	30%	40%	30%	
Central Govt. Grant	15.00	20.00	15.00	50.00
(Max Rs.50 Crores as per MIIUS)	Ist Installment	IInd Installment	IIIrd Installment	
SIA Share-(Min. 25% as per MIIUS)	9.15	12.19	9.15	30.49
Bank Loan/Beneficiary Contribution	12.44	16.58	12.44	41.46
TOTAL	36.58	48.78	36.58	121.95

1.7 FUND UTILIZATION PLAN(IMPLEMENTATION PERIOD)

(Rs. Crores)

PARTICULARS	PROPOSED YEAR I 2015-16	PROPOSED YEAR II 2016-17	PROPOSED YEAR III 2017-18	TOTAL
REQUIRED AS PER MIIUS			I & II QTRS	
% Utilization of project cost	22.50%	30.00%	47.50%	
Amount required to be incurred	27.44	36.58	57.92	121.95
PLANNED EXPENDITURE	36.58	48.78	36.58	121.95
Land	-	-	-	-
% Actual Utilization of project cost	30%	40%	30%	
Building , Civil Works & Equipment	34.34	45.79	34.34	114.48
Pre-operative Expenses	2.24	2.99	2.24	7.47
TOTAL	36.58	48.78	36.58	121.95

1.8 YEARWISE PERCENTAGE SALES PLAN

FY	Industrial Plots	Working Women Hostel	Common Facility Centre (CFC) Sale of Shops & SCOs
2017-18	20%	-	30%
2018-19	30%	-	20%
2019-20	30%	-	20%
2020-21	12%	-	20%
2021-22	8%	-	10%
2022-23	-	10%	-
2023-24	-	15%	-
2024-25	-	20%	-
2025-26	-	20%	-
2026-27	-	35%	-

1.9 SCHEDULE OF IMPLEMENTATION

S. No.	Activity	Commencement	Completion
1	Preliminary works like surveying, contouring map, layout, soil investigation works etc.	Completed	
2	Preparation of detailed estimates, design and specifications and other related documents of works	June 2014	January 2015
3	Calling tenders and issuing work orders for development works	February 2015	June 2015
4	Site development	July 2015	September 2016
5	Common infrastructure	October 2016	September 2017
6	Commercial launch	October 2017	

CHAPTER-II
BACKGROUND / CONTEXT

2.1 BACKGROUND

- The Modified Industrial Infrastructure Up-gradation Scheme (MIIUS) is a very innovative and latest technology scheme for upgrading infrastructure in industrial areas, estates, parks and Greenfield Projects for urban, rural and geographically isolated areas and provides big support to the manufacturing sector, new avenues for increase in productivity, export promotion, foreign exchange earnings and employment generation.

- The increasing participation of industries, hydropower projects and tourism has set the stage for speedy economic development of the State. To offset the geographical and locational disadvantage, the State Government has been providing various incentives that encourage investment in the State. After the special package of incentives by Central Government to Himachal Pradesh in 2003, the State has witnessed a rapid growth in industrialization. Even during the early days of development of the State, State Government realized the importance of industrial areas/estates with all essential infrastructure facilities especially for the growth of micro, small and medium enterprises in different parts of the State. In line with that the State Government has always been promoting establishment of industrial areas/estates.

- As per the industrial policy of the State Government, it is committed to -
  a) Encouraging eco-friendly and environmentally sustainable industrial growth through adoption of cleaner technology and environmental management systems and promoting public disclosure of pollution status at the unit and cluster level.
  b) Continuing thrust on creation and provision of "State of The Art" industrial and related infrastructure.
  c) Creating a congenial investment climate by ensuring ease of business and time bound delivery of services.

- The proposed project is for the establishment of a new Industrial area at Pandoga in district Una on Una- Hoshiarpur state highway with the assistance of Government of India under Modified Industrial Infrastructure Up-gradation Scheme (MIIUS). There are six industrial areas that have been developed apart from two undeveloped industrial areas in different parts of District Una. The proposed green field industrial area is located at Pandoga near Mehatpur and Tahliwal well known existing industrial areas.

  Details of the industrial areas already developed in the district are as under-

Name of Industrial Areas	Size of Industrial Areas	Plots	Sheds	Investment (Rs Crores)
Mehatpur	902 Acres	158	26	110
Tahliwal	726 Kanals	184	10	80
Gagret	1109 Kanals	75	-	173
Amb	1059 Kanals	30	-	80
Jeeipur Rehri	235 Kanals	61	-	10
Basal	414 Kanals	34	-	90

(Source: DIC, Una, HP)

2.2 RELEVANCE OF THE PROPOSED INDUSTRIAL AREA FOR STATE

The proposed industrial area is located near Mehatpur/Tahliwal, well-known existing industrial areas. The proposed industrial area is very well connected with the road, rail & air transportation facilities and provides a congenial atmosphere. The proposed industrial area will prove beneficial for the socio-economic upliftment of the State as it has locational advantages.

NEED FOR SETTING UP PROPOSED GREENFIELD PROJECT UNDER MIIUS SCHEME AT PANDOGA

- **ATTRACTING THE INDUSTRY OF THE NEARBY AREAS**

  The proposed industrial area is located at a distance of 13 kms from District Headquarters Una and 5 kms from Hoshiarpur near Punjab border area. The nearest rail head is also available at Una at 12 kms from the site. This area is pollution free and labor is easily available. The strategic location of the proposed area being well connected by road, railways and air is advantageous to attract industrialist from the neighboring States.

- **EMPLOYMENT GENERATION**

  There are sufficient human resources available in the area in the form of educated unemployed, technically qualified and skilled persons. The proposed area will provide an opportunity to these people to get employed or become entrepreneurs. It is projected that this project will create employment opportunity for total of approximately 12300 persons direct & indirect including service sector from the downstream / upstream areas.

- **BALANCED REGIONAL GROWTH**

  The proposed industrial area will provide an exposure to new technological, designs, innovations and entrepreneurship by way of participative management by the local society. There shall be an augmentation of manufacturing sector, new avenues for productivity and export promotion, foreign exchange earnings and it will accelerate economic growth with a visible and impact oriented approach.

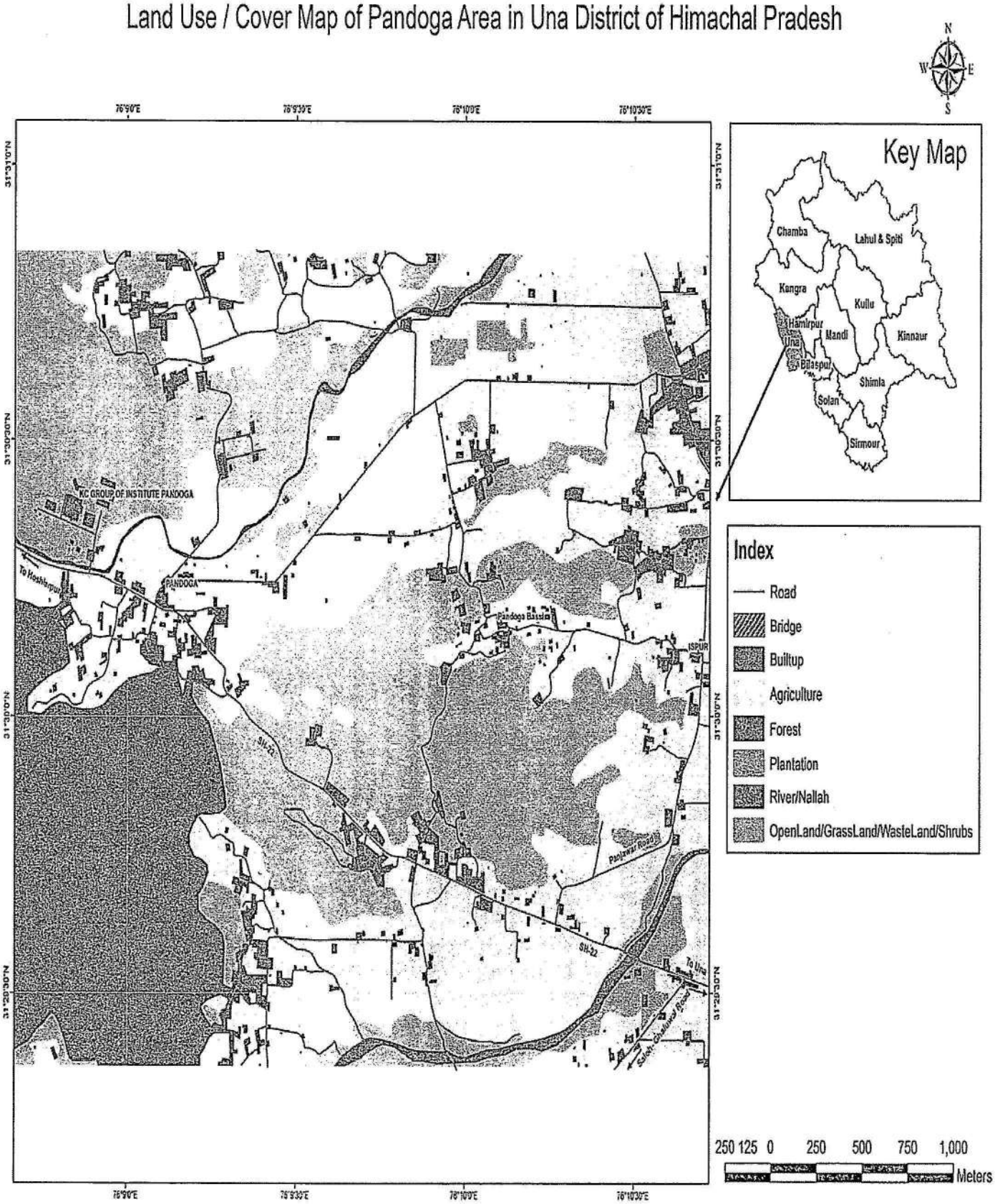
2.3 PROPOSED INDUSTRIAL AREA

The project is meant for developing a greenfield industrial area at Pandoga. The identified land measuring 29-72-46 hectares comprised in Khewat/ Khatoni No. 419min./ 602min., bearing Khasra No. 1244, 1257, 1263, 3214/1265, 3215/1265, 1432, 1433, 1434 & 1435 kita-9,2832 for the development of a green field industrial area at Pandoga, Tehsil Haroli, District Una, is a Government land and is in the process of transfer in the name of the SIA. The land is free from any encumbrances. The proposed new industrial area at Pandoga is about 13 Kms from Una on Una-Hoshiarpur road. This land for the proposed new greenfield industrial area is situated adjacent to KC Group of Institutes and is on the right side of the Una-Hoshiarpur road. The power will be made available from 132 KV Sub-Station Gagret which is at a distance of 22 Kms from the proposed industrial site.

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Land Use / Cover Map of Pandoga Area in Una District of Himachal Pradesh



2.4 LAND DETAILS

S.No.	Muhal	Khasra No.	Khewat/ Khatoni No.	Area (Hect)
1.	Pandoga Upperla	1244, 1257, 1263, 3214/1265, 3215/1265, 1432, 1433, 1434, 1435 kita-9, 2832	419min./602min.	29-72-46
Total Land				**29-72-46**

The details of area to be utilized by carving out individual plots, working women hostel and common facility centre would be as under:

S. No.	Component	No. of plots	Saleable Area (Sq. mtrs.)
1	Industrial Plots		
a.	10000 sq. mtrs.	05	50000
b.	5000 sq. mtrs.	14	70000
c.	2000 sq. mtrs.	16	32000
d.	1000 sq. mtrs.	26	26000
	Total	**61**	**178000**
2	Working Women Hostel		1967.89
3	Common Facility Centre (CFC)		652.74

2.5 AREA PROFILE OF THENEW "STATE OF THE ART" INDUSTRIAL AREA AT PANDOGA

Pandoga is situated in District Una of Himachal Pradesh. It is about 13 kms from the District Headquarters Una on Una- Hoshiarpur Road.

2.6 AREAS IN & AROUND PANDOGA

GAGRET

Gagret is a beautiful town and a nagar panchayat in district Una in the State of Himachal Pradesh, India. It falls under Hamirpur Parliamentary Constituency and is a constituency of Himachal Pradesh Legislative Assembly. It is situated near Swan or Sombhadra river. It forms a border place when one moves from Punjab to Himachal Pradesh via Hoshiarpur.

Geography

Gagret is located at 31.67°N 76.07°E. It has an average elevation of 439 metres (1440 feet).

Economy:

Gagret is the fastest developing town in Himachal Pradeshas many companies have established their manufacturing units in this area like Fewa Electrical Corporation (Fine Group),Vidyut Metallics Pvt Ltd (Supermax Group),Luminous India, MBD Group etc. to name a few. It is also known for its wholesale steel market.

2.7 AREA PROFILE OF DISTRICT UNA

The present District Una until 1st November,1966 was one of the tehsils of District Hoshiarpur of Punjab. Consequent upon reorganization of Punjab, all the hilly areas including Tehsil Una were transferred to Himachal Pradesh. Ever since and until September, 1972 it continued to remain as a tehsil of the then District Kangra. On 1st September, 1972, the Himachal Pradesh Government reorganised the then District Kangra into three districts namely Una, Hamirpur and Kangra.



Situated in the east of outer Shivaliks, Una is in the south-western part of Himachal Pradesh. Bounded by Districts Kangra, Hamirpur and Bilaspur of Himachal Pradesh in the North, East and South respectively and by District Hoshiarpur of Punjab in the West, Una lies within North latitude 31017'52" and 31052'0" and East longitude 75058'2" and 76028'25".

ADMINISTRATIVE SETUP	PARTICULARS
No. of Sub-Divisions	4 [Una, Amb, Haroli& Bangana]
No. of Tehsils	4 [Una, Amb, Haroli& Bangana]
No. of Sub-Tehsils	3 [Bharwain, Ispur & Jol]
Development Blocks	5 [Una, Amb, Gagret, Dhundla(Bangana) & Haroli]
Panchayats	235
Backward Panchayats	3 [Ambehra Dheeraj,Plahata,Sihana]-All under Bangana Block
Villages	866
Panchayat Samiti	5 [Una, Amb, Gagret, Dhundla(Bangana) & Haroli]
Zila Parishad	1
Local Urban Bodies	5 [Municipal Committee Una, Nagar Panchyat(NP) Mehatpur, NP Santoshgarh, NP Daulatpur Chowk]
Assembly Segments	5 [Una, Santoshgarh, Gagret, Kutlehar, Chintpurni]
Parliamentary Constituency	1 [Hamirpur]
BPL Families	15,429

(Source: http://hpuna.nic.in)

District Una covers an area of 1549 sq. kms. in Himalayan foothill zone bounded by plains of Punjab in the west and Solah Singhi Dhar in the east. In the western part also there is a hill range whose maximum height is about 600 mtrs. The ranges tread in a general North West-South East direction and the area between these is a longitudinal valley of the Swan river. The altitudes vary from more than 350 mtrs. to over 1200 mtrs. on the Solah Singhi Dhar. The highest point Bharwain in the first range of hills is 2018 feet. The elevation of the town of Una in the Jaswan Dun, is 1404 feet above the sea level, and may be taken as the mean level of the valley. The breadth of Jaswan Dun Valley ranges from 7 Kms. to 14 Kms. The fort of Solah Singhi which stands on one of the highest points of the west range is 3896 feet high.

DEMOGRAPHICS

Una is a district of Himachal Pradesh which lies in its south western part. As per 2011 Census the population of District Una is 5, 21,173 (male 2,63,692 & female 2,57,481). The density of population is 338 per sq. km.

The data related to literacy level is as under:

Literacy Rate	**86.53%**
Male Literacy	91.89%
Female Literacy	81.11%

(Source: Census of India 2011)

Administratively this district have 3 Sub-Division i.e. Una, Bangana, Haroli & Amb, 4 Tehsils at Una, Amb, Bangana, Haroli, 3 nos. sub Tehsils i.e Bharwain, Jolpur & Ispur and 5 development blocks i.e. Una, Amb, Gagret, Haroli & Bangana. The Economy is based on Agriculture and the major crops of the district are Maize, Wheat, Rice, Sugarcane, Vegetables; Potatoes, Peas, Onion, Cabbage, Tomato etc., Condiments & Spices, Chillies, Ginger, Turmeric, Garlic, Oil Seed, Groundnut, Taramira, Rape Seed, Mustard etc.

CLIMATE

The climate of district Una in winter is cool, in summer hot & during rainy season humid. During summer the temperature goes upto 45.5 degree Celsius. During rainy season the maximum rain fall is 175.00mm & humidity goes upto 98%.

Climate		Winter	Summer	Rainy
Period		Oct.-Mid March	Mid-March-June	July-Sept.
Weather		Cool	Hot	Humid
Humidity		84%	55%	98%
Temperature	Max.	33.0c	45.5c	35.0c
	Min.	3.5c	8.0c	14.0c
Rainfall	Max.	82.0mm	69.0mm	175.0mm
	Min.	1.0mm	1.0mm	1.0mm

(Source: http://hpuna.nic.in)

TRANSPORTATION

District Una is well connected with roads & broad gauge railway track. The NH-22 national highway passes through the city. Una is located just about 375 km (233 miles) north of New Delhi and 120 km (75 miles) from Chandigarh. The nearest railway station is at Una & Nangal, other railway stations are situated at Chururu & Andora (Amb). The major trains are Una-Ambala (DMU), Una-Delhi (Jan Shatabadi), Una-Delhi (Himachal Express) & Una-Nanded Sahib. The nearest domestic airport is based at Chandigarh.

Access by Air: Nearest airport is Chandigarh 120 km.

Access by Rail: Una is well connected by broad gauge rail.

Access by Road: Almost each and every part of the State is linked by roads. The Himachal Road Transport Corporation (HRTC) is running its buses covering the whole State. There is huge network of HRTC to cater the needs of the people.

SOURCES OF WATER & IRRIGATION

Tubewells	1131
Wells used for irrigation	185
Well used for domestic purposes	1062
Kuhls in use	129
Lift irrigation schemes	29
Major rivers (A seasonal river)	Swan River

(Source: http://hpuna.nic.in)

LAND UTILIZATION: Total geographical area of district Una is 154923 hectares. Statistics pertaining to land utilization are as under:

S.no	Use of land	Area (Sq. Kms)
1.	Total geographical area	1549
2.	Forests	185
3.	Cultivated Area	430
4.	Barren & Unculturable Lands	226.7
5.	Land put to Non-Agri. Uses	294
6.	Permanent Pastures & Other Grass Lands	129.4
7.	Land Under Misc. Tree, Crops and Groves	55.4
8.	Irrigated Area	78.4

(Source: http://hpuna.nic.in)

CROPPING PATTERN

Crops As per 1999-2000 Report Area (Sq. Kms)			
Food Crops	651.6	**Condiments & Spices**	0.51
1. Rice	26.8	1. Chillies	0.09
2. Maize	295.2	2. Ginger	0.13
3. Wheat	321	3. Turmeric	0.07
4. Gram	2	4. Garlic	0.16
5. Green Gram(Moong)	0.05	**Non-Food Crops**	40.51
6. Black Gram or Urd(Mash)	6.20	**Fibre**	0.17
7. Peas	0.03	1. Hemp	0.17
8. Horse Gram(Kulth)	0.25	**Oil Seeds**	21.92
9. Masur	0.11	1. Groundnut	0.10
Sugarcane	6.02	2. Taramira	4.66
Vegetables	9.77	3. Sesamum	7.09
1. Potatoes	6.13	4. Rape(Toriya) Seeds	0.06
2. Peas	0.23	5. Mustard	10.01
3. Onion	0.70	**Fodder Crops**	18.42
4. Tomatoes	0.07	1. Barseem & Lucrene	5.42
5. Cabbage & Cauli Flower	0.74	2. Chari	10.98
6. Turnip	0.03	3. Bazra	2.02
7. Radish	0.06		
8. Carrot	0.04		
9. Brinjal	0.21		

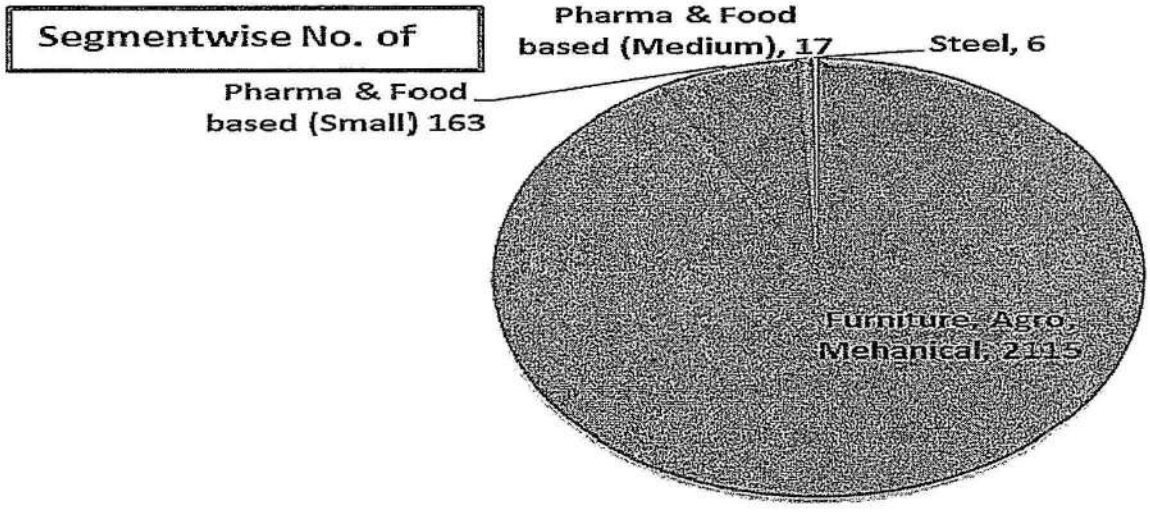
2.8 ECONOMY OF DISTRICT UNA

- The economy of District Una is mostly agriculture and farming based. As per population census of 2011, out of the total population of 521173 of the District, 476260 live in the villages. The people of Una mainly earn their livelihood through agriculture. Una is also becoming an industrial hub. There is a hub of small scale Katha factories. Kamal Katha Udyog, Master Katha Udyog are prominent manufacturer of Katha. In addition of that there is cylinder factory named Him Cylinders and Steel Plant by the name of Him Alloys. International Cars and Motor have also set up their plant in the city.

- The district has 215348 workers out of which 114286 are males and 101062 are females. To supplement their marginal income, small and marginal allied activities are undertaken like dairy farming, poultry farming, poly house etc. The major agriculture crops grown in the district are maize, wheat, potato etc. In horticulture, temperate, sub-tropical and citrus fruits are grown in the district.

2.9 INDUSTRIAL PROFILE OF DISTRICT UNA (AS ON 30.06.2014)

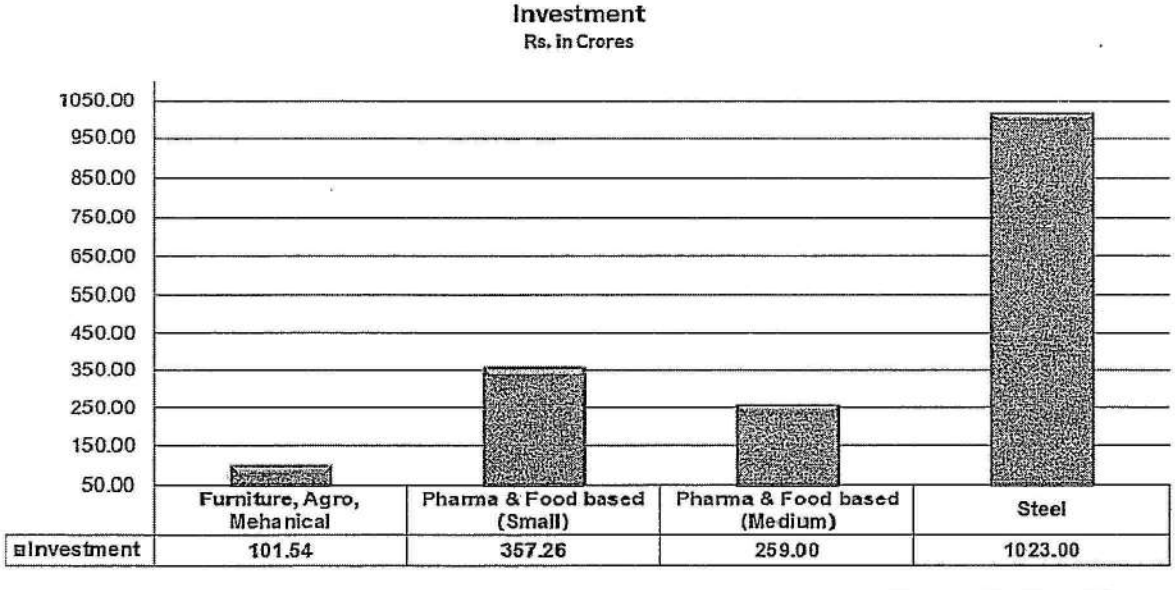
Nature of Industry	No. of units	MSME/SME/LARGE	Investment in Crores.	Employment Generator
Composite Units furniture base, Agro Based Mechanical	2115	MICRO	101.54	9601
Pharma & Food Based	163	Small	357.26	3173
Pharma & Food Based	17	Medium	259.00	2247
Steel Based	6	Large	1023.00	897
	2301		**1740.80**	**15918**



In this district there are more than 2301 micro, small & medium scale industries with investment of Rs. 1740.80 crores and generated employment for 15918 persons. Mostly engineering based, Food based, Textile, Plastic product and Pharma products are being manufactured. At present there is direct and indirect export of around Rs. 297 crores from approximately 20 units. On the basis of current trend it is expected that there would be export of more than Rs. 355 crores.Some Major industrial houses i.e. Cremica, Prtika Auto Caste, Sukhjit Agro Industry, Nestle India Ltd., Deepak Fasteners, MBD Group, Supermax, Him Cylinders, Salsan steel, H.N. Steel Casting, Luminous Power Technologies, Jindal Group & International Tractors (Sonalika) etc. have set up their units in District Una. There are 6 developed industrial areas i.e. Mehatpur, Tahliwala, Basal, Gagret, Amb and Jeetpur Behri. M/S Poliyan Food Park & Haroli Sugar Mill have purchased the land for the setting up the units.

2.10 EXISTING STATUS OF INDUSTRIAL AREAS IN DISTT. UNA

Name of Industrial Areas	Size of Industrial Areas	No. of plots/sheds sold		No. of units set up & operational	No. of units under pipeline	Investment made	Turnover	Employment generated
		Plots	Sheds			(Rs. in Crores)		
Mehatpur	902 Acres	158	26	103	10	110	600	2700
Tahliwal	726 Kanals	184	10	123	3	80	700	4500
Gagret	1109 Kanals	75	-	62	8	173	700	4200
Amb	1059	30	-	30	3	80	40	400
Jeeipur Rehri	235 Kanals	61	-	37	34	10	15	70
Basal	414 Kanals	34	-	34	32	90	60	300



(Source: DIC, Una, HP)

2.11 PROSPECTS OF INDUSTRIAL DEVELOPMENT

After analyzing the resources availability, level of infrastructure, skilled/semiskilled manpower and demand in the district, there is a need for devising a concrete policy, which is demand driven and need based, to explore the possibility of establishing more industrial infrastructure in view of favorable and congenial climatic conditions of the district. There is a viable scope of the following industries.

RESOURCE BASED INDUSTRIES	SKILL BASED INDUSTRIES
▪ Cattle Feed ▪ Pickles ▪ Mango Powder/Papad ▪ Galgal/Lemon concentrate/Squash ▪ Wooden Toys/ Novelties/ Joinery items ▪ Wooden Furniture ▪ Herbal products ▪ Mini cement plant ▪ Fruit Processing(Jam, Jelly, Squash) ▪ Herbs collection/ Processing ▪ Fish Processing/Pickles ▪ Milk Products ▪ Essential Oil/ cedar wood oil ▪ Honey Processing ▪ Poultry /Poultry Feed	▪ Plastic waste based Agriculture/Horticulture Implements ▪ Bamboo based industries ▪ Bamboo treatment plant ▪ Earthen Pottery sanitary wares ▪ Hosiery Products ▪ Repair/Services of domestic appliances ▪ Black Smithy ▪ T.V./Computer Repair ▪ Production of Electrical Home Appliances

DEMAND BASED INDUSTRIES	
FOOD BASED	**PAPER BASED**
▪ Spices Grinding ▪ Compose unit (Flour Grinding, Oil Extraction etc.) ▪ Mineral Water ▪ Tomato Ketchup ▪ Mushrooms cultivation & processing ▪ Confectionery ▪ Ice cream/ Ice Candy ▪ Namkeen ▪ Potato Chips ▪ Fruit Processing ▪ Fish Canning' ▪ Dairy Products ▪ Bakery ▪ Papad/Barian ▪ Fruit Cider ▪ Pickles ▪ Mini Flour Mill	▪ Office File Covers ▪ Boxes for Sweets/Card board boxes ▪ Exercise Books ▪ Printing Press ▪ Paper Bags ▪ Corrugated Paper Boxes ▪ Carbon paper

CHEMICAL BASED	GLASS & CREAMIC BASED
▪ Shoes manufacturing units ▪ Detergent/Cleansing Powder/Laundry Soap ▪ Phenyl Balls ▪ Adhesives ▪ Boot Polish ▪ Paints & Varnishes/ Dry Distemper ▪ Injection Moulded Plastic Product like Buckets ▪ Blow Moulded plastic Products like Cannes ▪ PVC Footwear/Pipes ▪ HDPE/LDPE Pipes ▪ Acrylic Sheet Novelties ▪ Tyre Retreading ▪ Dhoop/ Agarbatti ▪ Pharmaceutical ▪ Bleaching Powder ▪ Liquid Soup ▪ Mineral Mixture for Cattles ▪ Plastic Combs ▪ Distilled Water ▪ Cosmetics ▪ Decorative Candles ▪ Fibre Brushes ▪ Ayurvedic Medicines ▪ Essential Oil	▪ RCC Pipes & Poles ▪ Cement Jallies ▪ Toys/Dolls Of Plaster of Paris ▪ Chalk Crayons ▪ Tailor Chalk ▪ Bricks ▪ Stone Grit ▪ Hollow Blocks ▪ Marble Chips/Tiles ▪ Precipitated Calcium Carbonate ▪ Glass Blown Apparatus
MECHANICAL & ALLIED PRODUCTS	**SERVICES ESTABLISHMENTS**
▪ Steel Fabrication/Steel Metal Products ▪ Wire Nails/Shoe Nails ▪ Spray Pumps ▪ Nuts & Bolts/Indl. Fasteners ▪ Rolling Shutters/Gates & Grills ▪ Umbrella Assembly ▪ Barbed Wire ▪ Domestic Utensils ▪ Hardware Items ▪ Doors & Window Frames of Pressed Iron Sheets ▪ Welding Electrodes ▪ Truck Body Building ▪ Stainless Steel Utensils ▪ Conduit /GI Pipes ▪ Gas Lighter ▪ Sanitary Fittings ▪ Water Meter	▪ Photostat ▪ Dry Cleaning ▪ X-Ray/Ultrasound ▪ Data processing ▪ Dairy Farming ▪ Lamination ▪ Colour Lab ▪ Dhaba/Restaurant ▪ Auto Repair ▪ Transport Activities ▪ Silk Screen Printing ▪ Travel Agency ▪ Cyber Café ▪ Repair & Maintenance of computers ▪ Software Development ▪ Mobile Repair

(Source: Industrial Potential Survey of District UNA (2009-10), MSME Solan)

2.12 INFRASTRUCTURE FOR INDUSTRIAL DEVELOPMENT IN UNA

Availability of developed infrastructural facilities is a pre requisite for attracting industries to a particular area. Availability of infrastructure in a particular area is described under the following two heads.

- Physical infrastructure
- Social and commercial infrastructure

2.12.1 PHYSICAL INFRASTRUCTURE

- Availability of land
- Availability of Water
- Availability of Power
- Surface transportation
- Air Transportation
- Availability of raw materials

- **AVAILABILITY OF LAND**

Despite of the topographical constraints as the whole State being geographically hilly, sufficient land is available for building industrial infrastructure. Presently there are six Industrial Areas working in the district namely Gagret, Amb, Mehatpur, Tahliwala, Jeetpurbheri and Basal.

The statistics pertaining to Industrial Areas in the district as on 30.06.14 -

Name of Industrial Areas	Size of Industrial Areas	Plots	Sheds	No. of units set up & operational	No. of units under pipeline	Investment made Rs. in Crores	Turnover Rs. in Crores	Employment Generated
Mehatpur	902 Acres	158	26	103	10	110	600	2700
Tahliwal	726 Kanals	184	10	123	3	80	700	4500
Gagret	1109 Kanals	75	-	62	8	173	700	4200
Amb	1059	30	-	30	3	80	40	400
Jeeipur Rehri	235 Kanals	61	-	37	34	10	15	70
Basal	414 Kanals	34	-	34	32	90	60	300

(Source: DIC, Una HP)

From the above it may be observed that the industrial infrastructure has moderately developed in the district even in such topographical set up of the State and the State Government is dedicated to develop more industrial areas in the State in the coming years.

- **AVAILABILITY OF WATER**

Most of the villages and all the towns of the district have been covered under water supply scheme and even plenty of natural water sources is available, hence there is no paucity of water supply for prospective industries in the district.

- **AVAILABILITY OF POWER**

There is no problem of power availability for industrial activity in the district. All the towns and villages of the district have been electrified. There is regular supply of power to the industrial establishments and the tariff is also relatively cheaper as compared to the neighboring States.

- **SURFACE TRANSPORT FACILITIES**

District Una is well connected with roads & broad gauge railway track. The NH-22 national highway passes through the city. Almost each and every part of the State is linked by roads. The Himachal Road Transport Corporation (HRTC) is running its buses covering the whole State. There is huge network of HRTC to cater the needs of the people.

The total length of roads in the district is 1403 Kms. which is sufficiently good in view of varied topography. The road position in District Una as on 31.03.09 is as given below:

I. No.	Type of Roads	Length of Roads in Kms
1.	Motorable Double Lane	145.16
2.	Motorable Single Lane	1182.30
3.	Jeepable	-
4.	Less than Jeepable	-
5.	Kacha Road	75.269
6.	**Total length**	**1402.729**

(Source: Industrial Potential Survey of District UNA (2009-10), MSME Solan)

The lifeline of the district depends on the road transportation. Keeping in view the hilly terrain of the district, the road position seems to be satisfactory. Hence, it may be concluded that road transportation is also adequately developed in the district and it will help and support the industrial development in the district.

- **RAIL TRANSPORTATION:** Una is located just about 375 km (233 miles) north of New Delhi and 120 km (75 miles) from Chandigarh. The nearest railway station is at Una & Nangal and other railway stations are situated at Chururu & Andora (Amb). The major trains are Una-Ambala (DMU), Una-Delhi (Jan Shatabadi), Una-Delhi (Himachal Express) & Una-Nander Sahib.

- **AIR TRANSPORTATION:** The nearest domestic airport is at Chandigarh at a distance of 120 km.

- **AVAILABILITY OF RAW MATERIALS**

The nearby town Mehatpur & Hoshiarpur is a hub of iron and steel units and due to this there is a good availability of raw material for engineering and steel fabrication units. Further raw material for food processing and dairy industry will be locally available. In addition to this excellent transportation facilities are available for transporting raw material from far off areas.

2.12.2 SOCIAL & COMMERCIAL INFRASTRUCTURE

The following social and commercial infrastructure facilities are available in the district:

- Availability of lending facilities
- Availability of educational facilities
- Entrepreneurship
- Market potential
- Growth centers/Focal points
- Availability of skilled and semiskilled manpower

- **Availability of Lending Facilities**

The industrial finance in the district is being made available by way of various nationalized banks, private banks, other governmental institutions like KVIB, H.P. SC/ST Development Corporation, Women Development Corporation etc.

The number of bank branches of various banks in the district as on 31.03.11 is as under-

S. No.	Name of the Bank	No. of Branches
1.	Commercial Banks	74
2.	Kangra Co-operative bank	22
3.	Land Development Bank	4
4.	H.P Gramin Bank	3

(Source: Industrial Profile of District UNA (2010-11), MSME Solan)

These bank branches have been helping industrial enterprises in the district by way of providing finance. In addition to these branches, H.P. Khadi & Village Industries Commission and SC/ST Development Corporation also provide financial assistance to the industrial enterprises. The newly launched PMEGP scheme is getting good response in the district. From the foregoing it may be observed that there are large numbers of institutions providing financial assistance to industries, resulting into easy availability of finance.

- **Availability of educational facilities**

For providing academic educational qualifications there is good number of educational institutions in the district. The number of academic educational institutions in the district as on 31.3.13 is as under:

In view of number of institutions providing academic education, it is may be seen that educational facility is also adequately developed in the district. For providing technical education, there are good number of Vocational Training Centers both in public and private sector available in the district besides the ITI's in consonance with the technical need of the modern industries in the district so that the demand by the industries for the skilled persons is met at the local level.

2.13 Entrepreneurship

With growing infrastructure facilities, economic condition of the inhabitants of the district has shown considerable improvement during the past few years. The people are not only growing cash crops, but are also switching to business and industries as a profession. The tourism industry has also flourished to great extent in the district as this district is blessed with a splendid natural beauty and many historical temples (Chintpurani Devi temple) and famous tourist places attracting large number of tourists. As far as Micro and Small enterprises are concerned, it may be observed that industrial culture is slowly percolating to all parts of the district. However, with the changing scenario, government jobs are becoming scanty; the people of the district have started choosing self-employment as their profession. The special package of the incentives provided to the State by the Central Government has also lured people to start industrial enterprises. With such a "State of The Art" area coming up, more and more people shall be attracted to set up a new business enterprise in the area.

2.14 Market Potential

One of the major challenges of the Micro and Small enterprises in the district as well as in the State of Himachal Pradesh is availability of healthy markets. There is no whole sale market in the District as well as in the State. However as far as District Una is concerned, there are small towns like Una, Mehatpur, Amb, Gagret, Bangana and Santoshgarh where products are sold in retail and from where local inhabitants as well as from nearby areas buy things as per their requirements. Therefore, as far as consumer items are concerned, there is sufficient market available in the district. As far as industrial goods are concerned, there is market available at Chandigarh, Hoshiarpur, Ludhiana, Amritsar and Delhi, which can be tapped. With the availability of good rail and road transportation facilities available, these markets can be served easily. Therefore as far as industrial goods are concerned, the nearness to Punjab, Chandigarh and Delhi is definitely a big plus point.

2.15 Growth Centers/Focal Points

The main growth centres /focal points of this district are Una, Gagret, Amb, Tahliwal and Mehatpur. The Department of Industries, Himachal Pradesh Government is making all out efforts to develop micro, small, and medium enterprises in these growth centers which will give a boost to the proposed industrial area at Pandoga.

2.16 PRESENT INDUSTRIAL SCENARIO IN DISTRICT UNA

Large Scale Industries

- M/S Crest Steel & Power (P) Ltd., VPO Krluhi Tehsil Amb, Distt. Una
- M/S S.R. Industries Ltd., VPO Singha, Tehsil Haroli, Distt. Una
- M/S Saber Papers Ltd., VPO Gondpur Bulla, Tehsil Haroli, Distt. Una
- M/S Sainsons Pulp & Papers Ltd., VPO, Tahliwal Tehsil Haroli, Distt. Una
- M/S Luminous Teleinfra Ltd. Plot No. 8, Indl. Area, Gagret Distt. Una
- M/S Nestle India Ltd, VPO Nangal Kalan, Tehsil Haroli, Distt. Una

Medium Scale Industries

- M/S Crest Steel & Power (P) Ltd., VPO Krluhi Tehsil Amb.
- M/S S.R. Industries Ltd., VPO Singha, Tehsil Haroli, Distt. Una.
- M/S Saber Papers Ltd., VPO Gondpur Bulla, Tehsil Haroli, Distt. Una
- M/S Sainsons Pulp & Papers Ltd., VPO, Tahliwal Tehsil Haroli, Distt. Una
- M/S Luminous Teleinfra Ltd. Plot No. 8, Indl. Area, Gagret
- M/S Nestle India Ltd, VPO Nangal Kalan, Tehsil Haroli, Distt. Una
- M/S Cremica Agro Food ltd., Industrial Area, Tahliwal
- M/S International Car & Motors ltd., Indl. Area, Amb
- M/S Luminous Power Technologies Pvt. Ltd., Ram Nagar Gagret
- M/S Sukhjit Agro Inds., VPO Gurplah Bathu Tehsil Haroli, Distt. Una
- M/S Him Cylinder Ltd., Plot No. 1 to 4, Indl. Area, Amb
- M/S Inox Wind Ltd., Plot No. 1, Indl. Area, Basal
- M/S Tigaksha Metallics Pvt. Ltd., Plot No. 16, I.A. Gagret
- M/S Navran Advanced Nano Products, Pvt. Ltd., VPO Dhamandari
- M/S Ecologic Building System Pvt. Ltd., VPO, Bathu, Distt. Una
- M/S Arvind Casting Pvt. Ltd., VPO Nangal Khurd, Distt. Una
- M/S Swiss Garnier life Science, I.A. Mehatpur, Distt. Una.
- M/S Salsan Steel Pvt. Ltd., VPO Ram Nagar, Gagret, Tehsil Amb, Distt. Una
- M/S Deepak Fastners.

(Source: Industrial Potential Survey, Distt. Una, MSME)

2.17 MAJOR EXPORTABLE ITEMS

- Pharmaceuticals, Fruit Juices, Fabric, Ayurvedic Medicines.

2.18 GROWTH TREND

- People are aspiring for setting up of Metal based (Steel fabrication), Engineering units, Wood/ Wooden based furniture, Rubber, Plastic & Petro based industries in the district.

CHAPTER-III
ROLE AND COMMITMENT OF STATE GOVERNMENT OR ITS AGENCY

3.1 ROLE & COMMITMENT OF STATE GOVERNMENT OR ITS AGENCY

- The state of Himachal Pradesh is fully aware of the need to create a congenial industrial climate conducive for speedy industrial growth, as also to further consolidate and strengthen the advantages that the State offers for accelerating rapid industrialization. Through the successive industrial policies and other investor friendly measures, the State has been striving to accelerate the flow of investment into industrial sector. It has also been extremely conscious about attracting more investment into the backward areas with the aim of achieving equitable development of the State.

- The policies pursued by the State have resulted in promoting investment in general, diversification of industries and generation of employment opportunities. The State now has the capability to sustain long term growth of industrial development. There is a need for structural change in the economy to facilitate diversification of the primary agricultural sector and growing contribution of the industrial sector to take a comparatively significant place in the State's overall economy.

- At this juncture, the State has to respond to the new challenges, and adequately deal with factors which would be relevant in the next millennium. The two issues, which will play an increasingly dominant role in future industrial policy planning are the globalization of commerce and the new regime brought about through patents and WTO. The second is the qualitatively different role which governments have to play in bringing about transformation through a judicious mix of market driven and socially relevant economic policies. Keeping these broad aspects in mind, it is important to identify strategic areas and to review the constraints experienced in the past to take corrective measures. Due to geographical factors the industrialization is concentrated in the border areas and gateways of Himachal Pradesh like Paonta Sahib, Kala Amb, Parwanoo and Barotiwala-Baddi-Nalagarh. Keeping these factors in mind there is a need to identify new areas to broad base the culture of industrialization and entrepreurship in the state.

- The existing infrastructure facilities are inadequate to meet the requirement of new investment. Therefore, it requires significant effort to improve the infrastructure. Further lack of social infrastructure has led to the concept of absenteeism of proprietors as many of the promoters of units in the border areas are living in the adjoining States, or even Delhi. In the era of liberalization and globalization the flow of investment will depend upon the friendly attitude and approach towards the investors. The regulatory and control regime must give way to one, which is promotional and facilitative. The statutory provisions, rules, regulations and procedures relating to grant of approvals at the State level for setting up of industrial units, permission for purchase of land for industrial use need to be comprehensively reviewed. Likewise, non-government organizations, which are engaged in the promotion of industries, will have to play a more significant role in the industrialization of the State keeping in mind the socio-economic policies of the government. Their objectives and functioning will need to be re-oriented in this direction. The industrial units will have to play a leading role in proper maintenance of the environment in which they work, establishing common services and looking after the social needs of the industrial workers.

- The State has emerged as an important centre of textile spinning in the northern region and now there is a need to further expand and consolidate this sector by forward and backward linkages. Human resource development facilities particularly in vocational and technical education for Himachal Pradesh need to be scaled up. In this regard both the State Government and the industries will need to join hands for structuring training programmes. These will have to be in relevant areas such as textile industry, as an example. If need be, one could also consider setting up specialized institutions in these areas will help in further employment and industrialization of the State.

- One of the main objectives of the Government of India is to make Indian industry globally competitive. The industrial sector will have to undergo restructuring through technology up-gradation and modernization in order to improve productivity, quality, cost effectiveness and consumer satisfaction in order to survive and remain globally competitive. The Government of Himachal Pradesh is fully committed and proposes to support efforts in this direction.

3.2 INFRASTRUTURE DEVELOPMENT PLAN

As per the proposed plan, all the development work such as laying of roads, construction of bridges &culverts, storm water drainage, street lights, provision of electricity, water supply, power availability, common amenities etc. will be provided to start micro, small and medium enterprises in the upcoming industrial area.

3.2.1 LAYING OF ROADS AND CONSTRUCTION OF BRIDGES &CULVERTS

It is proposed to construct 3 Km long road across the Industrial area and construction of 2 Nos of culverts.

3.2.2 STORM WATER DRAINAGE

It is proposed to construct R.C.C. precast slab drain on both sides of the road having length of 6 Km.

3.2.3 STREET LIGHT ARRANGEMENT

It is proposed to provide halogen lamps and solar lights on both sides of service roads.

3.2.4 SUPPLY OF POWER

It is planned to set up a 132 KV power substation in the proposed industrial area at Pandoga to make available adequate power for prospective entrepreneurs.

3.2.5 WATER MANAGEMENT SYSTEM

It is proposed to develop a water management system comprising of tube wells overhead water storage tanks and supply system to the industrial plots and common facilities.

3.2.6 SEWERAGE LINE

It is planned to provide and lay a sewerage line to service and support the proposed industrial area.

3.2.7 COMMON FACILITY CENTRE

It is planned to provide a common facility centre as per facilities detailed below with a plinth area of 4203.13 Sq. mtrs complete with site development, rain water harvesting system, electric installations and furnishing for conference hall and rooms.

- Restaurant / Canteen
- Bus-stand
- Health Centre
- Bank
- Market
- Conference room
- Community Hall
- Guest house

3.2.8 COMMON EFFLUENT TREATMENT PLANT (CETP)

It is proposed to construct 5 MLD (Zero discharge) CETP which would conform to the prescribed standards of the Central & State pollution control agencies/authorities. The "State of The Art" zero discharge common effluent facility will comprise of effluent treatment plant for primary treatment, recycling system complete with filtration plant and makeup water treatment system and storage system.

3.2.9 WORKING WOMEN HOSTEL

It is planned to provide a working women hostel comprising of ground floor with common facilities (Common dining hall, kitchen, Store room, Pantry, Power lifts and other basic physical infrastructure, indoor games Table tennis, pool, Cards and chess rooms, mini library, meditation/yoga/aerobics hall, Health club consisting of gymnasium and party lawns, outdoor sports facilities lawn tennis courts, badminton courts etc) and three floors of residential quarters.

3.3 SCHEDULE OF IMPLEMENTATION OF PROPOSED INDUSTRIAL AREA

S.No.	Activity	Commencement	Completion
1	Preliminary works like surveying, contouring map, layout, soil investigation works etc.	Completed	
2	Preparation of detailed estimates, design and specifications and other related documents of works	June 2014	January 2015
3	Calling tenders and issuing work orders for development works	February 2015	June 2015
4	Site development	July 2015	September 2016
5	Common infrastructure	October 2016	September 2017
6	Commercial launch	October 2017	

3.4 INCENTIVES TO INDUSTRIES

Both Govt. of India as well as well as Govt. of Himachal Pradesh has given number of incentives/ facilities for developing small scale industries in the State which are given below.

A) New Industrial Package announced by Central Govt. to Himachal Pradesh.

I. **Fiscal Incentives:** New industrial units and existing industrial units on their substantial expansion are entitled to the following incentives.

- All new industrial units and existing units on substantial expansion would be eligible for Central Capital Investment Subsidy at the rate of 15 percent of investment in plant and machinery subject to a ceiling of Rs.30 lakh. Further, the cap on amount of subsidy will be raised from Rs. 30 lakh to Rs.50 lakh for MSME units at the rate of 15 percent of their investment in plant and machinery.

II. **Incentives/ Schemes offered by Central Govt.**

- Industrial units located in the State are reimbursed 75% of the cost of transportation of their raw materials/ finished goods to and from the location of their units anywhere in the State to the nearest specified broad gauge rail head under the Central Transport Subsidy scheme. This subsidy is available for a period of the 5 years from the date of commencement of production The H.P. State Industrial Development Corporation Ltd. has been designated as Nodal Agency for channelizing funds to the State under the Scheme.
- MSMEs registered with NSIC for participation in Govt. Store purchase programme are entitled for exemption from payment of earnest money, security deposits and fee for tender documents.
- Registered MSEs get 15% price preference in central government purchase made through DGS&D
- Capital subsidy under the credit linked capital subsidy scheme for technology Up-gradation scheme for technology up gradation has been raised from 12% to 15% w.e.f 29.09.2005 and the maximum limit of eligible loan for calculation of subsidy under the revised scheme has also been raised from Rs 40 lakhs to Rs. 100 Lakh.

B) INCENTIVES/CONCESSIONS PROVIDED IN THE INDUSTRIAL POLICY OF HIMACHAL PRADESH

INDUSTRIAL POLICY HIGHLIGHTS

The State government has consciously adopted an approach to selectively to encourage industrial development in the State so as to generate employment opportunities for local persons. The State government had announced its strategy for industrial development in the form of its Industrial Policy statement in 2004 which is currently in force, and has also been modified from time to time in line with requirement of changing times. The State government on 7th Feb,2009 has also again amended incentive Rules, 2004 to include Bio-technology, process based industrial non industrial products, processing Laboratories and R&D facilities as thrust industries and has since also liberated the process of transfer of industrial plots/sheds in the Industrial Area/Estates. The main highlights of the State industrial policy are as under:

I. CATEGORISATION OF THE STATE

Presently, the State has been categorized into three categories 'A', 'B' & 'C' depending upon the location, distance from the border of the State, extent of industrial development, extent of overall backwardness, resource availability & potential for employment generation for local people. Category "A" areas are partly included in four Development Blocks of Poanta Sahib and Nahan in Sirmaur District and Dharampur and Nalagarh in Solan District excluding backward panchayats notified by the State Govt. Category "B" areas include 49 full Development Blocks located in 10 non-Tribal Districts and part of the four Development Blocks included in Category A areas excluding backward panchayats located in these areas. Category "C" areas (Tax Free Zones) include 24 Development Blocks including all the seven Tribal Development Blocks in Kinnaur, Lahaul & Spiti and Chamba Districts and 17 other Development

Blocks in Chamba, Kullu, Mandi, Shimla and Sirmaur Districts and also includes all Backward Panchayats located in Development Blocks under the 'A' and 'B' Category areas. Graded incentives have been provided for Industry in the New Industrial Policy in terms of fiscal incentives such as Sales Tax, Electricity Duty Concessions. Under Sales Tax Incentives 1% CST is being charged from all industrial enterprises upto 31.03.2013 or till the CST is not phased out, 100 % deferment or payment of 65 % of the applicable rate of VAT has been provided in 'A' and 'B' category areas for a period of 5/8 years respectively whereas it is exempted in 'C' category areas for 10 years. Additional incentives have been provided for Thrust sector industries in 'B' & 'C' category blocks in terms of allotment of land at concessional rates & interest subsidy. These include out of turn allotment of plots/land /sheds in industrial areas/estates, exemption from payment of State Excise Duty for a period of 7 years for units manufacturing wine/ cider out of locally produced fruits and Interest subsidy @5 % P.A. with a ceiling of Rs. 2 lakhs P. A. for a period of 3 years for Horticulture produce, Vegetable produce, Maize based and herbal based industries. Category 'C' areas of the State have been declared as Tax Free Zones, which are exempted from the payment of any State Taxes & Duties excluding levies in the shape of cess, fees, royalties etc. for a period of 10 years.

II THRUST SECTOR

The following categories of industrial units have been kept in the priority sector:

1. Units based directly on horticulture produce including hops and tea.
2. Mineral water bottling.
3. Automobile manufacturing units including assembly units which have a minimum of 5 ancillary units substantially dependant on it.
4. Cold storage units/chain.
5. Fruit/vegetable/herbs/ honey/spices based wineries.
6. Production of Ciders/ale/ liqueurs.
7. Sericulture /Handlooms/Khadi industry related manufacturing industrial activities.
8. Electronic units including computer software and information technology except assembling units where value addition is less than 15%.
9. Floriculture
10. Medicinal herbs and aromatic herbs etc. processing.
11. Horticulture, Maize based industries, herbal based industries and Agro Based Industries excluding those included in the negative list.
12. Food Processing Industry excluding those included in the negative list.
13. Sugar and its by-products.
14. Silk and silk products.
15. Wool and wool products
16. Woven fabrics (Excisable garments)
17. Sports goods and articles and equipment for general physical exercise and equipment for adventure sports/activities, tourism.
18. Paper & paper products excluding those in negative list (as per excise classification)
19. Pharma products.
20. Information & Communication Technology Industry, Computer hardware, Call Centres, I.T. Software and services.
21. Eco-tourism- Hotels, resorts in locations other than those located in the Municipal limits/NAC /Nagar Panchayats/Special Area Development Authority limits, as the case may be of Shimla, Dalhousie, Macleodganj and Manali.
22. Spa, entertainment/amusement parks ropeways etc.
23. Industrial gases (based on atmospheric fraction).
24. Handicrafts.
25. Non-timber forest product based industries.
26. Precision Industries.
27. Enterprises to manufacture industrial products by any biotechnology process and Processing Laboratories or Research & Development activity related to processing, scale-up, other innovations and products in the field of Biotechnology, as approved by State Level Single Window Clearance and Monitoring Authority on the recommendation of the Department of Environment, Science and Technology of the State Government.

Note: Products listed from Serial No. 9 to 24 are as reflected in Government of India, Ministry of Industry and Commerce O.M. dated 7/01/03 and as defined by Government of India from time to time.

III PACKAGE OF CONCESSIONS, INCENTIVES & FACILITIES TO SMALL SCALE ENTERPRISES IN THRUST SECTOR (EXCLUDING UNITS IN NEGATIVE LIST)

New Thrust Industrial Enterprises located in "B" and "C" category areas are be eligible for:

- Out of turn allotment of land/plot/industrial sheds
- Allotment of land/plot/industrial sheds @50% of the normally applicable premium as may be determined by the Government from time to time for the general category of industries.
- Exemption from the payment of State excise Duty for a period of 7 years to New Thrust Industrial Enterprises manufacturing wine/cider by using locally produced fruits.
  New Thrust Industrial Enterprises based on Horticulture/Vegetable/Maize/herbal produce enterprises and located in "B" and "C" category area are entitled for the following additional incentives:
- Total exemption from the payment of Electricity duty for a period of 10 years from the date of commencement of production.
- Interest subsidy @5% p.a. on term loan, with a ceiling of Rs 2 lakhs p.a. for a period of 3 years.

Biotechnology related Thrust Enterprises are also governed by the procedure of the department, as applicable to other Industrial Enterprises with regard to approval/acknowledgement, processing of applications for the purchase of private land, allotment and transfer of industrial plots/land/sheds in the Industrial Areas/ Estate including Biotechnology Parks/Estates etc. of the State, release of electricity & water connections and other infrastructural requirements. The Department of Environment, Science and Technology of the State Government is be the Nodal Department for receiving, processing and recommending the application of such Thrust Enterprise(s) to concerned Departments/Boards/Corporations of the State and Central Government, as the case may be, wherever required. The scheme of Incentives, Concessions 19 and Facilities under Incentive Rules-2004 as provided to other Industrial Enterprises are also available to Biotechnology related Thrust Enterprises. Such New Thrust Enterprises located in 'B' and 'C' category area are eligible for the following additional incentives:-

- Out of turn allotment of land/plot/industrial sheds
- Allotment of land/plot/industrial sheds @50% of the normally applicable premium as may be determined by the Government from time to time for the general category of industries.
- Interest subsidy @5% p.a. on term loan, with a ceiling of Rs 2 lakhs p.a. for a period of 3 years.

IV) ADDITIONAL INCENTIVES TO SPECIAL CATEGORY OF ENTREPRENEURS FOR SETTING UP OF NEW INDUSTRIAL ENTERPRISE(S) IN MICRO AND SMALL SECTORS:

Special Category Entrepreneurs means entrepreneurs belonging to the Schedule Caste, Schedule Tribes, Women, Ex-servicemen, Physically Handicapped persons (with a disability of more than 50%), BPL family category who set up new industrial unit(s) themselves. Such entrepreneurs are entitled to the following additional concessional/facilities:-

- Reimbursement of 90% expenditure incurred towards the cost of preparation of feasibility report with a ceiling of Rs 25,000/- in each case.
- 100% subsidy on the carriage and installation cost of the plant and machinery.
- Special Investment Subsidy @10% on Fixed Capital Investment (FCI) subject to a maximum of Rs. 1,00,000/-
- Interest subsidy @ 5% on term loan availed from the Financial Institution(s) as per original repayment schedule with a ceiling of Rs 50,000 p.a. for a period of 3 years. This interest subsidy will be made available for "Specified Category of Activities" (as listed in Annexure-1V) with FCI upto Rs 25 lakhs. No interest subsidy will be paid on defaulted installments and the period of default will be counted for determining the ceiling of 3 years viz. interest subsidy will be admissible for the first 3 years of the original repayment schedule finalized by the Financial Institution at the time of sanctioning of loan.

V) SCHEME FOR REGISTRATION OF AGRO/HORTICULTURE PRODUCE/TOURISM AND OTHER ALLIED SECTORS AS 'SPECIFIED CATEGORY OF ACTIVITIES:

The Department register certain activities related to commercial exploitation and value addition of Agro/Horticulture/AnimalHusbandry/Pisciculture/Sericulture/Floriculture/BioTechnology/Agri-business/Tourism and other allied sectors as 'Specified Category of Activities' promoted by Bonofide Himachalis and certified as such by the concerned Government Departments.

The applicant Enterprise shall apply to the Director/DDI/GM, DIC/MS,SWCA, as the case may be, on the application form being used for the acknowledgement Micro, Small & Medium Enterprises and application form for Large Scale Enterprises, depending upon the proposed level of investment in Plant and Machinery/Equipments. The Department will forward the said application to the concerned Department (Department of Agriculture/Horticulture/Animal Husbandry/ Fisheries etc. as the case may be) for certifying that the project is covered under the definition of 'Specified Category of Activities'.

The Department will register these projects on provisional basis and maintain registration record of such activities separately. Such 'Specified Category of Activities' will be permanently registered after commencement of commercial production and will be issued Eligibility Certificate giving detail of commencement of commercial production and incentives and concessions as applicable. In case any activity included in 'Specified Category of Activities' is also acknowledged as an Industrial Enterprise under the provisions of the MSME Act 2006 it will be only entitled to avail of those incentives and concessions which are provided to New Industrial Enterprises under these Rules.

The following incentives and concessions will be available to such New Enterprises registered on permanent basis as a Specified Category of Activities:

i) Concessional rate of Electrical Duty

Govt. of Himachal Pradesh has reduced Electricity Duty in respect of industrial units in the State of H.P. w.e.f. 01.04.2014 as under:

S.No	Category	Existing Rate	Revised Rate
1.	Extra High Tension (EHT) category consumers (Large Industrial Consumers above 33kv connect load)	17%	15%
2.	Large Industrial Consumers (above 100kw connect load)	17%	13%
3.	Medium Industrial Consumers except EHT	15%	13%
4.	New medium & Large Industrial Consumers except EHT	13%	5% for 5 years
5.	Existing small industry consumers	9%	7% for 5 years
6.	New Small Industry	9%	2% for 5 years
7.	New Industry including EHT category which employ more than 300 Himachalis.	As above	2% for 5 years

ii) Interest subsidy @ 5% p.a on term loan and working capital with a ceiling of Rs. 1 lakhs p.a for a period of 3 years.

iii) Fixed capital investment subsidy@ 15% subject to a maximum of Rs. 5 lakhs on cost of structure, building, plant and machinery.

iv) Sanction of water and electricity connection on priority.

v) Exemption from the payment of luxury tax and entertainment tax (as applicable for a period of 5 years from the date of commencement of commercial production)

(Source: State Industrial Profile of Himachal (2012-13), MSME Solan)

3.5 MONITORING OF PROJECT IMPLEMENTATION:

The implementation of the proposed project shall be monitored and supervised by special task force. The members of the task force shall be nominated by MD of HPSIDC and it will function under the chairmanship of MD HPSIDC. The special task force will be accountable to Board of Directors of HPSIDC and shall submit the periodical progress reports.

The SIA (HPSIDC) is already well experienced and has the adequate infrastructure, technically qualified manpower and other facilities/resources available to execute the project successfully. The efforts of the SIA (HPSIDC) shall also be supported by help from other Government departments and offices like District Industries Center and Himachal Pradesh State Electricity Board Limited to ensure successful implementation of the proposed project.

CHAPTER-IV
STATE IMPLEMENTING AGENCY (SIA)

4.1 ABOUT THE STATE IMPLEMENTING AGENCY (SIA)

Himachal Pradesh State Industrial Development Corporation Limited (HPSIDC) is the major agency for promotion, development and establishment of industrial areas/estates as well as development of industrial infrastructure in Himachal Pradesh. HPSIDC, registered under the Companies Act 1956 with registration number U70109HP1966SGC002683 is 100% owned by the Government of Himachal Pradesh. HPSIDC is also the major State level Financial Institution and provides long term loans for industrial projects. HPSIDC has its corporate office at New Himrus Bhawan, Circular Road Shimla, the State capital. The Memorandum & Articles of Association of the Company is enclosed as **(Annexure N)**

HPSIDC primarily was set up by Govt. of Himachal Pradesh for promotion, development and establishment of industrial estates in Himachal Pradesh. Its main mandate includes infrastructure development, development of industrial areas and industrial estates in the State and civil works of buildings and roads. HPSIDC also provides escort services to entrepreneurs including Non-Resident Indians (NRIs) for such matters as securing registrations/ licenses/ clearances from the statutory/other authorities to prospective entrepreneurs.

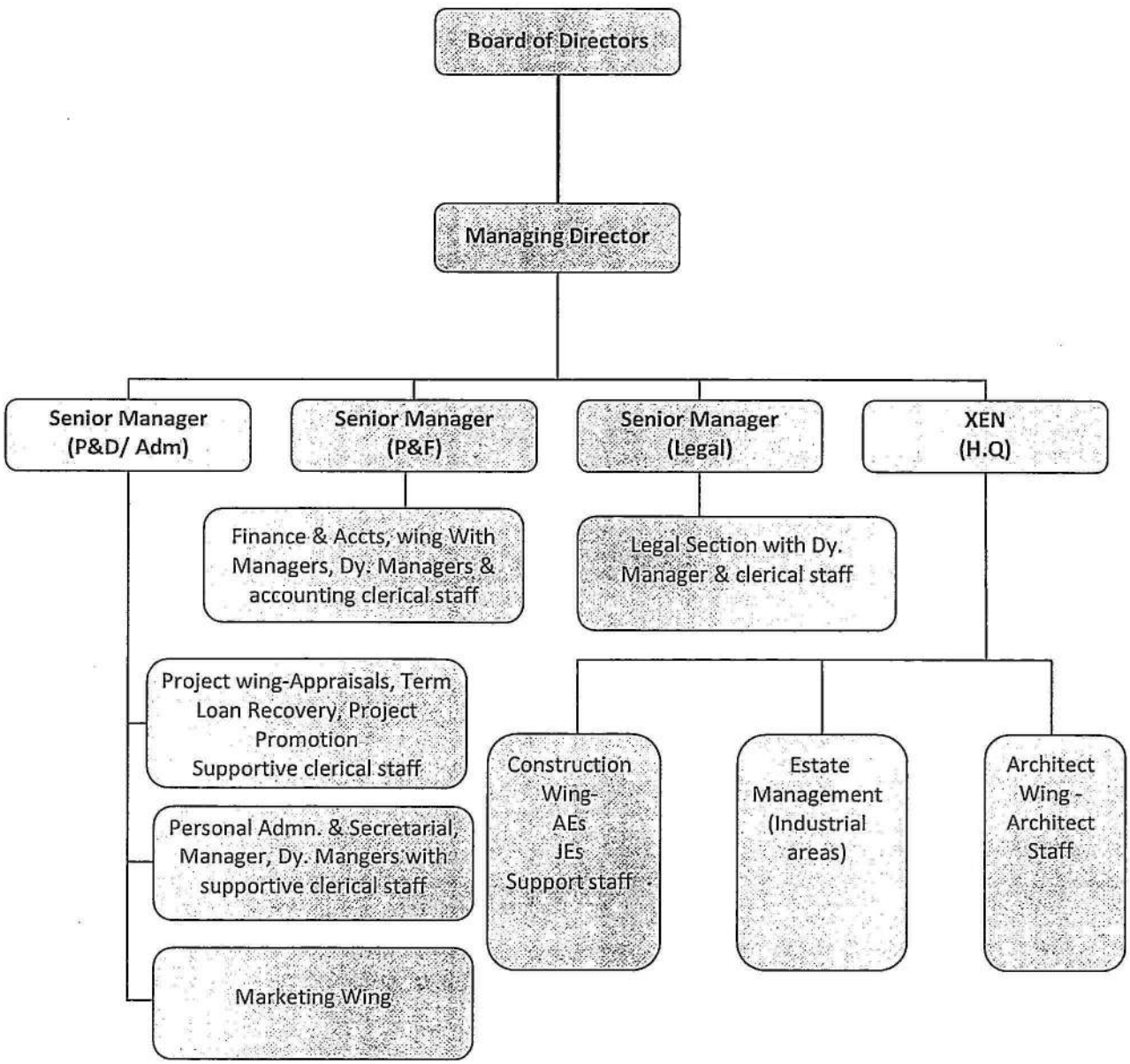
EXISTING BUSINESS PROFILE OF THE SIA

It has the credit of developing 42 industrial areas and 17 industrial estates in the State.

HPSIDC has its own well established engineering department in all major Districts for development of infrastructure facilities to enable entrepreneurs to set up industrial enterprises. The main activities of the agency comprises of:

- Development of industrial plots in the industrial areas of the State with all infrastructure facilities to enable entrepreneurs to start industrial enterprises.
- Development of industrial estates.
- Nodal agency to incorporate various incentive schemes such as Central Transport Subsidy and Central Capital Subsidy schemes.
- Civil construction.
- As State level financial institution.

ORGANIZATION CHART- SIA (HPSIDC)



4.2 BOARD OF DIRECTORS (HPSIDC)

S.No	Name	Present Residential / Office Address	Designation
1.	Shri Mukesh Agnihotri Hon'ble Industries Minister, Himachal Pradesh Shimla- 171002	VPO Gondpur, Jai Chand Sub Tehsil Haroli 177220, Distt. Una, H.P.	Chairman
2.	Shri Atul Sharma	Village Sainj, P.O. Kirti, Tehsil Kumarsain, Distt. Shimla, H.P.	Vice-Chairman
3.	Shri Ram Dass Dhiman, IAS Principal Secretary (Industries) Himachal Pradesh Shimla- 171002	House No. 23, Type-V, Officers Colony Kasupati Shimla, 171009, H.P.	Director
4.	Shri O.C Sharma, IAS	Managing Director HP Financial Corporation Shimla-171002	Director
5.	Shri Rajender Singh, IAS Director of Industries HP Govt. Shimla- 171002	20/V, IAS Colony Kasumpati, Shimla 171009, H.P.	Director
6	Shri Rajesh Sharma, HAS Spl. Secy(Fin.& Exp.) HP Govt. Shimla- 171002	Vashishtha Kunj Sandal, Tehsil Shimla, 171005, H.P.	Director
7.	Shri Pramod Kumar Sharma	VPO Jubber Hatti, 171011, H.P.	Director
8.	Shri Yogesh Mahajan	Ward No. 4, Nurpur, Distt. Kangra, H.P. 176202, H.P.	Director
9.	Shri Rajiv Mehta	141, Village Bharolian Khurd, Tehsil Una, Distt. Una, 173212, H.P.	Director
10.	Shri Gagan Kapoor	Plot No. 11A, Sector-2, Parwanoo, 173220, H.P.	Director
11.	Shri Subhash Chand	VPO Polia Beet Haroli, Distt. Una, 177220, H.P.	Director
12.	Shri Rajesh Verma	Baddi- H.P.	Director
13.	Shri Vijay Singh	70, Mohal Ulansa, B. No. 2, Sub Tehsil Holi, Chamba, 176309, H.P.	Director
14.	Shri. Devinder Khurana	Village Kharot, PO Masli, Tehsil Chirgaon, District Shimla (HP) C/O Khurana Building, Main Bazar Rohru, Tehsil Rohru, Distt. Shimla, H.P.	Director
15.	Shri S.S Guleria, IAS	New Himrus building, Circular Road, Shimla-171001	Managing Director

4.3 DETAIL OF INDUSTRIAL AREAS/ESTATES DEVELOPED BY THE HPSIDC IN THE STATE

S.No	Name of Indl. Areas	Area in Acres	No. of Plots	No. of Sheds	No. of Shops	Service Building	ESI Disp.
	Distt. Shimla						
1.	Shoghi	48.16	104	-	2	1	-
2.	Theog	-	-	15	-	-	-
	Distt. Solan						
3.	Chambhaghat Solan	42.64	21	16	24	-	1
	Baddi						
4.	i) D.I. Area	85.64	156	20	27	1	-
5.	ii)EPIP Ph-I	188.57	98	-	20	-	-
6.	iii) EPIP Ph-II	212.00	99	-	-	-	-
7.	Barotiwala	75.31	156	-	4	-	-
	Distt. Una						
8.	Mehatpur	109.00	155	26	13	1	-
9.	Tahilwala						
	Phase-I & II	90.46	90	10	4	1	-
	Phase-III & IV	38.38	72	-	-	1	-
10.	Amb.	71.14	30	-	-	-	-
11.	Gagret	97.99	73	-	-	-	-
12.	Jeetpur Behri	21.81	48	-	-	-	-
	Distt. Bilaspur						
13.	Bilaspur	13.23	38	10	10	-	-
14.	Gwalthai	137.00	119	-	-	-	-
	Distt. Sirmour						
15.	Paonta Sahib						
	Ph-I & II	98.50	96	10	4	1	-
	Ph-III	140.13	15	-	-	-	-
16.	Kala-Amb-Ph-I	43.80	57	-	-	-	-
	Kala-Amb-Ph-II	17.20	10	-	-	-	-
	Distt. Mandi						
17.	Mandi						
	Ph-I,II,III	96.62	64	10	-	-	-
18.	Bhambla	7.90	46	10	-	-	-
19.	Saigloo	-	-	5	-	-	-
20.	Ratti	6.42	30	-	-	-	-
	Distt. Kulu						
21.	Shamshi	16.5	13	14	13	-	-
	Distt. Hamirpur						
22.	Hamirpur	4.10	23	9	-	-	-
23.	Nadaun	1.96	7	10	-	-	-
	Distt. Chambha						

24.	Sultanpur	4.98	12	15	3	-	-
25.	Parel	2.12	-	9	-	-	-
26	Halti	18.05	22	5	-	-	-
27.	Holi	5.50	-	10	4	-	-
	Distt. Kinnaur						
28.	Reckong-Peo	-	-	1	6	-	-
	Distt. Kangra						
29.	Kangra	-	-	40	3	1	-
30.	Nagrotra Ph-I & II	16.90	87	10	-	-	-
31.	Sansarpur-Terrace Ph-I,II & III	485.97	311	30	14	1	-
	Dhalira	3.03	14	-	-	-	-
32.	Bain-Attarian	19.32	62	-	-	-	
33.	Raja-Ka-Bagh	253.37	48	-	-	-	-
34.	Jawali	-	-	6	4	-	-
	Total	**2344.67**	**2162**	**291**	**155**	**7**	**1**

4.4 FINANCING PATTERN OF PROJECT

(Rs. In Crores)

S.NO.	PARTICULARS	AMOUNT
1.	Central Government Grant (41%-restricted to Rs. 50.00 Crores)	50.00
2.	Share of SIA (25%)	30.49
3.	Bank Loan/ beneficiary contribution (34%)	41.46
	TOTAL	**121.95**
	DEBT: EQUITY RATIO	1.36
	DEBT: EQUITY RATIO INCLUSIVE OF CENTRAL GOVT. GRANT	0.52

4.5 STATE AGENCY'S CONTRIBUTION BY MEANS OF FINANCE

- As stated above, the minimum financial stake/contribution which will be required to be brought in by SIA would be 25% of the project cost amounting to Rs.30.49 Crores. This is proposed to be raised through the State Government in the shape of budgetary allocation of the department of industries. The proposed project formed a part of the budgetary announcement made by the Hon'ble Chief Minister, Himachal Pradesh.

- The matter has been discussed in a meeting held under the Chairmanship of Principle Secretary (Industries), Government of Himachal Pradesh on 18.11.2013 and HPSIDC was entrusted with the responsibility of acting as State Implementing Agency. It was also decided that the department of industries will provide funds from State Budget to meet 25% contribution of SIA to this project. The balance funds other than Central Government Grant shall be met from Bank Loan / beneficiary's contribution.

CHAPTER-V

NEED ASSESSMENT AND DEMAND ANALYSIS

5.1 EXISTING INDUSTRIAL UNITS WITH SCALE OF INVESTMENT

As per the DIC records as on 30.06.2014, there are 2301 Micro, Small, Medium and Large enterprises registered with them. Most of these have been registered with Mehatpur, Tahliwal, Gagret, Amb, Jeeipur Rehri and Basal areas of the district. The proposed industrial area at Pandoga may provide an option to the existing units for expansion and or provide input materials to the new units, which might be set up in the proposed industrial area. At the same time the new units are also likely to prove a source of raw material / inputs to the existing units. It is expected that the proposed new green field industrial area at Pandoga is expected to attract investment of approx. Rs.820 crores. The proposed Industrial Area shall have around 61 plots of various dimensions.

The land prices in the adjoining areas of Punjab have already become exorbitant for industrial purpose. The proposed industrial area being very close to the border district of Hoshiarpur, Ropar, Mohali and Capital City Chandigarh is likely to attract industrial units to set up base in Pandoga. The added attraction to these units would be relatively cheap power rates, uninterrupted supply of power and availability of labour.

5.2 STATUS OF INDUSTRIAL AREA IN DISTRICT UNA AS ON 30.06.2014 -

Nature of Industry	No. of units	MSME/SME/LARGE	Investment in Crores.	Employment Generator
Composite Units furniture base, Agro Based Mechanical	2115	MICRO	101.54	9601
Pharma& Food Based	163	Small	357.26	3173
Pharma& Food Based	17	Medium	259.00	2247
Steel Based	6	Large	1023.00	897
	2301		**1740.80**	**15918**

PERFORMANCE OF EXISTING INDUSTRIAL AREAS IN THE DISTT.UNA AS ON 30.06.2014 -

Name of Industrial Area	Size of Industrial Areas	No. of plots/sheds sold		No. of units set up & operational	No. of units under pipeline	Investment made	Turnover	Employment Generated
		Plots	Sheds			(Rs. in Crores)		
Mehatpur	902 Acres	158	26	103	10	110	600	2700
Tahliwal	726 Kanals	184	10	123	3	80	700	4500
Gagret	1109 Kanals	75	-	62	8	173	700	4200
Amb	1059	30	-	30	3	80	40	400
Jeeipur Rehri	235 Kanals	61	-	37	34	10	15	70
Basal	414 Kanals	34	-	34	32	90	60	300

(Source: DIC, Una HP)

5.3 DEMAND POTENTIAL OF PROPOSED INDUSTRIAL AREA AT PANDOGA

The proposed industrial area at Pandoga is located in District Una which is famous for the holy shrines of Shree Chintpurni Ji temple. The district has some other features in the shape of water spreads of Govind Sagar in areas like Lathiani, Kutlehar and Mandli.

- **SITE SELECTION**

The economy of Una District is mainly dependent on agriculture farming and its allied activities. However, there has been a visible shift towards industrialization and steps have been taken by the State Government in this regard. State Govt. has already developed six industrial areas. These industrial areas are at growing stage of industrialization. In recent times a need was felt to develop an industrial area at an appropriate site having close proximity to the infrastructure in terms of road and rail network, availability of manpower, ease of access and nearness to the border State of Punjab for attracting investment.

- **General Factors**

Keeping the above factors in mind a survey was done by DIC Una to locate a suitable site. Accordingly a site of about 29-72-46 hectares was selected at Pandoga, Tehsil Haroli, District Una. The site was found to be most suitable and viable in terms of general factors detailed below which were considered for site selection:

1. Optimal marketability towards investors
2. Minimum impact on the environment (noise, light, air and water pollution)
3. Optimal usage of space (e.g. by developing common infrastructure and services)
4. Master plan development
5. Large & small size plots
6. Maximum accessibility by public transport
7. Nearness to urban areas
8. Accessibility profile in line with the mobility profile of the beneficiary
9. Availability of a maximum level of general utilities (telecom, water, gas, power, sewage and waste treatment)

- **TRANSPORTATION**

The district is well connected with roads and broad gauge railway track. The NH-22 national highway passes through the city. It is located just about 375 km (233 miles) north of New Delhi and 120 km (75 miles) from Chandigarh. The nearest railway stations is at Una andother nearby railway stations are located at Nangal, Chururu and Andora (Amb). The major trains are Una-Ambala (DMU), Una-Delhi (Jan Shatabadi), Una-Delhi (Himachal Express) and Una-Nanded Sahib. The nearest domestic airport is based at Chandigarh.

- **Access by Air:** Nearest airport is Chandigarh 120 km.
- **Access by Rail:** Una is well connected by broad gauge rail.
- **Access by Road:** There is a road link to almost every part of the State. The Himachal Road Transport Corporation (HRTC) is running its buses covering the whole State. There is huge network of HRTC to cater to the needs of the people.

- **COMMUNICATION**

- Nearest Post Office is at Pandoga
- Nearest Telephone Exchange is at Pandoga

- **SOCIAL & COMMERCIAL INFRASTRUCTURE**

Social and commercial infrastructure availability in the district may be described under the following heads.

- Availability of lending facilities
- Availability of educational and Health facilities
- Entrepreneurship
- Market Potential
- Growth Centers/Focal Points

- **NEARNESS TO PUNJAB**

The land prices in the adjoining areas of Punjab have already become exorbitant for industrial purpose. The proposed industrial area being very close to the border district of Hoshiarpur, Ropar, Mohali, and Capital City of Chandigarh is likely to attract industrialists to set up base in proposed industrial area at Pandoga. The added attractions to the industrialists include availability of uninterrupted and cheaper supply of power, excellent transport and availability of manpower.

5.4 DEVELOPMENT POTENTIAL

As per the existing industrial profile of District Una there are about 2301 registered industrial units with an approx. investment of Rs. 1740.80 Crores as on 30.06.2014. This indicates that the average size of the units seems to be of small to medium scale and there is a good potential for attracting industrial investments in the area. This is also borne out by the fact that the area already has units set up by some of the reputed names as under:

- M/S Crest Steel & Power (P) Ltd., VPO Kriuhi Tehsil Amb.
- M/S S.R. Industries Ltd., VPO Singha, Tehsil Haroli, Distt. Una.
- M/S Saber Papers Ltd., VPO Gondpur Bulla, Tehsil Haroli, Distt. Una
- M/S Sainsons Pulp & Papers Ltd., VPO, Tahliwal Tehsil Haroli, Distt. Una
- M/S Luminous Teleinfra Ltd. Plot No. 8, Indl. Area, Gagret
- M/S Nestle India Ltd, VPO Nangal Kalan, Tehsil Haroli, Distt. Una
- M/S Cremica Agro Food ltd., Industrial Area, Tahliwal
- M/S International Car & Motors ltd., Indl. Area, Amb
- M/S Luminous Power Technologies Pvt. Ltd., Ram Nagar Gagret
- M/S Sukhjit Agro Inds., VPO Gurplah Bathu Tehsil Haroli, Distt. Una
- M/S Him Cylinder Ltd., Plot No. 1 to 4, Indl. Area, Amb
- M/S Inox Wind Ltd., Plot No. 1, Indl. Area, Basal
- M/S Tigaksha Metallics Pvt. Ltd., Plot No. 16, I.A. Gagret
- M/S Navran Advanced Nano Products, Pvt. Ltd., VPO Dhamandari
- M/S Ecologic Building System Pvt. Ltd., VPO, Bathu, Distt. Una
- M/S Arvind Casting Pvt. Ltd., VPO Nangal Khurd, Distt. Una
- M/S Swiss Garnier life Science, I.A. Mehatpur, Distt. Una.
- M/S Salsan Steel Pvt. Ltd., VPO Ram Nagar, Gagret, Tehsil Amb, Distt. Una

(Source: DIP, Una HP)

It is expected that the proposed green field industrial area at Pandoga is expected to attract investment of approx. Rs.820 crores. The proposed Industrial Area shall have around 61 industrial plots of various dimensions.

Therefore, it can easily be presumed that if suitable infrastructure facilities are created, there can be larger investment in the area. The proposed Industrial area at Pandoga is offering 5 larger industrial plots of 10,000 Sq. mtrs, which can be marketed, to entrepreneurs who are interested to set up medium scale units with investment ranging from Rs. 50.00 crores to Rs. 150.00 crores. In addition to this 14 industrial plots of 5,000 sq. mtrs are also being offered besides smaller industrial plots.

- **THRUST INDUSTRIES FOR THE PROPOSED INDUSTRIAL AREA AT PANDOGA**

There is a potential for attracting investment for engineering units/ herbal medicines/Dairy/Silk/Pharma/Bamboo/Steel fabrication, which are having an inherent advantage in terms of easy availability of raw material. In addition to this, the proposed industrial area at Pandoga may also attract established industrialists and budding entrepreneurs based out of Punjab for Hosiery/Garments/ Sport Goods/ Textile Spinning & Processing/ Auto Components/ Machine & Hand Tools industries due to availability of well-developed industrial Infrastructure and nearness to Punjab.

Thrust industries are those industries for which government is planning to give thrust for development as these industries have vast potential of boosting the pace of industrialization. Thrust industries prove effective in exploitation of local resources, skills, being demand driven, creating more employment opportunities, taking advantage of favorable climatic conditions etc. on the basis of resource endowments, climatic advantage, growing demand, forward and backward linkage of the products and skill availability in the district. A number of thrust industries have been identified as under.

- **DAIRY PRODUCTS:** The district is rich in livestock population. As per cattle census 2007-08 (latest available data), population of cows, both crossbreed and indigenous, in the district is 1,95,394 and that of buffaloes is 1,21,716. The percentage of milk giving cows and buffaloes to their total population is also good. Besides, the inhabitants have started rearing Jersey crossed breed in place of rearing local breed, which gives more milk. Since the production of milk in the district is good, there is good scope of setting up a chilling plant and enterprises in the line of dairy products viz. Ghee, butter, Cheese, Curd, Paneer etc. in the district.

- **FRUIT PROCESSING:** Mango, Pear, Citrus, and Guava are extensively grown in District Una. Fruits are available in sufficient quantity and very large area is covered under fruit production. During the fruit season, a large quantity of fruits go waste as farmers of far flung areas do not find it economical to take their entire produce to the market. In addition to it mango and kinnu are available in good quantity in Punjab State. These fruits could be easily brought to District Una for industrial use. Since raw material for fruit processing/preservation is available in the district and demand also exists in the district/State as well as in the neighboring States, few units of fruit processing can be set up in the district.

- **AYURVEDIC MEDICINES:** Unique Himalayan herbs are available in District Una as well as in the State in abundance. There are more than 100 different varieties of herbal plants available in the district prominent among them being khair, babul, jangli sarson, ratanjot, jaldhar, jaldhania, banaksha,harad, bheda, amla, bringraj, akarkara,majith, kanthkari, dambel, banha, basuti, barhe, charma, tirmira, kulpha, milk thistle, nagdona, bhumiamla, muskbala, punarnava, aak, satyanasi, ghatki, and arandi etc. Of late people of the area have started cultivating herbs in the district. Herbs are being exported outside the State. There is good demand of herbal/ayurvedic products in the country; hence units can be set up, as plenty of medicinal herbs are available.

- **BAKERY PRODUCTS:** The population of the district is more than 5.21 lakhs as per the population census of 2011. There are a few bakery units to serve this population in the district. The major demand of the district is met by bringing the bakery products like bread, biscuit, bun etc from the neighboring States of Punjab, Haryana and Delhi. Moreover, lakhs of tourists visit the district every year as there are number of tourist, religious and historical places. Hence, there is fairly good scope of setting up of few bakery units in the district producing quality products.

- **AUTO REPAIR WORKSHOP:** Una-Chandigarh road is the lifeline for the supply of various goods and industrial inputs in the district. The district is having 1403 kms of different types of roads. On these roads, passenger as well as goods vehicles run day and night. Apart from these, sufficient number of buses, taxis etc run on the local routes leading to the interior of the district. At present there are few scattered servicing centres in the district but most of these centres are in a position to do major repair works. Hence there is a good scope of setting up of automobile industries / major workshops based on modern high technologies in the district.

- **STEEL FABRICATION:** People in the district are migrating from rural areas to the urban areas in search of employment. Hence, the population pressure in urban areas is increasing year after year. To accommodate this large chunk of population coming from the rural areas, a lot of construction work is going on. Old towns are getting expanded, new towns are emerging and semi urban areas are becoming urban areas. As a result there is a large demand of steel products in the district. As the demand is growing both in rural as well as urban areas, more and more units can be set up in the district.

Therefore the proposed industrial area having an excellent location and availability of infrastructure is well placed to catch the attention of business community and budding entrepreneurs and thereby attract large investments to give a fillip to the vigorous efforts being made by Government of Himachal Pradesh towards development of an industrial and entrepreneurial culture in the State.

CHAPTER-VI
PROJECT DESCRIPTION

6.1 SITE DETAILS

The project is meant for developing a greenfield industrial area at Pandoga. The identified land is a Government land and is in the process of transfer in the name of the SIA. The land is free from any encumbrances. The area is situated on the southwest direction of District at about 13 Km from Una on Una-Hoshiarpur road. This land for the proposed greenfield industrial area is situated near KC Group of Institutes and is at right side of the Una-Hoshiarpur road. The power will be made available from 132 KV Sub-Station Gagret, which is at distance of 22 Kms.

The land details are furnished below-

S.No.	Muhal	Khasra No.	Khewat/ Khatoni No.	Area (Hectares)
1.	Pandoga Upperla	1244, 1257, 1263, 3214/1265, 3215/1265, 1432, 1433, 1434, 1435 kita-9,2832	419min./ 602min.	29-72-46

(Copy of Jamabandi as per annexure-S)

6.2 SCHEME PROPOSAL

It has been proposed to develop 61 Nos of plot ranging from 1000 sq. mtrs. to 10000 sq. mtrs.in the new green field industrial area being set up at Pandoga. The plots will be allotted to entrepreneurs on 95 years leasehold basis. The proposed payment terms are that the entrepreneurs are required to pay 30% upfront and balance 70% in five yearly equal interest free installments. The entrepreneurs shall be required to set up the unit within a period of 2 years from the date of allotment. Soon after executing the lease deed, if required no objection is to be given to enable the prospective entrepreneurs to avail financial assistance from the Banks/FIs. As soon as the project is implemented, the unit is registered on permanent basis and the established industrial unit is eligible to avail all the applicable incentives and concessions given by the State Government as well as the Government of India.

- **MAIN FEATURES**

The proposed industrial is designed to suit the needs of thrust industry and will feature following:

Specifications	No's	Area (Sqm)
Type A 10,000 Sqm	05	50000
Type B 5,000 Sqm	14	70000
Type C 2,000 Sqm	16	32000
Type D 1,000 Sqm	26	26000
Total Area		178000
Road 20 m wide	3KM	61186
Services		
ETP/STP		9529
132 kv substation		4132
Pumping station		2318
Fire station		2025
Residential/housing		12000
Common facility centre		1800
Shopping		12853
Truck parking		7116
Garden/landscaping		18527
Bus stop	10	168

(Source: Master Plan Provided by SIA)

6.3 PROJECT COMPONENT DETAILS

6.3.1 PHYSICAL INFRASTRUCTURE

The physical infrastructure consists of provision of roads, road side drains for storm water drainage, water distribution system including overhead tanks, tube wells and water pumping infrastructure.

- **Roads/ Bridge & Storm Water Drainage (Cost Rs.19.70 crores)**
  It is planned to construct bituminized roads totaling 3 kms in the proposed industrial area including bridges and corresponding storm water drainage system of 1.5 meters lifts with standard concrete work with landscaping and provision of tree guards. **(Details as per annexure-A& B)**

- **Water Distribution System (Cost - Rs.1.07 crores)**
  It is planned to lay a water distribution system of 1.5 meters lifts with heavy grade galvanized mild steel tubes, CI sluice walls, spindle fire hydrant system, construction of chambers and connection with main line with all fittings and fixtures. **(Details as per annexure-C)**

- **Overhead Water Storage Tank (Cost - Rs.0.77 crores)**
  It is planned to construct 1 numbers RCC overhead storage tanks with 2 lac liters capacity each tank floor water storage for distribution. **(Details as per annexure-D)**

- **Tube Wells (Cost - Rs.0.46 crores)**
  It is planned to bore 2 numbers small tube wells as per IS: 2800-1964 standard starting with 550-450mm dia and reducing to 350-300mm dia MS pipes upto 100 meters below ground level complete with MS ball plug with "U" hooks, threaded iron cap with locking arrangement, centralized guards at suitable spacing's and erection of blind/casing pipes of all sizes starting with bottom of the bore hole. **(Details as per annexure-E)**

- **Pump House (Cost - Rs.0.39 crores)**
  It is planned to provide pump house and attendant room along with water supply, sanitary and electric installation. **(Details as per annexure-F)**

- **Sewerage Line (Cost - Rs.2.98 crores)**
  It is planned to provide and lay sewerage line of 1.5 meter lifts complete with laying centrifugally cast spun iron and spigot pipes in trenches with joining of 250mm/300mm dia and lead caulked joints and construction of manholes with RCC top slab with CI covers and frames. **(Details as per annexure-G)**

- **Street Lights for Industrial Area (Cost Rs.1.94 crores)**
  It is planned to provide both electric and solar power and fix street lights with aluminum poles 10 meters height complete in all respects. **(Details as per annexure-H)**

6.3.2 TECHNICAL INFRASTRUCTURE

The technical infrastructure consists of provision of common facility centre mainly comprising of utilities like banks, post office, health, recreational facilities, restaurants/canteen etc. and other common infrastructures including Shops/SCOs, community hall, conference hall and guest house. It is also proposed to provide a zero discharge CETP and power distribution infrastructure.

- **Installation of 132 KV Power Sub-Station (Cost - Rs.33.92 crores)**
  It is planned to install 132/33/11 KV sub-station with 25/31.5 MVA III phase power transformers and 2x6.3 MVA power transformers complete with transformer bay, panel boards etc. and installation of 132 KV S/C Trans. Line from substation Gagret to proposed industrial area Pandoga for providing power to upcoming industrial area at Pandoga as per the estimates provided by the Himachal Pradesh State Electricity Board Ltd. **(Details as per annexure-I)**

- **Common Facility Centre (Cost Rs.11.06 crores)**
  It is planned to provide a common facility centre as per facilities detailed below with a plinth area of 4203.13 Sq. mtrs complete with site development, rain water harvesting system, electric installations and furnishing for conference hall and rooms. **(Details as per annexure-J)**
  - Restaurant / Canteen
  - Bus-stand
  - Health Center
  - Bank
  - Market
  - Conference room
  - Community Hall
  - Guest house

- **Common Effluent Treatment Plant-CETP (Cost - Rs.33.89 crores)**

  It is proposed to construct 5 MLD (Zero discharge) CETP, which would conform to the prescribed standards of the Central & State pollution control agencies/authorities. The "State of The Art" zero discharge common effluent facility will comprise of effluent treatment plant for primary treatment, recycling system complete with filtration plant with multi stage membranes and makeup water treatment system & storage of treated water complete with civil works / structures and construction of tanks, sumps, walkway, foundations etc. **(Details as per annexure-K)**

6.3.3 SOCIAL INFRASTRUCTURE

The Social Infrastructure consists of provision of working women hostel and construction of bus stops and rain shelters.

- **Working Women Hostel (Cost Rs.6.56 crores)**
  It is planned to provide a working women hostel comprising of ground floor with common facilities like common dining hall, kitchen, store room, pantry, power lifts and other basic physical infrastructure, indoor games table tennis, pool, cards and chess rooms, mini library, meditation/yoga/aerobics hall, health club consisting of gymnasium and party lawns, outdoor sports facilities lawn tennis courts, badminton courts etc.and three floors of residential quarters with a total of 48 units and amenities . **(Details as per annexure-L)**

- **Bus Stops & Rain Shelters (Cost - Rs.1.73 crores)**
  It is proposed to construct 10 nos. of bus stops and rain shelters at upcoming industrial area at Pandoga. **(Details as per annexure-M)**

6.3.4 PRE-OPERATIVE EXPENSES (Cost- Rs. 7.47 crores)

This includes administrative expenses and Interest during establishment/ construction period.

- **Administrative expenses**

It includes establishment expenses, legal & other formalities for taking NOC's from various department, postage, stationery, telephone, fax etc. expenses, traveling expenses, consultancy/ architect fees & other miscellaneous expenses amounting Rs. 1.00 crore.

- **Interest during construction (IDC)**

Interest during construction for a period of 30 months starting from April 2015 to Sept 2017 amounting Rs.6.47 Crores.

6.4 PROPOSED AMENITIES

The proposed project will feature "State of The Art" facilities in commercial and residential complex which includes:

- **Commercial Complex**

Commercial Spaces/ Shops, Conference Hall, Restaurant, Community Hall,Bank, Post Office, Dispensary, ATM etc..

- **Residential Complex**
  - Individual rooms, common dining hall, kitchen, store room, pantry, power lifts and other basic physical infrastructure.
  - Indoor games: table tennis, pool, cards and chess rooms, mini library, meditation/yoga/aerobics hall, Health club consisting of gymnasium and Party lawns.
  - Outdoor sports facilities: lawn tennis courts, badminton courts etc.
  - In house commercial complex to cater to residents' daily necessities.
  - 24x7 power back up and water supply.
  - Rain water harvesting along with best environmental standards.
  - All other amenities of international standards are being provided for by private and government departments.

Technical Specifications -Residential Complex

- The building shall be RCC framed structure.
- Walls:
  - All walls shall be 230 MM thick brick masonry wall with cement mortar.
  - Partition wall shall be 115 MM thick brick masonry wall with cement mortar.
- RCC slabs, Beams, Chajjas's projections, Cantilevers, wherever specification in the DRG.
- Flooring
  - Kota stone flooring in the staircase, entrance, lobby & corridor and circulation areas.
  - Vitrified tiles in all rooms, warden residence, dining, T.V room & indoor games.
  - Glazed tiles dado in toilet upto door height and tiles flooring with colour matching the fixture.
  - 150 MM high skirting in all the area to match the flooring.
- Cement plasters both side of the building.
- Wood work:
  - Sal wood frames for door windows and ventilators.
  - Deodar wood shutters for doors, windows and ventilators.
  - Wooden Pelmets for windows
  - Provision of Kail wood frames & commercial ply covering for cupboards.
- Steel railing of approved design for stair & balcony.
- Lime concrete terracing laid to slopes with the provision of brick tiles for roof furnishing.
- Water borne sewerage system.
- Conduit wiring.
- Apex on outside surface of building.
  - Oil bond on the inner surface
  - Enamel paint on wood work and steel railing.

6.5 SUPPORTING INFRASTRUCTURE

- **COMMUNICATION**
  - Nearest Post Office Pandoga
  - Nearest BSNL Telephone Exchange at Pandoga

- **TRANSPORTATION**

The proposed area is located in the vicinity of district Una. It is connected by road and is not facing any problems in transportation.

- **Road Connectivity:** This Area is connected with State Highway i.e. Una-Hoshiarpur Road.
- **Rail Connectivity:** Nearest railway station is Una railway station at a distance of 13 kms.
- **Airport:** Nearest Airport at Chandigarh

6.6 CONTIGUITY OF THE PROPOSED LAND SITE

The proposed industrial area comprises contiguous land area of 29-72-46 hectares, located at the right hand side of the Una-Hoshiarpur road from Una towards Hoshiarpur. The area is hilly and is surrounded by vegetation/forestation and will require site development work.

6.7 STATUS OF CLEARANCES:

Clearance	Status
Land use conversion	FCA case is under process.
Environmental clearance	N.O.C issued by Pollution Control Board
Power feasibility & availability	Power is available at Gagret, which is at a distance of 22 kms for which approval from HPSEB has already been obtained.
Country & town planning	This area does not fall under C&TP since it is Panchayati land and therefore not required

6.8 TOPOGRAPHY & GROUND POFILE:

The Climate of the district in winter is cool, in summer hot and during rainy season humid. During summer the temperature goes upto 45.5 degree Celsius. During rainy season the maximum rainfall is 175.00mm and humidity goes upto 98%. The soil of District Una is sandy and loam in texture with scattered loamy patches.

6.9 EXISTING INTERNAL INFRASTRUCTURE:

No existing internal infrastructure available at the proposed site.

6.10 DETAILED MASTER PLAN: Enclosed **(Details as per annexure-Q)**

6.11 INFRASTRUTURE DEVELOPMENT PLAN

As per the proposed plan, all the development work such as laying of roads, construction of culverts, storm water drainage, street lights, provision of electricity, water supply, power availability, common amenities etc. will be provided to start micro, small and medium enterprises in the upcoming industrial area.

LAYING OF ROADS AND CONSTRUCTION OF BRIDGES &CULVERTS

It is proposed to construct 3 Km long roads across the Industrial area and construction of 2Nos of culverts.

STORM WATER DRAINAGE

It is proposed to construct R.C.C. precast slab drain on both sides of the road having length of 6 Km.

STREET LIGHT ARRANGEMENT

It is proposed to provide halogen lamps and solar lights on both sides of service roads.

SUPPLY OF POWER

Since Himachal Pradesh is a surplus power State, therefore adequate power shall be made available to set up a 132 KV sub-station in the proposed industrial area.

WATER MANAGEMENT SYSTEM

It is proposed to develop a water management system comprising of tube wells, overhead water storage tanks and supply system to the industrial plots and common facilities.

SEWERAGE LINE

It is planned to provide and lay a sewerage line to service and support the proposed industrial area.

COMMON FACILITY CENTRE

It is planned to provide a common facility centre as per facilities detailed below with a plinth area of 4203.13 Sq. mtrs complete with site development, rain water harvesting system, electric installations and furnishing for conference hall and rooms.

- Restaurant / Canteen
- Bus-stand
- Health Centre
- Bank
- Market
- Conference room
- Community Hall
- Guest house

COMMON EFFLUENT TREATMENT PLANT-(CETP)

It is proposed to construct 5 MLD (zero discharge) CETP, which would conform to the prescribed standards of the Central & State pollution control agencies/authorities. The "State of The Art" zero discharge common effluent facility will comprise of effluent treatment plant for primary treatment, recycling system complete with filtration plant and makeup water treatment system and storage system.

WORKING WOMEN HOSTEL

It is planned to provide a working women hostel comprising of ground floor with common facilities like common dining hall, kitchen, store room, pantry, power lifts and other basic physical infrastructure, indoor games table tennis, pool, cards and chess rooms, mini library, meditation/yoga/aerobics hall, Health club consisting of gymnasium and party lawns, outdoor sports facilities lawn tennis courts, badminton courts etc. and three floors of residential quarters.

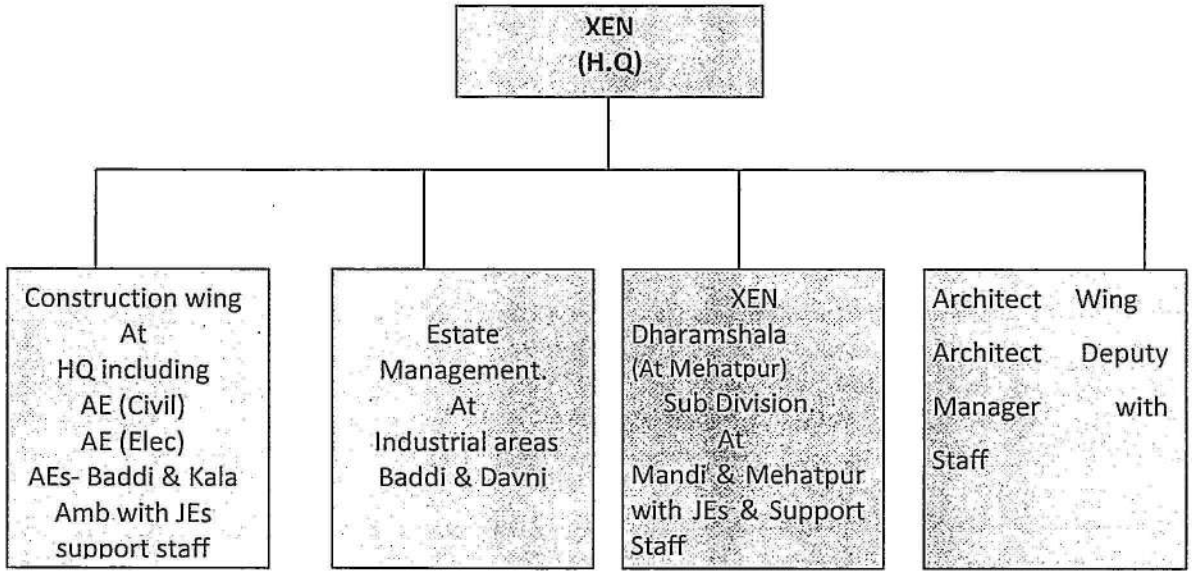
6.12 SOFT INTERVENTIONS: N/A

6.13 ENGINEERING AND CONSTRUCTION MANAGEMENT:

The engineering and construction work at proposed industrial area Pandoga shall be executed by the Engineering Wing of SIA (HPSIDC). The development of industrial infrastructure and execution of allied works have been assigned by the State Government to the Corporation since the early 70s. Accordingly, a self-sufficient Engineering Wing was created way back in 1974. As part of this activity, the Corporation has in the past developed a number of Industrial Areas for and on behalf of the Directorate of Industries in different parts of the State. Apart from undertaking work on behalf of Industries Department, the Corporation has also executed some prestigious works for other departments of the State in the past prominently Agriculture University. Palampur, Tea Factory, Baijnath, Fruit Processing Plant of HPMC at Parwanoo, Fruit Processing Plant of HIMPROCESS at Jabli and Industrial sheds for Small Scale Industries & Export Corporation.

During 1995, the Government of India had approved setting up of an Export Promotional Industrial Park at Baddi at a total cost of Rs.24 Crores for which HPSIDC had been nominated as implementing agency. The EPIP has been successfully implemented (1999-2000/2004) and Directorate of Industries has made allotment of plots. For the past around one year, the Corporation has been able to bag major civil works to the tune of more than Rs 60.00 crores from various departments of the State apart from the Industries Department which allots works to HPSIDC as a matter of routine.

ENGINEERING WING OF SIA (HPSIDC)



6.14 ENVIRONMENT IMPACT ASSESSMENT

As a general rule, during preparation of desired plan for the industrial area development, environmental impact assessment is not required since the precise activity in the area will not be known yet. Therefore only a strategic environment impact assessment is required at this stage.

The proposed industrial units about to be set up in the proposed industrial area are expected to be eco-friendly since the thrust industries comprise of engineering units/herbal medicines/Dairy/Pharma/Bamboo/Steel Fabrication etc. which do not come under red category. In addition to the thrust industries, other industries which are expected to come up in the proposed industrial area comprise of Hosiery/Garments/ Sport Goods/ Textile Spinning, Processing & Garmenting/ Auto Components/ Machine & Hand Tools etc. are also either non polluting or not highly polluting industries.

On its part the State Government through SIA (HPSIDC) has provided for a "State of The Art" CETP (Common Effluent Treatment Plant) of 5 MLD capacity with a Zero Discharge Facility at the proposed site which will take care of the requirements of the industrial units and thus ensure environmental protection.

6.15 SCHEDULE OF IMPLEMENTATION

S. No.	Activity	Commencement	Completion
1	Preliminary works like surveying, contouring map, layout, soil investigation works etc.	Completed	
2	Preparation of detailed estimates, design and specifications and other related documents of works	June 2014	January 2015
3	Calling tenders and issuing work orders for development works	February 2015	June 2015
4	Site development	July 2015	September 2016
5	Common infrastructure	October 2016	September 2017
6	Commercial launch	October 2017	

CHAPTER-VII
COMMON EFFLUENT TREATMENT PLANT (CETP)

7.1 COMMON EFFULENT TREATMENT PLANT (CETP)

Common Effluent Treatment Plant is the concept of treating effluents by means of a collective effort mainly for a cluster of small scale industrial units. This concept is similar to the concept of proposal under MIIUS for development of new state of art industrial area at Pandoga.

The main objective of CETP is to provide a readymade infrastructure besides reducing the treatment cost for individual units while protecting the environment. The other objectives are as under:

- To achieve 'Economics of scale' in waste treatment, thereby reducing the cost of pollution abatement for individual factory.
- To minimize the problem of lack of technical assistance and trained personnel as fewer plants require fewer people.
- To solve the problem of lack of space as the centralized facility can be planned in advance to ensure that adequate space is available.
- To reduce the problems of monitoring for the pollution control boards.
- To organize the disposal of treated wastes and sludge and to improve the recycling and reuse possibilities.

It is proposed to construct 5 MLD (Zero Discharge Facility) CETP which would confirm to the prescribed standards of the Central & State pollution control agencies/authorities.

The "State of The Art" zero discharge common effluent facility will comprise of the following:

- Effluent treatment plant for primary treatment
- Recycling system complete with filtration plant with multi stage membranes
- Makeup water treatment system
- Storage of treated water complete with civil works / structures and construction of tanks, sumps, walkway, foundations etc.

- **Effluent treatment plant for primary treatment**

  The zero discharge common effluent facility will comprise of primary treatment comprising of aeration, equalization and chemical dosage. The second step will be comprised of flocculation and sledge settling.

- **Recycling system complete with filtration plant with multi stage membranes**

The ETP and Recycling system is designed for recovery of 85-90% purified water at an economical operation rate. The appropriate parameter of purified water to industrial / process units improves the overall effluent quality resulting in reduction of COD, BOD, TDS and TSS of Effluent water.

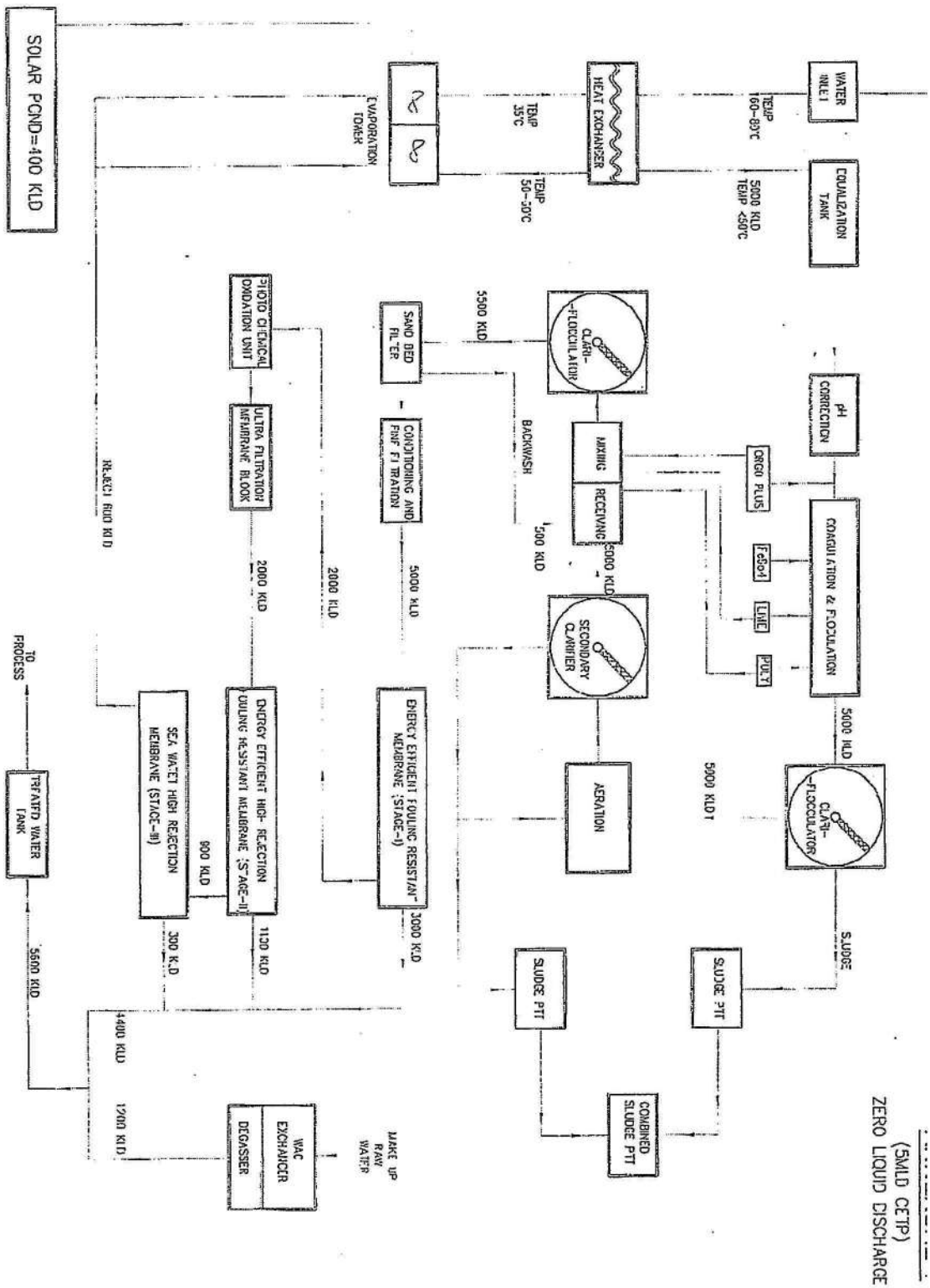
The salient features of the re-cycling system are as follows:

- Provision of filtered water collection tank and Independent backwash pump for proper washing/ flushing the sand bed filter media.
- Energy efficient membranes for stage I, which will produce rated output of desired quality at minimum osmotic/ feed pressure of less than 10 kg/sqcm pressure.
- For consistent high recovery, photo-chemical oxidation and fully automatic hollow fibre UF system to make it ideal in feed quality of Stage II and Stage III.
- SW -5 membrane are proposed for the III stage, which will be operated on maximum concentrate feed.
- All the membrane skid, pipeline and inter connections shall be in stainless steel mirror polished.
- All feed and high pressure pump are proposed with adequate standby arrangement.

- **Makeup water treatment system**

Makeup water treatment system will start withdrawing of bore well water and feeding with sand back filters for backwashing. The water then will be de-alkalized to produce de-mineralized water which will be monitored for PH levels through a synchronized system.

PROCESS FLOW CHART OF CETP



BENEFITS AND SUSTAINABILITY OF CETP

Sustainable development is built on three basic parameters i.e. economic growth, ecological balance and social progress. The development should be economically efficient, socially equitable as well as environmentally sound and balance. With an increasing demand on natural water resources, and unabated pollution posed by industrial discharges into the environment, it has become necessary to implement a system which can prevent the pollution and loss of natural water.

Common Effluent Treatment Plant (CETP) is the concept of treating effluents by means of a collective effort mainly for a cluster of small scale industrial units. The main objective of CETP is to reduce the treatment cost for individual units while protecting the environment.

The concerted approach of common effluent treatment provisions has many advantages. Wastewater of individual industries often contain significant concentration of pollutants; and to reduce them by individual treatment upto the desired concentration, become techno- economically difficult. The combined treatment provides a better and economical option because of the equalization and neutralization taking place in the CETP.

The pollution control and monitoring becomes very difficult with so many industries discharging the waste water into the environment. A solution was conceived and the concept of zero liquid discharge has emerged. In a waste water treatment facility, zero liquid discharge means no discharge of any kind of liquid into the environment. The concept of zero discharge necessarily means the following:

1) Recovery of reusable water/other materials from waste water;

2) Minimization or, no discharge of polluting substances into the environment away from the waste water treatment facility

Some of the main advantages of Zero Liquid discharge, common effluent treatment plant (ZLD-CETP) are as below:

- Facilitate better organization of effluent treatment and recycling of treated water,
- It addresses the issue of lack of space for treatment as CETP, planned in advance, can ensure that adequate space is available for expansion in future,
- It facilitates the economy of scale in waste treatment and re-usability of treated water and therefore reduce the cost of pollution abatement and water for the individual small industrial units,
- Professional control over the treatment can be affordable,
- The pollution control is effective as practically there is no discharge of polluted water and at the same time the water resource is recovered.

OVERVIEW

The bulk of industrial pollution in India is caused by the small and medium scale industrial sector. Though the quantity of industrial waste generated by individual SMEs may not be large, it aggregates to be a large percentage of the total since almost 3 million SMEs are widely scattered throughout the country. SMEs account for over 40 percent of the total industrial output in the country and generate over 44 percent of hazardous wastes alone as compared to 13 percent generated by the large scale industry. Also SMEs normally do not budget for resources to meet regulatory standards. The rate of growth of SMEs has also exceeded that of the industrial sector as a whole. Government policies have been biased toward small industries as employment generators. Even though small industries are highly polluting, the SSI policy has no thought on the environmental planning. The promotion of small enterprise is widely seen as a desirable way to achieve sustainable development; for that result, however, their pollution problems, among others, must be overcome. To deal with the effluent in these SMEs the concept of Common Effluent Treatment Plan (CETP) was introduced with a hope that not only it would help the industries in pollution abatement but also as a step towards the clean environment.

Accordingly the Ministry of Environment and Forests instructed various State Pollution Control Boards, to examine the possibilities of establishing CETPs in various industrial estates in the respective States. Even central assistance upto 25 percent of the total cost of the CETP is being provided as a grant to the common effluent treatment plant on the condition that the State Governments would give a matching contribution. The remaining cost has to be met by equity contribution by the industries and the loans from financial institutions.

CHAPTER-VIII
PROJECT COST & MEANS OF FINANCE

8.1 TOTAL COST OF THE PROJECT

(Rs. Crores)

S.NO.	PARTICULARS	TOTAL
1.	Land	-
2.	Building ,Civil Works & Equipments	114.48
3.	Pre-Operative Expenses	7.47
	TOTAL	121.95

TOTAL COST OF THE PROJECT - Rs.121.95 Crores

8.2 COMPONENT WISE TOTAL COST OF THE PROJECT

As per the details drawings and cost estimates prepared by the SIA (HPSIDC) engineering section the total cost estimates works out to Rs. 121.95 Crores including pre-operative expenditure. The relevant detailed estimates are enclosed for reference **(Annexure A-M)**. The breakup of the estimates is as under:

(Rs. Crores)

S.No.	DESCRIPTION OF ITEMS	AMOUNT
A)	PHYSICAL INFRASTRUCTURE	
1.	Construction of roads, storm water drainage, paths & green cover development	17.37
2.	Construction of bridges	2.33
3.	Water Distribution System	1.07
4.	Construction of 1 Nos RCC Over Head Water Storage Tank 2.00 lac. Ltrs Net Capacity	0.77
5.	Drilling, Development and Installation of 2 Nos Small Tube Wells	0.46
6.	Construction of Pump House and laying pumping machinery in tube wells	0.39
7.	Providing and laying Sewerage Line	2.98
8.	Providing Electrical & Solar street lighting system	1.94
B)	TECHNICAL INFRASTRUCTURE	27.31
1.	Installation of 132 KV Sub-Station	33.92
2.	Construction of Common Facility Centre	11.06
3.	Construction of Common Effluent Treatment Plant– 5MLD	33.89
	SUB-TOTAL (B)	78.88
C)	SOCIAL INFRASTRUCTURE	
1.	Construction of Working Women Hostel	6.56
2.	Construction of Rain Shelters/ bus stops	1.73
	SUB-TOTAL (C)	8.29
D)	PRE OPERATIVE EXPENSES	
1.	Establishment expenses during construction Period	1.00
2.	Interest during construction (IDC)	6.47
	SUB-TOTAL (D)	7.47
	GRAND TOTAL (A+B+C+D)	121.95

8.3 PRE-OPERATIVE DETAILS ARE AS UNDER

(Rs. Crores)

S.NO.	PARTICULARS	AMOUNT
1.	Establishment expenses, Legal & Other formalities for taking Noc's from various department, Postage, stationery , Telephone, Fax Etc. Expenses, Traveling Expenses, Consultancy/ Architect Fees & Other Misc. Expenses @ 2% of the central grant	1.00
2.	Interest During Construction (IDC)	6.47
	TOTAL	7.47

8.4 FUND UTILIZATION PLAN (IMPLEMENTATION PERIOD)

(Rs. Crore)

PARTICULARS	PROPOSED YEAR I 2015-16	PROPOSED YEAR II 2016-17	PROPOSED YEAR III 2017-18 I & II QTRS.	TOTAL
REQUIRED AS PER MIIUS				
% Utilization of project cost	22.50%	30.00%	47.50%	
Amount required to be incurred	27.44	36.58	57.92	121.95
PLANNED EXPENDITURE	36.58	48.78	36.58	121.95
Land	-	-	-	-
% Actual Utilization of project cost	30%	40%	30%	
Building , Civil Works & Equipment	34.34	45.79	34.34	114.48
Pre-operative Expenses	2.24	2.99	2.24	7.47
TOTAL	36.58	48.78	36.58	121.95

8.5 FINANCING PATTERN OF PROJECT

(Rs. Crores)

S.NO.	PARTICULARS	AMOUNT
1.	Central Government Grant (41% restricted to Rs. 50.00 Crores)	50.00
2.	Share of SIA (25%)	30.49
3.	Bank Loan (34%)	41.46
	TOTAL	121.95
	Debt: Equity ratio Debt: Equity ratio inclusive central grant	1.36:1 0.52:1

8.6 STAGE WISE STAKE HOLDERS INVESTMENT DETAILS

(Rs. Crores)

PARTICULARS	PROPOSED YEAR I 2015-16	PROPOSED YEAR II 2016-17	PROPOSED YEAR III 2017-18 I & II QTRS.	TOTAL
	30%	40%	30%	
Central Govt. Grant	15.00	20.00	15.00	50.00
(Max Rs.50 Crores as per MIIUS)	(Ist Installment)	(IInd Installment)	(IIIrd Installment)	
SIA Share-(Min. 25% as per MIIUS)	9.15	12.19	9.15	30.49
Bank Loan/Beneficiary Contribution	12.44	16.58	12.44	41.46
TOTAL	36.58	48.78	36.58	121.95

- **LAND**

The project is meant for developing a greenfield industrial area at Pandoga. The identified land measuring 29-72-46 hectares comprised in Khewat/ Khatoni No. 419min./ 602min., bearing Khasra No. 1244, 1257, 1263, 3214/1265, 3215/1265, 1432, 1433, 1434 & 1435 kita-9, 2832 for the development of a green field industrial area at Pandoga, Tehsil Haroli, District Una, is a Government land and is in the process of transfer in the name of the SIA. The land is free from any encumbrances.

- **COST OF BUILDING, CIVIL WORKS AND EQUIPMENTS ETC.**

As per the detailed civil estimates prepared by the SIA Engineering section, the total cost of construction of industrial area along with all basic infrastructure inclusive all three components i.e. Physical Infrastructure, Technical Infrastructure and Social Infrastructure works out to **Rs.114.48 Crores** as per the detailed estimates made available. The relevant estimates are enclosed as **Annexure-(A-M)**

- **PRE-OPERATIVE EXPENSES**

This includes establishment, legal expenses, tax, postage, telegrams, telephone, consultancy fees and Interest during establishment/ construction period and works out to **Rs.7.47Crores.**

8.7 CENTRAL GOVT. GRANT

The Central Govt. Grant works out to be Rs. 51.41 Crores. But as per MIIUS Central government Grant will be restricted to maximum ceiling of Rs.50.00 Crores.

8.8 TERM LOAN

It is proposed to avail term loan amounting to Rs.41.46 Crores and the rate of interest has been assumed @ 13.00% per annum. The term loan is repayable in 36 quarterly installments (after moratorium period of 2Qtrs from Oct-2017 to Mar-2018)starting from Qtr Ist of FY 2018-19 and ending on IVth Qtr of FY 2026-27.The SIA is in the process of getting in principal approval from the State Co- operative Bank (H.P) for the Term Loan component. It may be added that if any contribution is mobilized from beneficiary members, then the same shall be utilized for prepayment of debt.

8.9 SIA CONTRIBUTION

SIA (HPSIDC) will be investing an amount of Rs. 30.49 crores as equity which works out to be 25% of the total cost of the project. This will be raised through State Government in the shape of budgetary allocation and has been approved at the State Government level.

CHAPTER-IX
FINANCIAL PROJECTIONS

9.1 FINANCIAL ASSUMPTIONS

The project has been planned as a green field project under MIIUS to develop a "State of The Art" industrial area at Pandoga, Tehsil Haroli, District Una. Although the project is being put up as a development initiative of the government of Himachal Pradesh under a Central Government scheme, yet the project planning has been done in such a way that the project can be implemented and operated on commercial lines and in a self-sustainable manner. The sale of the 61 industrial plots has been assumed on a realistic basis over a period of five years. Similarly a payment plan has also been formulated in a way that it offers a lot flexibility and comfort to the entrepreneurs. The plots will be allotted to entrepreneurs on 95 years leasehold basis. The proposed payment terms are that the entrepreneurs are required to pay 30% upfront and balance 70% in five yearly equal interest free installments. In addition to this a lot of common amenities and infrastructure is being developed to facilitate the development of proposed industrial area and to attract the entrepreneurs to the region. The working women hostel being developed is being initially offered on rent basis to the entrepreneurs. Once the industrial area is developed reasonably well, the working women hostel will be offered to the entrepreneurs by way of sale. The common facilities comprising of conference centre, community hall, guest house etc. will be operated and maintained by SIA for the comfort and encouragement of the entrepreneurs.

In terms of industrial infrastructure, CETP and Power Sub-Station has been planned which will be operated and maintained for the use of the beneficiary industries. The cost of running and maintenance will be recovered from the beneficiary industries with a nominal mark up on the cost. The repayment of the term loan is proposed to be serviced out of the surplus generated by the sale of industrial plots, Working Women Hostel, Common Facility Centre and other receipts.

The detailed assumptions and financial projections are given below:

UTILIZATION PERCENTAGE ASSUMED											
	I Year (6M)	II	III	IV	V	VI	VII	VIII	IX	X	Total Area (Sq. mtrs)
Particulars	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	
Industrial Plots	20%	30%	30%	12%	8%	-	-	-	-	-	-
Area	35600	53400	53400	21360	14240	-	-	-	-	-	178000
Women Hostel	-	-	-	-	-	10%	15%	20%	20%	35%	-
Area	-	-	-	-	-	196.79	295.18	393.58	393.58	688.76	1967.89
CFC	30%	20%	20%	20%	10%	-	-	-	-	-	-
Area	195.82	130.55	130.55	130.55	65.27	-	-	-	-	-	652.74
Shops under CFC	95.17	63.45	63.45	63.45	31.72	-	-	-	-	-	317.23
SCO's under CFC	100.65	67.10	67.10	67.10	33.55	-	-	-	-	-	335.51

	Sales Realization Plan of Industrial Plots										
	I Year (6M)	II	III	IV	V	VI	VII	VIII	IX	X	Total
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	
I st Year	30%	14%	14%	14%	14%	14%	-	-	-	-	100%
II nd Year	-	30%	14%	14%	14%	14%	14%	-	-	-	100%
III rd Year	-	-	30%	14%	14%	14%	14%	14%	-	-	100%
IVth Year	-	-	-	30%	14%	14%	14%	14%	14%	-	100%
Vth Year	-	-	-		30%	14%	14%	14%	14%	14%	100%

Note: However the sale proceeds of the Working Women Hostel and Common Facility Centre will be realized in the year of sale only.

SALE RATES										(Rs Per Sq.Mtr)
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Industrial Plots	4600	5500	5900	6300	6800	-	-	-	-	-
Women Hostel						50000	53800	57800	62100	66800
CFC	40000	43000	46200	49700	53400	-	-	-	-	-

EXPENSES ASSUMPTION		
Administration expenses	5.00	Lacs. p.m.
Repair & maintenance	0.50%	p.a
Administration, salary & wages & all other expenses	7.50%	Increase YOY
User charges		
Common Facility Centre	1.50%	p.a.
CETP	2.50%	p.a.
Power station	2.50%	p.a.
Depreciation rates	SLM	WDV
Building	3.34%	10%
Plant, Machinery & MFA	5.28%	15%
CETP	5.28%	100%
Rate of interest	13.00%	p.a
Tax Rates		
Income Tax	33.99%	p.a.
MAT	20.45%	p.a.

9.2 EXPECTED SALES TURNOVER

The plots will be allotted on 95 years lease hold basis, on first come first serve basis and possession to be handed over to the allotee after entering into an agreement to lease by the allotment committee depending upon the viability of the project. The allotee should set up the unit within the stipulated period of two years from the date of provisional allotment. However the Directorate of the Industries, if satisfied, may extend the time period, as may be decided based on the merits of the case.

DETAILS OF TOTAL INCOME / RECEIPTS

S.No.	Components	Amount (Crores)
1	Income from Sale of Industrial Plots	100.39
2	Total Receipts from Working Women Hostel (Sale & Rental Income)	12.11
3	Total Receipts from Common Facilty Centre (Sale & Rental Income)	6.89
4	Other receipts (Recovery of user charges)	18.59
	TOTAL	137.98

9.3 INCOME ON YEAR TO YEAR BASIS:

The actual year wise total income will be as under based on the year wise plan of sales receipts and lease rental income on industrial plots, common facility center and working women hostel:

	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Total
Industrial Plots	4.91	11.10	15.86	14.85	15.60	14.05	11.76	7.65	3.24	1.36	100.39
Working Women Hostel	0.02	0.04	0.05	0.05	0.06	0.98	1.59	2.27	2.44	4.60	12.11
Common Facility Centre	0.92	0.84	0.91	0.99	0.72	0.41	0.45	0.50	0.55	0.60	6.89
Other Receipts	0.25	0.93	1.42	1.71	1.97	2.12	2.28	2.45	2.63	2.83	18.59
Total Realization	6.10	12.91	18.24	17.60	18.35	17.56	16.08	12.87	8.86	9.39	137.98

9.4 COST OF OPERATIONS & PROFITABILITY

Direct Expenses: Direct expenses include salary & wages, repairs/maintenance, administration overheads, common facilities cost and depreciation.

- **Salary & Wages:** The total manpower required will be about 14 numbers and the annual wages worksout as below and an increase of 7.5% has been proposed every year:

S. No.	Particulars	Nos. reqd.	Monthly Salary	Amount (Rs.)
1	Estate Manager	1	35000	35000
2	Assistant Estate Manager	1	25000	25000
3	Supervisor	1	15,000	15,000
4	Assistant engineer	1	25,000	25,000
5	Technical Supervisors	2	20,000	40,000
6	Skilled Worker	2	9,000	18,000
7	Semi-Skilled	2	7,000	14,000
8	Un skilled	4	6,000	24,000
	TOTAL MONHTLY SALARY	14		**196,000**

- **Repair & Maintenance:** It includes general repairs & maintenance of streetlights, rain shelters, women hostel, roads, water distribution system, water storage tank & tube well, pump house and sewerage line. An increase of 7.5% has been proposed every year.

- **Common Facility Cost:** It includes operation & maintenance cost of @ 1.50% on cost of common facility centre & @ 2.50% on cost of CETP. **(Details as per annexure-XIII)**

- **Administration Overheads:**

The expenses include-

- Travelling Expenses
- Advertisement & Publicity
- Postage and Stationery expenses
- Telephones and Fax Expenses
- Day to Day office maintenance expenses
- Various Rents, Insurance & Taxes of Government
- Staff welfare/Medical expenses
- Electricity Bill.
- Water Expenses.
- Misc. unforeseen expenses.
- Vehicles Repairs and Diesel Expenses etc.

These expenses have been assumed @ Rs.5.00 lacs per month. An increase of 7.50% has been proposed every year.

9.5 FINANCIAL SYNOPSIS DURING THE PROJECT PERIOD

TOTAL INCOME	137.98 Crs
TOTAL EXPENSES	89.29 Crs
PROFIT BEFORE TAX	48.70 Crs
PROFIT AFTER TAX	38.74 Crs
AVERAGE DSCR	1.62
NDSCR	1.93
DEBT-EQUITY RATIO	1.36:1
DEBT-EQUITY RATIO (INCLUSIVE CENTRAL GOVT. GRANT)	0.52:1
IRR	8.02%
SENSITIVTY-DSCR (Decrease in Sale rate of industrial plots by 10%)	1.54
INTEREST ON LOAN	@ 13.00% p.a.
EXPECTED YEAR OF LAUNCH	Financial Year 2017-18 (From Oct -2017)
GESTATION PERIOD	Pre-Construction Phase- Upto June. 2015 Construction Phase- July 2015 to Sept 2017
REPAYMENT OF LOAN	Repayable in 36 quarterly installments (after a moratorium period of 2 Qtrs from Oct-2017 to Mar-2018) starting from Qtr Ist of FY 2018-19 and ending on IVth Qtr of FY 2026-27.

CHAPTER-X
SCHEDULE OF IMPLEMENTATION

SCHEDULE OF IMPLEMENTATION

HPSIDC is in the process of transfer of land in its own name. The detailed estimates have been prepared by HPSIDC and infrastructure development works will be executed under the supervision of HPSIDC Engineers of construction wing.

The preliminary works like surveying, contouring map, layout; soil investigation works etc. have been completed. After sanction of the project by the Government of India, the SIA shall initiate further action for implementation of the project as per the schedule given below:

S. No.	Activity	Commencement	Completion
1	Preliminary works like surveying, contouring map, layout, soil investigation works etc.	Completed	
2	Preparation of detailed estimates, design and specifications and other related documents of works	June 2014	January 2015
3	Calling tenders and issuing work orders for development works	February 2015	June 2015
4	Site development	July 2015	September 2016
5	Common infrastructure	October 2016	September 2017
6	Commercial launch	October 2017	

The tendering and work order process will be completed by June-2015. The site development works covering the entire area will be completed by Sept-2016. The civil construction work and erection period has been taken at 12 months i.e. from Oct-2016 to Sep-2017 and the entire works shall be completed within this period.

The project is expected to be ready for commercial launch by Oct-2017.

CHAPTER-XI
PROPOSED MANAGEMENT STRUCTURE

PROPOSED MANAGEMENT STRUCTURE:

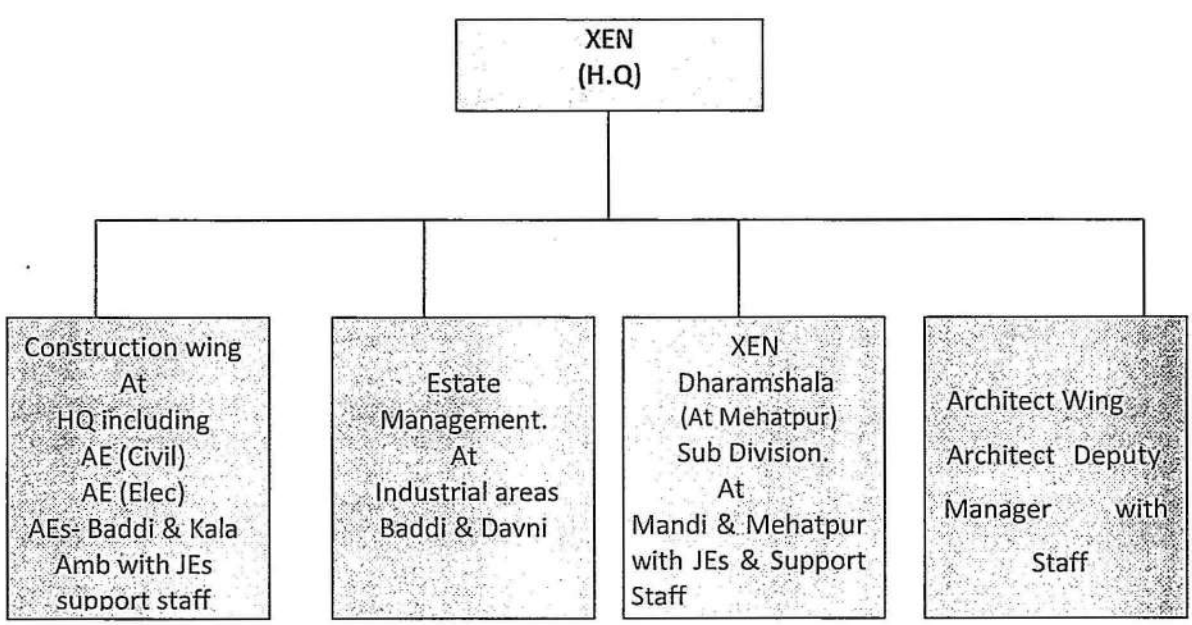
The project is proposed to be implemented by SIA i.e. HPSIDC. HPSIDC is a nodal agency of the Govt. of Himachal Pradesh entrusted with the task of acting as a facilitator for the industrial development of the State. HPSIDC has the requisite experience and expertise of conceptualizing, planning, implementing, running and monitoring of industrial areas in the State.

The implementation of the proposed project shall be monitored and supervised by special task force. The members of the task force shall be nominated by MD of HPSIDC and it will function under the chairmanship of MD HPSIDC. The special task force will be accountable to Board of Directors of HPSIDC and shall submit the periodical progress reports.

The SIA (HPSIDC) is already well experienced and has the adequate infrastructure, technically qualified manpower and other facilities/resources available to execute the project successfully. The efforts of the SIA (HPSIDC) shall also be supported by help from other Government departments and offices like District Industries Center and Himachal Pradesh State Electricity Board Limited to ensure successful implementation of the proposed project.

The engineering and construction work at proposed industrial area Pandoga shall be executed by the Engineering Wing of SIA (HPSIDC).

ENGINEERING WING OF SIA (HPSIDC)



CHAPTER-XII
PROJECT IMPACT

12.1 ECONOMIC IMPACT

Pandoga is located in Tehsil Haroli of District Una and the proposed greenfield industrial area is proposed to be developed here. The proposed Industrial area is located near to Mehatpur, Tahliwal and Gagret area. Topographically, the area is hilly, easily accessible and located on State Highway i.e. Una- Hoshiarpur Road about 13 kms from Una district headquarter.

The proposed project will attract entrepreneurs in large numbers due to its location, which is in close vicinity of resources. The basic infrastructure like roads network, rail network, communication facilities and power already exist in the area. The labour in sufficient numbers is also available locally and it enhances the scope for industrial development of the area.

Due to availability of manpower, transportation facilities, power and local markets, the productivity in the industries is expected to be much better as compared to the places, where few of such facilities do not exist. This will ensure the success of the proposed industrial area and will ultimately be instrumental in increasing turnover with enhanced productivity and profits in the times to come.

12.1.1 INVESTMENT POTENTIAL

The proposed project will develop 61 plots of different sizes and the details are as under:-

Size of Plot	No. of Plots
10,000 sq. meters	05
5,000 sq. meters	14
2,000 sq. meters	16
1,000 sq. meters	26
Total	**61**

The general norm of investment in industries varies from size/area of plots and the indicative investment is given here under: -

Rs. Crores

Size of Plot	Norm of Investment	No. of Plots	Investment Envisaged
10,000 sq. meters	50.00 Cr.	05	250.00
5,000 sq. meters	20.00 Cr.	14	280.00
2,000 sq. meters	10.00 Cr.	16	160.00
1,000 sq. meters	5.00 Cr.	26	130.00
	Total	**61**	**820.00**

Therefore the proposed industrial area is likely to attract investments worth **Rs. 820.00 Cr.** from 61 industrial units as above.

12.1.2 EMPLOYMENT POTENTIAL

The project is expected to generate sizable employment opportunities over a period. There are a total of 61 plots of different sizes (ranging from 1000 sq. meters to 10,000 sq. meters) that are proposed to be developed in the industrial area. The area is expected to generate an investment of approx. Rs.820 crores.

The average norm of direct employment in industries with respect to investment is minimum 5 persons per Rs.1 crore of investment and indirect employment norm in industries is minimum 10 persons per Rs.1 crore of investment. Based on these norms, the employment potential of the project works out as under:

Investment	Direct Employment	Indirect Employment
Rs. 820 Cr.	5 Person per 1 crore of investment 4100	10 Person per 1 crores of investments 8200

Therefore the project is expected to create employment opportunities for 12300 persons. Hence it could be envisaged that the proposed project will enhance consumption, productivity and value addition resulting in improved economic and social infrastructure by creating employment opportunities for about 12300 persons over the life of the project.

The indicative employment opportunities as a result of the proposed industrial area are directly related to investment potential. It is important to put up the best facilities in order to attract best and resourceful entrepreneurs. It is pertinent to mention that out of the total employment opportunities 70% will be available for Himachali youth as per the State Government guidelines. Therefore the proposed project has tremendous social and economic significance for the area.

12.1.3 ESTIMATED REVENUE POTENTIAL

The estimated investment potential of the proposed project is Rs. 820 crores. Assuming a capital turnover ratio at 2, the expected value of output ultimately will be to the tune of Rs.1640 Crores. We may assume a PAT ratio at 5% resulting into profits of Rs. 82 Crores. Based on these parameters, the revenue potential of the proposed project in terms of direct and indirect taxes will be Rs.140 crores annually.

12.2 BENEFITS TO INDUSTRY FROM THE PROJECT

The new green field industrial area proposed to be set-up under the MIIUS at Pandoga, District Una (HP) and shall be developed on modern lines and would be a ""State of The Art" " industrial area. It shall provide all infrastructural requirements to prospective entrepreneurs thereby generating investor confidence. The industrial area shall be well- equipped in so far as essential services like power, water supply, sewerage/ drainage, CETP etc. are concerned. It shall considerably reduce the down time required for setting-up of industries by prospective entrepreneurs. This would result in early implementation of industrial units, which would improve their overall viability of the project.

Being sponsored by the Central and State Government, the requisite statutory clearances to set-up industrial units in the new industrial area would already be in place which would provide adequate impetus to prospective entrepreneurs to set-up units without undue focus on obtaining clearances which is a time consuming effort.

The project will have an impact on overall development of the area, such as social infrastructure as the flow of clientele of the industries will increase manifold and the persons seeking employment in different industries will also be requiring housing and other items of day to day domestic use. All these activities will result in overall economic growth of the area with enhancement of spending power of the people of the area.

It is envisaged that units, which will come up under the proposed project will adopt pollution free and advanced technologies for their industries to deliver optimum level of efficiency to scale up the value chain. It is for this purpose that a zero discharge common effluent treatment is being set up as a part of the project.

12.3 INCREASE IN PRODUCTIVITY

The green field industrial area at Pandoga is to be established on 'State of the Art' parameters and would, therefore, provide a most congenial and conducive environment to industry. An emphasis is also being laid for creation of allied infrastructure, which would help in creating a productive work environment. It may, therefore, be safely assumed that these factors shall go a long way in improvement of productivity of the work force employed in the industrial units. This would have a positive impact not only in pure financial terms but also in value addition.

12.4 SOCIAL AND ECONOMIC IMPACT

The proposed greenfield industrial area at Pandoga has substantial social and economic potential for the surrounding areas. With the setting-up of new industries, there would be adequate opportunities for investment in various up-stream and down-stream industries and creation of additional civic and social infrastructure. In this regard, it needs to be emphasized that over a passage of time, additional facilities like housing complexes, schools, colleges/ educational institutions, hospitals and health care facilities, banking and insurance services, hotels/ restaurants and postal/ IT facilities etc. shall come-up which would provide significant boost to the social infrastructure of the area. New shopping complexes are also likely to come-up in the vicinity of the new industrial area which would enhance the business activities in and around the new industrial area.

The main advantage of the proposed project is direct employment generation -

(i) Absorbs rural labour and unskilled workers (in addition to semi-skilled and skilled)
(ii) Provides opportunity for seasonal employment thereby supplementing workers' income from farming
(iii) Permits participation of women workers both during construction and operation phase.

The maximum benefit will be for local villagers and rag pickers as they are easily accessible. Additionally, it is estimated that good number of jobs will be created as an indirect employment opportunities at local/regional level due to contractual, marketing and associated jobs directly with the project. Employment in these sectors will be permanent based on own initiatives and interest of the individual. Involvement of unskilled labour requirement will be continuous basis depending on the requirement of contractor at site. A major part of this labor force will be hired from nearby places

The setting-up of the green field industrial area leading to creation of additional social and business infrastructure, would directly have a positive impact on the economy of the district and would contribute towards the raising of the standard of living and self-reliance of the local population.

12.5 VALUE ADDITION

The green field industrial area at Pandoga is proposed to be set-up on modern lines and on "State of The Art" parameters. The industrial units proposed to be set-up in this industrial area, would also be based on modern technology which would not only provide better out-put and productivity but would also enhance the value addition to the inputs/raw materials. As has been mentioned earlier in this report, the area is in close proximity to agro/ horticulture produce zones and it is expected that a good number of units may be based on agriculture produce. Such units shall provide substantial value addition to the raw-materials/inputs and thus avoid wastage of output and will provide incentive to local population to increase output and thus earn more.

CONCLUSION

The proposed greenfield industrial area at Pandoga in District Una, due to inherent advantage of its location, easy accessibility, availability of manpower and easy availability of cheaper and un-interrupted power, will prove to be the basic key factors for huge success and viability of this industrial area in the district. This is surely going to result in major social and economic benefits to the people of the State especially District Una, as enumerated above.

CHAPTER-XIII
SWOT ANALYSIS

SWOT ANALYSIS

STRENGTHS

- The project is being promoted by the State and Central Governments under the MIIUS and shall therefore enjoy continued support of State agencies thereby ensuring generate investor confidence.
- All basic and specific amenities are available at the site, especially cheaper and uninterrupted power that is the most essential parameter for any industrial area. HP being a power surplus State has an inherent advantage.
- The project is being setup in an important Industrial belt in District Una. A good number of industries have been established in this belt and considerable investment is expected in the Greenfield Industrial Area. The area is logistically well connected.
- The investors/prospective entrepreneurs shall enjoy concessions under the State Industrial Policy thereby giving them an additional edge from the competitors in neighboring States.
- The project has been accorded the required statutory approvals and as such there may not be any hindrance in its implementation.
- The SIA has good experience and well aware of the project imperatives. It has made adequate analysis of the project before embarking on its implementation.
- The debt service coverage ratio of the project is within the prescribed norms.
- The Government of Himachal Pradesh is making all out efforts in attracting industrial investment in the state and may announce a package very soon by way of an initiative. It is also proposing to organize Investor Meet very soon, which will help in marketing the project.

WEAKNESSES

- Sustained efforts may have to be made by the Government /SIA to market the new industrial area to prospective entrepreneurs keeping in view the present investment climate.
- Poor R&D facilities in the State.

OPPORTUNITIES

- A good potential exists for up-stream/downstream industries once entrepreneurs set up units in the new industrial area.
- Being located near the border with Punjab, the proposed Greenfield Industrial Area shall open up new vistas for entrepreneurs from Punjab to come and set up industries.
- The new industrial area shall prove to be a pivot for creation of opportunities for tapping value addition potential of the agricultural, horticultural and herbal produce of the State.
- The proposed Greenfield Industrial Area shall be a major opportunity to leverage the favorable climatic conditions, good law and order situation and hassle fee and friendly administration of State.

THREATS

- The SIA shall have to strictly adhere to the implementation schedule as any time over-run may adversely affect the marketing of the industrial area and recovery of capital investment.
- Any changes in the government policy may adversely affect the industries which are to come up in the new industrial area.
- Lucrative industrial packages, which may be offered by neighboring States in future, may impact investment in the new industrial area.

It is however, expected that the State Government/SIA shall be able to circumvent the difficulties/problems and would be able to implement the project in a time bound manner and operate it on viable lines.

CHAPTER-XIV
BRIEF INTRODUCTION OF HIMCON

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

HIMACHAL CONSULTANCY ORGANISATION LTD.
(JOINT VENTURE OF IFCI, SIDBI, ICICI BANK LTD, SFC's AND COMMERCIAL BANKS)

CENTRAL CUM HEAD OFFICE:		NEW BRIDGE VIEW ESTATE THE MALL, SHIMLA-171001 PHONE: 0177-2654537, 2652488, 2654874, 2654974 FAX: 0177-2655722
BRANCH OFFICE:		H.NO.84, WARD NO.9 BHOTA ROAD HAMIRPUR - 170001 PHONE: 01972-221195
PROJECT OFFICE:		GANESH BAZAR NEAR CIVIL COURTS BAIJNATH, DISTRICT UNA
WEBSITE	:	WWW.HIMCON.ORG
E – MAIL	:	HIMCON77@REDIFFMAIL.COM

PROMOTERS & OBJECTIVES OF HIMCON:

With an objective to provide low cost professional Consultancy to the first generation Entrepreneurs, Departments of States as well as Central Government, to boost self employment and skill development as per the need of the society and industry in the era of development, Technical Consultancy Organizations such as HIMCON were promoted by All India Financial Institutions such as IFCI, SIDBI, ICICI Bank Ltd in collaboration with Commercial Banks and State level Corporations and Institutions.

Under the chain of TCO's HIMCON was established during 1977 with IFCI as the lead institution.

LIST OF SHARE HOLDERS

- IFCI LTD. 49%
- SIDBI 12%
- ICICI BANK Ltd. 09%
- Govt. of HP & State Corporations 16%
  (HPFC, HPSIDC, HPAIC, HPSSIEC, HPSFC)
- Nationalized Banks 14%
  (Central Bank, SBI, UCO Bank, SBOP, PNB, BOI and UBI)

MANAGEMENT OF HIMCON

HIMCON is governed by the Board of Directors and all the Directors are well qualified & experienced. The composition of Board of Directors is as under:

Chairman	:	**Sh. V.S.V. Rao** CGM, IFCI Ltd.
Managing Director	:	**Sh. Jagdish Garwal** DGM, IFCI Ltd
Directors	:	**Sh. Rajinder Singh (IAS)** Director Industries, HP
	:	**Sh.S.S.Gularia (IAS)** Managing Director, HPSIDC, HP
	:	**Sh. B.D Suyal (IFS)** Director Planing H.P.Forest Corporation
	:	**Sh. V.K.Goyal** Circle Head, PNB, Shimla.

CONSULTANCY - THE CONCEPT

"Consultancy" is knowledge based profession and relies on the expertise and knowledge of the **Core Team of Experts,** who are basically knowledge disseminators.

HIMCON has developed a strong team of qualified and experienced professionals, who strive to excel in their fields.

SPECTRUM OF SERVICES/CORE CONSULTANCY CAPABILITIES OF HIMCON

During the period of existence of over three decades HIMCON has developed capabilities and expertise in the following types of Core Consultancy Services

- Project Identification
- Information and data on products, processes, marketing, raw material, plant and machinery
- Assistance in site selection for a project
- Industrial potential surveys
- Techno – Economic Research surveys
- Preparation of project reports and profiles
- Market Research
- Pre- Feasibility and Feasibility studies
- Techno – Economic Feasibility studies
- Consultancy to upcoming Micro/ Mini Hydro power projects.
- Assistance in technology transfer in project implementation
- Consultancy services for obtaining ISO Certification
- Organizing Workshops on Green Buildings, Solar Passive Buildings and Solar Thermal Technologies.
- Coordination with Govt. agencies for various approvals and clearances
- Monitoring the project implementation and end use of funds
- Investment appraisals for Govt. and other agencies
- Management consultancy and corporate planning
- Valuation of assets of industrial unit
- Stock audit
- Assessment of working capital
- Advice for improving financial health of an industrial units
- Diagnostic studies and preparation of rehabilitation packages
- Monitoring the rehabilitation plan
- Rural industrial development

- Organizing Workshops on Green Buildings, Solar Passive Buildings and Solar Thermal Technologies.
- Coordination with Govt. agencies for various approvals and clearances
- Monitoring the project implementation and end use of funds
- Investment appraisals for Govt. and other agencies
- Management consultancy and corporate planning
- Valuation of assets of industrial unit
- Stock audit
- Assessment of working capital
- Advice for improving financial health of an industrial units
- Diagnostic studies and preparation of rehabilitation packages
- Monitoring the rehabilitation plan
- Rural industrial development

The spectrum of services offered by HIMCON can be broadly divided into following wings i. e.

A) **Pre-Project & Post-Project Consultancy**
B) **Training & Development**
C) **Studies & Survey**
D) **Sale/Disinvestment & Loan Syndication etc.**

CHAPTER-XV
BRIEF INTRODUCTION OF EMBEE

PROFILE OF EMBEE FINANCIAL SERVICES LIMITED

Embee Financial Services Limited is an integrated 'Niche' financial services group that provides full range of corporate advisory services to its clients. The services provided include one stop solution to the Corporate & SMEs in areas of Corporate Finance & Investment Banking, Management Consulting, Wealth Management, Legal & Statutory services. We also provide services to various Banks, State and Central Level Financial Institutions for recoveries of NPA's and sale of sick units.

VISION

'To be the 'most preferred' integrated management & financial services provider to CORPORATES, SME & HNI Clients'.

MISSION

To become one of the leading players in our markets, by providing our clients with creative, applicable and sound business solutions that help them achieve their financial and business objective

BOUQUET OF FINANCIAL SERVICES OFFERED

1. CORPORATE CONSULTANCY: EFSL, through its directors and key personnel having over 2.5 decades of experience in corporate consultancy, has ongoing active interface with its varied clients. With extensive understanding of the Indian and global economies and with regular updates on industry trends, EFSL has regular meetings with top managements of its clients for ensuring follow-up action on discussed growth management plans.

- BUSINESSVALUATIONS
- ASSURANCE&DUEDILIGENCE
- SUCCESION PLANNING
- CROSS-BORDER TRANSACTIONS
- MANAGEMENT
- CORPORATE VISIONS
- CORPORATE ROADMAPS WITH LONG-TERM & SHORT-TERM ROLLING PLANS
- PERSONNEL MATTERS (TASK-TEAMS)
- MERGERS & ACQUISITIONS, DE-MERGERS, AMALGAMATIONS
- FORWARD/BACKWARD EXPANSIONS, DIVERSIFICATIONS

2. DEBT ROUTE: EFSL has achieved excellent results for its corporate clients for their project financing requirements, from conception of the project to its implementation. EFSL has established its credentials with various leading Banks and Financial Institutions in India & abroad. EFSL facilitates its clients' availment of highly competitive rates and terms from the participating Banks & FIs.

- PROJECTS PLANNING & FINANCING
- DEBT RESTRUCTURING INCLUDING VIA CDR ROUTE
- INTEREST RATE RESTRUCTURING
- BAD DEBT SETTLEMENTS
- FOREIGN CURRENCY LOANS/ FCCBS

3. EQUITY ROUTE: EFSL also has an established and effective network and tie-ups for arranging funds for Corporates via the Equity route. EFSL Team is well equipped to advise on and handle Public issues, and arrange for private equity placements.

- PRIVATE EQUITY PLACEMENTS
- PUBLIC ISSUES (IPO)
- FOLLOW-ON PUBLIC ISSUES
- RIGHT ISSUE
- PREFERENTIAL ISSUES
- GLOBAL DEPOSITORY RECEIPTS (GDR'S)

4. SECURITISATION AGENTS: EFSL is empanelled with more than 15 leading Banks and FIs as Enforcement Agents under the SARFAESI ACT 2002 for recovery of bad debts, including auction of mortgaged assets. EFSL has successfully handled recoveries in more than 300 cases of various Banks with over 90% success ratio.

- RECOVERY OF BAD LOANS FOR BANKS
- UNDER THE SARFAESI ACT 2002
- DUE DILIGENCE FOR BANKS
- BAD DEBT SETTLEMENTS

5. RETAIL LOANS : The Company is having sufficient exposure working as DSA (Retail Segment) with leading public and private sector banks namely SBI, ICICI, Axis, HDFC, Kotak Mahindra, Standard Chartered and leading non-financial institutions namely Reliance Capital, Bajaj Home Finance, Tata Capital, India Info line Finance Limited.

- LOAN AGAINST PROPERTY
- HOME LOANS
- LOAN AGAINST SHARES

BRIEF PROFILE OF KEY TEAM

- **Mr. Mukul Bansal- Chairman, Qualification (FCA):** A visionary of the Embee group, having more than three decades of experience in Audit, Income Tax, Debt/Equity Syndication, Corporate Restructuring, Mergers & Acquisitions etc. His hard work has earned him an award by from ICAI as Peer Reviewer to review maintenance of accounting & audit standards. He is a member of renowned industry associations like, PHD Chamber of Commerce, FICCI, Confederation of Indian Industry (CII) and International Who's Who Historical Society of professionals (Charted Accountant). He has also been on the board of Insurance Brokers Association of India for three years. Has been honoured with the Udyog Rattan award (2002), Bhartiya Shiromani Puraskar (2005) and Rashtriya Udhyog Gold Award (2005).
- **Mr. R.P. Sinha- Director, Qualification (MSc. Mathematics &CAIIB):** A gold-medalist from Patna University with varied and rich experience of over 38 years in State Bank Group. Has expertise in Corporate Finance and Credit Management. Superannuated as Deputy Managing Director after successfully heading two verticals viz. Information Technology and Management Audit in the country's largest commercial bank, State Bank of India.
- **Mr. Sanjeev Aggarwal, Director, Qualification (FCA):** Has an experience of 10 years as head of Audit & Taxation department in Corporate Audit, Conceptualizing and implementing Financial Procedures, including Maintenance & Finalization of accounts, Working Capital Management, Profit Monitoring and Building Internal Financial Controls.
- **Mr. Rajnish Mittal, Director, Qualification (FCA):** In a span of 28 years, has gained a vast experience in Debt Syndication, Corporate Restructuring, Mergers & Acquisitions, Accounts, Audit, finance and Taxation.
- **Ms. Neeru Bansal, Director, Qualification (MSc. Chemistry):** Has been with the Embee Group since its inception, gaining relevant experience in Administration & Insurance, proving to be an active member and a pillar of support to the Company.
- **Mr. Subodh Sharma, Director, Qualification (B.Com, LLB & MBA Finance):** Has more than two decades of experience in Project Finance, Debt Restructuring, Corporate Finance, Indirect Taxation, Commercial Operations etc. Prior to joining EFSL, he worked with Vardhman Textile Limited as Vice President Commercial.

- **Mr. Apurv Bansal, Director, Qualification (B.Com, MBF, ACA):** A young & dynamic finance professional having two years of experience in transaction advisory services (TAS), accounts & auditing . He also looks after merger, acquisition and private equity proposals of large groups.
- **Mr. Ashok Nayyar, Sr. Vice President, Qualification (B.Sc Hons, Diploma in Business Finance & CAIIB):** His almost four decades of banking experience include Credit, International Banking and he superannuated as Deputy General Manager from State Bank of India.
- **Ms. Inderjit Bakshi, Sr. Vice President, Qualification (B.Sc & CAIIB):** She superannuated from State Bank of India after having almost three decades of banking experience in Debt Syndication, Forex and Credit Appraisal. Her expertise in Client Relationship Management has helped her in maintaining strong relationships with numerous Corporates & business houses.
- **Mr. T.R. Anand. Deputy Vice President, Qualification (B.Sc):** He superannuated from UCO Bank. Has an exhaustive experience of more than three decades in Inspection, Vigilance and overall Development of the bank. Presently, he is managing Securitization and Recovery matters.
- **Mr. Mohit Chawla, Partner(B.Com, FCA, DISA)** : Has 5 years of experience in Audit, Income Tax, Project Financing and providing Corporate Consultancy.
- **Mr. Mayank Bansal, Vice President, Qualification (B.Sc):** Has over 15 years of rich experience on his side and at present is heading the Retail Banking arm of the Company.
- **Offices**

Corporate Office	**Chandigarh** S.C.O. 2933-34-35-36, F.F., Sector 22 CChandigarh –U.T. -160022 Tel No: +91-172-5086551-52, Fax: +91-172-5019550
Branch Offices	**New Delhi** 1005, 10th floorIndraprakash Building, 21 Barakhamba RoadNew Delhi-110001 Ludhiana B-XXI, 14627, Gandhi Nagar, Dholewal Chowk, G.T. RoadLudhiana –141003
Website	**www.embeegroup.in**
E-Mail	**Subodh.sharma@embeegroup.in**

ANNEXURES-FINANCIAL PROJECTIONS

Annexure-I

COST OF DEVELOPMENT

A)	PHYSICAL INFRASTRUCTURE	(Rs. Crores)
S.No	DESCRIPTION OF ITEMS	AMOUNT
1	Construction of roads, storm water drainage, paths & green cover development	17.37
2	Construction of bridges	2.33
3	Water Distribution System	1.07
4	Construction of 1 Nos RCC Over Head Water Storage Tank 2.00 lac. Ltrs Net Capacity	0.77
5	Drilling, Development and Installation of 2 Nos Small Tube Well	0.46
6	Construction of Pump House and laying pumping machinery in tube well	0.39
7	Providing and laying Sewerage Line	2.98
8	Providing Electrical & Solar street lighting system	1.94
	SUB-TOTAL (A)	**27.31**
B)	**TECHNICAL INFRASTRUCTURE**	
1	Installation of 132 KVA Sub-Station	33.92
2	Construction of Common Facility Centre	11.06
3	Construction of Common Effluent Treatment Plant – 5MLD	33.89
	SUB-TOTAL (B)	**78.88**
C)	**SOCIAL INFRASTRUCTURE**	
1	Construction of working women hostel	6.56
2	Construction of rain shelters/ bus stops	1.73
	SUB-TOTAL (C)	**8.29**
D	**Pre-operative expenses**	
1	Establishment expenses during construction Period	
2	Interest During Construction (IDC)	
	SUB-TOTAL (D)	**7.47**
	GRAND TOTAL (A+B+C+D)	**121.95**

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-II

MEANS OF FINANCE

Particulars	Rs. Crores	I YEAR 2015-16 30%	II YEAR 2016-17 40%	III YEAR 2017-18 30%
Central Grant	50.00	15.00	20.00	15.00
SIA Contribution	30.49	9.15	12.19	9.15
Bank Loan/ Beneficiary Ind. Loan	41.46	12.44	16.58	12.44
Total	121.95	36.58	48.78	36.58

Annexure-III

PROJECTED PROFITABILITY STATEMENT

Rs. Crores

		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
S.No.	Particulars	I Year	II	III	IV	V	VI	VII	VIII	IX	X
INCOME		6M	12M	12M	12M	12M	12M	12M	12M	12M	12M
1	Income/Receipts	5.86	11.99	16.81	15.89	16.38	15.45	13.80	10.42	6.23	6.56
2	Other Receipts	0.25	0.93	1.42	1.71	1.97	2.12	2.28	2.45	2.63	2.83
	Total Income/Receipts	6.11	12.92	18.24	17.60	18.35	17.57	16.08	12.87	8.86	9.39
EXPENSES											
1	Salary & Wages	0.12	0.25	0.27	0.29	0.31	0.34	0.36	0.39	0.42	0.45
2	Repair & Maint.	0.09	0.19	0.21	0.22	0.24	0.26	0.27	0.30	0.32	0.34
3	Admn. Overheads	0.30	0.65	0.69	0.75	0.80	0.86	0.93	1.00	1.07	1.15
4	Common Facility Cost	0.51	1.05	1.13	1.21	1.31	1.40	1.51	1.62	1.74	1.87
5	Depreciation	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21
	Sub-Total	3.25	6.60	6.73	6.88	7.05	7.23	7.41	7.60	7.80	8.02
6.	Interest on Term Loan	2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12
	Total Expenses	5.95	11.78	11.18	10.25	9.34	8.54	8.10	7.99	8.00	8.15
	Profit Before Tax	0.16	1.13	7.06	7.35	9.01	9.02	7.98	4.88	0.86	1.24
	Taxation	0.03	0.23	1.44	1.50	1.84	1.85	1.63	1.00	0.18	0.25
	Profit After Tax	0.13	0.90	5.61	5.85	7.17	7.18	6.35	3.88	0.69	0.99
	Cumulative	0.13	1.03	6.64	12.49	19.66	26.84	33.19	37.07	37.75	38.74
	Repayment of loan	-	4.15	8.29	8.29	8.29	6.22	2.49	1.87	0.93	0.93
	Cash Accrual	2.37	5.36	10.05	10.26	11.56	11.55	10.69	8.17	4.94	5.19

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-IV

PROJECTED BALANCE SHEET

Rs. Crores

	2015-16	2016-17	2017-18	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Particulars	Const. Period			I	II	III	IV	V	VI	VII	VIII	VIII	VIII
			I & II QTR	III & IV QTR									
LIABILITIES													
SIA Share	9.15	21.34	30.49	30.49	30.49	30.49	30.49	30.49	30.49	30.49	30.49	30.49	30.49
Centre Govt Grant	15.00	35.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00
Term Loan/ Ind. Share	12.44	29.02	41.46	41.46	37.31	29.02	20.73	12.44	6.22	3.73	1.87	0.93	(0.00)
Reserve & Surplus	-	-	-	0.13	1.03	6.64	12.49	19.66	26.84	33.19	37.07	37.75	38.74
TOTAL	36.58	85.36	121.95	122.07	118.83	116.15	113.71	112.58	113.54	117.40	119.42	119.17	119.22
ASSETS													
Fixed Assets	36.58	85.36	121.95	121.95	121.95	121.95	121.95	121.95	121.95	121.95	121.95	121.95	121.95
Less Depreciation	-	-	-	2.24	6.70	11.13	15.53	19.93	24.30	28.64	32.94	37.19	41.39
Net Block	36.58	85.36	121.95	119.70	115.25	110.82	106.41	102.02	97.64	93.31	89.01	84.76	80.55
Current Assets	-	-	-	0.50	1.50	2.75	4.25	6.00	8.00	10.25	12.75	15.50	18.50
Cash & Bank Balance	-	-	-	1.87	2.08	2.58	3.05	4.57	7.90	13.85	17.66	18.91	20.17
TOTAL	36.58	85.36	121.95	122.07	118.83	116.15	113.71	112.58	113.54	117.40	119.42	119.17	119.22

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-V

PROJECTED CASH FLOW STATEMENT

Rs. Crores

Particulars	2015-16	2016-17	2017-18	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
	Const.Period			I	II	III	IV	V	VI	VII	VIII	IX	X
			I&II QTR	III & IV QTR									
SIA Share	9.15	12.19	9.15	-	-	-	-	-	-	-	-	-	-
Term Loan/ Ind. Share	12.44	16.58	12.44	-	-	-	-	-	-	-	-	-	-
Centre Govt. Grant	15.00	20.00	15.00	-	-	-	-	-	-	-	-	-	-
Profit Before Tax	-	-	-	0.16	1.13	7.06	7.35	9.01	9.02	7.98	4.88	0.86	1.24
Depreciation	-	-	-	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21
TOTAL	36.58	48.78	36.58	2.40	5.59	11.49	11.76	13.40	13.40	12.32	9.17	5.11	5.45
Fixed Assets	36.58	48.78	36.58	-	-	-	-	-	-	-	-	-	-
Term Loan Repayment	-	-	-	-	4.15	8.29	8.29	8.29	6.22	2.49	1.87	0.93	0.93
Taxation	-	-	-	0.03	0.23	1.44	1.50	1.84	1.85	1.63	1.00	0.18	0.25
Current Assets	-	-	-	0.50	1.00	1.25	1.50	1.75	2.00	2.25	2.50	2.75	3.00
TOTAL	36.58	48.78	36.58	0.53	5.38	10.99	11.30	11.88	10.06	6.37	5.36	3.86	4.19
OPENING BALANCE	-	-	-	-	1.87	2.08	2.58	3.05	4.57	7.90	13.85	17.66	18.91
SURPLUS/DEFICIT	-	-	-	1.87	0.21	0.50	0.47	1.52	3.33	5.95	3.81	1.25	1.26
CLOSING BALANCE	0.00	0.00	0.00	1.87	2.08	2.58	3.05	4.57	7.90	13.85	17.66	18.91	20.17

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-VI

DEBT SERVICE COVERAGE RATIO

	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Rs.Crores
Particulars	I Year	II	III	IV	V	VI	VII	VIII	IX	X	TOTAL
(A) Sources											
Profit After Tax	0.13	0.90	5.61	5.85	7.17	7.18	6.35	3.88	0.69	0.99	38.74
Depreciation	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21	41.39
Interest on Term Loan	2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12	20.70
TOTAL	5.06	10.54	14.49	13.63	13.85	12.86	11.37	8.57	5.13	5.32	100.83
(B) Commitments											
Interest on Term Loan	2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12	20.70
Term Loan Repayment	-	4.15	8.29	8.29	8.29	6.22	2.49	1.87	0.93	0.93	41.46
TOTAL	2.69	9.33	12.74	11.66	10.58	7.53	3.17	2.26	1.13	1.05	62.16
Yearly DSCR	1.88	1.13	1.14	1.17	1.31	1.71	3.58	3.79	4.54	5.04	
AVERAGE DSCR					1.62						
NDSCR					1.93						

Annexure-VII

INTERNAL RATE OF RETURN (IRR)

											Rs.Crores
	Const. Stage	I Year	II	III	IV	V	VI	VII	VIII	IX	X
Cash outflow (With Grant-in-Aid)	(121.95)	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Net Profit after tax		0.13	0.90	5.61	5.85	7.17	7.18	6.35	3.88	0.69	0.99
Add: Depreciation		2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21
Add: Interest on term loan		2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12
Salvage Value								-	-	-	114.48
Total	(121.95)	5.06	10.54	14.49	13.63	13.85	12.86	11.37	8.57	5.13	119.79
IRR – (With Grant-in Aid)	8.02%										
Capital Investment	121.95										
Total Cash Out flow	121.95										
Building, Plant, Machinery& MFA	114.48										
Salvage value @100%	114.48										

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-VIII

ASSUMPTIONS

AREA SEGREGATION

Name of Component	No. of plots	Area	Rs per sq mtr								
1.Industrial plots		Sq. mtrs.	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Having area 10000 sq. mtrs.	5	50000	4600	5500.00	5900.00	6300.00	6800.00	-	-	-	-	-
Having area 5000 sq. mtrs.	14	70000										
Having area 2000 sq. mtrs.	16	32000										
Having area 1000 sq. mtrs.	26	26000										
Total area under plots	61	178000										
2. Saleable Area Of Working Women Hostel		1967.89						50000	53800	57800	62100	66800
3. Saleable Area Of Common Facility Centre		652.74	40000	43000	46200	49700	53400	-	-	-	-	-

UTILIZATION PERCENTAGE ASSUMED

Particulars	I Year (6M)	II	III	IV	V	VI	VII	VIII	IX	X	Total Area
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Sq. mtrs
Industrial Plots %age	20%	30%	30%	12%	8%	-	-	-	-	-	
Working Women Hostel %age	-	-	-	-	-	10%	15%	20%	20%	35%	
Common Facility Centre %age	30%	20%	20%	20%	10%	-	-	-	-	-	
Industrial Plots (Sq.Mtrs)	35600	53400	53400	21360	14240	-	-	-	-	-	178000
Working Women Hostel (Sq.Mtrs)	-	-	-	-	-	196.79	295.18	393.58	393.58	688.76	1967.89
Common Facility Centre (Sq.Mtrs)	195.82	130.55	130.55	130.55	65.27	-	-	-	-	-	652.74
Shops under CFC (Sq.Mtrs)	95.17	63.45	63.45	63.45	31.72	-	-	-	-	-	317.23
SCO's under CFC (Sq.Mtrs)	100.65	67.10	67.10	67.10	33.55	-	-	-	-	-	335.51

Sales Realization Plan	I Year (6M)	II	III	IV	V	VI	VII	VIII	IX	X	Total
Plots	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	
I st Year	30%	14%	14%	14%	14%	14%	-	-	-	-	100%
II nd Year	-	30%	14%	14%	14%	14%	14%	-	-	-	100%
III rd Year	-	-	30%	14%	14%	14%	14%	14%	-	-	100%
IVth Year	-	-	-	30%	14%	14%	14%	14%	14%	-	100%
Vth Year	-	-	-	-	30%	14%	14%	14%	14%	14%	100%
Cumulative Area For recovery of user charges	35600	89000	142400	163760	178000	178000	178000	178000	178000	178000	-

Increase Percentages- Sale & Rental Income		
Industrial Plots	7.50%	
Working women hostel	7.50%	
Common Facility Centre	7.50%	
Rental Rates (CFC & Working Women Hostel)	10.00%	
Administration expenses	5.00	lacs. p.m
Repair & maintenance	0.50%	p.a
Administration, Salary & Wages & all other expenses	7.50%	Increase YOY
User Charges		
Common Facility Centre	1.50%	p.a
CETP	2.50%	p.a
Cost of Capital	8%	p.a
Depreciation Rates	SLM	WDV
Building	3.34%	10%
Plant, Machinery & MFA	5.28%	15%
CETP	5.28%	100%
Rate of Interest	13.00%	p.a
TAX RATES		
Income Tax	33.99%	p.a
MAT	20.45%	p.a

MANPOWER EXPENSES			
S. No.	Particulars	Nos. Reqd	Monthly Salary (Rs.)
1	Estate Manager	1	35000
2	Assistant Estate Manager	1	25000
3	Supervisor	1	15,000
4	Assistant engineer	1	25,000
5	Technical Supervisors	2	20,000
6	Skilled Worker	2	9,000
7	Semi-Skilled	2	7,000
8	Un skilled	4	6,000
	TOTAL MONHTLY SALARY	14	

Annexure-IX

PLOT ALLOTMENT RATES

PLOT ALLOTMENT COST (Per Sq. mtr)				
			2017-18	2018-19
	Particulars		Rate	Rate
	Benchmark rate	Rs.	2700	3600
	Amount to be capitalized			
	(Net of Central Government grant component)			
A	CETP	16.95		
B	Power sub station	16.96		
	Total	33.91		
	Total plot area	178000		
	Cost per Sq. mtr of plot area		1,905	1,905
			4,605	5,505
		Say	4,600	5,500

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

DETAIL OF TOTAL INCOME

Annexure-X

S. No.	Components	(Rs. Crores)
1	Income from Sale of Industrial Plots	100.39
2	Total Receipts from Working Women Hostel (Sale & Rental Income)	12.11
3	Total Receipts from School Site (Rental Income)	6.89
	TOTAL	119.39

SALE RATES (Per Sq. mtr.) (Rupees)

	FY	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
1	Industrial Plots	4600	5500	5900	6300	6800	-	-	-	-	-
2	Working Women Hostel	-	-	-	-	-	50000	53800	57800	62100	66800
3	Common Facility Centre	40000	43000	46200	49700	53400	-	-	-	-	-

DETAILS OF AREA SOLD

Year	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Total
Area Sold (Sq. Mtrs)	20%	30%	30%	12%	8%	-	-				
Industrial Plots	35,600.00	53,400.00	53,400.00	21,360.00	14,240.00	-	-	-	-	-	178,000.00
Working Women Hostel	-	-	-	-	-	196.79	295.18	393.58	393.58	688.76	1,967.89
Common Facility Centre	195.82	130.55	130.55	130.55	65.27	-	-	-	-	-	652.74

TOTAL SALES BOOKING (Rs. Crores)

Particulars	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Total
Industrial Plots	16.38	29.37	31.51	13.46	9.68	-	-	-	-	-	100.39
Working Women Hostel	0.02	0.04	0.05	0.05	0.06	0.98	1.59	2.27	2.44	4.60	12.11
Common Facility Centre	0.92	0.84	0.91	0.99	0.72	0.41	0.45	0.50	0.55	0.60	6.89
Total Sales	17.32	30.25	32.46	14.50	10.46	1.39	2.04	2.77	2.99	5.20	119.39

YEARWISE SALES REALIZATION(Rs. Crores)

	Particulars	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Total
1	Industrial Plots	4.91	11.10	15.86	14.85	15.60	14.05	11.76	7.65	3.24	1.36	100.39
2	Working Women Hostel	0.02	0.04	0.05	0.05	0.06	0.98	1.59	2.27	2.44	4.60	12.11
3	Common Facility Centre	0.92	0.84	0.91	0.99	0.72	0.41	0.45	0.50	0.55	0.60	6.89
	Total Realization	5.86	11.99	16.81	15.89	16.38	15.45	13.80	10.42	6.23	6.56	119.39

YEARWISE REALIZATION INDUSTRIAL PLOTS (Rs. Crores)

Year	Year wise Plots Area Sold (Sq. mtr)	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Total
2017-18	35600	4.91	2.29	2.29	2.29	2.29	2.29	-	-	-	-	16.38
2018-19	53400	-	8.81	4.11	4.11	4.11	4.11	4.11	-	-	-	29.37
2019-20	53400	-	-	9.45	4.41	4.41	4.41	4.41	4.41	-	-	31.51
2020-21	21360	-	-	-	4.04	1.88	1.88	1.88	1.88	1.88	-	13.46
2021-22	14240	-	-	-	-	2.90	1.36	1.36	1.36	1.36	1.36	9.68
Total		4.91	11.10	15.86	14.85	15.60	14.05	11.76	7.65	3.24	1.36	100.39

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

PROJECTED INCOME STATEMENT

Annexure-XI

INCOME FROM COMMON FACILITY CENTRE										
	Numbers	Area (MM)	Sq mtr	Rental per sq mtr	P.m	P.a				
Shops	11	16723200	183.96	-	-	-				
Shops	2	66638060	133.28	-	-	-				
SCO	10	33550920	335.51	-	-	-				
PO	1	26871040	26.87	300.00	8,060.00	96,720.00				
Bank	1	133672420	133.67	500.00	66,840.00	802,080.00				
Dispensary	1	92837165	92.84	300.00	27,850.00	334,200.00				
Conference hall	1	153203720	153.20	-	5,000.00	60,000.00				
Restaurant	1	163774560	163.77	500.00	81,890.00	982,680.00				
Community hall	1	500408000	500.41	-	10,000.00	120,000.00				
Guest rooms	9	22764280	204.88	-	33,750.00	405,000.00				
Total		1210443365	1,928.39	1600	233390	2800680				
Saleable area CFC										
Shops	317.23									
SCO	335.51									
Total Area	652.74									

SALEABLE AREA OF COMMON FACILITY CENTRE										
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Sale Rate Rs.Per Sq.Mtr	40000	43000	46200	49700	53400	-	-	-	-	-
Yearwise area sold	30%	20%	20%	20%	10%	-	-	-	-	-
Yearwise area sold (Sq mtrs)	195.82	130.55	130.55	130.55	65.27	-	-	-	-	-

RECEIPTS FROM COMMON FACILITY CENTRE

Rs. Crores

FY	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Rent	0.14	0.28	0.31	0.34	0.37	0.41	0.45	0.50	0.55	0.60
Sale of Shops and SCO's	0.78	0.56	0.60	0.65	0.35	-	-	-	-	-
Total Income from Commercial complex	0.92	0.84	0.91	0.99	0.72	0.41	0.45	0.50	0.55	0.60

Annexure-XII

INCOME FROM WORKING WOMEN HOSTEL										
No. of units	48									
Tenant per unit	2									
Total Tenants	96									
Increase in Sale/Rental rate	10.00%									
Total Area (sq. mtr)	1967.89									
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Rent per room/P.m (Rs.)	8,000.00	8,800.00	9,700.00	10,700.00	11,800.00	-	-	-	-	-
Sale Rate(Rs. Per Sq. mtr)	-	-	-	-	-	50000	53800	57800	62100	66800
Yearwise area sold	-	-	-	-	-	10%	15%	20%	20%	35%
Yearwise area sold	-	-	-	-	-	196.79	295.18	393.58	393.58	688.76
RECEIPTS FROM WORKING WOMEN HOSTEL										
										Rs. Crores
Particulars	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
Rent	0.02	0.04	0.05	0.05	0.06	-	-	-	-	-
Sale of units/rooms	-	-	-	-		0.98	1.59	2.27	2.44	4.60
Total Income from working women hostel	0.02	0.04	0.05	0.05	0.06	0.98	1.59	2.27	2.44	4.60

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-XIII

DETAIL OF MAINTAINENCE CHARGES											
	Saleable area	178000									Sq. mtrs
	FY	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
	Year wise Saleable area	35600	53400	53400	21360	14240	-	-			
	Cumulative	35600	89000	142400	163760	178000	178000	178000	178000	178000	178000
A	Construction of Common Facility Centre at Industrial Area Pandoga (Cost Rs.11.06 Crs)										Rs. Crores
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
ii	*Operation & maintenance Charges @ 1.50%*	0.08	0.17	0.19	0.20	0.21	0.23	0.25	0.27	0.29	0.31
	Total	0.08	0.17	0.19	0.20	0.21	0.23	0.25	0.27	0.29	0.31
	Mark up @ 25%	0.02	0.04	0.05	0.05	0.05	0.06	0.06	0.07	0.07	0.08
	Total	0.10	0.22	0.23	0.25	0.27	0.29	0.31	0.33	0.36	0.38
	Year wise Recovery	0.02	0.11	0.19	0.23	0.27	0.29	0.31	0.33	0.36	0.38
B	*Construction of Common Effluent Treatment Plant for Industrial Area – 5 MLD (Cost* Rs. 33.89 Crs)	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
I	*Operation & maintenance Charges@2.50%*	0.42	0.88	0.94	1.02	1.09	1.17	1.26	1.36	1.46	1.57
	Total	0.42	0.88	0.94	1.02	1.09	1.17	1.26	1.36	1.46	1.57
	Mark up @ 25 %	0.11	0.22	0.24	0.25	0.27	0.29	0.32	0.34	0.36	0.39
	Total	0.53	1.10	1.18	1.27	1.37	1.47	1.58	1.70	1.82	1.96
	Year wise Recovery	0.11	0.55	0.94	1.17	1.37	1.47	1.58	1.70	1.82	1.96
C	Administrative Expenses	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
i	Salary & Wages	0.12	0.25	0.27	0.29	0.31	0.34	0.36	0.39	0.42	0.45
ii	Repair & Maint.	0.09	0.19	0.21	0.22	0.24	0.26	0.27	0.30	0.32	0.34
iii	Admn.Overheads	0.30	0.65	0.69	0.75	0.80	0.86	0.93	1.00	1.07	1.15
	Total	0.51	1.09	1.17	1.26	1.35	1.45	1.56	1.68	1.81	1.94
	Mark up @ 25%	0.13	0.27	0.29	0.31	0.34	0.36	0.39	0.42	0.45	0.49
YEAR WISE RECOVERY											
	Maintenance expenses of CFC/CETP	0.51	1.05	1.13	1.21	1.31	1.40	1.51	1.62	1.74	1.87
	Total Other Income	0.25	0.93	1.42	1.71	1.97	2.12	2.28	2.45	2.63	2.83

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-XIV

SENSTIVITY ANALYSIS – DECREASE IN SALE RATE BY 10%

	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27	Rs. Crores
Particulars	I Year	II	III	IV	V	VI	VII	VIII	IX	X	TOTAL
A) SOURCES											
Profit After Tax	-0.13	0.33	4.78	5.09	6.34	6.44	5.72	3.47	0.51	0.91	33.47
Depreciation	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21	41.39
Interest on Term Loan	2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12	20.70
TOTAL	4.81	9.98	13.66	12.86	13.03	12.13	10.75	8.16	4.96	5.24	95.57
B) COMMITMENTS											
Interest on Term Loan	2.69	5.19	4.45	3.37	2.29	1.31	0.69	0.39	0.20	0.12	20.70
Term Loan Repayment	-	4.15	8.29	8.29	8.29	6.22	2.49	1.87	0.93	0.93	41.46
TOTAL	2.69	9.33	12.74	11.66	10.58	7.53	3.17	2.26	1.13	1.05	62.16
Yearly DSCR	1.78	1.07	1.07	1.10	1.23	1.61	3.39	3.61	4.39	4.97	
AVERAGE DSCR					1.54						
NDSCR					1.81						

THE HIMACHAL PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (SIA)

HPSIDC

Annexure-XV

TERM LOAN REPAYMENT AND INTEREST SCHEDULE

(Rs. Crores)

YEAR	OPENING BALANCE	REPAYMENT	CLOSING BALANCE	INTEREST @ 13.00%	TOTAL	DISBURSEMENT	TOTAL
I-2015-16	3.11	-	3.11	0.10		3.11	
	6.22	-	6.22	0.20		3.11	
	9.33	-	9.33	0.30		3.11	
	12.44	-	12.44	0.40	1.01	3.11	12.44
II-2016-17	16.58	-	16.58	0.54		4.15	
	20.73	-	20.73	0.67		4.15	
	24.88	-	24.88	0.81		4.15	
	29.02	-	29.02	0.94	2.96	4.15	16.58
III-2017-18	35.24	-	35.24	1.15		6.22	
	41.46	-	41.46	1.35		6.22	12.44
	41.46	-	41.46	1.35			
	41.46	-	41.46	1.35	5.19		
IV-2018-19	41.46	1.04	40.42	1.35			
	40.42	1.04	39.39	1.31			
	39.39	1.04	38.35	1.28			
	38.35	1.04	37.31	1.25	5.19		
V-2019-20	37.31	2.07	35.24	1.21			
	35.24	2.07	33.17	1.15			
	33.17	2.07	31.09	1.08			
	31.09	2.07	29.02	1.01	4.45		
VI-2020-21	29.02	2.07	26.95	0.94			
	26.95	2.07	24.88	0.88			
	24.88	2.07	22.80	0.81			
	22.80	2.07	20.73	0.74	3.37		
VII-2021-22	20.73	2.07	18.66	0.67			
	18.66	2.07	16.58	0.61			
	16.58	2.07	14.51	0.54			
	14.51	2.07	12.44	0.47	2.29		
VIII-2022-23	12.44	1.55	10.88	0.40			
	10.88	1.55	9.33	0.35			
	9.33	1.55	7.77	0.30			
	7.77	1.55	6.22	0.25	1.31		
IX-2023-24	6.22	0.62	5.60	0.20			
	5.60	0.62	4.98	0.18			
	4.98	0.62	4.35	0.16			
	4.35	0.62	3.73	0.14	0.69		

X-2024-25	3.73	0.47	3.26	0.12			
	3.26	0.47	2.80	0.11			
	2.80	0.47	2.33	0.09			
	2.33	0.47	1.87	0.08	0.39		
XI-2025-26	1.87	0.23	1.63	0.06			
	1.63	0.23	1.40	0.05			
	1.40	0.23	1.17	0.05			
	1.17	0.23	0.93	0.04	0.20		
XII-2026-27	0.93	0.23	0.70	0.03			
	0.70	0.23	0.47	0.02			
	0.47	0.23	0.23	0.02			
	0.23	0.23	0.00	0.01	0.08		
Total		**41.46**			**27.17**		
TRANSFERRED TO P&L					**20.70**		
INTEREST CAPITALISED WITH PRE-OPERATIVE					**6.47**		

Annexure-XVI

DEPRECIATION SCHEDULE					
					(Rs. Crores)
Particulars	Building	Plant, Machinery & MFA	Land	Total	Cumulative
Rate of Dep	3.34%	5.28%	-		
Cost as per Schedule	13.96	69.75	-		
Pre-Operative Capitalised	1.25	6.22	-		
Total	15.20	75.97	0.00	91.17	91.17
Less: Sale of asset	1.12	0.00			
Dep. I Year	0.24	2.01	-	2.24	2.24
WDV	14.08	73.97	-		
Less: Sale of asset	0.75				
Dep. II Year	0.45	4.01	-	4.46	6.70
WDV	13.33	69.95	-		
Less: Sale of asset	0.75	0.00			
Dep. III Year	0.42	4.01	-	4.43	11.13
WDV	12.58	65.94	-		
Less: Sale of asset	0.75				
Dep. IV Year	0.40	4.01	-	4.41	15.53
WDV	11.83	61.93	-		
Less: Sale of asset	0.37				
Dep. V Year	0.38	4.01	-	4.39	19.93
WDV	11.46	57.92	-		
Less: Sale of asset	0.66				
Dep. VI Year	0.36	4.01	-	4.37	24.30
WDV	10.80	53.91	-		
Less: Sale of asset	0.98				
Dep. VII Year	0.33	4.01	-	4.34	28.64
WDV	9.82	49.90	-		
Less: Sale of asset	1.31				
Dep. VIII Year	0.28	4.01	-	4.30	32.94
WDV	8.50	45.89	-		
Less: Sale of asset	1.31				
Dep. IX Year	0.24	4.01	-	4.25	37.19
WDV	7.19	41.88	-		
Less: Sale of asset	1.31				
Dep. X Year	0.20	4.01	-	4.21	41.39
WDV	5.88	37.86	-		

WRITTEN DOWN VALUE- METHOD					
	Building	Plant, Machinery & MFA		(WDV)	(Rs. Crores)
Particulars		Power Station & MFA	CETP		Cumulative
Rate of Dep	10%	15%	100%		
Cost as per Schedule	13.96	35.86	33.89		
Pre-Operative Capitalised	1.25	3.20	3.02		
Total	15.20	39.06	36.92	91.17	91.17
Less: Sale of asset	1.12				
Dep. I Year	0.70	2.93	18.46	22.09	22.09
WDV	13.37	36.13	18.46		
Less: Sale of asset	0.75				
Dep. II Year	1.34	5.42	18.46	25.21	47.30
WDV	11.29	30.71	-		
Less: Sale of asset	0.75				
Dep. III Year	1.13	4.61	-	5.73	53.04
WDV	9.41	26.10			
Less: Sale of asset	0.75				
Dep. IV Year	0.94	3.92	-	4.86	57.90
WDV	7.72	22.19	-		
Less: Sale of asset	0.37				
Dep. V Year	0.77	3.33	-	4.10	62.00
WDV	6.57	18.86	-		
Less: Sale of asset	0.66				
Dep. VI Year	0.66	2.83	-	3.49	65.48
WDV	5.26	16.03	-		
Less: Sale of asset	0.98				
Dep. VII Year	0.53	2.40	-	2.93	68.41
WDV	3.75	13.63	-		
Less: Sale of asset	1.31				
Dep. VIII Year	0.37	2.04	-	2.42	70.83
WDV	2.06	11.58	-		
Less: Sale of asset	1.31				
Dep. IX Year	0.21	1.74	-	1.94	72.77
WDV	0.54	9.84	-		
Less: Sale of asset	0.54				
Dep. X Year	0.05	1.48		1.53	74.30
WDV	-	8.37	-		

DEPRECIATION SUMMARY										Rs. Crores
Year	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
SLM	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21
WDV	22.09	25.21	5.73	4.86	4.10	3.49	2.93	2.42	1.94	1.53

Annexure-XVII

COMPUTATION OF INCOME TAX										
										Rs. Crores
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	
TAX CALCULATIONS										
Profit Before Tax	0.16	1.13	7.06	7.35	9.01	9.02	7.98	4.88	0.86	1.24
Less : Depreciation on WDV	22.09	25.21	5.73	4.86	4.10	3.49	2.93	2.42	1.94	1.53
Add : Depreciation on SLM	2.24	4.46	4.43	4.41	4.39	4.37	4.34	4.30	4.25	4.21
Taxable Income	(19.69)	(39.32)	(33.56)	(26.66)	(17.35)	(7.44)	1.94	6.75	3.17	3.92
Corporate Income Tax @ 33.99%	0.00	0.00	0.00	0.00	0.00	0.00	0.66	2.30	1.08	1.33
Minimum Alternative Tax @ 20.45%	0.03	0.23	1.44	1.50	1.84	1.85	1.63	1.00	0.18	0.25
Cumulative MAT	0.03	0.26	1.71	3.21	5.05	6.90	7.87	6.57	5.67	4.59
Mat credit entitlement	0.03	0.23	1.44	1.50	1.84	1.85	0.97	(1.30)	(0.90)	(1.08)
Income Tax	0.03	0.23	1.44	1.50	1.84	1.85	1.63	1.00	0.18	0.25

Annexure R-II B

No. 5/12/2/2014-DBA-I
Government of India
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(DBA-I section)

Udyog Bhawan, New Delhi.
Dated: 28st April, 2015

To

The Accounts Officer,
Pay & Accounts Office,
Ministry of Commerce and Industry,
Department of Industrial Policy & Promotion,
Udyog Bhawan, New Delhi.

Subject: Release of balance amount of 1st installment of Grant-in-Aid (Plan/Non-Recurring) to SIA (Himachal Pradesh State Industrial Development Corporation Ltd.) for the project at Industrial Area, Pandoga, Himachal Pradesh for the financial year 2015-16 under Modified Industrial Infrastructure Upgradation Scheme (MIIUS).

Sir,

In continuation with sanction of even number dated 30th March, 2015, the sanction of the President of India is hereby conveyed to the release of ₹ 3,78,60,000/- (₹ Three crore seventy eight lakh sixty thousand only) as balance amount of 1st instalment of central grant towards Non-recurring Grant-in -Aid (Creation of Capital Assets) to Himachal Pradesh State Industrial Development Corporation Ltd. (HPSIDC) Shimla, H.P. for the project at Industrial Area, Pandoga, Himachal Pradesh sanctioned under MIIUS during the financial year 2015-16. The project was granted final approval vide this Department's letter No. 19/1/2014-DBA-I/Vol.I dated 05.03.2015 with a total cost of ₹ 88.05 crore including central grant of ₹ 22.62 crore. The funding pattern of the project is as follows:

Means of Finance	Amount (Rs. in crore)
Central Grant	22.62
SIA	23.97
Debt	41.46
Total	88.05

2. The grant in aid will be regulated in accordance with the provisions contained in the Guidelines of Modified Industrial Infrastructure Upgradation Scheme (MIIUS) of this Department and by the terms and conditions conveyed at the time of approval vide this Department's letter No. 19/1/2014-DBA-I/Vol.I dated 05.03.2015. The Grant-in–Aid is also subject to the provisions contained in Chapter 9 of the General Financial Rules, 2005, as amended from time to time, read with the Government of India's decisions incorporated there-under, and any other guidelines which may be issued in this regard, and in particular to the following conditions:

(i) The grant shall be utilized for the purpose of upgradation of infrastructure facilities at Industrial Area, Pandoga,Himachal Pradesh. Its utilisation would result in the commensurate completion of the following components of the project:

(Rs. in crore)

Category	Components	Total cost	Central grant
Physical infrastructure	Road & Storm Water Drainage, Street lights, Augmentation of 132 KVG power sub-station.	61.23	12.5
Technical infrastructure	Common Facility Centre	11.06	5.53
Social infrastructure	Working women hostel, Bus stops & rain shelters, community Health Centre	8.29	4.15
Other costs		7.47	
Total		88.05	22.18
Administrative grant@2%			0.44
Grand total		88.05	22.62

(ii) The SIA shall maintain separate subsidiary bank accounts for the Government Grants received and utilized. In addition, the SIA shall maintain Account No. 0427002106673099 with Punjab National Bank for the grant released under MIIUS.

(iii) The SIA shall utilize the grant so released by 30.04.2016 for the purpose indicated in Para 2(i) above.

(iv) The SIA shall furnish Monthly and Quarterly Progress Reports (QPR) on the implementation of the project in the first week of the following month or the quarter without fail stating clearly financial as well as physical targets approved vis-à-vis those actually achieved in quantitative and qualitative terms.

(v) The SIA should maintain a register of permanent & semi-permanent assets acquired wholly or mainly out of the grant in the prescribed format and copy thereof should be furnished to this Ministry.

(vi) Assets acquired wholly or substantially out of Government Grant shall not be disposed of without obtaining prior approval of this Department.

(vii) The accounts of the SIA shall be open for inspection by the sanctioning authority and audit, both by the Comptroller & Auditor General of India under the provision of C&AG (DPC) Act, 1971 in accordance with the provisions laid down in Section 14 of the C&AG (DPC 1971) as amended from time to time and Internal Audit Party of the Principal Accounts Office of this Department whenever it is called upon to do so.

(viii) The SIA shall furnish the Utilization Certificate in the prescribed form GFR-19-A duly signed by the Managing Director/ CEO of the SIA latest by 30.04.2016. The utilization certificate in respect of grants should also disclose whether the specified, quantified and qualitative targets that should have been reached against the amount utilized were in fact reached, and if not, the reasons therefore. They should contain an output-based performance assessment instead of input-based performance assessment.

(ix) The SIA shall furnish an Audited Statement of Accounts of the financial year 2015-16 as per the GFR, 2005.

(x) Grant in Aid shall be utilized subject to the Economy and other Instructions issued from time to time by the Ministry of Finance, Government of India or by the Competent Authority.

(xi) The SIA shall certify that the utilization certificates due for submission for the Grants-in-aid sanctioned in the previous years containing all the relevant details required under GFR 212(1) have been submitted to the satisfaction of this Department.

(xii) The SIA shall certify that no grants-in-aid for this purpose or activities have been applied for or obtained from any other Ministry or Department of the Government of India or State Government.

(xiii) The SIA shall adhere to all the relevant provisions of GFR and any other instructions/guidelines issued by the Government from time to time, while making procurement/purchase of goods and services including compliance to GFR provisions in case of out-sourcing of services and engagement of consultants.

(xiv) Before release of payment involved in this sanction, the members of the Executive Committee of the SIA will have to execute a bond in the prescribed format binding themselves jointly and severally to abide by the conditions of grant in aid. In the event of failing to comply with the conditions or committing breach of the conditions of the bond, the signatories of the bond shall be jointly and severally liable to refund to the President of India, the whole or part amount of the grant with interest at 10% per annum thereon or the sum specified under the bond.

(xv) In no case the grant released under this sanction will be utilized for any purpose other than those indicated in the sanction. The SIA shall not divert the grants and entrust execution of the Scheme or work concerned to another Institution or Organization and shall abide by the terms & conditions of the grant and follow/adhere to all the relevant provisions of GFR regarding Grants-in-aid. If the SIA fails to utilize the grant for the purpose for which the same has been sanctioned or does not adhere to the terms & conditions of Grant and GFR provisions, the SIA shall be required to refund the grant with interest @ 10 % per annum.

(xvi) The SIA shall not utilize the interest earned on the grant so released to it for any purpose. The interest earned shall be indicated in the UC which can either be adjusted in next release or to be refunded to Government of India after grants-in aid sanctioned is utilized.

(xvii) This is 1st instalment of central grant, therefore, unspent balances of the SPV have not been taken into account.

(xviii) The SIA shall submit its Annual Report and Audited Accounts for laying on the Table of both the Houses of Parliament as per the Rule 212.2.(ii) of the General Financial Rules 2005.

(xix) The SIA should follow the provisions of Rule 4(i) (a) & (b) of the RTI Act, 2005, as substantial part of approved cost is funded under the MIIUS grant.

(xx) Noted at serial No.1 /2015-16 in the Register of Grants.

(xxi) The Section Officer (DBA-I), DIPP, will act as Drawing & Disbursing Officer for the purpose of this sanction.

(xxii) SIA (Himachal Pradesh State Industrial Development Corporation Ltd. (HPSIDC) Shimla, H.P. has to furnish the Utilization Certificate of this sanction and no Utilization Certificate is 'due for renditlon' under the rules under the Scheme in question.

3. As this is the balance amount of 1st instalment of central grant, therefore after release of balance of 1st instalment of ₹ 3,78,60,000/- physical target/outcome is to be achieved in the components mentioned in Para 2 (i) above by 30%. Also, after release of this amount of central grant, SIA will start the work on the following components (i) Augmentation/installation of electric sub-stations & transmission lines (ii) Water distribution/pumping system (iii) Sewerage system (iv) Roads/ bridges & storm water drains etc.

4. The total release under the Object Head for the present sanction would be ₹ 3.786 crore during the current financial year as against the provision of ₹ 164.00 crore for the financial year 2015-16.

5. The expenditure involved will be met from within the sanctioned budget grant of the Ministry under Demand No. 13 for the financial year 2015-16 (Plan) Major Head -2852, Minor Head – 80.800 (Industrial Infrastructure), Object Head 14.00.35 Grant In aid for Creation of Capital Assets.

6. The Bank details of the SIA for making payment are as below:-

Name of the SIA	Name of the Bank where A/c of the SIA held	Address/Code of Bank/Branch	T.R. A/c no.	MICR Code and IFSC/ RTGS Code
Himachal Pradesh State Industrial Development Corporation Ltd. (HPSIDC) Shimla, H.P.	Punjab National Bank	The Mall, Shimla -171001 Shimla (H.P.)	0427002106673099	171024002 PUNB 0042700

7. This issues with the concurrence of Integrated Finance Wing vide their Dy. No.291/Finance-II dated 17th April, 2015.

Yours faithfully,

(Binod Kumar)
Under Secretary to the Govt. of India
Tel. No. 011-23061526

बिनोद कुमार/BINOD KUMAR

Annexure R-451

No. 1792
HP Forest Department
Dated, Una the 15-7-2024

From: - Divisional Forest Officer,
Una Forest Division, Una.

To: Deputy Commissioner,
Distt Una, H.P.

Subject: - Original Application No. 646/2023 titled as Manoj Kumar Kaushal versus State of H.P & ors.

Memo.

Kindly refer to your office memo No. 1216-22 dated 09.07.2024 on the subject cited above.

In this connection, it is submitted that the requisite information in respect of Una Forest Division is furnished as under:-

2.

Sr. No.	Particulars	Reply
1	What was the nature of land where industrial area is declared with revenue record (copies of jamabandies)?	The nature of land where industrial area is declared is 'Banjar Kadim' and 'Gair Mumkin Choi'. The copy of Jamabandi is enclosed as page No. 1-2
1.2	What is nature of Ind. (industry) under industrial area in revenue record?	Does not pertain to this office.
2.	How many plants were there which is converted into industrial?	The total 9930 trees/saplings of various species and classes involved in the current diversion case, out of which 7781 trees were marked and handed over to HPSFDC ltd for exploitation.
2.2	What are their species-age of plants and trees? Please mention all of these with full details- whether it grass so mention the species of grass?	The species wise and class wise detail of trees is enclosed as page No. 3
3.	How much area covered under the new forest?	60.95.99 ha. compensatory Afforestation (CA) has been carried out on non-forest land.
3.1	Why the plantation is made to the equals area of conversation of forest land into industrial area?	60.95.99 ha. compensatory Afforestation (CA) has been carried out on non-forest land. The area required for CA is equivalent to the area diverted i.e. 60.29.20 hectares, as the plantation was carried out on non-forest land.
3.2	Why the plantation is not made on the double area of the area of converted in to industrial area?	60.95.99 ha. compensatory Afforestation (CA) has been carried out on non-forest land. The area required for CA is equivalent to the area diverted i.e. 60.29.20 hectares, as the plantation was carried out on non-forest land.
3.3	What was the nature of the land prior to the plantation. Provide copies of jam bandies.	The nature of the Shamlat land selected for plantation was "Banjar Kadim", "Khadettar" and "Khadkana". Revenue papers enclosed. As page No. 4-10.
4.	How many plants are planted? Please mention with their varies and species and categories.	Total No. of plants 67,100 (Sixty-seven thousand one hundred) planted. Species and category wise detail is enclosed here with as page No. 11.

ADC/LFA
Supdt
16/7/24

2041688
16/07/24

4.1	From much nursery the plants were purchased? Provide how the payment is made? Please provide detail along with copies of account -Statement and bills.	All the plants were raised at Ghandawal Nursery of HP Forest Department. There is no purchase of saplings.
4.2	Money spent on transportation of plants- with copies of account statement and bills.	Amount to the tune of ₹ 212100/- (Two lakh twelve thousand one hundred)/- of bills for transportation is enclosed here with as page No. 12 -32.
4.3	How much money is spent on plantation- labourers payment detail with bills and account statement.	An amount of ₹ 23,04,388/- (Twenty-three lakh four thousand three hundred eighty-eight) only has been spent on plantation. Copies of bills are enclosed here with as page No. 33-224.
4.4	Whether plants are planted under MNREGA of under any other programme? Please provide copies of programmes and schemes.	Plantation has been carried out under Compensatory Afforestation Programme during the year 2016-17. Copies are attached here with as page No. 225-228.
5	Why CETP is not constructed?	Not pertains to Una Forest Division.
5.2	How much money was sanctioned and in which account it was received? Please provide copies of transaction?	For construction of CETP no money has been sanctioned to Una Foerst Division.
5.3	Where is that money whether its spent or still unused?	For construction of CETP no money has been sanctioned to Una Foerst Division.
5.4	Who has given deviation to not construct CETP? Please provide copies.	Not pertains to Una Forest Division.
6	How many foot paths, roads or national highways are approachable to the Industrial area/site?	Not pertains to Una Forest Division.

This is for favour of information and record please.

Encl: As above.

Divisional Forest Officer,
Una Forest Division, Una.

Endst. No._____dated _____

Copy is forwarded to CF Hamirpur for information, please.

Divisional Forest Officer,
Una Forest Division, Una.

Annexure R-III A

GENERAL ABSTRACT

OF TREES STANDING IN THE P AREA PROPOSED FOR ESTABLISHMENT OF STATE OF ART INDUSTRIAL AREA IN UP MAHAL PANDOGA UPERLA, TEHSIL HAROLI, DISTRICT UNA (HP)

S.No.	Species		Classification of trees							Total
		Sapling	V	IV	III	IIA	IIB	IA	IB	IC	
1.	Khair (*Acacia Catechu*)	251	5144	624	62	2	0	0	0	0	6083
	Volume	12.801	262.344	122.928	28.024	1.442	0	0	0	0	427.539
2.	Shisham (*Delbergia Sissoo*)	0	271	73	12	1	0	0	0	0	357
	Volume	0	17.344	12.848	5.604	0.977	0	0	0	0	36.773
3.	B.L. (*Emblica officinalis, Cassia Fistula, Albizzia lebbek, Bombx Ceiba* etc.)	13	2833	522	62	7	1	0	0	0	3438
	Volume	1.651	359.791	165.996	51.77	12.39	3.03	0	0	0	594.628
4.	Chhal (*Anogeissus Latifolio*)	0	47	5	0	0	0	0	0	0	52
	Volume	0	5.969	0.895	0	0	0	0	0	0	6.864
	G.Total trees	**264**	**8295**	**1224**	**136**	**10**	**1**	**0**	**0**	**0**	**9930**
	Vol. in cum	**14.452**	**645.448**	**302.667**	**85.398**	**14.809**	**3.03**	**0**	**0**	**0**	**1065.804**

Divisional Forest Officer,
Una Forest Division, Una (HP).

Range Forest Officer
Una Forest Range,Una
Phone:01975-225036

Annexure R-III B

Sr. No.	Name of Scheme	Name of Forest	Area in ha.	Range/Block/ Beat	Species wise Detail of Plants																			Total Plants
					Khair	harar	tuni	Amaltash	Kikar	Neem	Behra	kachnar	Shisham	Darek	Bamboo	Sunana	Simbal	Jammun	Casia Galuca	Casia Siamia	Amla	arjun	Other Spp	
1	CA	RF Una	9	Una/Una/ Una	3060	150	0	80	120	100	100	0	2950	400	400	300	160	50	25	25	800	0	1190	9900
2	CA	RF Basal	10.2	Una/Una/ Basal	5000	30	0	0	0	0	15	0	5000	0	480	0	220	5	0	0	580	0	0	11330
3	CA	RF Badehra	5.03	Una/Pandoga / Badehra	191	859	0	0	0	165	50	0	50	300	1600	0	0	45	0	0	1860	0	370	5500
4	CA	RF Chakiyaat	4.66	Una-S.garh Behra	1970	0	191	0	180	0	350	50	1820	0	0	30	300	0	0	0	80	0	155	5126
5	CA	RF Ispur	12	Una/Pandoga/ Pandoga	2140	0	0	0	50	100	200	0	2600	960	1910	260	540	500	0	0	3150	0	790	13200
6	CA	RF Badsali	15	Una/Pandoga/ Saloh	1910	0	46	0	0	100	350	0	2910	1550	900	250	250	55	0	0	6150	25	10	16500
7	CA	SL Tobi	5.11	Una/Kungrah /Polian	1700	0	200	0	0	150	250	0	975	355	475	100	100	0	0	0	1095	0	144	5544
	CA	Total	61		15911	1049	431	80	400	615	1315	50	18305	3565	5765	940	1570	655	25	25	13715	25	2659	67100

Divisional Forest Officer
Una Forest Division Una

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208112525843103

जि : ऊना
तहसील : हरोली
कानूनगोवृत : हरोली
पटवार वृत : वढेड़ा प्रथम
हदबस्त न. : 199 मोहाल : बढेड़ा

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 30
कुल शुल्क : 31

साल : 2019-2020 रकबा ईकाई: कनाल-मरला

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
1405 मिन	1682	प्रान्तीय सरकार	कब्जा जंगलात विभाग		654	113-06	कब्ज व पड़ता	न.ई. कि.ई.
1322,	2927 म					बंजर कदीम चरान्द	वशरह खेवट न.	9660 तबदील
2432	.....				8289/655	17-16	(1)	नलकियत
.....						बंजर कदीम चरान्द		नोट :- वरूऐ आमदा
(1) वलदीर					----------	----------		आदेश पत्र संख्या
सिंह					किता	131-02		नम्बर 1226/ N.T.L.
					2			
पुत्र					बटा 1			R. उपायुक्त महोदय
करतार						अकृष्ट		ऊना दिनांक 12-12-
सिंह						बंजर कदीम		1997 द्वारा
पुत्र						131-02		सरकारी भूमि पर खडे
मुन्शी								वृक्षो का रख रखाव व
राम					—			प्रबन्ध वन विभाग
(पारला								को सौप गया है।
पंगा) (2)								नोट :- वरूऐ रपट
सुखवीर								रोजनामचा वाक्याती
सिंह								भू विभाग रपट न. 205
पुत्र								दिनांक दिसम्बर
कर्ण सिंह								1993 मुताविक न. ख.
पुत्र								220-221-223-225-
ज्ञान								226-310-312-5746
सिंह								किता 8 रकबा तादादी

VLE. BALBIR KAUR
LOK MITRA KENDRA
Block & Distt. Una (H.P.)
Mobile No. 98576-00013
Date 26/7/24

1	2	3	4	5	6	7	8	9
(अन्तरला पंगा)								439-16 खेवट हजा के लिये वन विभाग को दिये गऐ है। नोट : वरूये आन द आदेश पत्र सख्या 1226/NTLRउपायुकत महोदय ऊना दिनांक 12-12-1997 द्वारा सरकारी भूमी पर खडे वृक्षो का रख रखाव व प्रवन्ध वनं विभाग को सौपा गया है
माल								9719 तबदील कब्जा
14.90								10282 तबदील कब्जा
माल								नोट-ई.नं. 9719 तबदील खाना
9.03								काश्त द्वारा खेवट हजा का खसरा
स्वाई								नम्बर 3004/1 रकबा तदादी 10-00
5.87								सालम मलकीयत प्रांन्तीय सरकार व
								खाना काश्त कब्जा स्वयं से
								मलकीयत प्रान्तीय सरकार व खाना
								काश्त कब्जा ऊना जिला सहकारी
								विकास संघ सीमित, ऊना दिनाकं
								07.10.2020 को स्वीकार है।
								नोट-ई.नं. 10282 तबदील खाना
								काश्त द्वारा खेवट हजा का खसरा
								नम्बर 3004/2(28-16), 3013(71-
								07) किता-2 रकबा तदादी 100-03
								मिनजानिब मलकीयत प्रान्तीय
								सरकार व खाना काश्त कब्जा स्वयं
								वहक खाना मलकीयत प्रान्तीय
								सरकार व खाना काश्त कब्जा
								शिक्षा विभाग दिनांक 01.04.2023
								को स्वीकार है।
								न.ई. कि.ई.
								8725 तबदील

457

1	2	3	4	5	6	7	8	9
								मल्कियत

VLE: BALBIR KAUR
LOK MITRA KENDRA
Block & Tehsil: Una (H.P.)
Mobile No.: 85576-00619
Date: 26/7/2024

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429749

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208105225363915

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : भदसाली
हदबस्त न. : 197 मोहाल : जंगल भदसाली

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2018-2019 रकबा ईकाई: है-आ-सै

खेवट नं. ..... नाम पत्ती या तरफ मय नाम नम्बरदार ..... मुताबला व शरह मुआमला व हबूब	खतौनी नं. ..... लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
209 मिन	261	सरकार हिमाचल प्रदेश	कब्जा वन विभाग		888/601	15-00-18	कब्जा व पइत बशरह	नोट:-वरूये रपट रोजनामचा
199	250					खड़ैतर	खेवट न.(1)	वाक्याती नम्बर 160 दिनांक
.....	.....							8-11-1999 व नोटीफिकेशन
बशरह खेवट न.								नम्बर Rev.D(D)12-16/
(1)								94 दिनांक 11.3.1999 के
.....								मुताबिक नम्बर खतौनी 232 के
0.00								कुल किता 110 रकबा 237-
माल								66-45 है0 व खतौनी नम्बर
0.00								233 के कुल किता 116 रकबा
स्वाई								322-12-42 है0 के
0.00								दख्तान का नियन्त्रण रखरखाव व
								प्रबन्ध वन विभाग को सौंपा गया
								न.ई. कि.ई.
								285 तबदील मलकियत

VLE [illegible] KAUR
LOK MITRA KENDRA
Distt. [illegible] Una (H.P.)
Mobile No. [illegible]
Date 26/7/2024

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429710

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208102324979363

जिला : ऊना
तहसील : हरोली
कानूनगोवृत : हरोली
पटवार वृत : वढेड़ा प्रथम
हदबस्त न. : 199 मोहाल : बढेड़ा

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 30
कुल शुल्क : 31

साल : 2019-2020 रकबा ईकाई: कनाल-मरला

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
1405 मिन 1322 2432 ..... (1) बलवीर सिंह पुत्र बरतार सिंह पुत्र मन्शी राम (पारला पंगा) (2) सुखवीर सिंह पुत्र कर्ण सिंह पुत्र जान सिंह (अवारला पंगा)	1682 मिन 2927 म	प्रान्तीय सरकार	कब्जा जंगलात विभाग		654	113-06 बंजर कदीम दरान्द	कब्जा व पड़ता बशरह खेवट न (1)	न.ई. कि.ई. 9660 तबदील मलकियत नोट :- वरूऐ आमदा अदेश पत्र संख्या नम्बर 1226/ N.T.L. R. उपायुक्त महोदय ऊना दिनांक 12-12- 1997 द्वारा सरकारी भूमि पर खडे वृक्षो का रख रखाव व प्रवन्ध वन विभाग को सौपा गया है। नोट :- वरूऐ रपट रोजनमचा वाकयाती भू विभाग रपट न. 205 दिनांक दिसम्वर 1993 मुताविक न. ख. 220-221-223-225- 226-310-312-5746 किता 8 रकवा तादादी 439-16 खेवट हजा के लिये वन विभाग को

1	2	3	4	5	6	7	8	9
माल ..... 14.90 माल 9.03 स्वाई 5.87								दिये गये है। नोट : वरूये आम दा आदेश पत्र सख्या 1226/NTLRउपायुकत महोदय ऊना दिनांक 12-12-1997 द्वारा सरकारी भूमी पर खडे वृक्षो का रख रखाव व प्रवन्ध वन विभाग को सौपा गया है 9719 तबदील कब्जा 10282 तबदील कब्जा नोट-ई.नं. 9719 तबदील खान काश्त दवारा खेवट हजा का खतरा नम्बर 3004/2 रकवा तदादी 10-00 साल्म मलकीयत प्रान्तीय सरकार व खाना काश्त कब्जा स्वयं से मलकीयत प्रान्तीय सरकार व खान काश्त कब्जा ऊना जिला सस्करी विकास संघ सीमित, ऊना दिनांक 07.10.2020 को स्वीकार है। नोट-ई.नं. 10282 तबदील खान काश्त दवारा खेवट हजा का खतरा नम्बर 3004/2(28-16), 3013(71- 07) किता-2 रकवा तदादी 100-03 मिनजानिव मलकीयत प्रान्तीय सरकार व खान काश्त कब्जा स्वयं वहक खाना मलकीयत प्रान्तीय सरकार व खाना काश्त कब्जा शिक्षा विभाग दिनांक 01.04.2023 को स्वीकार है। न.ई. कि.ई. 8725 तबदील मलकियत

1	2	3	4	5	6	7	8	9



Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429703

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

रसीद संख्या: 20244008315

जिला: ऊना | तहसील: दुलैहड़ (उप-तहसील) | कानूनगोवृत: दुलैहड़ | पटवार वृत: पोलियांबीत

मोहाल: टिव्वियां | हदबस्त नं.: 525 | साल: 2018-2019 | रकबा ईकाई: है-आ-सै

खेवट नं. (हाल/साबका) : 131/130

नाम पत्ती या तरफ मय नाम नम्बरदार : बशरहा खेवट न. (1)

मुताबला व शरह मुआमला व हबूब : 0.00 माल 0.00 स्वाई

नाम मालिक व एहवाल : हिमाचल प्रदेश सरकार

खतौनी नं.	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफ़ियत	
लागान जो मुजारा अदा करता है व तफसील शरह व तादाद							
169	कब्जा वन विभाग		751/695	05-00-80	कब्जा व पड़ता बशरह	न.ई.	कि.ई.
155				बंजर कदीम	खेवट न.(1)	134	तबदील मलकियत

केवल जानकारी हेतु?

केवल जानकारी हेतु?

केवल जानकारी हेतु?

CSC LMK/CSC ID :- 623312350012 UNA (H.P.)

यह नकल राजस्व विभाग, हि.प्र. के केंद्रीय सर्वर पर उपलब्ध डाटा से 25/07/2024 03:18 PM समय पर बनाई गई है|
To Verify/Validate ROR copy, please visit the URL https://himbhoomilmk.nic.in/viewLandRecords.sspx and enter your Receipt No 20244008315.

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208103325099746

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : ईसपुर
हदबस्त न. : 196 मोहाल : ईसपुर उपरला

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. ..... नाम पत्ती या तरफ मय नाम नम्बरदार ..... मुताबला व शरह मुआमलाव व हबूब	खतौनी नं. ..... लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
496 मिन 419 ..... बशरह खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	783 मिन 695	सरकार हिमाचल प्रदेश	कब्जा वन विभाग		4	07-77-55 बंजर कदीम	कब्जा व पइत बशरह खेवट न.(1)	न.ई. कि.ई. 733 तबदील मलकियत नोट वरुये रप्ट नम्बर 123 दिनांक 09-11-1999 मुताबक पत्र संख्या 1223 / N.T.L.R. दिनांक 12- 12-1997 व सचिव हिमाचल प्रदेश सरकार राजस्व विभाग पत्र संख्या रैव -2 ऐफ (1) -1/ 80 दिनांक 29-07-1986 के अनुसार सरकार हिमाचल प्रदेश की मलकीती भूमि में उगे हुऐ वृक्षों का नियन्त्रण रख-रखाव व प्रवन्ध वन विभाग हिमाचल प्रदेश के सपुर्द किया गया है । नोट- वरुये पत्र संख्या रैव. वी. ऐफ (8) 6/97 सरकार हिमाचल प्रदेश राजस्व विभाग दिनांक 22-04-2000 आदेश वितायुक्ताऐवं सचिव (राजस्व) द्वारा चरागाह विला द्रख्तान या चरागाह द्रख्तान को चरागाह दर्ज किया गया है

26-7-2024

1	2	3	4	5	6	7	8	9
								नोट- वरूदे ई.न. 959 तबदील कब्जा दवारा खेवट हजा के नम्बरान खसरा-1736-1737-1742-1747 किला 4 रकबा 00-10-05 है. कब्जा फारेस्ट डिपार्टमेन्ट विभाग की वकरये कब्जा हिमाचल प्रदेश वक्फ बोर्ड दिनांक 30-08-2022 को स्वीकार है।
								न.ई. कि.ई.
								622 तबदील कब्जा
								632 तबदील कब्जा

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429705

465

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208103225092632

जिला : ऊना
तहसील : ईसपुर (उप-तहसील)
कानूनगोवृत : ईसपुर प्रथम
पटवार वृत : ईसपुर
हदबस्त न. : 196 मोहाल : ईसपुर उपरला

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

साल : 2017-2018 रकबा ईकाई: है-आ-सै

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबला व शरह मुआमला व हबूब	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
496 मिन	783 मिन	सरकार हिमाचल प्रदेश	कब्जा वन विभाग		3	02-70-62	कब्जा व पड़ता बशरह	न.ई. कि.ई.
419	695					बंजर कदीम	खेवट न.(1)	733 तबदील मलकियत
.....	.....							नोट वरूये रपट नम्बर 123
बशरह खेवट न.								दिनांक 09-11-1999
(1)								मुताबक पत्र संख्या 1223 /
.....								N.T.L.R. दिनांक 12-
0.00								12-1997 व सचिव हिमाचल
माल								प्रदेश सरकार राजस्व विभाग पत्र
0.00								संख्या रैव -2 ऐफ (1) -1/
स्वाई								80 दिनांक 29-07-1986
0.00								के अनुसार सरकार हिमाचल प्रदेश
								की मलकीती भूमि में उगे हुऐ
								वृक्षों का नियन्त्रण रख-रखाव
								व प्रबन्ध वन विभाग हिमाचल
								प्रदेश के सपुर्द किया गया है ।
								नोट- वरूये पत्र संख्या रैव.
								वी. ऐफ (8) 6/97 सरकार
								हिमाचल प्रदेश राजस्व विभाग
								दिनांक 22-04-2000 आदेश
								वितायुक्ताऐवं सचिव (राजस्व)
								द्वारा चरागाह विला द्रख्तान
								या चरागाह द्रख्तान को चरागाह
								दर्ज किया गया है

VIJAY KAUR
SEWA KENDRA
Distt. Una (H.P.)
Block ...
Mobile No. 98576-00...
Date... 26-7-2024

1	2	3	4	5	6	7	8	9
								नोट- वरूये ई.न. 959 तबदील कब्जा दवारा खेवट हजा के नम्बरान खसरा-1736-1737-1742-1747 किला 4 रकबा 00-10-05 है. कब्जा कस्टोडियन विभाग की बजाये कब्ज हिमाचल प्रदेश वक्फ बोर्ड दिनांक 30-08-2022 को स्वीकार है. न.ई. कि.ई. 622 तबदील कब्जा 632 तबदील कब्जा

VLE: RA... KAUR
LOK MITRA KENDRA
Block & Dist. Una (H.P.)
Mobile No. 98576-00014
Date 26/7/24

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429704

467

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208104525265561

जिला : ऊना
तहसील : ऊना
कानूनगोवृत : नारी
पटवार वृत : नारी
हदबस्त न. : 449 मोहाल : लाम

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2021-2022 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
142 मिन 141 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	258 257	सरकार हिमाचल प्रदेश	कब्जा वन विभाग		1113/529	09-00-00 बंजर कदीम	कब्जा व पड़ता बशरह खेवट न. (1)	नोट-रपट नम्बर 304 दिनाक 1- 4-2000 के अनुसार खतौनी हजा के किता 72 रकबा 94- 02-65 है.सालन पर खडे द्रखतान क रख रखाव मैहकमा वन विभाग को सौंपा गया

VLE: BALBIR KAUR
LOK MITRA KENDRA
Block & Distt. Una (H.P.)
Mob. No. 98576-0001
Date 26/7/2024

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429709

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208103525131043

जिला : ऊना
तहसील : मैहतपुर बसदेहड़ा (उप-तहसील)
कानूनगोवृत : जलग्रां टब्बा
पटवार वृत : वहडाला
हदबस्त न. : 459 मोहाल : उप महाल चौख्याल

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

साल : 2016-2017 रकबा ईकाई: है-आ-सै

खेवट नं. नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हबूब	खतौनी नं. लगान जो मुजारा अदा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
499 मिन 473 ..... बशरहा खेवट न. (1) ..... 0.00 माल 0.00 स्वाई 0.00	682 672	हिमाचल प्रदेश सरकार	कब्जा वन विभाग		2012/1820	04-62-22 बंजर कदीम	कब्जा व पइता बशरह खेवट न.(1)	न.ई. कि.ई. 725 सेहत रकबा नोट :वस्ये रपट नम्बर 308 रोजनामचा वाकयाती दिनांक 23-12-1999 द्वारा खेवट हजा में से नम्बरान खसरा 153, 171, 176, 177, 452, 469, 475, 477, 500, 501,558, 561, 935, 936, 938, 959, 960, 963, 968, 976, 977, 978, 980, 1090, 1209, 1278, 1279, 1288, 1313,1352, 1353, 1355, 1356, 1357, 1359, 1432, 1591, 1924/1783, 1932/ 1783, 1784, 1938/ 1785, 1787, 1788, 1791, 1792, 1799, 1800, 1803, 1924/ 1804, 1805, 1806,

V.P. BALAUR KALAN
LOK MITRA KENDRA
Block & Distt. Una (H.P.)
Mobile No. 98576-06013
Date 26/7/2024

1	2	3	4	5	6	7	8	9
								1807, 1808, 1810, 1811, 1817, 1820, 1821, 1822, 1824, 1825, 1959/1832, 1963/1831, 1869, 1964/1870, 1871, 1967/1876, 1827, 1829, 1830, 1107, 1111, 1134, 172, 503, 504, 505, 506, 557, 562,0687, 979, 1121, 1322, 1411, 1833, 1839, 1852, 1853, 1855, 1864 पर खड़े वृक्षो का प्रबन्धन हि. प्र. वन विभाग का है। नोट- वरुये रप्ट रोजनामचा हिदायती नम्बर 304 दिनांक 16-09-2006 किस्म चरागाह विला द्रख्तान व चरागाह द्रख्तान कीवजाऐ मुताबिक आदेश वितायुक्त ऐवमं सचिव (राजस्व) हिमाचल प्रदेश सरकार किस्म चरागाह की गई है न.ई. कि.ई. 781 तबदील कब्जा

VLR: BALBIR KAUR
LOK MITRA KENDRA
Block & Distt. Una (H.P.)
Mobile no. 98576-00013
Date 26-7-2024

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429706

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4208104025191667

जि : ऊना
तहसील : ऊना
कानूनगोवृत : ईसपुर-II
पटवार वृत : बसालः-11
हदबस्त न. : 194 मोहाल : उप महाल ठाकुर द्वारा

नाम : -
पिता/पति : -

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

साल : 2019-2020 रकबा ईकाई: है-आ-सै

खेवट नं. ..... नाम पत्ती या तरफ मय नाम नम्बरदार ..... मुताबला व शरह मुआमलाव व हबूब	खतौनी नं. ..... लगान जो मुजारा अदा करता है व तफसील शरह तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
570 मिन	725	सरकार हिमाचल प्रदेश	कब्जा वन विभाग		214	00-67-83	कब्जा व पइत: बशरह	नोट- वरूये रपट नम्बर 88
533	685					खड़काना	खेवट न.(1)	दिनांक 12-11-2007 के
.....	.....				215	00-33-60		अनुसार सरकारी रकबा में उगे
बशरह खेवट न.						खड़काना		दख्तान का रख रखाव वन विभाग
(1)					216	00-70-53		को सौंपा गया।
.....						खड़काना		
0.00					223	01-35-44		नोट- वरूये रपट नम्बर 89
माल						खड़काना		दिनांक 12-11-2007 के
0.00					224	01-29-94		अनुसार भूमि की किस्म,चरगाह
स्वाई						खड़काना		दख्तान /चरगाह विला
0.00					225	00-66-68		दख्तान की बजाऐ चरगाह दर्ज
						खड़काना		करने के आदेश हुऐ है
					226	00-68-64		1265 तबादला खाना काश्त
						खड़काना		नोट- बरूए इ.न. 1265 तबादला
					2313/227	01-36-89		खाना काश्त खेवट हजा ना खतौनी
						खड़काना		नं. 724 मि. खसरा नम्बरान 65/2/
					2314/227	01-21-66		/0-02-36, 85/2//0-01-57, 85/3/
						खड़काना		/0-02-03, 85/4//0-02-36, 86/2/
					228	01-34-48		/0-02-36 है. किता 5 रकबा
						खड़काना		तादादी 0-10-68 है. के खाना
					229	00-63-86		काश्त का इन्द्राज कब्जा
						खड़काना		पशुपालन विभाग की बजाए शहरे आम
					----------	----------		व खेवट हजा की खतौनी नं. 732

470

471

1	2	3	4	5	6	7	8	9
					किता 11 बटा 2	10-29-55 अकृष्ट खड़काना 10-29-55		टि. खसरा नम्बर 89//1//0-03-88 है. किता 1 का खना खाश्त का इन्द्राज शहरे अम की बजाए कब्जा पशुपालन विभाग बरए लिखंप सैंटर अन एक्सटेंशन ईयर जर्ट इं परिक्षण केन्द्र टिरंक 30.03.2024 को स्वीकार है। न.ई. कि.ई. 868 तबदील कब्जा

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Balbir Kaur on 26-July-2024

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam04032429708

472

जमाबन्दी 2012-2013

Annexure – 1

तहसील ..... गांव ..... जिला .....

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्दी	नम्बर खतौनी	नाम पता या तरफ	नाम खातेदार और हाल	भूमि कास्तकार और हाल	सिंचाई के साधन	नम्बर रकबा	हैसियत व जमीन की किस्म	लगान जो मुताबिक रकबे के है उस और मिलती का ब्योरा	हिस्सा या मालिक का फैसला	मालगा सर लगान और सिंचाई	वगैरा
473	634		सरकार हिमाचल प्रदेश	कब्जा सरकार		1244	3-23-92 वगैरकाश्त			(1) इन्तकाल नम्बर 622 बतारीख 6/2/ किस्म सरकार हिमाचल प्रदेश कब्जा बमालगा 6/2/ की बफाल कायम 3 बीघा किस्म (दिए) Staff of Art Industrial Township एक लाख	
						1257	7-22-69 वगैरकाश्त				
						1263	0-81-93 वगैरकाश्त				
						3214/1265	0-35-59 वगैरकाश्त				
						3215/1265	4-31-03 वगैरकाश्त				
						1432	1-60-89 वगैरकाश्त				
						1433	8-86-35 वगैरकाश्त				
						1434	0-56-96 वगैरकाश्त				
						1435	0-11-11 वगैरकाश्त				
						2753	0-49-53 वगैरकाश्त				
						2832	2-63-15 वगैरकाश्त				
						2833	2-15-66 वगैरकाश्त				

1244-1257-1263-3214/1265-3215/1265-1432-1433-1434-1435-2753-2832-2833-2834-2835-2837-2931-2932-3190-3196-3192

SURYA PATWARI
Pat. Circle ..... Dt. .....
Tehsil & Distt ..... (H.P.)

सन् 20 -244- नम्बर हदबस्त

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या उपखातेदार	नम्बर खतौनी	कैफ़ियत या हक़	नाम मालिक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व जमीन की किस्म	लगान छोड़ मुताफ़रका के मद और किस्मती का ब्योरा	हिस्सा या मालिक का फैलाव	मालगुजारी कर खान और सिंचाई	ब्योरा
473	65					2834					
						2-28-14					
						2837					
						6-28-65					
						2931					
						0-27-02					
						2932					
						2-03-37					
						3190					
						2-15-37					
						3192					
						1-33-60					
						3194					
						3-10-05					
						3195					

SURYA PARKASH
PATWARI
Pat. Circle.....
Teh. & Distt. Una (H.P.)

474

—245—

Annexure - 8

(4)

गिरदावरी वर्ष :- 2009-2010

हल्का ..... तहसील ..... गांव ..... जिला .....

1	2	3	4	5	6	7	8	9	10	11	12
खेवट का अनुक्रमांक	नम्बर खतौनी	नाम पता पक्ष वार	नाम मालिक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल जमीन की किस्म	लगान जो मुआफा के दर और मिलती का ब्यौरा	हिस्सा या मालिक का ऐलाना	मामला दर माल और सिंचाई	शुमारा
987	277		प्रधानीय रामसहाय	रामसहाय पुत्र-3		655	113-6 कं जार कंडी		-	कं2.- 655	
						655	51-11 कं जार कंडी			72	
						मिली 2	131-2 कं जार कंडी				

Balchhan
9-7-2015

नकल जमाबन्दी साल 2013-2014 महाल चिंचिया

जमाबन्दी

मौजा पोलिया वीट

तहसील..... इरोली..... गांव..... चिंचिया..... जिला..... ऊना.....

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्दी	नम्बर खतौनी	नाम पता या तरफ	नाम मालक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व जमीन की किस्म	लगान जो मुआफ़ी के हैं दर और मिनती का ब्यौरा	हिस्सा या मालिक का दीमाना	मालिक दर माल और सिंचाई	ब्यौरा
130 मि०	155 मि०		हिमाचल प्रदेश सरकार	कब्जा रक्ष		695	12-22-43 बसर कंडी	नाकाबिल वा परती बशरह खिवट नक्शे रु०			नोट:- वकीम इन्तकाल नम्बर 134 तवदील तलकीफ़ मुनि नम्बर खसरा 695 रकबा 3 तादाद 5-00-80 हैं

मिनजानिब
हिमाचल प्रदेश
सरकार, बः
रक्षा कोर्ट
कब्जा रक्ष
वह
हिमाचल प्रदेश
सरकार क
रक्षा कोर्ट क
कब्जा वन विभाग
दर्ज हुआ दि० 9/7/2015 को
मन्जूर हो दर्ज हो

मिसलबन्दी,
तस्दीकशुदा नकल
सरकार तैयार करदे मछरम
नगलांट को दिया
नाम पटवारी [illegible]
पटवार [illegible]
9/7/2015

(6)

जमाबन्दी 2013-14 मधल. जंगल मयली

तहसील...Kalpa.....

गाँव...मधल....जंगल मयली जिला...Kinnaur.....

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्द	नम्बर खतौनी	नाम पत्ता या तरफ	नाम मालक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व जमीन की किस्म	लगान जो मुजारा के दर और गिनती का ब्यौरा	हिस्सा या मालिक का पैमाना	मामला दर याल और सिंचाई	ह्यौरा
99	20		वाख्वाल्ड ई० ग्रेड सरमौर हिमाचल प्रदेश	कौन्सा ? वनपिशाच	1	60/1	15-00 वेस्टेड	18.			

वस्ती हुआ
बिल्कुल उजड़ गया सरकार
देखने की नहीं है

Bhandari Ram Sharma
08/11/2017

2012-13 -248-

तहसील.....कम...

गांव.....मंडल बसपुर जला

ज़िला.....कैथल

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्द	नम्बर जमीनी	नाम पता या तरफ	नाम मालक्क और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व जमीन का किस्म	लगान जो मुज़हरा के है दर और गिनती का ब्यौरा	हिस्सा या मालिक का पैमाना	मामला दर माल और सिंचाई	क्यौरा
419	695		सरकार हिमाचल प्रदेश	फ़ौजा रक्का		1	1-11-61 बंजर जमीन		—	माल	
						2	3-12-17 पंजाट जमीन			तब	
						3	2-7-62 बंजर जमीन		2 मरला 633 वर्ग फीट	नाडित	
						4	7-17-55 पंजाट जमीन				
							13-11-14				
						3	— पंजाट जमीन				

ब खाना काश्त
मुतबद्ध न० रक० 2/2
1-51-61
3-4 जमीन 3 रकबा
11-11-18 के तनख
निन जागर तुबाय
हिमाचल प्रदेश बनाम
इन्द्रजीत खान। मलकियत
बालेश्वर खान काश्त
बकाया 17 19 भाग
15 नाम 6-7-15
तबियत ठी

8/7/15

-244-

(8)

जमाबन्दी साल 2011-12.

तहसील....कैथल..... गांव.....लाडवा..... जिला.....कैथल.....

2	3	4	5	6	7	8	9	10	11	12
होल्डर या जमाबन्दी	नम्बर खतौनी	नाम पता व वल्दियत	नाम मालिक और हिस्सा	नाम काश्तकार और हिस्सा	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल किस्म	खसरा नम्बर जो मुकद्दमा में है या की जा सकती है	हिस्सा या मालिकाना ऐलाना	खसरा हद माल की सिंचाई	कैफियत
129	244	सरकार हिमाचल प्रदेश	सरकार हिमाचल प्रदेश तालाब कच्चा बर्तन	सरकार हिमाचल प्रदेश तालाब कच्चा बर्तन		529	09-88-64 बंजर कदीम			नोट → 517 देखिए	

529 09-88-64

बंजर कदीम

ई नम्बर 204

तबदील मालकी सरकार हिमाचल प्रदेश

529 सरकार 09-88-64

का. रकबा 529 खसरा 2

09-88 खसरा का अंश

का. इन्द्राज का. का. बन

विवरण व खसरा

मालिक नाम सरकार हिमाचल प्रदेश

पटवार हल्का 19 नम्बर

रबीसार फर्द चुकता

पड़ी है 2015 का

09/07/2015

सुनील कुमार

जमाबन्दी

इलाका तहसील.....इलाका.....

गांव.....

जिला.....इलाका.....

1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्द	नक्शा खतौनी	नाम पता या तरफ	नाम मालक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नक्शा खसरा	क्षेत्रफल व लगान की किस्म	लगान जो मुजरा के है और आगे मिलने का ब्यौरा	हिस्सा या मालिक का पैमाना	मामला दर माल और सिंचाई	ब्यौरा
473 मिन	672 मिन		हिमाचल पैदा सरकार	चरनी उपर्य		2012/1820	5980				नोट वली ...

(1) नोट: वली ... 781 ... 2012/1820 ... हिमाचल सदन सरकार ... वन विभाग ... 7-7-205

(2) नोट ... 2012/1820 ... 25-78 ...

2009-10 जय महाल वकुर द्वारा (महाल मलो

-251-

JAWAHAR

(10)

प्रतिबन्धी

तहसील ...रूना... गांव ..... जिला ...रूना...

1	2	3	4	5	6	7	8	9	10	11	12
खसरा या मकान नम्बर	नम्बर खतौनी	नाम पत्ता या तरफ	नाम मालिक और हाल	नाम काश्तकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व उपज की किस्म	लगान जो मुआफी के हैं दर और किस्तों का ब्यौरा	हिस्सा या मालिक का पैमाना	मामला दर माल और सिंचाई	ब्यौरा
517	672		सरकार हिमाचल प्रदेश	कब्जा स्वयं		214	0-67-83 खड़कना		नोट - वरूये ई नं 868 तबदीली खाना काश्त हाल खेवट इन्ता के मुताबिक खसरा 214, 215, 216, 223, 224, 225, 226, 228, 229, 2313/227, 2314/227 मिसल II रकबा तादाद 10-21-55 हैक्ट. सालम गिननाकित सरकार हिमाचल प्रदेश व खसरा काश्त कब्जा स्वयं की वजाह वहक मलकियत सरकार हिमाचल प्रदेश व खाना काश्त कब्जा वन निगम दिनांक 9-7-15 को स्वीकार है	
						215	0-33-60 खड़कना				
						216	0-7-53 खड़कना				
						223	1-35-44 खड़कना				
						224	1-21-94 खड़कना				
						225	0-66-68 खड़कना				
						226	0-68-54 खड़कना				
						228	1-34-48 खड़कना				
						229	0-63-86 गैर मु. खड़				
						2313/227	1-36-89 खड़कना				
						2314/227	1-21-66 खड़कना				
						किसी II	10-21-55 अक्षुण्ण		1. नोट - वरूये रपट न. 88 दिनांक 12-11-07 के अनुसार सरकारी रकबा में उगे वृक्षारोपण का रख-रखाव वन विभाग को सौंपा गया।		

तस्दीक शुदा
Sumit
Pat. Kanungo-II
dt. 9-7-15

12/U	By Amount Paid to Sh Rajinder Kumar S/o Jagan Nath R/o Thamber Teh- Una Distt Una (H.P) on a/c of his bill for Carriage of following Plants from Ghanswal Nay To R.F Loam a Hact in Takka Beat Tractor No HP 20A-9117 during the M/a 7/16 detail as Under :- M.B No-263 P.g No 12			
	S.No Particulars	Qty	Rate	Amount
	1- Carriage of P.Bags Plants (4434 Nos) from Ghanswal Nay to R.F Loam Planting spot By Tractor Trolley No H.P20A 9117			
	4434 Nos Plants (739/Trip)	6 Trip @ 45/600/ Trip	=	9.600.00
			co Say 9600/-	9600.00

13/U	9	10 Rs.	P.	11
	By Amount Paid to Sh Jugnail Singh S/o Harbhindar R/o Lacm Tsh Una Distt Una (H.P) on a/c of his bill for Carriage of Tall Plant from Chandwal Nxy to R.F Lacm By Tractor No. HP20-9712 in Takka Beat Una Block Una Range during the M/o 7/16 Detail as under. M.B No-263 P.g No 12	Brought forward.....		
	S.No Particular No/Nxy Rate Amount			
	1. Carriage of Tall Plants (Size 1.5"x2ft") from Chandwal Nxy To R.F Lacm Planting Spot			
	90 Plants/Trip = 6 Trip = 540 Plants			
	By Tractor Trally No-HP20 9712 6Trip @ 1600/Trip = 9600.00			
		Orsay-9600	9600	00

20/4	By Amount Paid to Sh. Ramesh Kumar S/o Sh. Gurdas Ram vs Party R/o Kusiala Teh Una Distt Una (H.P) on a/c of his bill for following work done in R.F Area Isam in Takka beat Una Range during the M/o 7-8/2016 as details shown M.B No. 263 Pg No 15				
	S.No	Particulars	No/Qty	Rate	Amount
	1.	Loading and Unloading of Tall & P. Bags Plants (Plants loading in Nrsy and unloading in Planting spot	24 Trip	@ 400/45 Trip =	9600-00
				or Say =	9600/-
					9600 00

(15)

By Dewan Faiz ... Sri Baicch Kumar ... c/o
... Sri Gopal Nath Plr Dhanbad Jah Line Cleaning (Unit)
... a/c of his bill for Carriage of following Chart
from Ghandaud and Jagiroupa Rly ... to R.I. Room (Central)
in Tollin Boat Una Block Una Range Nowgong
Dist Mila S/16 By Trucks No HP 2011 2112 ... dated
... &c ...

M.B No - 263 Pg No ... 2

484

S.No	Particulars	m/alty	Rate	Brought forward.....		
1.	Carriage of P. Bags Plants (2216 No) 400 Plants From Jogi Panga Nrg By Trolly No HP 20A-9117 = 3 Trip @ 1600/Trip = 4800-00					
2.	Carriage of Tall Plants (15"x20") From Chhabsawal to Planting spot Loam (90 Plants Per Trip) = 270 Plants = 3 Trip @ 1200/Trip = 4800-00 Total = 9600-00				96 CC. EC	

(15)

25/11	By Amount Paid to Sh. Jughail Singh S/o Sh. Hashmat R/o Laam Teh Una Distt Una (HP) on a/c of his bill for following carriage of Tall Plants from Ghandawal Nay to R.F Laam by Tractor No. HP20-9712 in Takka Beat Una Range during the m/o 8/16 Detail as under :- M.No-263 Pg No-21		
	S.No Particular No/Qty Rate Amount		
	1. Carriage of Tall Plants Size (15"x20") from Ghandawal Nay to R.F Laam Planting Spot 90 Plants/Trip = 6 Trip = 540 Plants		
	By Tractor Trolley No. = HP20-9712 = 6 Trip @ 45 1600/Trip = 9600-00		
	00 say = 9600/-		9600.00

486

38/U By Amount Paid to Sh. Vijay Kumar S/o Sh Bahul Singh & Party R/o Chattara Teh Una Distt Una (H.P) on a/c of his bill for following Works has been done C.A Plantation Area (4.66) Behdala Beat during the m/o 8/16 detail as under.

M.B No-262 Pg No-56

S.No.	Particulars	Qty	Rate	Amount
1.	Carriage of P. Bags Plants from Chansaval Nsy to Reserv Forest Behdala By Tractor Trolly			
	NO- P.B12 / 3485 = 6 Trip	706 Nos Full Plants	@ L/S 1650 =	9900-00
	Including loading & unloading.			9900.00

(18)

39/U	By Amount Paid to Sh. Bikbal S/o Sh. Om Parkash Sharma R/o Dehlan Teh- Una Distt Una (H.P) on a/c of his bill for following works has been done C.A Plantation area (4.66) Bchdala beat during the M/o 8/16 detail as under. M.B No- 262 P.g No-56	Brought forward.....	Rs. P.
	S.No Particular No/Qty Rate Amount		
	1. Carriage of P.Bags Plants from Ghanswal Nrsy to R.F Bchdala by Tractor Trolly No. HP20 0898 6 Tolk +120 Tall Plants 4300 No's Including Loading unloading @ L/S - 1650	9900-00	
		Say = 9900/-	9900 00

BILL

Head of Service _____ Cr.Vr. No. 48/07 of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Maltiar Singh S/o Kartar Chand & Ni Party R/O Bhaloh Tehsil Una

Distt. Una on a/c of his bill for Plantation work done in Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during 7/16 w.e.f. as detailed un

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	(1)	R.F. Basal = 10.3 Hect (C.A.) Carriage of P. Bgs. Plants 6300 Nos from Chandawal Nrg to Reserve Forest Basal By tractor trolly No - HP-72 0369 = @ Rs 1100/- Trip = 9900. 9 trips / 6300 Nos = 700 Nos/trip. Including Loading & Unloading			
					9900-
		Sanctioned for Rs 9900/- (Rs. Nine thousand nine hundred only.) D.F.O. UNA			
				Or Say =	9900-
				or say =	

Record Payment

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Rs 9900/-

Forest Guard
Beat Basal

Certified that this payment has been disbursed in my Presence.

9/9/17

Block Officer
Una

(Signature of Claimant)

Name Maltiar Singh s/o Sh. Kartar Chand &

Village Bhaloh P.O. Batehi

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Forest Guard
I/C Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 27 on dated _____
6. The work has been done and the amount of bill has been verified by me.

Una (H.P.)

I/C DF

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9900/-

Range Officer
Forest Range

490

—261—

BILL

Head of Service : _____ Cr.Vr. No. 66/5/9/0/18 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Malkiat Singh S/o Kanhar Chand & Party R/O Bhaloh Tehsil Una Distt. Una on a/c of his Bill for Carriage of Plants for use in Plantation Work Reserve Forest Road (10.3 Kms) in Beat Bhaloh during 8/16 as detailed under

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
		R/F Beat 2 10.3 Kms (C/F)			
	1	Carriage of Plants 4150 Nos. (Size 5"x9") From Chandawal Nursery to Reserve Forest Road By tractor trally No HP-72 0369 Including Loading & Unloading			
		Certified that this payment has been disbursed in my presence. Forest Guard Beat Bhaloh	Cargo 6 trips = 700 Nos/trip 4150 Plants	@ Rs 1100/trip	= 6600.-
		Carriage of tall Plants Size 15"x20" From Chandawal to Reserve Forest Road By tractor trally No- HP-72 0369 Including Loading & Unloading.	2 trips = 90 Nos/trip 180 Nos	@ Rs 1100/trip	= 2200.-
		Recommended Payment Rs 8800/-		Total:	8800.-
				or say =	8800.-

MATERIAL USED

Sanctioned for Rs 8800/-

(Rs Eight Thousand Eight Hundred only.)

D.F.O. UNA

Honoured Rs

(Signature of Claimant)

Name Malkiat Singh s/o Sh. Kanhar Chand

Village Bhaloh P.O. Bathri

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 38439 on dated _____
6. The work has been done and the amount of bill has been verified by me.

Certified that this payment has been disbursed by me.

Range Forest Officer, Una (H.P.)

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8800/-

Range Officer
Forest Range
Una

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 81/05 9/016 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RAN

Bill of Vikaram Kumar s/o Om Parkash R/o Janani Teh Haroli Distt. Una(HP) on a/c of R/s bill for Carriage of P/bag Plants required for Le in New Plantation S.L. Tibbian (R-F.) during m/o Oct/Nov at under as detailed HP 30C 6/137

S.L. Tibbian Afforested area 5.0/Hac, Area Covered 5-00 Hac.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P/bag Plants from Gandaswal Nsy to R/side Tibbian i/c loading unloading o/d 78 km Upp down Detail of Plants carried from Gandaswal Nsy	2750 Nos 4 Trip	@ L/s 2000-00 Per Trip	8000-00
I)	Tall plants, Harar 30, Mango 20, Bamboo 20 = Total 70 Nos			
II)	Small P/bag Plants Amla 600, Khair 1000, Shisham 500, Bamboo 200, Drek 150, Behra 200. Total 2680 Nos G.Total = 2680+70 = 2750 Nos			
	Certified that Plants has been carried at lowest quotation rate which is allotted Plg.			
			or say =	8000-00

Sanctioned for Rs. 8000/-

(Rs. Eight Thousand only.)

DFO. UNA

Block Forest Officer
Forest Block Kungrat

72
303

MATERIAL USED

Certified that this payment has been disbursed in my Presence

Ramkalsh
Forest Guard
Beat Polian

Received Rs. 8000/-

विक्रम कुमार

(Signature of Claimant)

Name Vikaram Kumar s/o Sh. Om Parkash
Village Janani P.O. Polian
Tehsil Haroli Distt (Una(HP)
No. HP 30C 6/137 Drives 4 Vehicl

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramkalsh/F
I/C Polian

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No. 53,54 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

B.Ophal
I/C D

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8000

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungral

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una

492

-263-

(22)

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 85/5/9/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Vikram Kumar S/o Om Parkash R/o Janani Teh Haroli Drive/ vehicle No. HP30C 0134

Distt. Una (HP) on a/c of R/s bill for Carriage of Plants (Plbags) required for use in New Plantation S.L. Tibbian (R.F.) during m/o ~~Aug~~ 2016 at under as detailed unde

S.L. Tibbian Area Allotted 5.00 Hac. Area Covered 5.00 Hac.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of Plbag Plants from Gandaused and Nandpur Nsy i/c loading & unloading o/d 78km up & down	2750Nos 4 Trip	@ L/S 2000-00 Per Trip	8000-00
	Detail of Plants carried from Gandawed & Nandpur Nursery			
	Gandaused Nsy Small Plbag Plants			
i)	Amla 355, Khair 500, Shisham 875, Bamboo 175, Drek 175, Phehra 50, Simbal 100, Jamun 100, Neem 50 = 1880 Nos Total			
ii)	Tall Plants in Gunny Bag. Jamun 30, Bamboo 40 = Total 70			
iii)	Nandpur Nsy small Plbag Khair 200, Shisham 100, Bamboo 100, Neem 100, Jun 300, Bikan 100 = Total 800 Nos			
	G. Total = 1880+70+800 = 2750 Nos		or say =	8000-00

Sanctioned for Rs. 8000/- (Rupees Eight thousand only)

D.F.O. UNA

Received payment Rs 8000/-

MATERIAL USED

Certified that The Plant has been carried at the lowest Quotation rate which is approved during m/o July 2016 vide ff.

Block Forest Officer
Forest Block Kungrat

Ramlal
Beat Guard
Beat Paliar

विक्रम कुमार
(Signature of Claimant)

Name Vikram Kumar s/o Sh. Om Parkash
Village Janani P.O. Paliar
Tehsil Haroli Distt Una
Driver of Vehicle HP 30C 0139

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal
I/C Paliar

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 266 Page No. 54,55 on dated _____
6 The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8000/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrol

Certified that this payment has been disbursed by me.

Forest Officer
Una (H.P.)

Range Officer
Una, Distt. Una

Name of Service _____ Cr.Vr. No. 101/01 of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

C/W Sh. Satish Kumar s/o Sh. Japan Singh R/o V.P.O Badhera Teh. Haroli Distt. Una: on a/c of his bill for Carriage of P. bags Plants from Salol Nrsy. to S.L. Badhera during the m/o 08 & 09/2016. as detailed below

S.No.	Particulars of work done	No./Qty.	Rate	Amount
1	Carriage of P. bag plants from Salol Nursery to work site SL Badhera Via Baliwal through T. Trolly No. HP-72/3223	4 Trip	2400/- each Trip	9600-00
			Nr say =	9600-00

69
90

Sanctioned for Rs 9600/-
(Rs. Nine thousand six hundred only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Payment received

सतीश कुमार

(Signature of Claimant)

Name Satish Kumar s/o Sh. Japan Singh
Village Badhera P.O. Badhera
Tehsil Haroli Distt. Una.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of the currency of work, and in my opinion same is satisfactory and worthy to pass.
2. The work done to measurement with the cost incurred.
3. The work done and amount of bill has been verified by me
4. There is no duplicate bill has been prepared.

I/C Badhera

Certified that:-

1. The cost incurred measurement with the work done
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are in accordance with sanctioned schedule of rates/current market rate.
4. Work has been done according to the APO
5. Work has been measured on spot and entered by ME in No. 267 page No. 25
6. The work has been done and the amount of bill has been verified by me.

P. Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9600/-

Range Officer
Forest Range

494

-265-

24

Cr.Vr. No. 102/57 9/0/16

Mode of Service _____ Cr.Vr. No. _____ of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Harmesh Chand s/o Sh. Thakur Dass R/o Kangar

Distt Una on a/c of his bill for following works in S.L. Badhera 5.0 Hac C.A. Plantation during the M/o 08/2016. as detailed un

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of P. Bog plants from Ghandowal Nursery to work site SL Badhera via Balliwal	4 Trip 370 Plants	1850/- each Trip	7400-00
2	Carriage of P. Bog plants from Salai Nursery to work site SL Badhera via Balliwal Through T. Trolly No. HP-72 2126	1 Trip 850 Plants	2400/- each Trip	2400-00
				9800-00
			or say =	

70/291

Sanctioned for Rs 9800/-
(Rs. Nine thousand eight hundred only.)

D.F.O. UNA

*Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my presence.

Block Officer
Pandoga

Certified that this payment has been disbursed by me.

Range Forest Officer,
Una (H.P.)

MATERIAL USED

Payment received

(Signature of Claimant)

Name Harmesh Chand s/o Sh. Thakur Dass

Village Kangar P.O. Kangar

Tehsil Haroli Distt Una.

Certified that -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done on measurement with the cost incurred.
3. The work done and amount of bill has been verified by me.
4. There is no duplicate bill has been prepared.

F/C Badhera B

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/lowest market rate.
4. Work has been done according to the APO.
5. Items have measured on spot and entered in ME No. 267 Page No. 25
6. The work has been done and the amount of bill has been verified by me.

F/Pandoga Beat

Verified and [illegible] D.F.O. Una for favour of sanction Rs. 9800/-

Range Officer
Forest Range
Una

165/5/9/6/66
3136

Bill No. _____
Head of Service C/A Cr.Vr. No. _____ of _____

H.P. FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Hanuk Singh S/o Fateh Singh, Vill-o-Ispur, Teh-Haroli
Distt. Una on a/c of his bill for the following works in Plantation area S/L Ispur Area-Sheet during M/o 7/8/16 as detailed unde

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Carriage of P. bags plants from Bassian Nky. to Bhankhandi road side. I/c Loading & Unloading O/distance 42 km	2400 pits 3 trips	2300 per trip	6,900.00
			or say =	6,900/-

MATERIAL USED

285

Sanctioned for Rs. 6900/-
(Rs. Six thousand nine hundred only.)
D.F.O. UNA

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

Certified that this payment has been disbursed in my presence.
Beat Pandoga

(Signature of Claimant)
Name Hanuk Singh s/o Sh. Fateh Singh
Village Ispur P.O. Ispur
Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.
Range Forest Officer, Una (H.P.)

I/C Pandoga

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that :-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 867 Page No. 33 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C Pandoga

Verified and submitted to D.F.O. Una for favour of sanction Rs. 6900/-

Range Officer
Forest Range

496

-267-

28

BILL

Head of Service CA Cr.Vr. No. 10 b/05/9/0/C of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANG

Bill of Mustak Mohd. S/o Karam Deen, V.P.O- Jspur, Teh- Haroli

Distt. Una on a/c of his bill for the following works in Plantat area S/h Jspur Area - 12 beat. during M/o() - 7/8/16 as detailed

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from Barrian Nsy. to Bhankhandi road side. I/c Loading & Unloading o/dist. 42 km T.No - HP72 4137	2600 pits 3 trips	@300	6,900.-
			or say =	6,900/-

Sanctioned for Rs. 6900/-
(Rs. Six thousand nine hundred only.)

D.F.O UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

2
285

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

T.C.
Beat Pandoga

Certified that this payment has been disbursed by me

Range Forest Officer,
Una (H.P.)

(Signature of Claimant)
Name Mustak Mohd. s/o Sh. Karam
Village Jspur P.O. Jspur
Tehsil Haroli Distt Una

Certified that -
1. The work has actually been done and checked on spot from time to time by me during currency of work and found satisfactory/according to norm.
2. The work done to measurement with the cost incurred.
3. The work done and amount of bill has been verified by me.
4. There is no duplicate bill has been prepared.

Certified that -
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No 33 on dated _____
6. The work has been done and the amount of bill has been verified by me.

Verified and submitted to D.F.O. Una for favour of sanction.

Range Officer
Forest Range
Una H.P.

H.I.
Head of Service C.O. Cr.Vr. No. 107/57 9/0/16 of
HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANG
Bill of Sh Chander Shekhar S/o Karam Chand R/o Isku
Distt Una on a/c of his bill for the following works in Plantation
Una S/L Ispur Area - 12 beet during M/o - 07,8/16 as detailed

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from Saloi Nsy. to Bhankhandi road side. I/c Loading & Unloading O/dist. 48 km I Trolly A.F. Mussey	1450 pits / 1 trip	2400	2400 /-
			or say =	2400 /-

Sanctioned for Rs 2400/-
(Rs. Two Thousand Four Hundred only.)
D.F.O. UNA

Certified that this payment has been disbursed in my Presence.
Block Officer Pandoga

Certified that this payment has been disbursed by me.

MATERIAL USED

Certified that this work has been done in my Presence.
Pandoga

Range Forest Officer
Una (H.P.)

(Signature of Claimant)
Name Chander Shekhar S/o Sh. Karam Ch
Village Ispur P.O. Ispur
Tehsil Hasauli Distt Una

Certified that :-
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done as measurement with the cost incurred.
3. The work done and amount of bill has been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 34 on dated _____
6. The work has been done and the amount of bill has been verified by me.

Verified and submitted to D.F.O. Una for favour of sanction Rs

Range Officer
Forest Range
Una H.P.-174303

498

-269-

(28)

BILL
Nature of Service C/F Cr.Vr. No. 108/5/9/16 of
HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
Bill of Sh. Ranveer Singh S/o Sh. Desh Raj V.P.O - Ispur, Teh - Haroli,
Distt Una ,, on a/c of his bill for the following works in Plantation
area S/c Ispur Area - Kheet, during M/o - 7/8/16 as detailed unc

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carrig: of P. bag plants from Ghandawal Nsy. to Bankhandi road side.	3850 pits	1800.00	9000.00
		5 trips		
	L/c Loading & Unloading .0/dist. 22 km			
	T.No - HP72 0723			

285

Sanctioned for Rs. 9000/-
(Rs. Nine thousand only)
.....
..... Reply.
D.F.O. UNA

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

or say = 9000/-

MATERIAL USED Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Pandoga

(Signature of Claimant)
Name Ranveer Singh S/o Desh Raj
Village Ispur P.O Ispur
Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.
Range Forest Officer
Una (H.P.)

Certified that:-
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill has been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been recorded on spot and entered in MB No. 967 Page No. 34 on dated
6. The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction.

Range Officer
Forest Range
Una (H.P.)

BILL

Head of Service C.A. Cr.Vr. No. 10-9/25 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FORES.

Bill of Kashmiri Lal S/o Shanga Ram, V.P.O Ispur, Tehsil Haroli

Distt Una on a/c of his bill for the following works in Plantation

Area S/c Ispur Area - 12 Beet during M/O 7/8/16 as detail

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from Ghandawal Nsy. to Bankhandi road side. I/c Loading & unloading O/ Distance 22 km. T. No. → PB 07 Y 4026	1650 pits / 2 trips	@1800.00	3600/=
			or say =	3600/=

S/285

Sanctioned for Rs. 3600/-

(Rs. Three thousand six hundred only.)

By D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

MATERIAL ISSUED

Pandoga

Certified that this payment has been disbursed by me to Shri/Smt. Kashmiri Lal (Signature of Claimant) S/o Shanga Ram

Village Ispur P.O. Ispur

Tehsil Haroli Distt. Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in ME No. 867 Page(s) 35 on dated
6. The work has been done and the amount of bill has been verified by me

I/C Pandoga Beat

Verified and submitted to D.F.O. Una for favour of sanction Rs. 3600/-

Range Officer
Forest Range
Una H.P.-174303

500

-271-

(38)

Bill
Head of Service CA Cr.Vr. No. 116/17 of 9/6/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sarwan Kumar S/o Nikka Ram V.P- Ispur, Teh- Haroli

Distt. Una on a/c of his bill for the following works in Plantation area S/L Ispur Area - 12 beet, during M/o 7/8/16 as detailed un

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bag plants from Chandaual Nsy. to Bankhandi road side.	3000 pits / 5 pits	1800.00	9000.00
	I/C Loading & Unloading. O/Distance 22 Km			
	Trolley No- HP20A 3315			
	Sanctioned for Rs. 9000/- (Rs. Nine Thousand only.) D.F.O. UNA			
	Certified that this payment has been disbursed in my Presence. Block Officer Pandoga			
	Certified that this payment has been disbursed in my Presence. Beat Pandoga		or say =	9000/-

6/285

MATERIAL USED

SARWAN

(Signature of Claimant)

Name Sarwan Kumar S/o Sh. Nikka Ra
Village Ispur P.O. Ispur
Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Range Forest Officer
Una (H.P.)

I/C Pandoga

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 967 Page No. 35 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C Pandoga B/O

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9000/-

Range Officer
Forest Range
Una H.P.-174303
RO.....

—272—

156/01/9/016

BILL

Head of Service _____ Cr.Vr. No. _____ of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Avtar Singh S/o Sh. Sikander Singh R/O Saloh Tehsil Ispur Una. on a/c of Carriage of P.bags Plants for following Kuraks plantation area in S.L. Bhadsali 15 Hect. during the M/o 7/08/2016 as detailed under

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of P.bags Plants from Chandanwad Nry. to S.L. Bhadsali o/Dist. 22 km. T. Trolly No. HP-20B-5084	7 Trips	@ 1800 Per Trip.	12600-00
	2.	Carriage of P.bags plants from Tyasar Nry (Bangana Range) to S.L. Bhadsali o/Dist. 42 km. Through T. Trolly No. HP-20B-5084.	13 Trips	@ 2300 per Trip	29900-00
					42500-00

Payment receive

SS 289

42500/-
Forty Two thousand Five hundred only

Certified that the payment Has been disbursed vide cheque No.....dated....

Range Forest Officer Una

Say = 42500-00

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my presence.

Shakti Singh
Forest Guard
Beat Saloh Road

(Signature of Claimant)

Name Avtar Singh s/o Sh. Sikander Singh
Village Saloh P.O. Saloh
S. Tehsil Ispur Distt Una.

Certified that:

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shakti Singh
I/C Saloh B

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 261 Page No. 32 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/Bondaga Range

Verified and submitted to D.F.O. Una for favour of sanction Rs. 42500/-

Range Officer
Forest Range
Una (H.P.) 174303

Annexure R-III-E (32)

		Or say = 6300/-	6300	00	
10/11	By amount paid to Shri Arun Kumar S/o Shri Mallait Singh R/o Bhalon P.O Batuhi Tehsil & Distt Una on a/c of this bill for Carriage of F. Post for use in Plantation area RF Basal (10.3 Rod) in Basal beat of Una Rang during the m/o 8/16 detail as under:— MB No 263 P No 48.				Plantation.
	S.No Particulars	No/Qty Rate.	Amount.		
	1. Carriage of F/Posts 270 Nos From Badehra Nrg to. RF Basal by Pickup No HP-20B 6160 S/c loading & unloading 30 F/Post/trip X 9 trips = 270 Nos via Pickup No- HP-20B-6160 = 9 trip @ Rs 1100/trip = 9900-00				
	Or say = 9900-00		9900	00	

502

503

OREST DIVISION UNA (H.P.)

050

F.A.C. Form No.

.....for the month of .....9/2016.....

No. of Item	No. of Voucher	PARTICULARS	Disbursements Rs.	P.	Head of Ser
7	8	9	10		11
	I/V	Brought forward..... By Amount Paid to Sh. Rakesh Kumar S/o Sh Bhari Ram s Party R/o Kuriala Teh Una Distt Una (H.P) on a/c of his bill for following work done in R.F Loam R.F (9 Hact) Plantation Area in TAKRa Beat Una Block Una Range During the M/o 7/16 as detailed under. M.B No-263 Pg No-7+8			
		S.No. Particulars No/Qty Rate Amount.			
		1. Digging of Pits			
		Size - 30cm x 30cm x 30cm 15-70 Nos @ 636.43 = 9991.95			
		Or Say = 9992/-	9992	--	

(34)

	2/U	By Amount Paid to Sh. Aman S/o Sh. Ranveer & Party R/o Kuriala Teh Una Distt Una (H.P) on a/c of his bill for following Plantation work done in R.F laam R.F (9 Hact) in Takka Beat Una Block Una Range during the M/o 07/2016 as detailed under. M.B No- 263 P.g No. 8		
		S.No Particulars No/Qty Rate Amount		
		1. Digging of Pits		
		Size 30cm x 30cm x 30cm 1570 No's @ 636.43% = 9991.95		
		Or Say = 9992/-		9992.00

504

505

(35)

	3/V	By Amount Paid to Sh. Gurdas Ram S/o Sh. Amin Chand & Party R/o Khairla Teh Una Distt Una (H.P) on a/c of his bill for following work done in S.L Cash R.F (9 Hact) Plantation in Takka Beat Una Block Una Range during the M/O 07/2016 as detailed under.		
		M.B No - 263 P.g No. 9		

1	2	9				10		11
	Contin	S.No Particulars	No/Qty	Rate	Brought forward ..... Amount	Rs.	P.	
		1. Digging of Pits						
		Size 30cm x 30cm x 30cm	1570 No's	@ 636.43%	= 9991.95			
					or Say = 9992/-	9992	00	

	4/U	By Amount Paid to Sh. Ram Sawroop S/o Sh. Amar Chand & Party R/o Chamber Teh Una Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Learn R.F (9Hact) in Talk Beat Una Block Una Range during the M/o 7/0K as detailed Under :-		
		M.B No- 263 P.g No- 9		
		S. No Particulars No/qty Rate Amount		
		1. Digging of Pits		
		Size 30cm x 30cm x 30cm = 1570 nos @ 636.43% = 9991.95		
		08 Say - 9992/-		9992 00

	5/U	By Amount Paid to Sh Satish Kumar S/o Sh. Saswan Singh Party R/o Dhamber Teh Una Distt Una (H.P) On a/c of his bill for following work done in Plantation Area R.F Loam R.F (9 Hact) in Takka Beat Una Block Una Range during the M/o 7/2016 as detailed under.	
		M.B No - 26.3 P.g No - 10	
		S.No Particulars Qty/No Rate Amount	
		1. Digging of Pits	
		Size 30cm x 30cm x 30cm 370 No's @ 636.43% = 23.54	
		2. Digging of Pits	
		Size 45cm x 45cm x 45cm 600 No's @ 1272.39% = 7634.34	
		9989.13	9989.00

509

-280-

38

.....for the month of .....9/2016..... Cr.

Date	No. of Item	No. of Voucher	PARTICULARS	Disbursements Rs.	P.	Head of Service
6	7	8	9	10		11
		6/U	By Amount Paid to Sh. Charan Singh Brought forward.....			
			S/o Sh. Ram Rakha & Party R/o Thanber Teh Una			
			Distt Una (H.P) on a/c of his bill for following			
			work done in Plantation Area R.F Laam in R.F			
			(9 Hect) Takka Beat Una Block Una Range during			
			the M/o 07/16 as detailed Under. M.B No-263 P.g No. 10			
			S.No Particulars No/Qty Rate Amount			
			1. Digging of Pits			
			Size 45cm x 45cm x 45cm 7.50 m/s @ 1272.39/- = 9542.42			
			9542.42			
			00 Say = 9543.00	9543.	00	

f/U By Amount Paid to Sh. Ahi S/o Sh. Nikku & Vasty R/o Laam Teh Una Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Laam (9 Hact) in Takka Beat Una Range during the M/o 7/16 detailed as under.

M.B No-263 P.g No. 11

S.No	Particular	No/Qty	Rate	Amount
1.	Carriage of Planting Material By Manual Labour Distance 1Km Tall Plants 700 No's Size -15"x 20" (6"x 12")	700 No's	@ 362.39 (100/Km)	=2536.73
2.	Carriage of Planting Material By Manual Labour Distance 500 Mtr. Tall Plants 650 No's Size 15"x20" (6"x 12")	650 No's	@ 362.39% 1 K.m =	1177.76
				3714.49

3714.00

510

			Rs.	P.
	8/17	By Amount Paid to Sh. Harminder Brought forward.....		
		Singh S/o Sh. Hasrat Singh & Party R/o Lucam Teh Una Distt Una (H.P) on a/c of his bill for following		
		work done. Lantana Uprooting R.F (Lucam) 9 Hact in		
		Jakka Beat Una Block Una Range during the M/s 07/16		
		Detail as under: M.B No - 263 . Pg. No 13		
		S.No Particulars M/party Rate Amount		
		1. Rush Cutting and		
		other Bushes 50% Lantana		
		uprooting. 7.0 Hact @ 1406.56 = 9874.59		
		00 Say = 9875/-	9875.	00

	9/0	By Amount Paid to Sh. Jagdish s/o Sh. Vijay Bairy a Party R/o Laam Tah Una Distt Una (H.P) on a/c of his bill for following ~~Work done~~ in Plantation ~~Line cutting (= 7 Hect)~~ done in R.F Laam (9 Hect) in Takka Beat Una Block Una Range ~~during~~ d/m/o 7/16 detail as under. M.B No-263 P.g No-13		
		S.No Particulars No/qty Rate Amount.		
		1- Bush Cutting of		
		Lantana and other Bushes		
		50% Lantana ~~Cutting~~ with uprooting - 7 Hect @ 14106.56 = 9874.54 / Hect		
		Or Say = 9875/-		9875.00

	10/U	By Amount Paid to Sh. Shamsu Rana S/o Sh. Ranveer R/o Kusiala Teh Una Distt Una (HP) on a/c of his bill for Following Plantation work done in R.F Beram 9 Hect in Takka Beat Una Block Una Range during the M/o 7/16 detail as Under:- M.B No-263 P.g No-14.		

(43)

Col.	9			10	
	S. No	Particulars	Quantity	Rs.	P.
		Brought forward			
	1.	Bush Cutting of bunds			
		Old Bund Bushes Cut, bunds			
		Cutting with operating = Cost Cost Bushes Cut = [illegible]			
		Cost = = Rs/-		7053-	

11/12 By Amount Paid to Sh. Kishan Singh S/o Sh. Hoka Ram as Party R/a Lucas Tehsil Una Distt Una (H.P) towards of his bill for following Plantation work done in R.F Loam (9 Hect) in Takka Beat Una Block Una Range during the m/o 7/16 details as under = M.B No - 263 Page-14

S.No.	Particulars	No/Qty	Rate	Amount
1.	Bush Cutting of lantana and other Bushes 50% lantana Cutting with uprooting = 40 Hect	40 Hect	@ 4106.56 / Hect	5442-62

5444
55 62.00

avg = 5506/-

4/11	By Amount Paid to Sh Satish Kumar S/o Sh Saswab & Paddy R/o Jhandu Teh Una Distt Una (HP) on a/c of his bill for following work done in Plantation Area in R.F Land R.F (9 Hect) in Takk 9 Beat Una Block Una Range during the M/o 9/16 detail as under M.B No - 263 P.g No - 15			
	S No Particulars	No/qty	Rate	Amount
	1. Filling of Pits			
	Size 30 cm x 30 cm x 30 cm	2750 No's	@ 254.51% =	6994-02
	2. Filling of Pits			
	Size 45 cm x 45 cm x 45 cm	600 No's	@ 364.65% =	2187-90
				9186.92
			or Say =	9187.00
				9187.00

			Rs.	P.
	15/17	By Amount Paid to Sh. Ram Saroop Brought forward.....		
		S/o Sh. Dharichand & Party R/o Thanker Teh Una Distt Una (H.P) on a/c of his bill for following Plantation work done in R.F 9 Hat in Laan in TAKKA Band Una Block Una Range during the M/o 8-16 detail as under. M.B No. 263 P.g No 15		
		S.No Particulars No/Qty Rate Amount		
		1. Filling of Pits		
		Size 45cm x 45cm x 45cm 750 No's @ 364.65% = 2734.87		
		2. Pre Paration of		
		Inspection of Path 6mcm wide 3.5 sqft Rmt @ 14.50 = 5082.00		
		3. Planting of Plants (Tall Plants)		
		A/c planting Size 45 x 45 x 45 250 No's @ 872.47% = 2181.18		
		9998.05		
		or Say = 9995.00	9995.	00

47

	16/U	By Amount Paid to Sh Charn Singh S/o Sh. Ram Rakha & Party R/o Thanidee Teh Una Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Lawn R.F (9 Hact) in Takka Beat Una Range during the M/o 8/16 detail as Under :- M.B No- 263 P.g No-16		
		S.No Particulars	No/Qty Rate	Amount
		1. Planting of Plants (Tall Plant) g/c Rambling	1100 No's @ 872.47% - 9597.17	
				9597.17
			OR Say = 9597/-	9597.00

518

			Rs.
17/11	By Amount Paid Ltd to Sh Gurdas Ram Brought forward.....		
	S/o Sh Amin Chand & Party R/o Kuriala Teh Una Distt Una (H.P) on a/c of his bill for following Plantation work done in Plantation Area R.F Luam R.F (9 Hect.) in Tukka Beat Thor Range during the M/o 8/16 details as under :- M.B No- 263 Pg No- 16		
	S.No Particulars Nos/Qty Rate Amount.		
	1. Filling of Pits		
	Size 30cm x 30cm x 30cm 3900 No's @ 254.51%	9925.89	
		9925.89	
		or say = 9926.00	9926 00

18/U	By Amount Paid to Sh. Aman S/o Sh. Rahiees @ Party R/o Kuriala Teh Una Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Main R.F (9 Hact) in Takka Beat Una Range during the M/o 8/16 detail as under :- M.B No- 283 P.g No. 17				
	S.No	Particulars	No/rate	Rate	Amount
	1.	Planting of Plants in Pit & Ramming Raised in Polythene Bags	3250 No's	@ 290.98% =	9456.85
				or say =	9457/-
					9457.00

521

(55)

	14/11	By Amount Paid to Sh. Rakesh Kumar S/o Sh. Dhani Ram & Party R/o Khaira Teh Una Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Laam R.F (9 Hect) in Jakka Beat Una Block Una Range Haroli Div M/o 9/16 Detail as under M.B No- 263 P.g No- 17			

Cour	9			10
	S.No Particulars	Nos/Qty	Rate	Rs.
			Brought forward	
	1. Planting of Plants in Pits & Ramming Raised in Polythine Bags	3400 Nos @ 290.98% = 9893.92		
			odsay - 9893/-	9893 00

523

(52)

21/6	By Amount Paid to Sh. Harminder singh S/o Sh. Harlal Singh & Party R/o Laam Teh Una Dist Una on a/c of his bill for following Plantation work done in R-F laam R.F (9 Hect) in TAKKa Beat during the M/o 8-2016 Detail as under. M.B No-263 P.g No-18			
	S.No Particular	No/Qty	Rate	Amount
	1. Preparation of Inspection Path 60cm wide	685 Rmt @ 14.52/Rmt = 9946-20		
		05 Savg = 9946/-		9946.00

524

22/12
By Amount Paid to Sh. Jagdish S/o Sh. Vijay Ram & Ruchy R/o Vaan
Tehsil Una Distt Una (HP) on A/c of his 0.11 for following Elements
Work in R.F Layout R.F (Electricity) in Tekka Cantt during the 8/16 - detailed
under,
M.B No - 263 P.g No - 19

(53)

Cont	S.No	Particulars	No/Qty	Rate	Brought forward.....	Rs.	
		1. Carriage of Planting material					
		By manual Labour Distance-1Km					
		Carriage of Plants in Poly tubes					
		Bags Down Hill Side.					
		Size of P bags 5"X 9"	=	3 Roads @ 272.45%/Km	= 9805-20		
					@ say 9805/-	9808	00

23/10 By Amount Paid to Sh. Abi S/o Sh. Nikku of Party R/o Laam Teh UNA Distt Una (H.P) on a/c of his bill for following work done in Plantation Area R.F Laam R.F (9 Hect) in Takka Beat Una Range during the M/o 8/16 detail as under. M.B No. 743 Pg No 19

S.No	Particulars	No/Qty	Rate	Amount
1.	Carriage of Planting Material By Mahul Labour Distance 1K.m Carriage of Plants in Polythene Bags down Hill Side Size of P.bags 5"x9" = 3050 Nos @ 272.4 Cr./KM = 8309-72			
			or say = 8310/-	8310.00

526

26/V	By Amount Paid to Sh. Sham Lal S/o Shri Ram Kishan R/o Chattara Teh Una Distt Una on a/c of his bill for following works has been done in C.A plantation area (A.66) in Behdala beat during the M/o 8/16 detail as under:- M.B.No-262 P.g No. 50	

(57)

S.No	Particulars	No/Qty		Rs.	P.
			Brought forward		
1.	Digging of Pits				
	Excavation	15 Nos @ 636.43% =	9991-95		
			Or say = 9992/-	9992.	00

529

-300-

(58)

2+/U	By Amount Paid to Sh. Joginder Pal S/o Sh. Kabla Chand & Party R/o Katha Khurd Teh Una Distt Una (HP) on a/c of his bill for following works has been done in C.A Plantation area (4.66) in Berdala beat during the M/o 8/16 detail as under. M.B No - 262 P.g No. 50			
	S. No	Particulars	No/qty	Rate	Amount
	1-	Digging of Pits			
		45x45x45cms	750 Nos @ 272.39% = 9542.92		
			or Say - 9543/-		9543.00

28/U By Amount Paid to Sh. Mukesh Kumar S/o Sh. Prem Chand & Party R/o Fatewal Teh Una Distt Una (H.P) on a/c of his bill for following work has been done in C.A Plantation Area (4.66) in Behtala Beat during the M/o 8/16 detail as under, M.B No-262 Pg No-50+51

S.No	Particulars	No/qty	Rate	Amount.		
1.	Digging of Pits					
	30x30x30 Cms	1570 Nos	@ 636.43%	= 999.05		
			or Say	= 999/-	9992.	00

530

531

	29/U	By Amount Paid to Sh. Amrik Singh S/o Sh. Khusiyan Ram is Party R/o Fatehpur Teh Una Distt Una (H.P) On a/c of his bill for following works has been done C.A Plantation area (4.66) in Rehdala beat during the M/o 8/16 detail as under:- M.B No 262 P.g No - 5)		

S.No
Particulars
Amount
1. Brought up from Page No. 638, Sl. No. 7382.58
2. Amount of Pile Excavation - 7/8x5/8 1282.39 Cft. = 9673.01
Total = 83649.59
Say = 83500.00
83.50 00

533

(62)

30/U	By Amount Paid to Sh. Baldev S/o Sh. Kashmir Lal & Party R/o Jalhera Tehs Una Distt Una (H.P) on a/c of his bill for following works has been done in C.A Plantation at Sec (4.66) in Rehabilitation during the M/o 8/16 detail as under.			
	M.B No - 262 P.g no - 51			
	S.no Particulars	Nos/Qty	Rate	Amount
	1. Filling of Pits 30x30x30 cm.	3500 Nos	@ 254.50%	= 9671.00
			0 x Say	= 9671.00
				9671.00

(63)

31/U By Amount Paid to Sh. Manoj Sharma S/o Sh. Maiharu Sharma & Party R/o Baisali Teh Upreda Chowk Distt Bihar on a/c of his bill for following works has been done in C.B Plantation area (4.66) in Behdala Beat during the m/o 9/16 detail as under. M.B.No-262 Pg No 52

S.No	Particulars	No/Qty.	Rate	Amount
1.	Filling of Pits 30x30x30cm	500 No's	@ 254.50%	= 1272.50
2	Filling of Pits 45x45x45 cm	836 No's	@ 364.65%	= 3012.00
3.	Planting of Plants of Entire Plants g/c Transporting & risers in Pl Bags	1570 No's	@ 290.98	= 4568.38
				8852.88
			Or Say	= 8853.00

M. Used :-
Detail of Plants

Articles	Khair
1000	570

8853.00

534

7	8	9	10 Rs.	P.
	22/11	Dy Account Paid to Sh Inderjeet Singh Sandhu Sub Overseer Tch & Disbursing Cash on a/c of Rs 10 lakh for following works for Sept Rate in C.P Plantation Area (WEE) in Dhaula Beat during the m/o Sept 11 details as under. V.R No- 262 Dt 22-11-11		
		S.No Particulars Nursery Rate Amount		
Nursery Khair 500 Tahli 30 Amla 300 Sahara 30		1. Planting of Plants of Native Plants g/c watering raised in P/Bags = 2730 Nos @ 290.98% = 7943.75		
	Sidhar 820 Kikar 180 Sindal 300	2 Planting of Plants of Native Plants g/c watering - 200 Nos @ 872.47% = 1746.94		
		Total = 9688.69		
		Or say = 9689/-	9689	00

33/U | By Amount Paid to Sh. Gopal Sharma S/o Sh. Jogi Sharma & Party R/o Bijhali Teh Reuisi Distt Kathaix (B.h) on a/c of his bill for following works done in C.A Plantation area (4-66) in Behdola Beat during the m/o 8/16 detail as under :- M.B No - 262 P.g No - 53

S.No	Particulars	No/Qty	Rate	Amount
1.	Planting of Plants			
	of Cactus Plants g/c Gamhar - 628 Nos @ 872.47%			= 5461.66
2.	Re Operation of Trenches			
	Both Sacum wise	= 206 Rmt @ 14.50		= 2905.00
				8366.66
			00 Say = 8367/-	8,367.00

M. Used :- Detail of Plants

Kachnar 50, Bemboo 150, Behara 50, Mango 80, Jamun 191, Amaltas 5, Dhek 10, Aimblis 80, Pardesi 10.

		Rs.	P.
34/U	By Amount Paid to Sh Khushiya Ram S/o Brought forward..... R/o Fatewal Teh. Una Distt Una (H.P) on a/c of his bill for following work has been done in C.A plantation area (4.66) Bobdala beat during the M/o 8/16 detail as under. M.B No-262 Pg No-54		
	S No Particulars Unit Qty Rate Amount		
	1. Bush Cutting of Lantana, Khaskana & other Bushes Spl. Lantana Cutting with Uprooting. 0.55 Hect @ 14106.56 = 7761.00		
	0 & say = 7761/-	7761.	00

(67)

35/A By Amount Paid to Sh. Kaku S/o Sh. Gudu & Party R/o Lamowal Teh Una Distt Una (H.P) on a/c of his bill for following works has been done C.A Plantation area (4.66) Behdala beat during the M/o 8/16 as detailed Under. M.B No- 262 P.g No- 54

S.No	Particulars	No/Qty	Rate	Amount
1.	Bush Cutting of Lantana Khaskana & other Bushes 50% Lantana Cuting with Uprooting.	0.70 Hect @	14106.56 =	9874.59
			Or Say =	9875/-

9875 00

538

539

(68)

26/U	By Amount Paid to Sh. Bidhi Chand S/o Sh. Ram Asra & Party R/o Chattara Teh Una Distt Una (H.P) on a/c of his bill for following works has been done C.A Plantation area (4.66) Beladala beat during the M/O 8/16 detail as under:- M.B No - 262 Pg No - 55		

(69)

Column	S.No	Particulars	No/Qty	Rate	Rs.	P.
		Brought forward.....				
	1.	Preparation of Inspection Path Across Wide	600 Rmt	@ 14.52 = 8712.00		
				or Say - 8712/-	8712.	00

37/U	By Amount Paid to Sh. Kiran devi W/o Sh. Trilochan Chand & Party R/o Chattara Teh. Una Distt Una (HP) on a/c of his bill for following works have been done C.P Plantation areas (U.66) Behdala Beat during the M/o 8/16 as detailed under :- M.B No-262 Pg No-55				
	S.No	Particulars	No/Qty	Rate	Amount
	1.	Bush Cutting of Lantana, Khaskhas & other Bushes 50% Lantana Cutting with uprooting.	0.70 Hact	@ 14106.56 =	9874.59
				Or Say =	9875/-
					9875.00

542

-313-

9/9/16.

Period of Service _____ Cr.Vr. No. 40/01 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Manish Kumar S/o Suresh Chand Vill- Panoh Tehsil Distt Una

Distt. Una on a/c of his bill for following work has been done in Plantation area R.F. Basal (10.3 Hect) in Basal Beat of Una Block & Range during 7/2016 as detailed under.

C. A.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	R. F. Basal = 10.3 Hect (C.A.) Digging of Pits = Size 30 Cm x 30 x 30 Cm.	1570 @ Nos	636.43/2	9991.95
				9991.95
			or Say =	9992-00

Sanctioned for Rs 9992/-
(Rs. Nine thousand Nine Hundred Ninety Two only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Received Payment

Rs. 9991/-

MATERIAL USED

1/297

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Manish Kumar
(Signature of Claimant)

Name Manish Kumar s/o Sh. Suresh Chand
Village Panoh P.O. Panoh
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

I/C Basal R

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and time also checked during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No 263 Page No. 22+23
6. The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction P

Range C
Forest R
Una H.P.
RO.....

BILL

Head of Service _____ **Cr.Vr. No.** 41/05 **of** 9/2016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurdev Chand S/o Deena Nath & his Party Vill- Bhalola P.O. Panoh Teh Una Distt. Una on a/c of his bill for following work has been done in Plantation area R.F. Basal (10.3 Hect) in Basal Beat of Una Range during 7/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (CA.)			
(1)	Digging of Pits.			
	Size	= 1060 @ Nos	636.43 %	= 6746.15
	30 x 30 x 30 Cm.			
				6746.15
	Sanctioned for Rs 6746/- (Rs Six thousand seven hundred forty six) only. D/- D.F.O. UNA		0 - Say =	6746-00
	Certified that this payment has been disbursed in my Presence. Forest Guard Beat Basal		or say =	

MATERIAL USED

Received Payment

Rs. 6746/-

गुरदेव चन्द

(Signature of Claimant)

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Name Gurdev Chand s/o Sh. Deena Nath & his Party

Village Bhalola P.O. Panoh

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

I/C FG
I/C Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 962 Page No. 93
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6746

Range Officer
Forest Range
Una H.P.-174303

544

-315-

BILL

Head of Service _____ **Cr.Vr. No.** 42/5 **of** 9/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sudarshan Kumar S/o Sh. Yog Raj Vill Bhabola P.O. Panah Teh & distt Una

Distt. Una on a/c of his bill for following work has been done in Plantation area R.F. Basal (10.3 Hact) in Beat Basal of Una Bivel-I Range during as detailed under.

C.A. 7/2016

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hact (C.A.)			
1	Digging of Pits.	1565 @ Nos	636.43/-	= 9960-12
	Size of Pits.			
	30 Cm. × 30 × 30 Cm.			
				9960.12
			or Say =	9960-00

Sanctioned for Rs 9960/-

(Rs Nine thousand nine hundred sixty only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

MATERIAL USED

Reena Payment Rs 9960/-

Certified that this payment has been disbursed in my Presence.

Beat Officer
Una

(Signature of Claimant)

Name Sudarshan Kumar S/o Sh. Yog Raj

Village Bhabola P.O. Panah

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Beat Basal

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 23+24
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9960/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ **Cr.Vr. No.** 43/U/ of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pankaj Kumar S/o Sh. Kuldeep Chand & his Party Vill Bhalola P.O. Pawah Teh Una Distt. Una on a/c of his bill for following work has been done in Plantation area R.F. Basal (10.3 Hect) in Basal Beat of Una Range duri 7/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
①	Digging of Pits.			
	Size 30 Cm. × 30 × 30 Cm.	1565 @	636.43/- =	9960-12
				9960-12
			or say =	9960-00

Sanctioned for Rs 9960/-

(Rs Nine thousand nine hundred sixty .....) only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Recond Payment

Rs 9960

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

(Signature of Claimant)

Name Pankaj Kumar s/o Sh. Kuldeep Chand Vill Bhalola P.O. Pawah

Village Bhalola P.O. Pawah

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

I/C FG Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 24.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9960

Range Officer
Forest Range
Una H.P.-174303
RO.....

546

-317-

6

BILL

Head of Service _____ Cr.Vr. No. 45/U/ of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Chaman Lal S/o Sh. Thakur Dass R/o Bhalola P.O. Panoh Teh Una

Distt. Una on a/c of his bill for following work has been done in Plantation area R. Forest Basal (10.3 Hect) in Basal Beat of Una Range duly Has detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	R. F. Basal 2/0.3 Hect = (CA.) Digging of Pits Size 30 x 30 x 30 Cms.	1500 Nos @	636.43 P/=	9546.45 9546.45
			or say =	

Certified that this payment has been disbursed in my Presence.

Sanjeev
Forest Guard
Beat Basal

Sanctioned for Rs 9546/-
(Rs Nine thousand five hundred Forty Six .....) only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Record Payment.

Rs 9546/-

MATERIAL USED

6/997

चमन लाल
(Signature of Claimant)

Name Chaman Lal s/o Sh. Thakur dass R/o
Village Bhalola P.O. Panoh.
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer,
Una (H.P.)

Sanjeev FG
I/C
Basal Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 25.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9546/-

Range Officer
Forest Range
Una H.P.-174303
RO.....

BILL

Head of Service _____ **Cr.Vr. No.** 46/U/ **of** 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Vijay Kumar S/o Sh. Fakir Chand & his Party Vill - Bhabola P.O. Panoh Tehsil Una Distt. Una on a/c of his bill for following work has been done in the Plantation area S.L. Basal (10.3 Hect) in Basal Beat of Una Block & Range during 7/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	R.F. Basal = 10.3 Hect (C.A.) Digging of Pits. Size of Pit = 30 Cm x 30 x 30 Cm	1570 Nos	@ 636.43%	= 9991-95 9991-95
			or Say =	9992-00

Sanctioned for Rs 9992/-
(Rs Nine thousand nine hundred ninety two only)

D.F.O UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Received Payment
Rs 9992/-

(Signature of Claimant)

Name Vijay Kumar s/o Sh. Fakir Chand & Party
Village Bhabola P.O. Panoh
Tehsil Una Distt Una

MATERIAL USED

7/297

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

I/C FG

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 963 Page No. 25+26
6. The work has been done and the amount of bill has been verified by me.

Range Officer, Una (H.P.)

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9992

Range Officer
Forest Range
Una H.P.-174303
RO.....

548

-319-

8

BILL

Head of Service _____ Cr.Vr. No. 47/15 of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Des Raj S/o Harnam Chand & his Party R/o V.P.O. Panoh Teh Una

Distt. Una on a/c of the bill for following work has been done in Plantation area of Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal (10.3 Hect) = (C.A)			
①	Digging of Pits			
	Size 30 x 30 x 30 =	820 Nos. @	636.43% =	5218-72
②	Digging of Pits			
	Size 45 x 45 x 45 Cm. =	180 Nos @	1272.39% =	2290.30
				7509.02
			Or Say =	7509-00
			or say =	

Sanctioned for Rs 7509/-

(Rs Seven thousand five hundred nine only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

MATERIAL USED

Receipt of Payment.

Rs 7509/- दस्तखत

(Signature of Claimant)

Name Des Raj s/o Sh. Harnam Chand & his Party

Village Panoh. P.O. Panoh

Tehsil Una Distt Una

8/997

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

I/C Forest Guard
I/C Basal Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 263 Page No. 96.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 7509/-

Range Officer
Forest Range
Una, H.P.-174303
RO

549

B

Head of Service _____ Cr.Vr. No. 49/U/ 9/01C of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurdev Singh S/o Sh. Dhani Ram & his Party R/o Chandawal Teh Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range duly 7/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R. F. Basal = 10.3 Hect (CA.)			
(1)	Bush Cutting of Lantana, Kharkana Other Bushes. = 50% Lantana Cutting with uprooting + (Other Bushes)	0.70 Hect @	14106.56/ Hect	= 9874-59
				9874-59
			or Say =	9875-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9874 (Rs nine thousand eight hundred seventy four only.)

D.F.O UNA

Gurdev Singh

Receipt of Payment Rs 9875/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED

10/297

Gurdev Singh
(Signature of Claimant)

Name Gurdev Singh s/o Sh. Dhani Ram & his Party
Village Chandawal P.O. Batuhi
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 28.
6. The work has been done and the amount of bill has been verified by me.

I/C FGE Basal Beat

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9874/-

Range Officer
Forest Range
Una H.P. 174303

550

-321-

BLL

Head of Service _____ Cr.Vr. No. 50/U 9/9/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pankaj Bhardwaj S/o Raj Kumar V.P.O. Badoli teh Amb Distt. Una on a/c of his bill for following work has been done in Plantation Area Reserve Forest Basal (10.3 Hect) in Basal Beat Una Range during 7/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
(1)	Bush Cutting of Lantana, Kharkana Other Bushes	= 10 @ Hect	14106.56/ Hect	= 9874-59
	50% Lantana Cutting with Uprooting			
				9874-59
			Or Say =	9875-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9875
(Rs Nine thousand eight hundred seventy five only.)

D.F.O. UNA

Recd Payment Rs 9875/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED

11/297

(Signature of Claimant)
Name Pankaj Bhardwaj S/o Sh. Raj Kumar
Village Badoli P.O. Badoli
Tehsil Una Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No 263 Page No 98 to 99
6. The work has been done and the amount of bill has been verified by me.

I/C FG
I/C Basal Beat

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Range Officer
Forest Range
Una (H.P.)-174303

BILL

Head of Service _____ Cr.Vr. No. 57/UI 9/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Ram Kishan S/o Ramesh Chand & his Party R/o Badoli tehsil Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range as detailed under. during 7/2016 in

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R. F. Basal 2 10.3 Hect (C.A)			
(1)	Bush Cutting of Lantana, Charkon + other Bushes.			
	50% Lantana Cutting with Uprooting + (other Bushes)	= .65 @ Hect	14106.56/ Hect =	9169-26
				9169-26
			Or Say =	9169-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Sanjeev
Forest Guard
Beat Basal

Sanctioned for Rs 9169
(Rs Nine thousand one hundred sixty nine) only.

D.F.O. UNA

Ram K

Recd Payment Rs 9169/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED

12/2017

Ram Kishan
(Signature of Claimant)

Name Ram Kishan s/o Sh. Ramesh Chand.
Village Badoli P.O. Badoli
Tehsil Una Distt Una.

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sanjeev FG
I/C
Basal Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 23 Page No. 29.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9169/-

Range Officer
Forest Range
Una H.P.-174303

552

-323-

13

BILL

Head of Service _____ Cr.Vr. No. 52/U/ of 9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Saravjeet Singh S/o Malkiat Singh R/o Bhatoh P.O. Batehi Tehsil Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Basal (10.3 Hect) in Basal Beat of Una Range during 7/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
(B)	Bush Cutting of Lantana, Khankana, Other Bushes	= .65 @	14106.56/ Hect =	9169-26
	→ 50% Lantana Cutting with Uprooting (Other Bushes)			
				9169-26
			Or Say =	9169-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9169
(Rs. Nine thousand one hundred sixty nine) only.

D.F.O. UNA

Saravjeet Singh.

Received Payment Rs 9169/

MATERIAL USED

13/9/16

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Saravjeet singh.
(Signature of Claimant)

Name Saravjeet singh s/o Sh. Malkiat singh.
Village Bhatoh. P.O. Batehi
Tehsil Una Distt Una.

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sanjeev
I/C PG
Basal Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 29+30
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9169

Range Officer
Forest Range
Una H.P.-174303
RO.....

BILL

Head of Service _____ **Cr.Vr. No.** 573/U/ 9/0/16 **of** _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurmeet ~~Singh~~ Chand S/o Deena Nath & his Party R/o Bhabola P.O. Panoh Tehsil Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Afral Basal (10.3 Hect) in Basal Beat of Una Range duas detailed under.

7/16

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R. F. Basal = 10.3 Hect (CA)			
①	Bush Cutting of lantana, Kharkana, Other bushes. =	.70 @ Hect	14106.56/ Hect	= 9874.59
	→ 50% Lantana Cutting with Uprooting + (Other Bushes)			
				9874-59
	Sanctioned for Rs 9875/- (Rs. Nine thousand eight hundred Seaventy five only.)		Or Say=	9875-00
	D.F.O UNA		or say =	

Record Payment

MATERIAL USED

Rs 9875/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

(Signature of Claimant)

Name Gurmeet Chand s/o Sh. Deena Nath & his Party

Village Bhabola P.O. Panoh

Tehsil Una Distt Una

14/299

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sanjeet FG
I/C
Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 963 Page No. 30-31.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9871/-

Range Officer
Forest Range
Una H.P.-174303

554

-325-

15

BILL

Head of Service _____ Cr.Vr. No. 54/U 9/016 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pankaj Kumar S/o Onkar Nath & his Party R/o Bhabola P.O. Pawoh Tehsil Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve forest Basal (10.3 Hect) in Basal Beat of Una Range, duringas detailed under. 7/16

S.N.	Particular of work done	No./Qty.	Rate	Amount
(1)	R.F. Basal = 10.3 Hect (Cft.) Bush Cutting of Lantana, Ichar kana, Other bushes.			
	50% Lantana, (Other Bushes) Cutting = with Uprooting	.70 Hect	@ 14106.56 P/Hect.	= 9874.59
				9874.59
			Or Say =	9875.00
	Sanctioned for Rs 9875/- (Rs Nine thousand eight hundred seventy five only.) D.F.O UNA		or say =	

Revised Payment

MATERIAL USED Rs 9875

Certified that this payment has been disbursed in my Presence.

Block Officer Una

15/299

(Signature of Claimant)

Name Pankaj Kumar s/o Sh. Onkar Nath & his Party

Village Bhabola P.O. Pawoh

Tehsil Una Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

I/C FG Basal Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 963 Page No. 31.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9875

Range Officer
Forest Range
Una H.P.-174303
RO.....

BILL

Cr.Vr. No. 55/U of 9/0/16

Head of Service

H'MACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Trilok Chand S/o Mady Ram & his Party R/O Saloori Tehsil Amb

Distt. Una on a/c of his bill for ~~Carriage~~ of following work has been done in Plantation area Reserve Forest Reserve Amrit Basal (10.3 Hect) in Basal as detailed under.

Beat Una Range during 7/16

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
		R. F. Basal = 10.3 Hect (C.A.)			
	(1)	Bush Cutting of Lantana Kharkana. Other Bushes.	6·0 @ Hect	1406.50/Hect	= 8463.93
		→ 50% Lantana Cutting with Uprooting + (Other Bushes)			
					8463-93
				Or Say =	8464-00
				or say =	

Certified that this payment has been disbursed in my presence.

Forester Incharge
Beat Basal

Sanctioned for Rs 8464
(Rs. Eight Thousand Four Hundred Sixty Four) only.

D.F.O. UNA

MATERIAL USED

Payment Rs 8464

Certified that this payment has been disbursed in my presence.

Block Officer
Una

(Signature of Claimant)
Name Trilok Chand s/o Sh. Mady Ram & his Party
Village Saloori P.O. Dhusara
Tehsil Amb Distt Una.

16/299

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

I/C FG
Basal Beat

Certified that :-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 963 Page No. 32 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8464

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Range Forest Officer
Una (H.P.)

556

-327-

BILL

Cr.Vr. No. 56/57 9/0/16 of

Head of Service HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gulzari Lal S/o Partapa & his Party R/O Chandawal Tehsil Una

Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during as detailed und. 7/2016.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
		R.F. Basal = 10.3 Hect (C.A.)			
	1	Bush Cutting of Lantana Kharkana, Other Bushes → 50% Lantana Cutting with Uprooting + (Other Bushes)	= .60 Hect	@ 14106.56%	= 8463.93
					8463.93
					Or Say = 8464-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 8464/-
(Rs Eight Thousand four hundred sixty four only.)

D.F.O. UNA

Receipt of Payment
Rs 8464/-

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

(Signature of Claimant)
Name Gulzari Lal s/o Sh. Partapa & his Party
Village Chandawal P.O. Batyhi
Tehsil Una Distt Una

17/299

Certified that:-
- The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm
- The work done co-measurement with the cost incurred.
- The work done and amount of bill gas been verified by me.
- There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-
- The cost incurred measurement with the work done.
- I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
- The rates charged are accordance with sanction schedule of rates/Lowest market rate.
- Work has been done according to the APO.
- Work has been measured on spot and entered in MB No. 263 Page No. 32+33 on dated _____
- The work has been done and the amount of bill has been verified by me.

I/C Basal Beat

I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 8464/-

Range Officer
Forest Range
Una (H.P.)

Range Forest Officer
Una Forest Range, Una.

FLL

Head of Service _____ Cr.Vr. No. 57/57 of 9/0 16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Malyeet Singh S/o Sh. Beli Ram & Party R/O Chururu Tehsil Amb

Distt. Una (H.P) on a/c of his bill for following Plantation Work done in Plantation Area R.F. Basal 10.3 Hect in Rural Beat of Una Block Una Range as detailed under during the M/P 7-16 as under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	①	R.F. Basal = 10.3 Hect (CA.) Bush Cutting in Strips of 1 to 2 mtr wide with Spacing 3x3 mtr with area Having more bush 0.50 Density & 100 disposal	= 2 Hect @	1590.66	= 3181-32
	②	Bush Cutting & Clearance Per Head load of 30 kg.	= 108 @ Hld	11.11/each Hld	= 1199.88
					4381-20
				Or Say =	4372-00
		Reckoned Payment		or say =	

Certified that this payment has been disbursed in my Presence.

Sanjeev
For Beat

Sanctioned for Rs 4372/-
(Rs. Four Thousand Three Hundred Seventy Two Only.)

D.F.O. UNA

MATERIAL USED Rs 4372/-

18/999

Certified that this payment has been disbursed in my Presence.

Block Officer Una

(Signature of Claimant)

Name Malyeet Singh s/o Sh. Beli Ram & Party

Village Chururu P.O. Chururu

Tehsil Amb Distt Una (H.P.)

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

Sanjeev EG
I/C
Band Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 33 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 4372/-

Range Officer
Forest Range
Una H.P.-174303

Range Forest Officer
Una Forest Range, Una.

558

-329-

Head of Service _____ Cr.Vr. No. 58/V1 of 9/6/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Manish Kumar S/o Suresh Chand & his Partly P/o V.P.O - Panoh Tehsil Una Distt. Una on a/c of his bill for the following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Bael Beat of One Rang. duj 9/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
①	Filling of Pits			
	Size 30×30×30 Cm =	3900 @ Nos	254.51/6 =	9926-05
				9926-05
			Or Say =	9926-00.
			or say =	

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat

Sanctioned for Rs 9926/-
(Rs. Nine thousand nine hundred twenty six) only.

D.F.O UNA

Recd Payment.

MATERIAL USED Rs 9926/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

19/299

Manish Kumar
(Signature of Claimant)

Name MANISH KUMAR S/o Sh. SURESH CHAND
Village Panoh P.O. Panoh.
Tehsil UNA Distt UNA

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 22.
6. The work has been done and the amount of bill has been verified by me.

Sanjeev
I/C
Bael Beat

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9926

Range Officer
Forest Range
Una H.P. 174303

Bill

Head of Service _____ Cr.Vr. No. 59/U of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurdev Chand S/o Deena Nath & his Party R/o Bhabula P.O. Panoh Teh Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during 15/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (CA.)			
1	Filling of Pits			
	Size 30 x 30 x 30 Cm	= 3850 Nos @	254.50 P/-	= 9798-63
				9798-63
			0- Say =	9799-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Forest Guard
Basal Beat

Sanctioned for Rs 9799

(Rs. Nine thousand seven hundred ninety nine) only.

D.F.O UNA

Rcvd Payment

MATERIAL USED Rs 9799/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

(Signature of Claimant)

Name Gurdev Chand s/o Sh. Deena Nath & his Party

Village Bhabula P.O. Panoh

Tehsil Una Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

FG
I/C Basal Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 34.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9799

Range Officer
Forest Range
Una H.P. 174303

560

-331-

BILL

Head of Service _____ Cr.Vr. No. 60/J 9/016 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sudarshan Kumar S/o Yog Raj & his Party R/o Bhatola P.O. Panoh tch & distt Una

Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Firul Basal (10.3 Hect) in Basal Beat of the Range duly as detailed under. 11.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (CA.)			
(1)	Filling of Pits			
	Size 30 x 30 x 30 Cm	3400 @ Nos.	254.50/-	8653-34
(2)	Filling of Pits			
	Size 45 x 45 x 45 Cm =	180 @ No's	364.65/-	656.37
				9309-71
			Or Say:	9310-00
	Road Payment		or say =	

Certified that this payment has been disbursed in my Presence.

Sanjeev
Forest Guard
Beat Basal

Sanctioned for Rs 9310
(Rs Nine thousand three hundred ten
) only.

D.F.O. UNA

MATERIAL USED Rs 9310/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

21/299

(Signature of Claimant)

Name Sudarshan Kumar S/o Sh. Yog Raj

Village Bhatola P.O. Panoh

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 34+35
6. The work has been done and the amount of bill has been verified by me.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sanjeev
I/C FG
Basal Beat

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9310

Range Officer
Forest Range
Una H.P.-174303
RO.....

561

BILL

Head of Service _____ Cr.Vr. No. 61/51 of 9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pankaj Kumar S/o Kuldeep Chand & his Party R/o Bhalola P.O. Panoh Tehsil Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Road Beat of Una Range dtd 8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			-
(1)	Planting of Plants in Pits & Ramming = Raised in Poly Thene Bags.	3430 @ Nos	290.98 =	9980.61
				9980-61
			Or Say =	9981-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9981/-
(Rs Nine thousand nine hundred eighty one only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Round Payment Rs 9981

MATERIAL USED

Plants Planted

(1) 2492 = 3430 Nos

22/222

पंकज कुमार

(Signature of Claimant)

Name Pankaj Kumar s/o Sh. Kuldeep Chand

Village Bhalola P.O. Panoh

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Saijan PG
I/C
Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 35.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9981/-

Range Officer
Forest Range
Una H.P.-174303
RO:

562

Bill No. 62/U/9/16

Head of Service _____ Cr.Vr. No. 62/U of 9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sham Lal s/o Kartar chand & his Party c/o Saloori P.O. Dhuara teh Amb Distt. Una on a/c of the bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during 8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal 2 10.3 Hect (C.A)			
(b)	Planting of Plants in Pits g/c Rearing Raised in Polythene Bags =	3430 @ Nos.	290.98/-	= 9980.61
				9980.61
			or Rnd 2	9981-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Sanjeev
Forest Guard
Beat Basal

Sanctioned for Rs 9981/-
(Rs Nine thousand nine hundred eighty one only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Received Payment Rs 9981/-

MATERIAL USED

Plants Planted

(1) Shisham = 3430 Nos

23/U/299

Sham Lal
(Signature of Claimant)

Name Sham Lal s/o Sh. Kartar Chand & his Party
Village Saloori P.O. Dhuara
Tehsil Amb Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Sanjeev FG
I/C
Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 2/3 Page No. 35+36
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9981/-

Range Officer
Forest Range
Una H.P.-1
RO.....

BILL

Head of Service _____ Cr.Vr. No. 63/57 of 9/10/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Chaman Lal s/o Thakur das & his Partly R/o Bhabola P.O. Panoh Tes Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect.) in Road Beat of Una Range during 8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A)			
(1)	Planting of Plants in Pits S/c Planting Raised in Polythene Bags =	3435 @ Nos	290.98 P/- =	9995-16
				9995-16
			or Say =	9995-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9995/-
(Rs Nine thousand nine hundred ninety five only.)

D.F.O UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Received Payment Rs 9995/-

MATERIAL USED

Plants Planted

(1) Shisham = 1570
(2) Khair = 1570
(3) ~~Kabal~~ Ambla = 295
3435

24/299

चमन लाल

(Signature of Claimant)

Name Chaman Lal s/o Sh. Thakur das & his Party
Village Bhabola P.O. Dhusara
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

DA
Range Forest Officer
Una (H.P.)

Sanjeev
I/C F.G
Basal Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 36.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9995/-

Range Officer
Forest Range
Una (H.P.) 174303

564

-335-

BILL

Head of Service _____ Cr.Vr. No. 64/01 dated 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Vijay Kumar S/o Fakir Chand R/o Bhalole Tehsil Una Distt. Una

Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during 8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal 2 10.3 Hect (C.A.)			
(1)	Planting of Plants in Pits 9/c Ramming			
	Size Raised in Poly Bags	855 Nos @	290.98/-	= 2487.87
(2)	Planting of Plants (Tall Plants) 9/c Ramming	180 Nos @	872.47/-	= 1570.44
(3)	Preparation of Inspection Path 60 cm wide	300 Rmt @	14.52/- Rmt	= 4356-00
				8414-31
	Received Rs 8414/-		Or Say =	8414-00.
			or say =	

Sanctioned for Rs 8414/-
(Rs. Eight Thousand Four Hundred Fourteen
) only.

D.F.O. UNA

MATERIAL USED

Plants Planted

(1)	Simbal = 200	(1)	Bamboo - 80 Nos.
(2)	Amla = 255	(2)	Amla - 30
(3)	Bamboo = 400	(3)	Harad - 30
(4)		(4)	Simbal - 20
	0855	(5)	Bahera - 15
		(6)	Kanun - 5
			180 Nos.

(Signature of Claimant)

Name Vijay Kumar s/o Sh. Fakir Chand R/o Bhalole P.O. Panoh

Village Bhalole P.O. Panoh

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Sanjeev FG I/C Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 963 Page No. 37.
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer, Una (H.P.)

I/C DF

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 8414/-

Certified that this payment has been disbursed in my Presence.

Forest Guard Beat Basal

Certified that this payment has been disbursed in my Presence.

Block Officer Una

Range Officer Forest Range Una H.P.-174303 RO.....

B.S.

Head of Service _____ Cr.Vr. No. 65/5/9/0/1 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Des Raj s/o Sh. Harnam Chand & his Party V.P.O- Panoh Teh Una

Distt. Una on a/c of his bill for following work has been done in ~~Forest~~ Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat Una Bloom & Range during 8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	R.F. Basal = 10.3 Hect (CA.) Preparation of Inspection path. 60 Cm wide =	680 @ Rmt	14.52 P/Rmt	9873.60
				9873.60
			or say =	9874.-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Basal Beat

Sanctioned for Rs 9874/-

(Rs Eight thousand seven hundred seventy four only.)

D.F.O UNA

Recom & Payment Rs 9874/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED

26/301

(Signature of Claimant)

Name Des Raj s/o Sh. Harnam Chand & his Party

Village Panoh P.O. Panoh

Tehsil Una Distt Una.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 263 Page No. 38.
6 The work has been done and the amount of bill has been verified by me.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Forester FG
I/C
Basal Beat.

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9874

Range Officer
Forest Range
Una H.P.-174303
Rd.....

566

-337-

BILL

Head of Service _____ **Cr.Vr. No.** 67/05 **of** 9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurdev Singh S/o Dhani Ram Shri Party R/o Chandawal P.O. Batehi Teh Una Distt. Una on a/c of his bill for following work has been done in Plantation area Reserve Forest Basal (10.3 Hect) in Basal Beat of Una Range during 5/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
1	Carriage of Planting Material			
	By Manual Labour Distance = 1 Km.	= 3600	@ 272.45 Nos/Km	= 9808-20
	Carriage of Plants in Polythene Bags level walk.	Nos		
	-> Size of Poly Thene Bag 5" x 9"			
				9808-20
			Or Say =	9808-50

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9808.....
(Rs ~~Nine thousand eight hundred~~ hundred eight.....
.....) only.

D.F.O ~~UNA~~

Gurd

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Received Payment Rs 9808/-

MATERIAL USED

28/30/1

Gurdev Singh
(Signature of Claimant)

Name Gurdev Singh s/o Sh. Dhani Ram Shri Party
Village Chandawal P.O. Batehi
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Sanjay
I/C FG
Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 39.
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9808

Range Officer
Forest Range
Una H.P.-174303
RO.....

BILL

Head of Service _____ Cr.Vr. No. 68/01 of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pardeep Singh S/o Gurmeet Chand & his Party V.P.O. Batuhi, Teh Una Distt. Una on a/c of his bill for following work has been done in Chandawal Nirg of Basal Beat Una Range during 8/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.F. Basal = 10.3 Hect (C.A.)			
@	Carriage of Planting Material By Manual Labour Distance = 1 km.			
—	Carriage of Plants in P. Bags. = Level Walk. Size of P. Bag = 5" x 9".	3656 @ Nos	272.45 /M. /km	= 9944-42
				9944-42
			or say =	9944-00.

Certified that this payment has been disbursed in my Presence.

Sanjeev
Forest Guard
Beat Basal

Sanctioned for Rs 9944

(Rs Nine thousand nine hundred forty four only)

D.F.O. UNA

Received Payment

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED Rs 9944/-

9910/30

Pardeep Singh
(Signature of Claimant)

Name Pardeep Singh s/o Sh. Gurmeet Chand & Party

Village Batuhi P.O. Batuhi

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Sanjeev FG
I/C Basal Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 23 Page No. 40.
6. The work has been done and the amount of bill has been verified by me.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9944.

Range Officer
Forest Range
Una H.P.-174303
RO.....

568

—339—

Bill

Head of Service _____ Cr.Vr. No. 69/5 of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Pankaj Bhardwaj S/o Raj Kumar & Shi Party V.P.O - Badoli Teh Una.

Distt. Una on a/c of Shi bills for following work has been done in Plantation area Reserve Forest Basal (10.2 Hect) in Basal Beat of Una Range duly C/. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	R.F. Basal = 10.3 Hect (C.A.) Carriage of Planting Material By Manual Labour Distance = 1 Km Carriage of Plants in P Bags. Level work. Size of P-Bags = 5" x 9"	= 3656 @ Nos	272.95 P/No/Km.	= 9944-42 9944-42
	Certified that this payment has been disbursed in my Presence Forest Guard Beat Basal Sanctioned for Rs. 9944 (Rs. Nine thousand nine hundred forty four only.) D.F.O. UNA Received Payment Rs 9944/-		or say =	Or Say = 9944-00.

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Office. Una

(Signature of Claimant)

Name Pankaj Bhardwaj S/o Sh. Raj Kumar & Shi Party

Village Badoli P.O. Badoli

Tehsil Una Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 263 Page No. 40+41.
6 The work has been done and the amount of bill has been verified by me.

Sanjeev FG I/C Basal Beat

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9944

Range Officer
Forest Range
Una H.P.-174303
RO.....

BILL

Head of Service _____ Cr.Vr. No. 70/51 9/8/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Thakur Dass S/o Fakir Chand. A R/O Bhalola Tehsil Una

Distt. Una on a/c of his bill for Fire Prote. erum work done in Basal Beat of Una Range duty w.e.f. 8/16 to dt as detailed under.

(Plantation Work Reserve Forest Basal 210.3 Hect) C.A.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
		R.F. Basal 210.3 Hect (C.A.)			
	(1)	Carriage of Planting Material			
		By M/L distance = 1 Km.			
		Carriage of Plants in P.Beds =	250 @ Nos	272.45 / Km / =	68.12
		Payment Level work.			
		Size 5"x10"x4"			
		Forest Guard Beat Basal			
	(2)	Carriage of Planting Material			
		By M/L distance = 1 Km =	180 @ Nos	362.39 / Km / =	652.30
		tall Plants = 180 Nos.			
		Size 15"x20"		Total =	1333.42
				Or Say =	1333.00
				or say =	

31/301

Revd Payment Sanctioned for Rs. 1333

MATERIAL USED Rs 1333/ (Rs One Thousand Three Hundred thirty three only.)

Certified that this payment has been disbursed in my Presence.

Block Officer Una

D.F.O. UNA

(Signature of Claimant)

Name Thakur Dass s/o Sh. Fakir Chand

Village Bhalola P.O. Panah

Tehsil Una Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Sanjeev FG VC Basal Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 963 Page No. 41 on dated ____.
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer Una (H.P.)

DB I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 1333

Range Officer Forest Range Una

Range Forest Officer Una Forest Range Una

570

-341-

7/07 9/016

of Service _____ Cr.Vr. No. _____ of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Ramkishan s/o Ramesh Chand & his Party R/o V.P.O. Badoli P.Oh - Una Dist" Una on a/c of his bill for following work has been done in Plantation area R/verse Avenue Road (10.3 Kms) in Beat Basal of Una Range duly C/ as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	R.t. Basal = 10.3 Kms (C.H.)			
(A)	Preparation of Inspection Path = 60 Cm wide.	620 @ Rmt	14.52/Rmt	= 9002-40
				9002-40
			or say =	9002-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs 9002/-
(Rs Nine Thousand Two Rupee Only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

MATERIAL USED

32/0
30/01

Ramkishan

(Signature of Claimant)

Name Ramkishan s/o Sh. Ramesh Chand & Party
Village Badoli P.O. Badoli
Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

I/C EG Beat Re

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 41+42.
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9002/-

Range Officer
Forest Range
Una H.P.-174303

Bill
Head of Service Compensatory Afforestation Cr.Vr. No. 72/U of 9/2016
HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
Bill of Tirlok Singh S/o Hari Singh R/o Tibbian Teh Haroli
Distt. Una (H.P.) on a/c of Bill due for the Lantana uprooting work in new plantation area S.L. Tibbian (CR-F.) during M/o July 2016 as under. as detailed under
S.L Tibbian = 5.29 Hac

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bulk cutting of Lantana 50%. Lantana Cutting with uprooting	0.50 Hac	14106.55 Per Hac.	7053-27
			or say =	7053-00

2/8/16

Sanctioned for Rs 7053-
(Rs. Seven Thousand Fifty Three Only.

D.F.O. UNA

श्रीमानजी.
तसदीक की जाती है कि किल उसी एरिया के साथ पर बनाया गया है जो एरिया मौके पर हाजिर था।

Ramlal Sd/-
W/C Palran Beat

Received payment Rs 7053/-

MATERIAL USED
Certified that this payment has been disbursed in my Presence.

Ramlal Sd/-
Forest Guard
Beat Pollan

(Signature of Claimant)
Name तिलोक सिंह s/o Sh. हरी सिंह
Village टिब्बी P.O. पोलियां
Tehsil हरोली Distt. ऊना (हि.प्र.)

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norms.
2 The work done to measurement with the cost incurred.
3 The work done and amount of bill has been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Ramlal Sd/-
I/C Palran Beat

Certified that:-
1 The cost incurred measurement with the work done
2 I have checked the work on spot and satisfied with the quality and quantity of work done and found the accuracy on work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/latest rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 960 Page No. 48
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

B.O Kungrat

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that Sanction has been issued by D.F.O. Una for payment of sanction Rs. 7053

Range Forest Officer
Una, Distt. Una (H.P.)

572

-343-

9/016

Head of Service Compensatory Afforestation Cr.Vr. No. 73/U of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Malkit Singh S/o Tara Singh R/o Tibbian Teh Haroli

Distt. Una (HP) on a/c of Bill for Soil Cutting work in Neem Plantation area

S.L. Tibbian (R.F.) during m/o July 2016 as under: as detailed unde

S.L. Tibbian Area Alloted 5.01 Hae, Area Covered 0.00 Hae

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush Cutting of Lantana 50%. Cutting with uprooting	0.50 Hae	14106-55 Per Hae	7053-27
2.	Bush cutting in strips 1 to 2mtr wide	1.5 Hae.	1590.95 Per Hae	2386-42
				9439-69
			or say =	9440-00

69/305

Sanctioned for Rs 9440/-

(Rs. Nine thousand four hundred forty only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Pollan

Received payment Rs 9440/-

मलकीत सिंह

(Signature of Claimant)

Name मलकीत सिंह s/o Sh. तारा सिंह

Village टिब्बियां पालनपुर P.O. पालनपुर

Tehsil हरोली Distt ऊना

MATERIAL USED

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have watched the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 360 Page No. 52 on dated
6 The work has been done and the amount of bill has been verified by me.

I/C Palampur

I/C Dharamsala

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9440/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Range Forest Officer
Una, Distt. Una (H.P.)

Head of service Compensatory Office Una C.V.R. No. 74/J/9/016 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sarwan Singh S/o Dalip Singh R/o Tibbian Teh Haroli

Distt. Una (HP) on a/c of Bill bill for the Lantana uprooting work in New Plantation area S.L. Tibbian (Reserve forest) during m/o July 2016 as under/ as detailed unde

S.L. Tibbian = 5.01 HAS

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush Cutting of Lantana 50% Lantana Cutting with uprooting over 0.50 hac	0.50 Hac	14106.55 Per Hac	7053-27
			or say =	7053-00

sanctioned for Rs 7053-
(Rs Seven Thousand Fifty Three only)

D.F.O. UNA

श्रीमानजी,

प्रस्तुत की जाती है कि बिल उसी प्लांटेशन के आधार पर बनाया गया है जिसने मौका पर कार्य किया है।

Rambal Singh
S/C Palian Beat

Received payment
7053/-

MATERIAL USED

Certified that this payment has been disbursed in my presence.

Ramlal Singh
Forest Guard
Beat Palian

(Signature of claimant)
Name श्रवण सिंह S/o Sh. दलीप सिंह
Village हरोली P.O. पौलिया
Tehsil हरोली Distt ऊना

Certified that :-
1 The work has actually been done and checked on spot from time to time by the undersigned and found satisfactory according to norms.
2 The work done to measurement with the cost incurred.
3 The work done and amount of bill has been verified by me.
4 There is no duplicate bill has been prepared.

Rambal Singh
S/C Palian Beat

Certified that :-
1 The cost incurred on measurement with the work done
2 I have checked the work on spot and also with the help of [illegible] work done [illegible] work in progress from time to time
3 The rates charged in accordance with sanction schedule of rates / prevailing market rate
4 Work has been done according to the APO.
5 Work has been measured on spot and recorded in MB No. 260 Page No. 47
6 The work has been done and the amount of bill has been verified by me.

Bo Kungrat
B/C

Certified and submitted to D.F.O. Una for favour of sanction Rs. 7053

Certified that this payment has been disbursed in my Presence.
Block Officer
Kungrat

Certified that this payment has been disbursed by me.
Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

B&L

Head of Service ~~Superintendent Arboriculture~~ Cr.Vr. No. 75/W 9/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Bhola Ram S/o Bhagat Ram R/o Polian Teh Haroli

Distt. Una(HP) on a/c of Bis bill for Digging work of Pits in New Plantation area S.L. Tibbian (R.F) during m/o July 2016 as under. as detailed under.

SL Tibbian 5.0 ha UAE

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Digging of Pits 30 cm cubed	1100 Nos	636-40 Per/.	7000-40
2.	Filling of Pits —"—	1100 Nos	954-50 Per/.	2799-50
				9799-90
			or say =	9800-00

Sanctioned for Rs. 9800

(Rs. Nine Thousand Eight Hundred only)

D.F.O. UNA

श्रीमान जी,

तसदीक कीजाती है कि कि 13वी व्यक्ति कैनाल पर बनाया गया है जो व्यक्ति मौका पर हाजिर था।

Ramlal Sd
I/C Polian Beat

Received Rupees Nine Thousand Eight Hundred only Rs 9800/-

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal Sd/
Forest Guard
Beat Polian

भोला राम

(Signature of Claimant)

Name Bhola Ram s/o Sh. Bhagat Ram

Village Polian P.O. Polian

Tehsil Haroli Distt Una (H.P.)

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal Sd/ FG
I/C Polian Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 50 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

RO Bunglow DR
I/C

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9800/-

Range Forest Officer
Una, Distt Una (H.P.)

BILL

Head of Service ~~Conservator, Forests~~ Cr.Vr. No. 76/07 of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Tara Singh S/o Dalip Singh R/o Tibbi Teh Haroli

Distt. Una (H.P.) on a/c of Bio Silt for the Lantana uprooting work in new plantation area S.L. Tibbi (R.F.) during m/o July 2016 as under: as detailed unde

SL Tibbi 06 = 5.21 Hae.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana 50% Lantana Cutting with Uprooting	0.50 Hae.	1406-55 Per Hae.	7053-27
			or say =	7053-00

Sanctioned for Rs 7053/-

Rs. Seven Thousand Fifty Three only

D.F.O. UNA

श्रीमान जी,

तस्दीक की जाती है कि कैश 3सी व्यक्ति के नाम पर बनाया गया है जो व्यक्ति मौके पर कार्य पर हाजिर था।

Ramlal Sd.
I/C Polian Beat Ps

Received Payment Rs 7053/-

L.T.I. तारा सिंह

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal Sd.
Forest Guard
Beat Polian

(Signature of claimant)

Name तारा सिंह s/o Sh. दलीप सिंह

Village टिब्बी P.O. भोलियां

Tehsil हरोली Distt ऊना

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal Sd./FG
I/C Polian Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APC.
5 Work has been measured on spot and entered in MB No. 260 Page No. 49 on dated _____
6 The work has been done and the amount of bill has been verified by me

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 7053

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Forest Officer
Una (H.P.)

Head of Service Compensatory Afforestation Cr.Vr. No. 27/07 of 9/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Joginder Singh S/o Darbar Singh R/o Tibbian Teh. Haroli

Distt. Una (HP) on a/c of Bill bill for Bush Cutting & Digging work in heso Plantation Area S.L. Tibbian (R.F) during M/o 7/2016 as detailed unde

S.L. Tibbian Area Alloted 5.0 Hae, Area Closed 3.60 Hae.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana 50%. Lantana cutting with uprooting	0.50 Hae	14106-55 Per Hae.	7053-27
2.	Bush cutting in Strips 1 to 2 mtr wide	1.00 Hae	1590-95 Per Hae	1590-95
3.	Digging of Pits 30cm cubed	160 Nos	636-40 Per 1/.	1018-24
				9662-46
			or say =	9662-00

Sanctioned for Rs. 9662/-

(Rs. Nine Thousand Six Hundred Sixty Two Only.)

D.F.O. UNA

67/B3

Received Rupees Rs 9662/-

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal Jyot
Forest Guard
Beat Paliani

(Signature of Claimant)

Name जोगिन्दर सिंह s/o Sh. दरबार सिंह

Village तिब्बियां P.O. पालमपुर

Tehsil हरोली Distt ऊना

Certified that:-

1 The work has also been checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done on measurement with the cost incurred.
3 The work done and amount of bill has been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal Jyot
I/C Paliani Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No. 51 on dated _____
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9662/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head of Service ~~Superintendent of Forests~~ Cr.Vr. No. 78/5/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Avtar Singh S/o Partam Singh R/o Tibbian Teh Haroli

Distt. Una (H.P) on a/c of Bis bill for the Lantana Uprooting work in new plantation area S.L. Tibbian (R.F.) during m/o July 2016 as under: as detailed under

S.L. Tibbian = 5.0 Hac

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana 50%. Lantana Cutting with Uprooting	0.50 Hac.	14106-55 Per Hac.	7053-27
			or say =	7053-00

5
98

Sanctioned for Rs 7053-

(Rs. Seven Thousand Fifty Three) only.

D.F.O. UNA

Received payment Rs 7053/-

श्रीमानजी,

तसदीक की जाती है कि बिल उसी अवधि के भाग पर बनाया गया है जो मौका पर कार्यरत हाजिर था।

Ramlal Sy.
W/C Polian Beat

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal Sy.
Forest Guard
Beat Polian

Avtar Singh

(Signature of Claimant)

Name अवतार सिंह s/o Sh. पूरतम सिंह

Village टिब्बी P.O. पौलिया

Tehsil हरोली Distt ऊना

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal Sy. FG
I/C Polian Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / current market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No 49 on dated
6 The work has been done and the amount of bill has been verified by me.

B.O Dungal
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 7053

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P)

Range Forest Offic
Una, Distt. Una(H.

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

578

-349-

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 79/J/ 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Dalvinder Singh S/o Karnail Singh R/o Tibbian Teh Haroli

Distt. Una (HP) on a/c of Bio bill for Bush Cutting, Digging & Filling work in New Plantation area S.L. Tibbian (R.F.) during m/o 7/2016 as detailed unde

S.L. Tibbian Area Allotted 5.01 Hac, Area Covered 2.0 Hac

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush Cutting of Lantana 50%. Lantana Cutting with uprooting	0.50 Hac	14106-55 Per Hac	7053-27
2.	Digging of Pits 45 Cm Cubed	140 Nos	1272-35 Per%	1781-29
3.	Filling of Pits 45 Cm cubed	140 Nos	364-60 Per%	510-44
				9345-00
			or say =	9345-00

Sanctioned for Rs. 9345/-
(Rs. Nine thousand three hundred Forty Five Rupees) only.

D.F.O. UNA

68/303

Certified that this payment has been disbursed in my Presence

Ramlal Sd/
Forest Guard
Beat Polian

Received payment
Rs 9345/-

(Signature of Claimant)

Name Dalvinder Singh S/o Sh. Karnail Singh.
Village Tibbi Polian P.O. Polian
Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done is measurement with the cost incurred.
3 The work done and amount of bill is been verified by me.
4 Entire financial matter in this has been reported.

Ramlal Sd/ HG
I/C Polian Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No. 52 on dated _____
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9345/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head of Service ~~Employment Officer~~ Cr.Vr. No. 80/J of 9/9/2

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sam Nath S/o Wedya Ram R/o Jamani Teh Haroli

Distt. Una (H.P) on a/c of Bill bill for Digging work of pits in Neem plantation area S.L. Tibbian (R.F.) during m/o July 2016 as under/ as detailed under.

S.L. Tibbian → 5.01 HAC

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Digging of Pits 30 cm cubed	1100 Nos	636-40 Per 0/0	7000-40
2.	Filling of Pits — " —	1100 Nos	254-50 Per /-	2799-50
				9799-90
			or say =	9800-00

3/1-38

Sanctioned for Rs 9800-

(Rs. Nine Thousand Eight Hundred only)

D.F.O. UNA

श्रीमानजी.

तसदीक की जाती है कि किसी व्यक्ति के नाम पर बनाया गया है जो मौका पर कार्य हाजिर था।

Ramlal Sd/-
S/C Polian Beat

Received Payment
Rs 9800/=

L.T.I. Somnath

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal Sd/-
Forest Guard
Beat Polian

L.T.I. Somnath

(Signature of Claimant)

Name Sam Nath s/o Sh. Bettan Ram
Village Jamani P.O. Polian
Tehsil Haroli Distt Una (HP)

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No. 48 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9800/-

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

RO.
Range Forest Officer
Una. Distt. Una (H.P.)

580

-351-

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 82/17 9/016 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Om Parkash S/o Ram Dutta R/o Tibbian Teh Haroli

Distt. Una (HP) on a/c of Bis bill for sharpening of tools required for use in New plantation area S.L. Tibbian (R.F) during M/o 8/2016 as under: as detailed under

S.L. Tibbian S-of Hae area Allotted, Area Covered & 00 Hae.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Pick Axes	5 Nos	40/- Per No.	200-00
2.	Pharsas	4 No.	25/- Per No.	100-00
3.	Jumpes Coowas	1 No.	25/- Per No.	25-00
				325-00
			or say =	325-00

Sanctioned for Rs. 325

(Rs. Three hundred Twenty Five Rupees only.)

D.F.O. UNA

74
B03

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Polian

Received payment Rs 325/-

ओम प्रकाश

ओम प्रकाश

(Signature of Claimant)

Name Om Parkash s/o Sh. Ram Dutta

Village Tibbian P.O. Polian

Tehsil Haroli Distt Una

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Ramlal
Forest Guard
Beat Polian

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal FG
I/C Polian Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 55 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

B.O. Kungrat DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 325-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head of Service Compensatory Afforestation **Cr.Vr. No.** 83/U **of** 9/8/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Deepak S/o Ram chand R/o Polian Teh Hasoli

Distt. Una (HP) on a/c of Rls bill for Digging of Pits in New plantation S.L. Tibbian (R.F.) during m/o 07/2016 as under: as detailed under

S.L. Tibbian Area Alloted 5.01 Hac., Area Covered 3.00 Hac.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Digging of Pits 30cm cubed	1430 Nos	636-40 Per %	9100-52
			or say =	9100-00

Sanctioned for Rs. 9100/-

(Rs. Nine thousand one hundred only)

D.F.O UNA

Received payment Rs 9100/-

MATERIAL USED

Certified that this payment has been disbursed in my presence.

Ramlal Sd/-
Forest Guard
Beat Polian

(Signature of Claimant)

Name Deepak s/o Sh. Ram chand

Village Polian P.O. Polian

Tehsil Hasoli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal Sd/- FG
I/C Polian Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 53 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9100/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Office
Una, Distt. Una (H.

582

-353-

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 84/15 of 9/8/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Parminder Singh S/o Avtaar Singh R/o Tibbian Teh Haroli

Distt. Una (H.P) on a/c of Bio bill for digging of Pits work in New Plantation area as detailed un

S.L. Tibbian (R.F) during m/o March as under:

S.L. Tibbian Area Allotted 5-0 Hac. Area Covered 5.0 Hac.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Digging of Pits 30cm cubed	15760 Nos	636-40 Per/1.	9991-48
			or say =	9991-00

Sanctioned for Rs. 9991/-

(Rs. Nine thousand nine hundred and ninety one Rupees) only.

D.F.O. UNA

71/353

MATERIAL USED

Received payment
Rs 9991/-

परमिंदर सिंह

(Signature of Claimant)

Name Parminder Singh S/o Sh. Avtar Singh

Village Tibbi P.O. Polian

Tehsil Haroli Distt Una (H.P.)

Certified that this payment has been disbursed in my Presence.

Rawal Singh
Forest Guard
Beat Polian

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Rawal Singh
I/C Polian Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / lowest market rate.
4 Work has been done according to the APO
5 Work has been measured on spot and entered in MB No. 260 Page No. 53 on dated
6 The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9991/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head of Service Compensatory Afforestation Cr.Vr. No. 86/U/ of 9/015

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Tara Singh S/o Dalip Singh R/o Tibbian Teh Haroli

Distt. Una (H.P.) on a/c of Bill bill for filling & Planting work done in New Plantation S.L. Tibbian during m/o 8/2015 as under:

S.L. Tibbian Area Alloted 5.0 Hec, Area Covered 5.0 Hec

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Filling of Pits been cubed	1620 Nos	254.50 Per/.	4122-90
2.	Planting of Small P/bag Plants	1938 Nos	296-95 Per/.	5615-33
				9738-23
	Detail of Plants Planted			
	Small P/bag Plants			
	Amla 355, Khair 550, Shisham 375, Bamboo 175, Dhek 175, Behra 50			
	Simbal 100, Sukna 100, Neem 50, = Total 1938 Nos			
	from Gandmool Nty.			
	Ramfal			
	Sanctioned for Rs. 9738 (Rs. Nine thousand seven hundred thirty eight Rupees) only.			
	D.F.O. UNA		or say =	9738-00

MATERIAL USED

Received Rs 9738/-

L.T.I. Tara Singh

Certified that this payment has been disbursed in my Presence.

Ramfal
Forest Guard
Beat Polian

L.T.I. Tara Singh

(Signature of Claimant)

Name तारा सिंह s/o Sh. दलीप सिंह

Village टिब्बियां पालियां P.O. पालियां

Tehsil हरोली Distt ऊना

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done on measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramfal
I/C Polian Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / cost market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 260 Page No. 56 on dated ____
6 The work has been done and the amount of bill has been verified by me

I/C Kungrat Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9738/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una (H.P.)

Head of Service Compensatory afforestation Cr.Vr. No. 87/V/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Avtaar Singh S/o Puran Singh R/o Tibbian Teh Haroli

Distt. Una (HP) on a/c of Bis bill for filling & Planting work done in New Plantation S.L Tibbian (R.F) during mth 8/2016 as detailed unde as under:

S.L. Tibbian Area Allotted 5.0 Hec, Area Covered 5.0 Hec.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Filling of Pits 30cm cubed	1540 Nos	254.50 Per/.	3919-30
2.	Carriage of Plant in P/bag from R/side to Plantation site @ 1/4 km Small P/bag = 5360 Nos Tall Plant P/bag = 140 Nos 5500 Nos	5500 Nos	272.45 Per/. Per km	3746-18
3.	Planting of Tall Plants	140 Nos	872.45 Per/.	1221-43
				8886-91
	or say =			8887-00

Detail of Plants Planted

Tall Plant in Gunny Bags

Harar 30, Mango 30, Jamun 30, Gandoo 60 -

Total = 140 Nos from Gandawed Nursery

Ram Lal ji

Received payment Rs 8887/-

Sanctioned for Rs. 8887

(Rs. Eight Thousand Eight Hundred Eighty Seven only.)

MATERIAL USED

Certified that this payment has been disbursed in my presence

Ram Lal ji

Forest Guard
Beat Pallian

D.F.O. UNA

Avtaar Singh

(Signature of Claimant)

Name अवतार सिंह s/o Sh. पूरण सिंह

Village तिब्बियां पोस्ट हरोली P.O. मलकपुर

Tehsil ऊना Distt ऊना

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done to measurement with the cost incurred.
3. The work done and allowance of Rs. ... is correct, verified by me
4. There is no duplicate bill has been prepared

Certified that :-

1. The cost incurred measurement with the work done
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time
3. The rates charged are accordance with sanction schedule of rate / latest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 57 on dated
6. The work has been done and the amount of bill has been verified by me.

Ram Lal ji
I/C Pallian Beat

I/C ... DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8887/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una

Bill
Head of Service Compensatory Afforestation Cr.Vr. No. 88/07 of 9/04
HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
Name of Saotan Singh S/o Dalip Singh R/o Tibbian Teh Haroli
Distt. Una (HP) on a/c of Bis bill for Planting work done in New Plantation S.L. as detailed unde
Tibbian (R.F) during m/o 8/2004 at under:-
S.L. Tibbian Area Alloted 5-0 Hac, Area Covered 5-0 Hac.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Planting of Small P/bag Plants	3430 Nos	290-95 Per %	9979-58
	Detail of Plants Planted			
i)	Amla 600, Khair 950, Shisham 500, Bamboo 200, Drek 180			
	Behra 200, = Total 2630 Nos from Gandaswali Nty.			
ii)	Khair 800, Shisham 100, Bamboo 100, Neem 100, Tun 200, Kikar 100			
	= Total 800 Nos from Nandpur Nty.			
	G. Total = i) & ii) = 3430 Nos.			
	Ramkalsh			
	Received payment Rs 9980/-			
	or say =			9980-00

Sanctioned for Rs. 9980
(Rs. Nine thousand nine hundred eighty Rupees) only.

MATERIAL USED

Certified that this payment has been disbursed in my Presence.
Ramkalsh
Forest Guard
Beat Pelian

D.F.O. UNA

(Signature of Claimant)
Name दलीप सिंह s/o Sh. दलीप सिंह
Village टिब्बा पोलियां P.O. पोलियां
Tehsil हरोली Distt ऊना

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramkalsh FG
I/C Pelian Beat

Certified that:-
1 The cost incurred measurement with the work done
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time
3 The rates charged are accordance with sanction schedule of rat... local market rate
4 Work has been done according to the APO
5 Work has been measured on spot and entered in MB No. 260 Page No. 57 on dated ____
6 The work has been done and the amount of bill has been verified by me

I/C ... Division

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9980

Certified that this payment has been disbursed in my Presence.
Block Officer
Kungrat

Certified that this payment has been disbursed by me.
Range Forest Officer
Una (H.P.)

Range Forest Officer
Una, Distt. Una

BILL

Head of Service _____ Cr.Vr. No. 90/04 9/0/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Dilbag Singh S/o Sh. Partab Singh etc R/O VPO Baliwal Tehsil Harali Distt. Una H.P. on a/c of their Bill for following work done in SL Badhera CA 5[illegible] for 2015-16 in Badhera Beat Pandoga Block of Una Forest Range during 04/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Digging of Pits 30x30x30 cm	1570 Nos	636.48 Per Y.	9992-00
				or say =	9992-00

9992/-

Sanctioned for Rs. 9992/-

(Rs Nine thousand nine hundred ninety two only.

D.F.O. UNA

60/299

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

L.T.I.

(Signature of claimant) L.T.I

Name Dilbag Singh s/o Sh. Partab Singh

Village ___ P.O. Baliwal

Tehsil Harali Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badhera beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 19 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

Range Officer
Una (H.P.)

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9992/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ Cr.Vr. No. 91/U 9/0/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rangeet Singh S/o Sh. Sadhu Ram and Party R/O Vill Balicoal Tehsil Haroli Distt. Una H.P. on a/c of their Bill for following work done in SL Badhera CA 5 Bighas in Badhera Beat Pandoga Block of Una Forest Range during 08/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Digging of Pits 30x30x30cm	1570 Nos	636.48 per Y.	9992-00
				or say =	9992-00

Sanctioned for Rs. 9992/-
Rs. Nine thousand nine hundred ninety two only.
D.F.O. UNA

61
291

Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Badhera

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

Received Payment

रणजीत सिंह

(Signature of Claimant)

Name Rangeet Singh s/o Sh. Sadhu Ram
village ___ and ___ P.O. Balicoal
Tehsil Haroli Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badherabeat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 20 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9992/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ Cr.Vr. No. 92/U/ of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Darshan Singh S/o Sh. Atma Singh and Party R/O VPO Baliwal Tehsil Harali Distt. Una H.P. on a/c of their bill for following work done in Sh. Bandhera CA 5.0 Hectare in Bandhera Beat Pandoga Block of Una Forest Range during 08/2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Digging of pits 30x30x30 cm	1110 Nos	636.48 per %	7064-92
	2	Filling of pits 30x30x30 cm	1150 Nos	254.53 Per %	2927-09
					9992-01
				or say =	9992-00

Sanctioned for Rs 9992/-

(Rs Nine thousand nine hundred ninety two only.)

D.F.O. UNA

62/291

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

(Signature of Claimant)

Name Darshan Singh s/o Sh. Atma Singh
village ___ and ___ P.O. Baliwal
Tehsil ___ Harali ___ Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Forest Officer
Una (H.P.)

FG
I/C Badhara Block

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 20 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9992/-

Range Officer
Forest Range
Una H.P. 174303

BILL

Head of Service _____ Cr.Vr. No. 93/5 9/0/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Murari Lal S/o Sh. Mangat Ram and Party R/O VPO Balirwal Tehsil Haroli Distt. Una H.P. on a/c of their bill for following work done in Sh Badhera CA 5.00 ha NPA in Badhera Beat Pandoga Block of Una Forest Range during 08/2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Filling of Pits 30x30x30cm	3100 Nos	254.53 Per,	1890-00
				or say =	7890-00

7890/-

Sanctioned for Rs .....
(Rs Seven thousand eight hundred ninety only.)

D.F.O. UNA

63/291

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

मुरारी लाल

(Signature of Claimant)

Name Murari Lal s/o Sh. Mangat Ram
village ana P.O. Balirwal
Tehsil Haroli Distt Una H.P.

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Badhera beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 21 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga & Local

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 7890/-

Range Officer
Forest Range
Una H.P.-174303

590

BILL

Head of Service _____ Cr.Vr. No. 94/05 9/016 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Baldev Singh S/o Sh. Harnam Singh mazdoor R/O Vpo Baliwad Tehsil Harali Distt. Una H.P. on a/c of their bill for following works done in Sh Bathera CA 560 Nos Nos in Bathera Beat Pandoga Block of Una Forest Range during 08/2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of P. Bag Plants by manual labour over Distance 2.5 km from road side to work site.	1450 Nos	272.47 Per '. Per Km	9877-00
				or say =	9877-00

Sanctioned for Rs 9877/-

(Rs Nine thousand eight hundred Seventy Seven only.)

D.F.O. UNA

64/291

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

(Signature of Claimant)

Name Baldev Singh s/o Sh. Harnam Singh
Village ___ and ___ P.O. Baliwad
Tehsil ___ Harali ___ Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badhera beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 21 on dated _____
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9877-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ Cr.Vr. No. 95/U 9/016 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Baggu Ram S/o Sh. Mehang Ram and Party R/O V/PO Baliwal Tehsil Harali Distt. Una H.P. on a/c of their bill for following items done in Lh Badhera CA Forest Road in Badhera Beat Pandoga Block of Una Forest Range during 08/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of P. bag Gloath from road side to work side by manual Labour over distance 2.5 Km	1450 Nos	272.47 per Per Km	9877-00
				or say =	9877-00

65/29

Sanctioned for Rs 9877/-

(Rs Nine thousand eight thousand seventy seven only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

बग्गू राम

(Signature of Claimant)

Name Baggu Ram s/o Sh. Mehanga Ram

village ___ and ___ P.O. Baliwal

Tehsil ___ Harali ___ Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badherabeat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 21 on dated _____
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga Beat

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9877/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ Cr.Vr. No. 96/U/ 9/0/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rogesh Kumar S/o Sh. Prem Chand and Party R/O VPO Baliwal Tehsil Haroli Distt. Una H.P. on a/c of their bill for following work done in Sh. Badhera CA 5.03 Hect. in Badhera Beat of Pandoga Block in Una Range during of/2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of P. bag plants by manual labour from roadside to work site area over distance 2.5 km.	1350 Nos	272.47 per.1. per Km	9196-00
				or say =	9196-00

Sanctioned for Rs 9196/- (Rupee Nine thousand one hundred ninety six only)

D.F.O. UNA

66/291

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

रमेश कुमार

(Signature of Claimant)

Name Rogesh Kumar s/o Sh. Prem Chand
village ___ and ___ P.O. Baliwal
Tehsil Haroli Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badhera beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 22 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9196/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ Cr.Vr. No. 97/57 9/0/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Gaurmukh Singh S/o Sh. Amrit Lal and Party R/O VPO Baliwal Tehsil Haroli Distt. Una H.P. on a/c of their bill for following work done in Sh Badhera CA 5.00 Hect in Badhera Beat Pandoga Block of Una Forest Range during 08/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Planting of P. Bog Plants	3400 Nos	291/- per Y.	9894-00
				or say =	9894-00

9894/-

Sanctioned for Rs. Nine thousand eight hundred ninety four only

D.F.O. UNA

67/291

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

Bamboo = 350		Jamun	45
Amla = 1700		Shisham	50 (50)
Harad = 669		Khair	221
Dreb = 200		Bahera	50 (50)
Neem = 115			3400

d/ 12.12.16

(Signature of Claimant)

Name Gaurmukh Singh s/o Sh. Amrit Lal

Village and P.O. Baliwal

Tehsil Haroli Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Badhera beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 22 on dated _____
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9894/-

Range Officer
Forest Range
Una H.P.-174303

d of Service _____ Cr. Vr. No. 98/U/ of 9/0/16

HACHAL PRADESH · FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Davinder Singh S/o Sh. Naresh kumar emp/party R/o vPo Balinral Teh. Haroli Distt. Una: on a/c of their bill for following works done in S.L. Badhera C.A 5803 hac New Planting in Badhera beat of Una Forest Range during 15/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting with Lantana uprooting.	0.418 ha	14107.76	5896.72
				5896.72
			or say =	5896-00

Sanctioned for Rs 5896/-
(Rs Five thousand eight hundred ninety six only)

D.F.O. UNA

56/291

Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

Received Payment

Davinder Singh

Davinder Singh
(Signature of Claimant)

Name Davinder Singh s/o Sh. Naresh kumar
Village Balinral P.O. Balinral
Tehsil Haroli Distt Una.

Certified that:-
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done as measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

I/C Badhera beat

Certified that:-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked by work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 47 on dated
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs 5896/-

Dist. Una (H.P.)

BILL

Head of Service _____ Cr.Vr. No. 99/5 of 9/8/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Shashi Pal S/o Sh. Naresh Kumar etc R/O VPO Baliwal Tehsil Harali Distt. Una H.P. on a/c of their bill for following work done in Bk Badhera CA & Bk Nada in Badhera East Pandoga Block of Una Forest Range during 08/2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Bush cutting and coppicing of lantana 50%.	0.464 Ha	14107.76 Per Ha.	6546-00
	2	Planting of P. Bog Plants	850 Nos	@ 2.94/- Per P.	2473-00
					9019-00
				or say =	9019-00

Sanctioned for Rs 9019/-
(Rs Nine thousand nineteen only.)

D.F.O. UNA

59/261

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Bamboo = 850 Plants

Received Payment

(Signature of Claimant)

Name Shashi Pal s/o Sh. Naresh Kumar
Village ___ and ___ P.O. Baliwal
Tehsil ___ Harali ___ Distt Una, H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badherabeat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 22 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga Beat

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9019/-

Range Officer
Forest Range
Una H.P.-174303

596

-367-

BILL

Head of Service _____ Cr.Vr. No. 100/U of 9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sourav Kumar S/o Sh. Chirangi Lal and Party R/O VPO Baliwal Tehsil Haroli Distt. Una H.P. on a/c of their Bill for following Work done in Sh Badhera CA 5.03Ha. Area in Badhera Beat Pandoga Block of Una Range during 08/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Digging of Pits 45X45X45 Cm	370 Nos	1272.50 Per Y.	4708-25
	2	Filling of Pits 45 X 45X45 Cm	370 Nos	364.65 Per Y.	1349.20
	3	Carriage of L. log plants by manal labour over distance 2.5 Km from road side to work site.	350 Nos	447.12 Per Y.	3912-30
					9969-75
				or say =	9969-00

68/29

9969/-

Nine thousand Nine hundred Sixty nine only

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Received Payment

Sourav Kumar

(Signature of Claimant)

Name Sourav Kumar s/o Sh. Chirangi Lal

Village ___ P.O. Baliwal

Tehsil Haroli Distt Una H.P.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Badhera Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 94 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (HP)

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9969/-

Range Officer
Forest Range
Una H.P.-174303

Mode of Service _____ Cr.Vr. No. 103/57 of 9/8/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Balbinder Singh S/o Sh. Mohinder Singh etc. R/o P.O. Babiwal Teh. Haroli Distt. Una. on a/c of their bill for following works done in S.L. Bachera C.A. Sohar New Plantation in Bachera beat of Una Range during 08/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of plants 880 Nos by M/Labour o/d 2.5 km.	880 No	272.47 Per c/o per km.	5994-00
2.	Planting of P. bags plants	880 Nos	291/- Per c/o	2560-00
				8554-00

58/291

Sanctioned for Rs 8554/-
(Rs. Eight thousand five hundred fifty four only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed by me.

or say =
Range Forest Officer
Una (H.P.)

MATERIAL USED

P.bags Plants = 880 Nos.

Receive Payment

Balwinder Singh

(Signature of Claimant)

Name Balwinder Singh S/o Sh. Mohinder Singh
Village Bandi P.O. Badewal
Tehsil Haroli Distt. Una.

Certified that :-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

I/C Bachera beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 48 ~~dated~~ _____
6. The work has been done and the amount of bill has been verified by me.

B.O. Pandoga
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs 8554/-

Range Forest Officer
Una, Distt. Una (H.P.)

598

-369-

Date of Service _____ C.V.Vr. No. 104/05 9/16 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sunil kumar S/o Sh. Ramesh Lal etc. R/o vPO Balinead Teh. Haroli Distt. Una- on a/c of their bill for following work done in S.C. Badhera 5.93 hac new C.A. Plantation in Badhera beat of Una Range during 08/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Digging of Pits 30x30x30cm	880 Nos.	@636.48 Per %	5601-00
2.	Filling of pits 30x30x30cm	880 Nos.	@254.53 Per %	2239-00
				7840-00
			or say =	7840-00

Sanctioned for Rs 7840/-
(Rs Seven Thousand eight hundred forty only)

D.F.O. UNA

57/291

Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Badehra

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

Certified that this payment has been disbursed by me.

Receive Payment

MATERIAL USED

Sunil Kumar

Range Forest Officer
Una (H.P.)

Sunil Kumar
(Signature of Claimant)

Name Sunil kumar S/o Sh. Ramesh Lal
Village Balinead P.O. —
Tehsil Haroli Distt Una.

Certified that:
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred
3. The work done and amount of bill has been verified by me
4. There is no duplicate bill has been prepared.

Certified that:
1. Measurement recorded measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Sanctioned rates.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 48 on dated _____
6. The work has been done and the amount of bill has been verified by me.

I/C Badhera beat

B.O. Pandoga

Verified and submitted to D.F.O. Una for favour of sanction Rs. 7840/-

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head Service CA Cr.Vr. No. 111/01 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Jagdish Ram s/o Sh Wattan Chand R/o Khad P.O. Khadi

Distt. Una on a/c of this bill for the following labour in Hera Plantation Area

All labour upon the area - 12 Hect. dt. 17/8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Digging @ Pits (30cm)³	1500 Nos	636.48	9547.--
			or say =	9547.--

Sanctioned for Rs. 9547/-

(Rs. Nine thousand five hundred forty seven only.)

D.F.O. UNA

7/285

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Pandoga

(Signature of Claimant)

Name Jagdish Ram s/o Sh. Wattan Chand

Village Khad P.O. Khad

Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG

I/C Pandoga

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 961 Page No. 25 on dated _____
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR

I/C Pandoga B/oC

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9547/-

Range Officer
Forest Range
Una H.P.-174303

600

BILL

Head of Service C.A. Cr.Vr. No. 112/57 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of C.A. Ram Lal S/o Sh. Lt. Nasib Singh R/o Pandoga Tehsil Haroli Distt. Una on a/c of his bill for the following Works in New Plantation Area S/L Tejpur area- 12 Hect. during 7: 8/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Digging of pits (30 cm)³	1500 Nos	@ 636.48/-	954/-
			or say =	954/-

Sanctioned for Rs. 954/-
(Rs. Nine Hundred Fifty Four)
only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

राम लाल

(Signature of Claimant)

Name Ram Lal s/o Sh. Nasib Singh
Village Pandoga P.O. Pandoga
Tehsil Haroli Distt Una.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

I/C FG

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 36 on dated
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

I/C Pandoga Block DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 954/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service CA Cr.Vr. No. 113/57 9/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Piaro Singh S/o Sh. Sukhdev Singh R/o Pandoga Tehsil Haroli

Distt. Una on a/c of his bill for the following works in New Plantation area at Upala area - 12 Hect. dtd. 07.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Digging of pits (30 cm)³	1500 Nos	636.48	9547.00
			or say =	9547.00

9/985

Sanctioned for Rs 9547/-

(Rs. Nine thousand five hundred forty seven) only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

(Signature of Claimant)

Name Piaro Singh s/o Sh. Sukhdev Singh

Village Pandoga P.O. Pandoga

Tehsil Haroli Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG I/C Pandoga Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 36 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9547/-

Range Officer Forest Range Una H.P.-174303

602

-373-

BILL

Head of Service C.A Cr.Vr. No. 114/17 9/2016 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Nasib Singh S/o Sh. Ratan Chand R/o Pandoga Teh Haroli

Distt. Una on a/c of ~~this bill to the following~~ work in Area Plantation area

S/L 10 years 4 years i.e. 12 Hect. duly 7; 8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Digging of pits (30 cm)³	1500 Nos	@ 636.48/-	9547.00
			or say =	9547.00

10/285

Sanctioned for Rs. 9547/-

(Rs. Nine thousand five hundred forty seven only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my Presence.

Pandoga

MATERIAL USED

(Signature of Claimant)

Name Nasib Singh s/o Sh. Ratan Chand

Village Pandoga P.O. Pandoga

Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 36 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

FG
I/C Pandoga Block

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9547

Range Officer
Forest Range
Una H.P. 174303
RO.....

BILL

Head of Service C/O Cr.Vr. No. 115/5/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Niranjan Singh S/o Sh. Baltan Chand R/o. Pandoga Tehsil Haroli

Distt. Una on a/c of his Bill for the following Works in New plantation area S/L Upar Uperla. 9808 -12 Hect duly 7-8-2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Digging of Pits (30cm)3.	1500 Nos	@ 636.48/- %	9547-00
			or say =	9547-00

Sanctioned for Rs 9547/-
(Rs. Nine thousand five hundred forty seven only.)

D.F.O. UNA

11/285

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

निरंजन सिंह

(Signature of Claimant)

Name Niranjan Singh s/o Sh. Baltan Chand

Village Pandoga P.O. Pandoga

Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Pandoga Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 37 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9547

Range Officer
Forest Range
Una (H.P.)

Bill.
Head of Service CD Cr.Vr. No. 116/5/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Salim Mohd S/o Sh. Nizamdeen R/o Pandoga Teh Haroli
Distt. Una on a/c of his bill for the following work in Natural Plantation area of
SL Tissue Upper Pond 9809 - 12 Hect. dt 9/16.
as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Digging of Pits (30cm)3.	1500 Nos	@ 636.48/- %	= 9547.00
			or say =	9547-00

Sanctioned for Rs 9547/-
(Rs. Nine thousand five hundred forty seven only.

D.F.O UNA

12/288

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Beo Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)
Name सलीम मुहम्मद s/o Sh. नजीर दीन
Village हाजीपुर P.O. पंडोगा
Tehsil हरोली Distt ऊना

Certified that: -
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG
T/C Pandoga

Certified that :-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 37.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9547

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service C.A. Cr.Vr. No. 117/17 9/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Haqui r Mohd. S/o Sh Niaz deen R/o Isam Tehsil Haroli

Distt. Una on a/c of his Bill for the following works in New Plantation area

S/L Issue area- 12 Hect. during 7, 8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Digging of Pits (30cm)³.	1500 Nos	@ 636.48/-	954.72
			or say =	954/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

13/285

Sanctioned for Rs 954/-

(Rs. Nine thousand four hundred fifty seven only.

D.F.O. UNA

MATERIAL USED

Pandoga

Certified that this payment has been disbursed by me.

Fakir

(Signature of Claimant)

Name Hadi / Haqir S/o Sh. Niaz Deen

Village Isam P.O. Isam

Tehsil Haroli Distt Una

Range Officer
Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG
I/C Pandoga Block

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 967 Page No. 37 on dated _____
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 954/-

Range Officer
Forest Range
Una H.P.-174303

606

-377-

BILL

Head of Service Ca. Cr.Vr. No. 118/V/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Kamal Dev S/o Sh. Achhar Ram R/o Pandoga Teh Haroli

Distt. Una on a/c of his bill for the following Works in Hein Plantation area

B/L 11 Pure 4 pale 9200 - 12 Hadt dtd 7.9.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Digging of Pits (Beej)	1500 Nos	6.36 per 100	95.47
			or say =	95.47

14/285

Sanctioned for Rs 95.47

(Rs. Nine thousand forty seven up

Five hundred) only.

D.F.O UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

Kamal Dev

(Signature of Claimant)

Name Kamal Dev s/o Sh. Jitha Ram

Village Pandoga P.O. Pandoga

Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG

I/C Pandoga Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 38 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR

I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs 95.47

Range Officer
Forest Range
Una (H.P.) 174303

BILL

Head of Service CA Cr.Vr. No. 119/5 9/2016 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Mohan Lal S/o Sh. Shivram R/o Village Teh Bangana

Distt. Una on a/c of His bill for the following works in Nidan/Kandtaroo Area S/R Bangana Area - Nursery Dt. 7/5/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Digging of P.Pits (30cm)³	1000 Nos	6.36.48/-	6365.00
			or say =	6365.00

Certified that this payment has been disbursed in my Presence

Block Officer Pandoga

15/285

Sanctioned for Rs 6365/-

(Rs. Six thousand three hundred sixty five only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence

Pandoga

MATERIAL USED

(Signature of Claimant)

Name [illegible] s/o Sh. [illegible]

Village [illegible] P.O. [illegible]

Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Range Forest Officer Una (H.P.)

FG

I/C Pandoga Block

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 38 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR

I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6365/-

Range Officer
Forest Range
Una H.P.-174303

608

-379-

Bill
Heads of Service C.A. Cr.Vr. No. 120/U/ 9/0/16 of
HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
Bill of Sh. Lokesh Kumar S/o Sh. Jagdish Ram r/o Khad R/O Khad Tehsil Haroli
Distt. Una H.P. on a/c of his Bill for following work in plantation area 8L Tespur area 12 Ha during the m/o 7, 8/2016. in Pandoga Beat of Una Range. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Digging of Pits 45x45x45cm	200 Nos	12.72.50 Per ½.	2545-00
	2	Filling of Pits 45x45x45cm	200 Nos	364.65 Per.	729-00
	3	Carriage of Tall plants from Unloading site to work site over distance 2.483 Km or say 2.50 Km by manual Labour	200 Nos	447.12 Per ½.	2220-00
	4	Carriage of Tall plants from Chandowal Nursery to road side area Sankhand near 8L Tespur include loading and unloading	200 Plants or 2 Trip	L/S 1200/- Per Trip	2400-00
	5	Planting of Tall plants include watering	200 Nos	872.55/-	1745-00
					9639-00
				or say =	

38/289

Sanctioned for Rs 9639/-
(Rs. Nine thousand six hundred thirty nine only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Range Officer

MATERIAL USED
Tall Plants
Harar = 75 Nos
Amla = 25 Nos
Jaman = 45 Nos
Mango = 55 Nos
200 Nos

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

(Signature of Claimant)
Name Lokesh Kumar s/o Sh. Jagdish Ram
Village Khad P.O. Khad
Tehsil Haroli Distt Una H.P.

Certified that :-
1. The work done was personally checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done to measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-
1. The cost incurred measurement with the work done.
2. I have personally checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 38,39 on dated
6. [illegible] and the amount of bill has been verified by me

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sathpal FG
I/C Pandoga Beat

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs.

Range Forest Officer
Una Forest Range, Una.

BILL

Head of Service CA Cr.Vr. No. 121/05 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Hardeep Singh S/o Sh. Attar Singh R/o Salh PO Haroli

Distt. Una on a/c of his bill for the following works in Plantation area S/L Bspun Area-12 Nest during M/o J7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags from unloading Site to Worksite 0/Distance 3 km by M/L	1200 Nos	272.47/- P.km	9809/-
			or say =	9809/=

Sanctioned for Rs 9809/-

(Rs. Nine thousand eight hundred only.

D.F.O. UNA

16/285

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

Hardeep Singh.

(Signature of Claimant)

Name Hardeep Singh s/o Sh. Attar Singh

Village Bhalog P.O. Salh

Tehsil Haroli Distt Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG I/C

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 39 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809

Range Officer
Forest Range
Una H.P.-174303

610

-381-

BILL

Head of Service CA- Cr.Vr. No. 122/5/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Artar Singh S/o Sh. Sikander Singh R/o Saloh. Teh Haroli

Distt. Una. on a/c of his bill for the following works in Plantation area S/L Ispur Area-12 beat during M/L 7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from unloading Site to worksite o/Distance 3km by M/L	1200 Nos	272.47 P/km	9809/-
			or say =	9809/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Sanctioned for Rs 9809/-
(Rs. Nine thousand eight hundred nine only.)

D.F.O. UNA

17/285

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

31/1/17

(Signature of Claimant)

Name Artar Singh s/o Sh. Sikander Singh
Village Saloh P.O. Saloh
Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Pandoga

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 367 Page No. 39 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service CA Cr.Vr. No. 123/19/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Satyavir S/o Sh. Gopal R/o Pandoga P.O. Mastgarh

Distt. Una on a/c of his bill for the following works in Plantation area S/L Ispur Area - 12 beat during M/o - 7/8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Carriage of P.bags from Unloading Spot to work site distance 3km by M/L.	1200 Nos	@ 272.47/-	9809/-
			or say =	9809/-

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Sanctioned for Rs. 9809/-
(Rs. Nine Thousand eight hundred nine only.)

D.F.O. UNA

18
285

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)
Name Satya Vir s/o Sh. Gopal
Village Pandoga P.O. Pandoga
Tehsil _____ Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

I/C FG

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 40 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C Pandoga Block DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9809/-

Range Officer
Forest Range
Una H.P. 174303

612

-383-

BILL

Head of Service CA Cr.Vr. No. 124/U/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Abalesh Yadav S/o Sh. Mahesh Yadav R/ Pandoga Tal. Haroli

Distt. Una on a/c of his Bill for the following works in Plantation area S/L Jspm Area -12 heet. during M/o 7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from unloading site to worksite o/Distance 8 km by M/L	1200 Nos	272.47/- P. km	9809/-
			or say =	9809/-

Sanctioned for Rs 9809/-
(Rs. Nine thousand eight hundred nine only.)

D.F.O. UNA

19/287

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Rs 12/2/20

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

31/12/16 12/20

(Signature of Claimant)

Name Abalesh Yadav S/o Sh. Mahesh Yadav

Village Pandoga P.O Pandoga

Tehsil _____ Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

I/C Pandoga Beat FG

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 40 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C Pandoga Block DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809/-

Range Officer
Forest Range
Una HP-174303

Bill No. 125/U 9/0/16

Head of Service CF Cr.Vr. No. _____ of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Gorind Ram S/o Sh. Bishan R/o Pandoga Pt. Mandi

Distt. Una on a/c of his bill for the following works in Plantation area S/L Jaspur Area - 12 Beat during M/o. 7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from unloading site to worksite o/Distance 3 K.m by M/L	1200 Nos	272.47 P.km	9809.00
			or say =	9809.00

Sanctioned for Rs 9809/-
(Rs Nine thousand eight hundred only.)

D.F.O. UNA

90/287

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Certified that this payment has been disbursed in my Presence.

Beat Pandoga

MATERIAL USED

गोविंद राम

(Signature of Claimant)

Name Gobind Ram s/o Sh. Bishan

Village Pandoga P.O. Pandoga

Tehsil _____ Distt Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

I/C Pandoga Beat EG

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 967 Page No. 40 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C Pandoga Block DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809/-

Range Officer
Forest Range
Una H.P.-174303

614

BILL

Head of Service C.A. Cr.Vr. No. 126/01 of 9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Parkash Chand S/o Sh. Sant Ram R/o Ispur Teh Haroli

Distt. Una on a/c of Fishbill for the following works in Plantation area

Sh. Ispur Area - 12 Hect. also 7, 8, 16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of Pipes/Plastic from Unloading Site to work site at distance 3 Km by m/c	12 Nos	@ 272.47/-	9809-00
			or say =	9809-00

Sanctioned for Rs 9809/-
(Rs. Nine thousand eight hundred nine only.)

D.F.O. UNA

21/987

Certified that this payment has been disbursed in my Presence.

Pandoga

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

(Signature of Claimant)

Name Parkash Chand S/o Sh. Sant Ram

Village Ispur P.O. Ispur

Tehsil Haroli Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

FG
I/C

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 41 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga/Una

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9809-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service C/R Cr.Vr. No. 127/5/ 9/0/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Bali Mohd S/o Sh. Roshandeen R/o Ispur Teh Haroli

Distt. Una on a/c of his bill for the charges of Work in Plantation area at Ispur Forest Block 12 Forest during 7.8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Carriage of P.bgs plants from unloading site to work site D.sk on. by m/L	12000 nos	272.47 %	9809-00
			or say =	9809-00

Sanctioned for Rs 9809/-
(Rs. Nine thousand eight hundred nine) only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

22/287

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)
Name Bali Mohammad S/o Sh. Roshan Deen
Village Ispur P.O. Ispur
Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 41 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

FG
I/C Pandoga Beat

DR
I/C Pandoga Beat

Verified and submitted to D.F.O. Una for favour of sanction Rs 9809-

Range Officer
Forest Range
Una H.P. 174303
RO.....

616

-387-

BILL.

Head of Service C/o Cr.Vr. No. 128/J 9/9/15 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Preetam Chand S/o Kapoor Chand R/o Upar teh Harol; Distt. Una. on a/c of this bill for the following Works in Plantation area S/L Upar Area- 12 Hect. during F. Y. 2015 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Carriage of Pit sugs plants from unloading site to wakesite & Distribution by m/L.	1200 Nos	@ 2.47/-	9809/-
			or say =	9809/-

Sanctioned for Rs 9809/-
(Rs Nine thousand eight hundred nine only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

MATERIAL USED

(Signature of Claimant)

Name Preetam Chand S/o Sh. Kapoor Chand
Village Upar P.O. Upar
Tehsil Harol Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG
I/C Pandoga Block

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 967 Page No. 41, 42 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service C/O Cr.Vr. No. 129/U1 9/12 of

HIMACHAL PRADESH FOREST DEPARTMENT UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Ram Pal S/Sh. Sita Ram R/o Ispur Teh. Haroli

Distt. Una on a/c of Pt's bill for the ~~following~~ plantation area 8/Ispur Area - 12 Hand Axe F. 8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of P.bags plants from Unloading Site to work site of Distt. 3 Km. by M/L.	1200 Nos	Rs 272.47 P.Km. Per M/L	9809-00
			or say =	9809-00

Sanctioned for Rs. 9809/- (Rs. Nine thousand eight hundred nine only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

24/287

Certified that this payment has been disbursed in my Presence.

Beat Forest Officer Pandoga

MATERIAL USED

21/11/16

(Signature of Claimant)

Name Ram Pal s/o Sh. Sita Ram

Village Ispur P.O. Ispur

Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG I/C

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 42 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809/-

Range Officer Forest Range Una (H.P.)-174303

618

-389-

BILL

Head of Service Cash Cr.Vr. No. 130/5/9/10-15 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Parveen Kumar S/o Sh. Gurdas Ram R/o Isloor Teh Harole Distt. Una on a/c of Fair Bill for the following plantation Mantabagees & L/L Islam Agees = 12 Hect. during F.Y. 2015-16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of Jute bags plants from Unloading site to worksite distance 8 Kms by m/L.	1200 Nos	@ 272.47 per 100 Nos	9809.-
			or say =	9809.-

Sanctioned for Rs 9809/-
(Rs Nine thousand eight hundred nine only.)

D.F.O. UNA

Certified that this payment has been disbursed in my presence.

Block Officer
Pandoga

25/987

Certified that this payment has been disbursed in my presence.

Block Officer Pandoga

MATERIAL USED

400 3772

Certified that this payment has been disbursed by me.

(Signature of Claimant)
Name Parveen Kumar S/o Sh. Gurdas Ram
Village Isloor P.O. Isloor
Tehsil Harole Distt Una.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Range Forest Officer
Una (H.P.)

I/C Pandoga FG

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 261 Page No. 42 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C Pandoga B/ck DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9809.-

Range Officer
Forest Range
Una HP-174303

BILL
Head of Service CA Cr.Vr. No. 131/U/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Ramlok S/O. Jagat Ram R/ Pandoga Tehsil Haroli
Distt. Una on a/c of his bill for the following works in Plantation area
S/L Jaspur Area -12 hect. during M/O 7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of P. bags plants from unloading site to worksite o/ distance 3 km by M/L	1000 No's	272.47 Per P.km	8174/=
			or say =	8174/=

Sanctioned for Rs 8174/-
(Rs Eight thousand one hundred seventy four only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

26/287

MATERIAL USED

(Signature of Claimant)
Name Ramlok s/o Sh. Jagat Ram
Village Pandoga P.O. Jaspur
Tehsil Haroli Distt. Una (H.P.)

Certified that this payment has been disbursed by me.

Certified that: -
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Range Forest Officer
Una (H.P.)

FG
I/C Pandoga Block

Certified that :-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 43 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8174/-

Range Officer
Forest Range
Una H.P.-174303
RO.....

A

620

-394-

BILL

Head of Service C/A Cr.Vr. No. 132/U/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Ashwani Kumar S/o Sh. Hargopal Das R/o Isapur Teh Haroli

Distt. Una on a/c of Nursbill for the following works in New Planting 9Ses.

S/L 1 Year 9Ses. - 12 Feet alwa 7@8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Planting & P.bags plants	2800 Nos	2.91/-	8148/-
			or say =	8148/-

Sanctioned for Rs 8148/-

(Rs Eight thousand one hundred forty eight only.)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

27/287

Certified that this payment has been disbursed in my Presence.

Forest Guard Beat Pandoga

MATERIAL USED Jamun 400 - Berrie and Co

Khair Bag plants - 1640

Eucalyptus 100

Bamboo 660

Chaudhary 2800

(Signature of Claimant)

Name Ashwani Kumar S/o Sh. Hargopal

Village Isapur P.O. Isapur

Tehsil Haroli Distt Una

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P.)

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 43.
6. The work has been done and the amount of bill has been verified by me.

FG I/C Pandoga Beat

DR I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 8148/-

Range Officer
Forest Range
Una HP-174303

621

BILL

Head of Service CA Cr.Vr. No. 133/U/ of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Bishal S/L Sh. Ramdittu R/ Tajaur Tel Haroli

Distt. Una on a/c of his bill for the following labour in Plantations area SL 12 Pur - Area Harhaot dated 7.9.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Planting of Rings plants	340 Nos	@ 29 1/2	9894/-
			or say =	9894/-

Sanctioned for Rs 9894/- (Rs Nine thousand eight hundred ninety four) only.

D.F.O. UNA

Certified that this payment has been disbursed in my presence.

Beat Forest Guard Beat Pandoga

Certified that this payment has been disbursed in my presence.

Block Officer Pandoga

98 287

MATERIAL USED

Sisham 180 Nos Plants Chandanwar Bariwas

Bamboo 6 Nos ——— do

Jamun 10 Nos ——— do

Amla 9 Nos ——— do

340 Nos

Bishal
(Signature of Claimant)

Name Bishal s/o Sh. Shri Ram Singh

Village Tajaur P.O. Tajaur

Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost Incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer Una (H.P)

FG I/C Pandoga Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 44.
6 The work has been done and the amount of bill has been verified by me.

DR I/C Pandoga Beat

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9894/-

Range Officer
Forest Range
RO Una H.P.-174303

622

-393-

BILL

Head of Service CA **Cr.Vr. No.** 134/U/ 9/16 **of**

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Jugal Kishor S/o Sh Kishan Chand R/o Islam Teh. Haroli

Distt. Una on a/c of his bill for the following works for New Plantation

Qrs.- S/C Islam Qrs.-19 Hect dtd 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Planting of P.bags plants	3400 Nos	291/	9894-00
	Sanction for Rs (Rs nine thousand eight hundred ninety four only) D.F.O. UNA			
			Certified that this payment has been disbursed in my Presence. Forest Officer Bindraban	
			or say =	9894-00

MATERIAL USED Behera - 200

Arable - 1800 Rithe - 50

Dreek - 660 Rauban - 70

Simbal - 540 Kikar - 50

Jamun - 260

Neem - 100

Cacia Shamia - 370

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

(Signature of Claimant)

Name Jugal Kishor S/o Sh. Kishan Chand

Village Islam P.O. Islam

Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

I/C FG

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 44.
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer Una (H.P.)

I/C Pandoga DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9894-

Range Officer
Forest Range
Una H.P. 01.7.4303

BILL

Head of Service CA Cr.Vr. No. 135/N of 9/0/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Mohar Singh S/Sh Dasondi Ram R/ Islam Tea Estate

Distt. Una on a/c of his bill for the following plantation Area 8/L Upper Area -12 Hect since 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Planting of P.bags plants	3400 Nos	291/7	9894/-
	Rupees nine thousand eight hundred ninety four only 9894/-			
	D.F.O. UNA			
	30/287			
	Certified that this payment has been disbursed in my Presence.			
			Certified that this payment has been disbursed in my Presence	
			Block Officer Pandoga	
			or say =	9894/-

MATERIAL USED

Khair P.bags plants — 500 Nos
Shisham — 800 Nos
Aonla — 1250 Nos
Bamboo — 650 Nos
Dhek — 200 Nos
3400 Nos

(Signature of Claimant)

Name Mohar Singh s/o Sh. Dasondi Ram

Village Islam P.O. Islam

Tehsil Amb Distt Una.

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

FG

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 44,45
6 The work has been done and the amount of bill has been verified by me.

I/C Pandoga & Beat

DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9894/-

Range Officer
Forest Range
Una H.P.-174303

624

—395—

BILL

Head of Service CA **Cr.Vr. No.** 136/N/ 9/16 **of**

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Shiv Kumar s/o Sh. Maher Singh R/o Village Ishour P.O. Ishour Tehsil Haroli Distt. Una on a/c of his bill for the filling of pits in new plantation area S/L Rajour area - 12 Hect dated 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Filling of pits (30 cm)3.	3800 Nos	@ 254.53/- per 100	9672.00
	Sanctioned for Rs. 9672/- (Rs. Nine thousand six hundred seventy two only.) D.F.O. Una			
	Certified that this payment has been disbursed in my Presence.			
			or say ₹	9672.00

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Shiv Kumar
(Signature of Claimant)

Name Sh. Shiv Kumar s/o Sh. Maher Singh
Village Ishour P.O. Ishour
Tehsil Haroli Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

FG
I/C Pandoga

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 45.
6. The work has been done and the amount of bill has been verified by me.

Range Forest Officer
Una (H.P.)

DR
I/C Pandoga

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9672/-

Range Officer
Forest Range
Una HP-174303

BILL

Head of Service CA Cr.Vr. No. 137/U/9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Kushal Chand S/o Sh. Birbal R/o Ism Tehsil Haroli

Distt. Una on a/c of A is bill for the following works in New Plantation 9ICS S/K Ism Upper. Area -10 Hect Alwg 7-18/16. as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Filling of B/S (3cum) 3.	3800 Nos	254.53 P.	9672.00
	Sanctioned for Rs 9672/- (Rs Nine thousand six hundred seventy two only.) D.F.O. UNA		Certified that this payment has been disbursed in my presence. Block Officer Pandoga	
			or say =	9672

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)

Name Kushal Chand S/o Sh. Birbal.

Village Ism P.O. Ism

Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG

I/C

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 45.
6. The work has been done and the amount of bill has been verified by me.

DR

I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9672/-

Range Officer
Forest Range
RO Una H.P.-174303

626

-397-

BILL

Head of Service C.A. **Cr.Vr. No.** 138/U/ 9/16 **of**

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Tajdeem S/o Sh. Sain Mohd. R/o Ichar PO Ichar Tehsil Haroli Distt. Una on a/c of his Bill for the following Works in New Plantation area 2 Ha Ichar 4 beats. 0900-12 Hours dated 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Filling of pits (30cm)3	3800 Nos	254.53/- per 1000	9672.14
	Sanctioned for Rs. (Rs. Nine thousand six hundred seventy two only) 9672/- D.F.O. UNA			
	Certified that the payment has been made in my Presence. Beat Guard Beat Pandoga	Certified that the payment has been disbursed in my Presence. Block Office Pandoga	or say =	9672.00

33/287

MATERIAL USED

Certified that the payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)

Name Taj Deem s/o Sh. Sain Mohammad

Village Ichar P.O. Ichar

Tehsil Haroli Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 46.
6. The work has been done and the amount of bill has been verified by me.

I/C

DR

I/C Pandoga Beat

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9672/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service C.A. Cr.Vr. No. 139/U 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Firozaleem S/o Sain Mohd. R/o Tehsun Teh Haroli Distt Una.

Distt. Una on a/c of Lic bill for the following blocks in New Plantation area at Tehsun Area 12 Hect. during F.Y. 2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Filling of pits (30cm)³	1600 Nos	@ 254.53/-	4072.00
			or say =	4072.00

4072/-

Sanctioned for Rs.

(Rs Four thousand Seventy two only)

D.F.O. Una

34/287

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

MATERIAL USED

4072 ठ 00

(Signature of Claimant)

Name Firozaleem s/o Sh. Sain Mohd

Village Tehsun P.O. Tehsun

Tehsil Haroli Distt Una

Certified that this payment has been disbursed in my Presence.

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Range Forest Officer Una (H.P.)

FG I/C Pandoga Block

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 961 Page No. 46 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 4072/-

Range Officer Forest Range Una H.P.-174303

628

-398-

BILL

Head of Service C/A Cr.Vr. No. 140/5/9/16 of

H.P. FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rajinder Kumar S/o Sh. Kastar Chand R/o Ispur Teh. Haroli Distt. Una on a/c of his bill for the following works in Plantation area S/C Ispur Area -12 hect. during M/o 7,8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana with uprooting 50%.	0.63 hect	14107.76	8888.00
			or say =	8888/=

8888/-

Sanctioned for Rs. Eight thousand eight hundred eighty eight only

D.F.O.

Certified that the work has been done

Sd/- Pandoga

35/287

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

(Signature of Claimant)

Name Rajinder Kumar s/o Sh. Kastar Chand

Village Ispur P.O. Ispur

Tehsil Haroli Distt Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Pandoga

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 967 Page No. 46 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga & Looh

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 8888/-

Range Officer
Forest Range
Una H.P. 174303

-5000-

BILL

Head of Service CA. Cr.Vr. No. 141/17/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Yusuf deen S/Sh. Mehardeen R/o Ispur P/o Harola

Distt. Una on a/c of his bill for the following works in Plantation area S/L Ispur Area-12 beet, during 7/16 to 7/8/16 as detailed und

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana with uprooting 50%.	.70 hect	14107.76	9875.00

Sanctioned for Rs 9875/-

(Rs Nine Thousand eight hundred seventy five only)

D.F.O. UNA

36/287

Certified that this payment has been disbursed in my presence.

Block Officer
Pandoga

287

or say = 9875/-

MATERIAL USED

Forest Guard
Beat Pandoga

Signature of Claimant

Name Yusuf deen S/o Sh. Mehardeen

Village Ispur P.O Ispur

Tehsil Harola Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency and found as detailed, according to norms.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill has been verified by me.
4. There is no duplicate bill has been prepared.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that:-

1. The cost incurred in measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page(s) 47 on dated
6. For work has been done and the amount of bill has been verified by me.

B/F Pandoga Road

Verified and submitted to D.F.O. Una for favour of sanction Rs 9875/-

Range Officer
Forest Range
Una H.P.-174303

630

-409-

Rec...
Fee...

...f Service C.A Cr.Vr. No. 142/W 9/16 of

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Chander Shekhar S/o Sh Kamal Chand R/o Ispur Tehsil Haroli Distt. Una, on a/c of his bill for the followings works in Plantation area S/L Ispur Area - 12 beat. during M/o 7/8/16 as detailed unc

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Bush cutting of Lantana with uprooting 50%.	.70 hect.	14107.76	9875.00
			or say =	9875/-

9875/-

Sanctioned for Rs .....
(Rs Nine thousand eight hundred seventy five only.

D.F.O. UNA

37/289

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Beat/Range

(Signature of Claimant)
Name Chander Shekhar S/o Sh. Kamal Chand
Village Ispur P.O. Ispur
Tehsil Haroli Distt. Una.

Certified that this payment has been disbursed by me.

Certificate -
1. The work has actually been done and checked on spot from time to time during period of currency of work and found as detailed according to note.
2. The works done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Range Forest Officer
Una (H.P.)

Certified that :-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in ME No. 267 Page No. 47 on dated
6. The work has been done and the amount of bill has been verified by me.

In Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Range Officer
Forest Range
Una H.P.-174303

-402- 4,20,000-0

1431 5 9/016

MACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
of Sh Parveen Kumar s/o Sh Ghian Chand R/o Bhadsali Teh Gagret Distt Una on a/c of his bill for the following Works in Marhian S/L Bhadsali
as detailed under.
Basic Cutting & Cleaning with 50% Uprooting 15 Hect dtd 7/8/16

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Basic Cutting & Cleaning with 50% Uprooting	15 Hect	14/10.76	7900
			or say =	7900

Certified that this payment has been disbursed in my Presence.
Shakti Singh
Forest Guard
Beat Salah Beat

Sanctioned for Rs 7900/-
(Rs Seven thousand nine hundred only)
D.F.O. UNA

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

Received Payment

प्रवीण कुमारी

(Signature of Claimant)
Name Parveen Kumari s/o Sh. Ghian Chand
Village Bhadsali P.O. Bhadsali
Tehsil Gagret Distt Una

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shakti Singh FG
I/C Salah Beat

Certified that:-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 97 on dated
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Beat

Verified and submitted to D.F.O. Una for favour of sanction Rs. 7900/-

Certified that this payment has been disbursed by me.

Range Forest Officer,
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

632

-403-

144/V/9/10/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA, FOREST RANGE
Bill of Smti Bagbati w/o Sh Ramesh Chand R/o Bhadsali, Tyl Gh pur
Distt. Una on a/c of A/c bill for the following works in Plantation of Bhadsali
Area - 15 Hect dated 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Beshcutting of Lantana with spraying 50%	170 Hect	14107.76 Rated	9875-00
			or say =	9875-00

9875/-

Sanctioned for Rs. .....
(Rs Nine thousand eight hundred seventy five only.)

D.F.O. Una

UP 289

Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Salohi

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

Received Payment

7/11/16

7/11/16

(Signature of Claimant) A/c/o Sh. Ramesh Chd
Name Smti Bagbati S/o Sh.
Village Bhadsali P.O. Bhadsali
Tehsil Gharbas Distt Una

Certified that:-
1 The work has actually been done and ... from time to time during period of currency of work and found satisfactory according to norm.
2 The work done to measurement with the cost rate.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shaketa Sahi FG
I/C Salohi Beat

Certified that:-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 261 Page No. 28 on dated _____
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Beat

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

-40/-

145/U/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Smti Sunita Devi, W/o Sh Ranbir Singh R/o Bhadsali Tehsil Shpur Distt. Una on a/c of his bill for the following plantation in Kanthala Kadi & Khadeli Area - 15 Hect dated 7.8.16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Bush cutting & Lantana with uprooting 50%	70 Hect	141.07.16 Per Hect	9875/-
			or say =	9875/-

Sanctioned for Rs. 9875/-
(Rs Nine thousand eight hundred seventy five only.)

D.F.O. Una

41
289

Certified that this payment has been disbursed in my Presence.
Shakti Singh Rl
Forest Guard
Beat Saloh

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

Payment receive

Sunita

Sunita
(Signature of Claimant)
Name Sunita Devi W/o Sh Ranbir Kumar
Village Bhadsali P.O. Bhadsali
Tehsil Shpur Distt Una

Certified that :-
1 The work has actually been done and checked on ... ge during period of currency of work and found satisfactory, preceding to norm.
2 The work done to measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shakti Singh Rl FG
I/C Saloh Beat

Certified that :-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates, Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 28 on dated _____
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

634

-405-

14/6/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Rajesh Kumar S/o Sh Piharelal R/o Bhadsali P.O. Bhadsali Tehsil Gagret Distt Una on a/c of his bill for the following Works in Plantation Area at Bhadsali Area. 1.5 Hect during F.S. 15/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Bush Cutting & Lantana with Uprooting 50%.	1.70 Hect	14107.76/- Per Hect	9875/-

Sanctioned for Rs. 9875/-
(Rs Nine thousand eight hundred seventy five only)

D.F.O. UNA

42
289

Certified that this payment has been disbursed in my Presence.

Shalete Singh
Forest Guard
Beat Saloh

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

or say = 9875/-

Payment receive

Rajesh Kumar
(Signature of Claimant)

Name Rajesh Kumar S/o Sh. Gosh Piharelal
Village Bhadsali P.O. Bhadsali
Tehsil Gagret Distt Una

Certified that :-

1. The work has actually been done and checked on spot during the period of currency of work and found satisfactory according to norm.
2. The work done as measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me
4. There is no duplicate bill has been prepared.

Shalete Singh
FG
I/C Saloh Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 28 on dated _____
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Certified that payment has been disbursed in my Presence.

Range Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

CA. Cr.Vr. No. 147/5/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST CIRCLE

Forest Chand S/o Sh. Ramdass R/o Bhadsali Sch Wool Coop. ... w/o S/o of his bill for the following plantation area submitted Area - 15 Heet dtd 7.8.16 as detailed

Particular of work done	No./Qty.	Rate	Amount
1 Digging & pits (Sheep)	1500 Nos	@ 636.48/-	9547-00

Sanctioned for Rs 9547/-
(Rs Nine thousand five hundred forty seven only.)

D.F.O. UNA

44/289

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Shakti Singh Rsd
Forest Guard
Beat Saloh

9547-00

Payment receive

Parkash Chand

Parkash Chand

Parkash Chand S/o Sh. Ram Dass
Village Bhadsali P.O. Bhadsali
Tehsil Haroli Distt. Una H.P.

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Shakti Singh Rsd
For Saloh Beat

No. 267 Dated 29

Pandoga Cash

9547-

Range Officer
Forest Range
Una H.P.-174303

636

-407-

148/U/ 9/16

Service CA

Harbans Singh S/o Sh. Salon Singh R/ Bhadsali Pahdhooli Una. Bill for the following Division of Bhadsali Area 15 Hect. dtd 7.8.16

No. & Description of Work	Rate	Amount
1 Digging of Pits (30 cm)³	1500 @ 636.48/-	95472-00

Sanctioned for Rs. 95472/-

(Rs Ninety five thousand four hundred Seventy two only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

45/289

Certified that this payment has been disbursed in my Presence.

Shulete Singh Rwl
Forest Guard
Beat Salon Beet

HSS

Harbans Singh
S/o Salon Singh
R/o Bhadsali
Una HP

95472-00

HSS9HS

Harbans Singh
Bhadsali
HS204

Late Salon Singh
Bhadsali
Una HP

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Shulete Singh
Beat Salon Be

267 29

Pandoga Bill
95472/-

Range Officer
Forest Range
Una H.P.-174303

-408-

149/U/9/16

Co

PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST

Daljinder Singh S/o Sh Hoshan Singh R/o Bhadsali Ph Haroli

Cons. on a/c of his bill for the following works in S/t Bhadsali

Area - 15 Hect. dt 4-7-16 as detailed

Particular of work done	No./Qty.	Rate	Amount
(i) Filling of pits - 1650 Nos Size (30cms)	1650 Nos	@ 25.43/-	41997-00
(ii) Planting of Pbags plants	1650 Nos	@ 29.1/-	48015-00

Sanctioned for Rs 90012/-

(Rs. Ninety thousand twelve only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

46/989

Certified that this payment has been disbursed in my Presence.

Shakti Singh
Forest Guard
Beat Salah Beat

Payment receive

Total Rs 90012-00

Plants = Khair = 1860 Shisam = 5370 Amla = 6250
Dareek = 1380 Sunnai = 250 Shimbal = 250 Jamun = 53
Neem = 50 Rikha = 50 Sukchen = 380 Bamboo 950
Bahera = 250 Mango = 10 Arjun = 10 Aonla = 2
Amar = 320 TOTAL = 16500 Nos

Daljinder Singh

Name Daljinder (Impl.) S/o Hoshan Singh
Village Bhadsali P.O. Bhadsali
Tehsil Haroli Distt Una HP

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Shakti Singh
M C Salah Beat

The cost incurred in measurement from the work done.
... checked with, or upon and satisfied with the quality and ... of the work done.
... progress of the work done.
The rates charged are according to the APO.
Voucher/Bill Cont according to the APO.
... entry made in the Measurement Book No. 261 Page No. 29
... the work has been verified by me.

Pandoga Beat

90012

Range Officer
Forest Range
Una H.P.-174303

638

-408-

15/07/9/016

D Kamlesh Kumari W/o Sh. Parkash Chand R/o Bhadsali Teh. Haroli Dist Una his bill for the following works in plantation case at Bhadsali Area - 15 Head dated 7.8.16 -

1 Carriage of Bags plants from Unloading Site to worksite by m/L @ Distance 3 km

1000 Bags @ 2.72 Rs/ Bags P. km = 8172/-
Plants Per 7

Sanctioned for Rs 8172/-
(Rs Eight thousand One hundred seventy two)
only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

47/289

Certified that this payment has been disbursed in my Presence.

Sukeli Singh
Forest Guard
Beat Salon Beat

8172/-

Payment receive

Kamlesh Kumari

Name Kamlesh Kumari W/o Sh. Parkash Chand
Village Bhadsali P.O. Bhadsali
Tehsil Bharoli Dist Una

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Sukeli Singh
11 C Salon Beat

261 30

Pandoga Block

8172/-

Range Officer
Forest Range
Una H.P.-174303

-400-

Bill

Voucher No. 151/U/9/16

Head of Service CO

DEPARTMENT UNA FOREST DIVISION UNA

Shri Parkash S/o Sh. Sarwan Singh R/o Bhadsali Th Haroli Distt Una. on a/c of this bill for the following work done at Bathnara Sub Bhadsali Area 15 Hect dated 7/9/16 as detailed

S.N.	Particular of work done	Rate	Amount
1	Carriage of Bags plastic from Unloading Site to roadside by M/L @ 2 Kms.	1 Qtl @ 272.47	8174-00

Sanctioned for Rs 8174/-

(Rs Eight Thousand one Hundred Seventy four) only.

D.F.O. Una

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

48/284

Certified that this payment has been disbursed in my Presence.

Shakti Singh
Forest Guard
Beat Salaf Bed

8174-00

Payment receive

ओम प्रकाश

Om Parkash S/o Sarwan Singh
Bhadsali P.O. Bhadsali
Haroli Una

Shakti Singh
S/o Sh. [illegible]

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Certified that I have personally checked the measurements recorded in M.B. No. 267 Page No. 30 on dated

Pandoga Block

8174-

Range Officer
Forest Range
Una H.P.-174303

640

-41 p c.

152/54 9/016

CO

DIVISION, UNA FOREST

Jagat Ram S/o Sh Tulsi Ram R/o Bhadsali-ka Hoodi Una

of his bill for the forest plantation area in B/L Bhadsali Area 15 Head during 7+8/16.

Particulars	No./Qty.	Rate	
1 Carriage of P.bags plants from Unloading Site to work site by M/Labour distance 2 Kms	8000 P.bags plants	272.47/- Per 1000	8174-00

Sanctioned for Rs 8174/-
(Rupees Eight thousand one Hundred seventy four only)

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Forest Guard
BC Saloh Beat

8174-00

Payment receive

Tajat Ram

Jagat Ram S/o Tulsi Ram Vill Bhadsali

Jagat Ram S/o Tulsi Ram
Bhadsali
Una

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Juleti Singh Gd
BC Saloh Beat

Pandoga Block

8174-

Range Officer
Forest Range
Una H.P.-174303

267 30,31

-4/12-

153/5/9/016

Of Service CD

PRADESH FOREST DIVISION

Kishori Lal S/o Sh. Khushi Ram R/o Bhadsali Tehsil Haroli Una on a/c of bill for the following works in Plantation area at Bhadsali Area-15 Hect during 15/16

S.No.	Particulars	Rs.	Ps.	Amount
1	Carriage of 1 bag/plant from unloading site to works site by o/l distance 2km	1000 @ 2.72/- per bags per km		8174/-

Sanctioned for Rs 8174/-
(Rs Eight thousand one hundred seventy four only.)

D.F.O. UNA

50/289

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Salohi Beat

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

8174/-

Payment received

किशोरी लाल

Kishori Lal
Bhadsali
Ushpur

Khushi Ram
Bhadsali
Una

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Shakti Singh
RC Salohi Beat

267 31

Pandoga Beat

8174/-

Range Officer
Forest Range
Una H.P.-174303

642

-413-

154/09/9/016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Rajesh Kumar S/o Sh. Dharam Pal R/o Bhalsali Tehsil Haroli

Distt. Una on a/c of his bill for the following works in Bhalsali area

S/L Bhalsali dated 7/8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of P.bags plants from unloading site to worksite by m/c distance 3km.	12000 P.bags plants	272.47/ P.kon. Per % —	98089.-
			or say =	98089.-

Sanctioned for Rs 98089/-

(Rs. Rupees eight thousand eighty nine only.)

D.F.O UNA

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

51
289

Certified that this payment has been disbursed in my Presence.

Shukdev Singh
Forest Guard
Beat Salooh Head

Payment received 21/8

MATERIAL USED

(Signature of Claimant)

Name Rajesh Kumar S/o Sh. Dharam Pal

Village Bhalsali P.O. Bhalsali

Tehsil Haroli Distt Una

Certified that -

1. The work has actually been done and checked on spot from time to time during period of [illegible] of work and found satisfactory according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Shukdev Singh
I/C Salooh Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 261 Page No. 31 on dated _____
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to D.F.O. Una for favour of sanction Rs. 98089/-

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

-41B- 155/5/9/16

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE
Bill of Parkash Kumar S/o Sh Ram Chand R/o Bhadsali Teh Gagret
Distt. Una on a/c of his bill for the plantation/Maintenance
of Bhadsali Area - 15 Head during 7, 8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of Bags plantation Unloading site to worksite by m/c distance 8km	500 Nos	@ 272.47 P. Kon Per T.	4086-00
	4086/- Sanctioned for Rs (Rs Four Thousand Eighty Six Only) D.F.O. UNA			
	52/289 Certified that this payment has been disbursed in my Presence. Shulete Singh Rad Forest Guard Beat Salohi Rad			
	Certified that this payment has been disbursed in my Presence. Block Officer Pandoga			
			or say =	4086-00

MATERIAL USED

Receive 1st Payment
4036 Rs

Parkash Kumar Parkash Kumar
(Signature of Claimant)

Name Parkash s/o Sh. Ram chand
Village Bhadsali P.O. Bhadsali
Tehsil Gagret Distt Una

Certified that :-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory according to terms.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shulete Singh Rad FG
I/C Salohi Rad

Certified that :-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 32 on dates _____
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga

Verified and submitted to D.F.O. Una for favour of sanction Rs. 4086-

Certified that this payment has been disbursed in my Presence.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

644

-415-

BILL

Head of Service _____ Cr.Vr. No. 156/0/9/016 of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Avtar Singh S/o Sh. Sikander Singh. R/O Saloh S Tehsil Isphur Una. on a/c of Carriage of P. bags Plants for following works plantation area in S.L. Bhaelsali 15 hect. during the M/o 7/2016 as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of P. bags Plants from Ghandaneal Nrsy. to S.L. Bhaelsali o/Dist. 22 km. T. Trolly No. HP-20B-5084	7 Trips	@ 1800 Per Trip.	12600-00
	2.	Carriage of P. bags plants from Tyuser Nrsy (to Bangana Range) to S.L. Bhaelsali o/Dist. 42 km. Through T. Trolly No. HP-20B-5084.	13 Trips	@ 2300 per Trip	29900-00
					42500-00

Payment receive

53/289

Sanctioned for Rs. 42500/-
(Rs. Forty Two thousand five hundred only)

D.F.O. UNA

Certified that the payment has been disbursed vide cheque No.....dated....

Range Forest Officer
Una

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Sheikh Singh
Forest Guard
Beat Saloh Beat

(Signature of Claimant)

Name Avtar Singh s/o Sh. Sikander Singh.
Village Saloh P.O. Saloh
S. Tehsil Isphur Distt Una.

Certified that:

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Sheikh Singh
FG
I/C Saloh Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 32 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga Block

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 42500-

Range Officer
Forest Range
Una H.P.-174303

-416- 157/U/9/2016

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Vinod Kumar S/o Sh. Jagat Ram R/o Bhadsali, Teh Gagret Distt. Una on a/c of Bill for the following works in Mathon Ki Bhadsali Area-15 Hect. during 7+8/16 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Beech cutting of Lantana with spraying 80 %	1.70 ha Hard	14/07/16 Per Hard	9875/-

Sanctioned for Rs 9875/-
(Rs Nine thousand eight hundred seventy five only.)

43/289

D.F.O. UNA

Certified that this payment has been disbursed in my Presence.

Shakti Singh
Forest Guard
Beat Salon

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Say = 9875/-

MATERIAL USED

Received Payment 9875 Rs
Vinod Kumar

Vinod Kumar
(Signature of Claimant)

Name Vinod Kumar S/o Sh. Jagat Ram
Village Bhadsali P.O. Bhadsali
Tehsil Gagret Distt Una

Certified that :-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory / according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Shakti Singh 3/8 FG
I/C Salon Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 28, 29 on dated _____
6. The work has been done and the amount of bill has been verified by me.

DR
I/C Pandoga & Doala

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9875/-

Certified that this payment has been disbursed by me.

Range Forest Officer
Una (H.P.)

Range Officer
Forest Range
Una H.P.-174303

646

-4/7-

158/U/9/16

Service _____ Cr.Vr. No. _____ of _____

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Kot Sh. Japan Singh S/o Sh. Karam Singh o/o VPO Badhera Tehsil Haroli Distt Una H.P. on a/c of his bill for following work in Sh Bhadsali area 15 Ha. during the m/o 7,8/2016. as detailed under:-

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Sharpening of Tool required in plantation area Sh Bhadsali area 15 Ha. i.e. Pick axe, Jumper, Faruna etc Jumper Sanctioned for Rs 200/- (Rs..... Two Hundred only. .... D.F.O. UNA 54/289 Certified that this payment has been disbursed in my Presence. Shakti Singh Forest Guard Beat Salon Received Payment 200 Rs जपान सिंह	13 Nos	L/S 200/-	200-00 200-00 or say = 200-00

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

MATERIAL USED

जपान सिंह

(Signature of Claimant)
Name Japan Singh s/o Sh. Karam Singh
Village ors P.O. Badhera
Tehsil Haroli Distt Una H.P.

Certified that this payment has been disbursed by me

Certified that:-
1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done cu measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Range Forest Officer
Una (H.P)

Shakti Singh
I/C Salon Beat

Certified that:-
1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 32 on dated _____
6. The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs 200/-

Range Forest Officer
Una, Distt. Una (H.P.)

BILL

Head of Service _____ **Cr.Vr. No.** 1/U **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Dilbag Singh S/o Sh. Partap singh R/O village Baliwal Tehsil Haroli Distt. Una. on a/c of this bill for following works done by him in Plantation area i.t. Badhera 5.03 hac. C.A. Plantation in Badhera beat during as detailed under. 03/09/2016.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1.	Digging of pits 30x30x45 cmm.	116 Nos	@1209/- Per %	1402.00
	2.	Fixing of RCC. Pole in c.c.	116 Nos	@908.88/- Per %	1054.00
	3.	Fixing of B.wire	608 Rmt	@ 6.35/- Per Rmt	3860.00
				or say =	6316.-

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

105
309

Received payment vide cheque No-016181 dt 8-3-2017

Sanctioned for Rs. 6316/-
(Rs. Six Thousand three Hundred Sixteen only.)

D.F.O. UNA

Certified that the payment has been disbursed vide cheque No 016181 dated 8/3/17

Range Forest Officer
Una

L.T.I.

(Signature of Claimant)

Name Dilbag Singh s/o Sh. Partap Singh
Village Rangiana P.O. Baliwal
Tehsil Haroli Distt Una H.P.

MATERIAL USED

B.wire = 1 rolls
cement = 13 bags
Sand = 2.28 cum
Agr = 4.56 cum

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Usha Devi Forest Guard
I/c Badhera Beat
Mob. No. 97369-01583

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 74 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C B.O. Pandoga

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6316/-

Range Officer
Una Forest Range

648

BILL

Head of Service _____ **Cr.Vr. No.** 210 **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Vijay Singh S/o Sh. Tarsem Singh R/o Vill Baliwal Teh-Haroli Distt. Una. on a/c of his bill for following works in plantation area of Beat-Badhera 5.03 hac under C.A Planting (News) of Beat Badhera Beat of Pandoga block during 08/09/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Fixing of B. wire 1200 Rmt	1200 Rmt.	@ 6.35/- Per Rmt	7620-00
			or say =	7620-00

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

106/305

Received Payment vide Cheque No. 016182 dt 8-3-17

Certified for Rs. 7620/-

(Seven thousand six hundred twenty) only.

D.F.O Una

MATERIAL USED

B.Wire = 1.95 Qtl.

Certified that the payment has been disbursed vide cheque No. 016182 dated 8/3/17

विजय सिंह

(Signature of Claimant)

Range Forest Officer
Una

Name Vijay Singh s/o Sh. Tarsem Singh
Village ---- P.O. Baliwal
Tehsil Haroli Distt Una.

Usha Devi Forest Guard
I/c. Badhera Bpgt.
Mob. No. 01583

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 257 Page No. 74 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C B.O. Pandoga

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 7620/-

Range Officer
Forest Range
Una H.P.-174303

BILL

Head of Service _____ **Cr.Vr. No.** 3/11 **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Ranjit Singh S/o Sh. Sadhu Ram R/o VPO. Baleinead Teh. Haroli Distt. Una. on a/c of his bill for following works in S.L. Badhera Nieu C/A Plantation 5.03 Hac of Badhera beat during 08/09/2016 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of R.C.C. F/Post by manual Labour O/D 2 kms.	120 Nos or say 9.6 tonne	@ 427.48 Per km/ Per tonne	8207-00
2.	Fixing of B.wire with straching	2888 Rmt.	@ 0.35/ Per Rmt.	1778-00
				9982-00
			or say =	

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

Received Payment vide Cheque No 016183 dt 8-3-2017

20/-

107/38

Sanctioned for Rs 9982/-
(Rs Nine Thousand Nine Hundred Eighty Two-
only.

D.F.O. UNA

MATERIAL USED

B.wire = 0.05 qtl.

Certified that the payment has been disbursed vide cheque No 016183 dated 8-3-2017

20/- Rs

RO
Range Forest Officer
Una

(Signature of Claimant)
Name Ranjit Singh s/o Sh. Sadhu Ram
Village Baleinead P.O. Baleinead
Tehsil Haroli Distt Una.

Usha Devi Forest Guard
I/c Badhera FG Beat
Mob. No. 97369-01583

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that:-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 75 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C B.O. Pandoga

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9982/-

RO
Range Officer
Forest Range
Una H.P.-174303

650

-421-

BILL

Head of Service _____ Cr.Vr. No. 4/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Satish kumar S/o Sh. Japan Singh R/o VPO Badhera Teh. Haroli, Distt. Una. on a/c of his bill for following works done in Plantation area S.L. Badhera 5.03 hac C.A new Plantation of Badhera beat during as detailed under. 08/09/2016.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Carriage of RCC P/Post Through J. Trolly No. A/F	2 Trip.	@2500/each trip.	5000-00
			or say =	5000-00

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

108/309

Sanctioned for Rs. 5000/-
(Rs. Five thousand only)

D.F.O. Una

Certified that the payment has been disbursed vide cheque No. 016184 dated 8-3-2017

Received payment vide cheque No. 016184 dt 8-3-2017

Range Forest Officer
Una

MATERIAL USED

सतीश कुमार

(Signature of Claimant)

Name Satish kumar s/o Sh. Japan Singh
Village anel P.O. Badhera
Tehsil Haroli Distt Una.

Usha Devi Forest Guard
I/c. Badhera FG Beat
Mob. No. 97369-01583

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 75 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C S.O. Pandoga

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 5000

Range Officer
Forest Range
RO Una H.P.-174303

-422-

651

Head of Service _____ Cr.Vr. No. 510 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Vijay Kumar S/o Harmesh Lal R/o Jeijon Teh. Garhshankar

Distt. Hoshiarpur on a/c of Bus bill for fencing work in (R.F) S.L. Tibbi during

Q.M.o 9/2-16 as under. as detailed und

S.L. Tibbi S.01 Haet.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1)	Bush cutting of Lantana etc clearance for fencing work. (Clearance of Site)	258 Hld	11.10 Per Hld	2863-80
2)	Preparation / digging of Hole for Fixing of Cement Concrete Poles Size (0.30 X 0.30 X 0.45) Large C.C. Poles = 89 Nos Small C.C. Poles = 238 Nos 327 No	327 Nos	12.09 Per %	3953-43
3)	Fixing of Cement Concrete Poles in 1:4:8 Ratio i/c Strutting No L W H Qty 327 = (0.30 X 0.30 X 0.45) = 13.24 m3 Deduction for C.C. Pole 327 = (0.125 X 0.125 X 0.45) = 2.29 m3 Net Qty 10.95 m3 (Received Payment Rs. 9779 vide cheque No. 016194 dt 8/3/2017	327 Nos	9.08.85 Per	2971-93
				9789-16
			or say =	9779-00

Sanctioned for Rs. 9779-00

(Rs. Nine thousand Seven hundred and Seventy nine) only.

D.F.O Una

MATERIAL USED

1) Cement = 37 Bags
2) S/dust = 18 cft
3) Aggregate = 360 cft
4) Small C.C. Poles = 238 Nos + 2 Nos Pole Broken p used for support of Corner fencing Pole. = 240 Nos.
5) Large C.C. Poles = 89 Nos + 1 No Pole Broken which is used for Support of Corner fencing = 90 Nos.

(Signature of Claimant)

Name Vijay Kumar s/o Sh. Harmesh Lal

Village Jeijon P.O. Jeijon

Tehsil Garhshankar Distt Hoshiarpur

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done to measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal Sd/- FG
I/C Palampur

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / lowest market rate.
4 Work has been done according to the APO
5 Work has been measured on spot and entered in MB No. 260 Page No. 83 on dated _____
6 The work has been done and the amount of bill has been verified by me.

I/C Bolcyrgal DI

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9779/-

Certified that the payment has been disbursed vide cheque No. 016194 dated 8/3/17

Range Forest Officer
Una

Certified that payment has been made in my presence.

Ramlal Sd/- Guard

Range Officer
Forest Range
Una H.P.-174303

652

-423-

BILL

Head of Service _____ Cr.Vr. No. 6/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Karan Kumar S/o Harmesh Lal R/o Jaijan Teh Gagret Distt. Hoshiarpur on a/c of Bis bise fos fencing work in (R.F.) S.L. Tibbi during M/o 9/2016 as under/as detailed unc

S.L. Tibbi S.O. Halt.

S.N.	Particular of work done	No./Qty.	Rate	Amount
	Page 43 XXI/5(ix)			
1)	Fixing of B/wire in C.C. Poles			
	Small C.C. Poles			
	No Distance Stand Qty			
	118 Nos = 3.00 mts X 4 = 1416 Rmt	1416 Rmt	6.35 Per Rmt	8991-60
	Certified that the payment has been disbursed vide cheque No.....dated.....8/3/17 016195 RK Range Forest Officer Una			
	2/41			
	Sanctioned for Rs. 8992-00 (Rs. Eight thousand nine Hundred and ninety two) only. D.F.O. UNA	(Recived Rayment Rs. 8992 vide cheque No. 016195 dt. 8/3/2017 Karan Kumar		
	Ref. MF 7 fs 9/16		or say =	8992-00

MATERIAL USED

1) B/wire = 2.02 Qtls

Karan Kumar
(Signature of Claimant)

Name Karan Kumar s/o Sh. Harmesh Lal
Village Jaijan P.O. Jaijan
Tehsil Gagret Distt Hoshiarpur

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Ramlal Sd/ FG
I/C Pollan Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates / lowest market rate.
4 Work has been done according to the APO
5 Work has been measured on spot and entered in MB No. 260 Page No. 84 on dated _____
6 The work has been done and the amount of bill has been verified by me.

RO Bhargat DF
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8992/-

Certified that this payment has been disbursed in my Presence.
Ramlal Sd.
Forest Guard
Beat Pollan

Certified that this payment has been disbursed in my Presence.

RK
Range Officer
Forest Range
Una H.P.-174303

H.L.L

Head of Service _____ Cr.Vr. No. 710 of 3/20/17

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Som Nath S/o Veetna Ram R/o Janani Teh Haroli

Distt. Una (HP) on a/c of Bio bile for Fencing Work in (R.F.) S.L. Tibbi during

M/o 9/2016 as under:-

S.L. Tibbi S.O. Hqrs.

Sr.	Particular of work done	No./Qty.	Rate	Amount
1)	Fixing of B/wire in C.C. Poles			
	Small C.C. Poles			
	No Distance Stand Qty			
	120 = 3.00 mtrs x 4 = 1440 Rmt	1440 Rmt	C.35 Per Rmt	9144-00
	(Recived Payment Rs. 9144 vide cheque No. 016196 dt. 8/3/2017 L.T.I. Som Nath			
	Sanctioned for Rs. 9144-00 (Rs. Nine thousand one hundred and forty Paise) only. D.F.O.			
	Ref. MB-3 for 9/16			
			or say =	9144-00

MATERIAL USED

1) B/wire - 2.05 Qtls

Certified that the payment has been disbursed vide cheque No. 016196 dated 8.3.17

Range Forest Officer
Una

L.T.I. Som Nath

(Signature of Claimant)

Name Som Nath s/o Sh. Bahlam Ram

Village Janani P.O. Pollan

Tensil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal Sgl FG i/c Pollan Beat

Certified that:-

1. The cost incurred measurement with the work done
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work nas been measured on spot and entered in MB No. 260- Page No. 084 on dated _____
6. The work has been done and the amount of bill has been verified by me.

BCO Dunghad DH i/c

Verified and submitted to D.F.O. Una for favour of sanction Rs. 9144/-

Certified that this payment has been disbursed in my Presence.

Ramlal Sgl
Forest Guard
Beat Pollan

Certified that this payment has been disbursed in my Presence.

Beat Officer

Range Officer
Forest Range
Una H.P.-174303

654

-425-

Head of Service _____ Cr.Vr. No. 8/10 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANG

Bill of Paramjinder Singh S/o Avtar Singh R/o Tibbi Teh Haroli

Distt. Una (HP) on a/c of Bill for fencing work in (R.F) C.I. Tibbi during

M/o 9/2016 as detailed u

S.I. Tibbi S.O/ Haet.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Fencing + B/wire in C.C. Poles Large C.C. Poles No Distance stand 89 X 3.00 mtrs X 5 = 1335 Rmt	1335 Rmt	6.35 Per Rmt	8477-25
			or say =	8477-00

S.R. page 42 XX)/5(IX)

4/41

Received Payment Rs. 8477 vide cheque No. 016197 dt. 8/8/2017

Sanctioned for Rs 8477-00

(Rs. Eight thousand four hundred and seventy seven) only.

D.F.O. UNA

Ref. MF3 for 9/16

MATERIAL USED

1) B/wire = 1@Rp 93kg

Certified that the payment has been disbursed vide cheque No. 016197 dated 8/8/17

Range Forest Officer
Una

(Signature of Claimant)

Name Paramjinder Singh s/o Sh. Avtar Singh.
Village Tibbi P.O. Pollan
Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal Sd/-
I/C Pollan Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates / lowest market rate.
4. Work has been done according to the APO
5. Work has been measured on spot and entered in MB No. 260 Page No. 084 on dated _____
6. The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 8477

Range Officer
Forest Range
Una H.P.-174303

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Pollan

Certified that this payment has been disbursed in my Presence.

-426-

BILL

Head of Service _____ **Cr.Vr. No.** 9/U **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Brij Pal S/o Sh. Dayal Singh R/o Dharamplu Teh. Haroli Distt Una

Distt. Una on a/c of Rs bill for carriage of Small C.C. Pole from Beehive Nursery to Road Side Tibbian Plantation during the month 09/2016 as detailed under.

S.L. Tibbian 5.01 Acre

S.N.	Particular of work done	No./Qty.	Rate	Amount
(1)	Carriage of Small Cement Concrete Pole From Beehive Nursery to Road Side Tibbian Plantation including Loading and Unloading.	240 No 3=Trip	2200-00 Per Trip	6600-00
			or say =	6600-00

Sanctioned for Rs. 6600-00

(Rs. Six thousand Six Hundred only.)

D.F.O. UNA

(Received payment Rs. 6600/- vide cheque No 016198 dt. 8/3/2017

Brij Pal

5/4

Certified that

The C.C. Poles has been Carried at lowest Quotation rate

Block Forest Officer
Forest Block Kungrat

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that the payment has been disbursed vide cheque No. 016198 dated 8/3/17

Range Forest Officer
Una

Brij Pal
(Signature of Claimant)

Name Brij Pal s/o Sh. Dayal Singh

Village Dharamplu P.O. Dharamplu

Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramlal Sy/FG
I/C Palian Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 085 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Certified that the payment has been disbursed in my Presence.

Ramlal Sy/
Forest Guard

Range Officer Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6600-00

Forest Range
Una H.P.-174303

656

-427-

BILL

Head of Service _____ Cr.Vr. No. 10/11 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rakesh Kumar S/o Sh. Jagat Ram R/o V.P.O. Polran Teh. Haroli Distt. Distt. Una on a/c of this bill for Carriage of Large cement concrete Pall from Satthar to Road Side Tibbian including Loading & Unloading as under as detailed under. during the month - 09/2016

S.N.	Particular of work done	No./Qty.	Rate	Amount
(1)	Carriage of large cement Concrete Pall from Satthar to Tibbian Road Side including Loading and Unloading	120 No Two Trip	3000/= Per Trip	6000-00
			or say =	6000-00

6/41

Sanctioned for Rs. 6000-00
(Rs. Six thousand only)

D.F.O. Una

Received Payment Rs. 6000/- vide cheque No. 016199 dt. 8/3/2017.

Rakesh Kumar

Certified that
The C.C. Polen has been carried at lowest quotation rate.

Block Forest Officer
Forest Block Kungrat

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Kungrat

Certified that the payment has been disbursed vide cheque No. 016199 dated 8/3/17

Range Forest Officer
Una

Rakesh Kumar
(Signature of Claimant)

Name Rakesh Kumar S/o Sh. Jagat Ram
Village Polran P.O. Polran
Tehsil Haroli Distt Una (HP)

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Ramkal FG
I/C Polran Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 260 Page No. 85 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

Bro [illegible] DR
I/C

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Polran

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6000-00

Range Officer
Forest Range
Una H.P.-174303

S.L. Tibbian 5-01 Haet (R-F)

657

-428-

BILL

Head of Service _____ **Cr.Vr. No.** 11/17 **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of M/s Lakhwinder Stone Crusher R/O Kungrat Tehsil Haroli

Distt. Una (HP) on a/c of Bill bill for cost of material purchased acquired for use in ~~the~~ fencing works S.L. Tibbian (R-F) during m/o 9/2016 as under as detailed under.

Page/Item No.		mount

CST No UNA/CST/5710 Dt. 05-12-08 **FORM VAT XVIII** Mob.: 098161-71614, 094640-58506

VAT No UNAA/AT/6001

TIN : 02080200158 See Rule 52 (3) of the H.P. Value Added Tax 2005

TAX INVOICE

M/s Lakhwinder Singh

(Stone Crusher & Screening Plant Unit–2)

Vill. Kungrat (Mahal-Thara Heeran), Tehsil Haroli, Distt. Una (H.P.)

No. 42862 Time :..... Dated 29/9/16

M/s D.F.O

U.No.

Vehicle No. A/C CST No (Buyer).....

Qty.	PARTICULARS	RATE	Amount RS.	P.
180	GT Sindh	20	3600	
360	GT Jaggery 20+6	26	9360	
	Total		12960	
	VAT@.....5..%		648	
	CST@.....%		—	
	G.Total		13608	

Sanctioned for Rs 13608/-

(Rs. Thirteen thousand Six hundred and Eight) only.

Received Payment Rs. 13608/- vide Cheque No. 616200 dt 8/3/2017

Auth. Signatory

AUTHORISE TO COLLECT COOR VIDE NOTIFICATION NO-EXN-F(1C 3/2003-II DATED 21-06-20

D.F.O. UNA

MATERIAL US

Certified that

The material Rs been purchased (F.o.R) at forest Quotation rate

Block Forest Officer
Forest Block Kungrat

F. or R.

Ramfal Sd. C Pollan Beat

E. & O. E.

Interest @ 18% will be charged extra, if payment not made in 15 days.

Subject to Una Jurisdiction

For M/s Lakhwinder Singh

Signature

Anand Offset Printers Tahliwal # 9816657701

Certified that:-
1 The work has actu
2 The work done co
3 The work done an
4 There is no duplic

Certified that :-
1 The cost incurred
2 I have checked th work in progress
3 The rates chargec
4 Work has been dc
5 Work has been m
6 The work has bee

Ramfal Sd. C Pollan Beat

20 bungat DR

n Rs. 13608/-

Certified that this payment has been disbursed in my Presence.

Ramfal Sd.
Forest Guard
Beat Pollan

Certified that the payment has been disbursed vide cheque No. 616200 dated 8.3.17

Range Forest Officer
Una

Certified that this payment has been disbursed in my Presence.

Range Officer
Una Forest Range, Una.
Una H.P.-174303

658

-429-

BILL

Kind of Service _____ Cr.Vr. No. 16/11 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh Rajesh Kumar S/o Sh Jagan Nath R/o Jhamber Teh. Una

Distt. Una on a/c of his bill for Carriage of yellowing Material for use in R.F. Laam Plant in Talicia Beat Una Block Una Range during No 11/10-16 as detailed under.

By Tractor No - HP20A 9117 RF Laam Plant CA

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Carriage of Cemehent Fence Post 110 Nos. From Satother to R.F. Laam (Including Loading + Unloading)	2 Trip	@ 45 1600/Trip	3200-00
2	Carriage of Cement 13 Bags from UNA to R.F. Laam (Including Loading + Unloading)	1 Trip	@ 45 1600/ Trip	1600-00
3	Carriage of B. Wire 5 Bundle = 2.50 Qtl From Ghandaoal Nry to Laam By Tractor No - HP20A/9117	1 Trip	@ 45 1600/Trip	1600-00
	or Say - 6400/-			6400-00
			or say =	6400/-

99/309

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

Sanctioned for Rs 6400/-
(Rs Six Thousand Four Hundred only)
only.

D.F.O. UNA

Certified that this payment has been disbursed in my Presence

Forest Guard
Beat Takka

MATERIAL USED

Received Payment through Cheque No 016191 Dtd-8-3-17

Certified that the payment has been disbursed vide cheque No 016191 dated 8-3-017

Range Forest Officer
Una

Rajesh Kumar
(Signature of Claimant)

Name Rajesh Kumar s/o Sh. Jagan Nath
Village Jhamber P.O. Jhamber
Tehsil UNA Distt Una (H.P.)

Certi
1 T ...y been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 T ...easurement with the cost incurred.
3 T ...mount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

I/C Deepak FG Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 263 Page No. 60+61 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 6400/-

Range Officer
Forest Range
Una H.P. 174303

Head of Service _____ Cr.Vr. No. 18/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Ashok Kumar S/o Shri Bahal Singh R/o Chattara Tehsil Una Distt. Una H.P. on a/c of this bill for following works has been done RF Behdala 4.66 Hect during the 7/8 9/16 as detailed under.

RF Chelhyal (Behdala) 4.66 Hect.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1.		Carriage of 60 Nos F/Posts (cemented) on 1 trip from Badehra Nry to RF Behdala By T. No HP72 7228 S/c loading + Unloading	1 Trip	@ 2000/-	= 2000-00
2.	105/309	carriage of 60 Nos F/Posts (cemented) on 1 trip from Batother to RF Behdala By T. No HP72 7228 S/c loading + Unloading.	1 Trip	@ 2200/-	= 2200-00
3.		Carriage of 12 Bags cement from Una to RF Behdala By T. No HP72 7228 S/c loading + Unloading	1 Trip	@ 1300/-	= 1300-00
		Carriage of B. wire from Ghandual Depott to RF Behdala By T.T No HP72 7228 S/c loading + Unloading	1 Trip	@ 1500/-	= 1500-00
				Total =	7000=00
				or say =	

Received payment Rs 7000/- vide cheque No 016186

Ashok Kumar

7000/-

MATERIAL USED

Sanctioned for Rs .....
(Rs Seven Thousand Only)

Certified that this payment has been disbursed in my Presence. vide C/No 016186

Forest Guard
Beat Bangar

D.F.O. UNA

Ashok Kumar
(Signature of Claimant)

Name Ashok Kumar s/o Sh. Bahal Singh
Village Chattara P.O. Chattara
Tehsil Una Distt Una (H.P.)

Certified that:-
1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that this payment has been disbursed in my Presence

Block Officer
Santoshgarh

FG
I/C Behdala beat

Certified that:-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 262 Page No. 65-66
6 The work has been done and the amount of bill has been verified by me.

DR
I/C BO Santoshgarh

Certified that the payment has been disbursed vide cheque No 016186 dated 8.9.17

Range Forest Officer
Una

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 7000/-

Range Forest Officer
Una, Distt. Una (H.P.)

660

By ammount paid to Sharma Transport on a/c of his bill for supply of Sand for preparation of C.A. Fence Posts during M/O 7, 8, 9 – 2016. as under

M.B No – 263
Page No – 76
CR.VR No – 14/U M/O 3/2017

M B No 263
Page No.

Cash/ Credit Memo
– 431 –

Ph. 01976 - 233415
Mob. 98050-33415
98164-16035

Sharma Transport

Sand, Bajra, Bajri, All Construction Items
Shuttering Water Tank.
Dhussara, Teh. Amb, Distt. Una (H.P.)
Distt. Una (H.P.)

Sr. No..... 874 Date..25-10-2016.

Name..... ROUNA

Qnty.	Particulars	Rate	Amount Rs.	P.
1	14 ओटा रेत	2000	28000	–
2	14 ओटा बजरी	2000	28000	–
		Total	56000	

Verified and submitted to D.F.O Una for favour of sanction please. Amount sum of Rs. 56000/-
R.O. Una.

Sanction[illegible] Rs. 56000/-
Rs. Fifty Six Thousand only

D.F.O. UNA

Rupees or
FIFTY/ Six Thous
Only

Certified that the payment has been disbursed vide cheque No. 166493 dated 8/3/2017.

Range Forest Officer
Una & O.E.

Signature

Certified that this payment has been disbursed by Presence.

Block Officer
Pandoga

By ammount paid to Naman enterprises on ac of his bill for providing binding wire for preparation / fb C.A. fence posts during m/o 9/2016 details as under M.B. No 263 Page No - 76 CR.VR. No-20/U M/O 3/2017

Tin No: 020800301466 MBNo 263. Page 76

Form VAT-XIX -432- Mob. 98050-33415 98163-16035

TAX INVOICE

[See rule 53(3) of the H.P. Value Added Tax Rules 2005]

Cash/Credit

NAMAN ENTERPRISES

ACC AUTH. DEALER

DEALS IN :- SARIA HARDWARE CENTERY

VPO. DHUSARA Distt. Una (H.P.)

Sr. No. 380 Dated 20-9-2016.

M/s ROUNA.

TIN /G.R. No.....

Sr. No.	Description of Goods	Qty.	Rate	Price of goods without VAT	Vat Rate%	Amount of Vat in Rs.
I	Wire	200	60/-			12000
	Total VAT Charged					
	Total Amount Charged					12000

Certified that the payment has been disbursed vide cheque No. 216192 dated 13/10/16.

RO

Range Forest Officer Una

Verified and submitted to D.F.O Una for favour of sanction please Amount sum of Rs. 12000/-

RO. Una.

Sanctioned for Rs. 12000/- (Rs. Twelve Thousand only)

D.F.O. UNA

E. & O. E

Signature

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

662

Bill of amt ~~Aman enterprises~~ Paid to Naman enterprises V.P.O. Dhusara on a/c of his bill for supply of Saria for ~~the~~ preparation of fence posts during M/O 7,8,9 – 2016. as under. M.B No 263 Page No 77.

Tin No. 02080030146 MB No 263 | Form VAT-XIX – 433 | Mob 98050-33415, 98163-16035

TAX INVOICE

[See rule 53(3) of the H.P. Value Added Tax Rules 2005]

Page No | Cash/Credit | CR V.R No – 21/U M/O 3/2017

NAMAN ENTERPRISES

ACC AUTH. DEALER

DEALS IN :- SARIA HARDWARE CENTERY

VPO. DHUSARA Distt. Una (H.P.)

Sr. No. 379 Dated 23-9-2016

M/s R O UNA.

TIN /G.R. No.....

Sr. No.	Description of Goods	Qty.	Rate	Price of goods without VAT	Vat Rate%	Amount of Vat in Rs.
I	Saran Saria	39/20	37/=			145040

Received One Lac Forty Five thousand Forty only 145040

Verified and submitted to D.F.O Una for favour of sanction please Amount sum of Rs. 145040/-

Sanctioned for Rs 145040/-
(Rs. One lakh forty five thousand forty only)

Certified that the payment has been duly made vide cheque No. 161197 8-3-17.

D.F.O. UNA

Total VAT Charged	
Total Amount Charged	145040

Range Officer Una

E. & O. E

Signature

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

93

Head of Service _____ Cr.Vr. No. 99/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Shri Birbal Sharma S/o Shri Om Parkash R/o Dehlan Tehsil & Una Distt. Una H.P on a/c of this bill for following material for use in RF Behdala beat during the mth 1/16 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1.	I 1 27	Supply of sand g/c Carriage loading + Unloading Sanctioned for Rs. 1500/- (Rs- One thousand five hundred) only DFO Una	1.889 m^3	@ 1500/m^3	= 1500-00 Received Rs. 1500/- Birbal Sharma
				or say =	1500/-

Certified that this payment has been disbursed in my Presence

Forest Guard
Beat Bangarh

MATERIAL USED

Certified that this payment has been disbursed in my Presence

Block Officer
Santoshgarh

Birbal Sharma.
(Signature of Claimant)

Name Birbal Sharma S/o Sh. Om Parkash
Village Dehlan P.O. Dehlan
Tehsil Una Distt Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Behdala beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 262 Page No. 77.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C BO Sangrah

Verified and submitted to D.F.O. Una for favour of sanction Rs. 1500/-

that the sum of Rs. 1500/-
has been disbursed by me.

RO
Range Forest Officer
Una, Distt. Una (H.P.)

664

-435-

Head of Service _____ Cr.Vr. No. 90/U of 3/2017

H.P. FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Dalginder Singh S/o Sh. Harbans Singh VPO Bhadsali T.Teh. Jaspur Distt. Una H.P. on a/c of his bill for following work for required by fencing of Sh Badhera 5.03 Ha Reserve Jungle planted at Badhera Beat during 2016 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1		Sand (FOR) Supply upto road side area of Sh Badhera 5.03 Ha.	1.943 M³ CUM	500/- per m³	970-50
2					
		Sanctioned for Rs 971/- (Rs Nine hundred & seventy one) only Dy DFO Una Certified that this payment has been disbursed in my Presence. Forest Guard Beat Badehra		Certified that this payment has been disbursed in my Presence. Block Officer Pandoga	
					970-50
				or say =	971-00

12/2?

MATERIAL USED

Certified that the sum of Rs. 971/- received Rs. 971/- Dalginder Singh has been disbursed by me.

RO
DFO Una

Dalginder Singh
(Signature of Claimant)

Name Dalginder Singh s/o Sh. Harbans Singh
Village and P.O. Bhadsali
S.Tehsil Jaspur Distt Una H.P.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Usha Devi Forest Guard
I/c.....Beat
Mob. No. 97369-01583

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 108,109
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 971/-

Ranger Officer
Forest Range
Una H.P.-174303
RO.....

-436-

Head of Service _____ Cr.Vr. No. 91/17 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Mushtak Mohd S/o Kasamdin R/o Iqbalpur

Distt. Una on a/c of Nil bill for supply of Sand required in fencing of SI Jaspur 12 No. 2016-17 Reserve Jungle Mandhiana during 2/2017 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1		Supply of Sand (FOR)	5.108 Com	500/- per m^3	2554-00
		Sanctioned for Rs-2554 (Rs- Two thousand five hundred & fifty four) DFO Una			
		Certified that this payment has been duly Presented. Forest Officer Pandoga			
		Received Rs 2554- 3/2/2017			
				or say =	2554-00

MATERIAL USED

Certified that the sum of Rs. 2554-
has been disbursed by me.

Received Rs 2554- 3/2/2017

(Signature of Claimant)

Name Mushtak Mohd s/o Sh. Kasamdin
Village Iqbalpur P.O. _____
Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 108.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 2554-

Range Officer
Forest Range
RO
Una H.P.-174303

666

-437-

Head of Service _____ Cr.Vr. No. 92/U of 31/2/17

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of M/s. H.S.D. Stone Crusher V.P.O Chururu Tehsil Amb

Distt. Una (H.P.) on a/c of this bill for the Supply of aggregate for use in RCC fencing R.F Behdala during m/o to 11/2016 as detailed

M.B No 262 Page No 77

VAT INVOICE / RETAIL INVOICE
Cash/Credit Memo

TIN No. 02030300871

98166-47797
98161-33398
98160-52084

Cr. Vr. No - 93/U 31/2/17

M/S. H.S.D. STONE CRUSHER

V.P.O. CHURURU, Teh. Amb - Distt. Una (H.P.)

No. 4277 Date 13-12-2016

M/s Range Officer Una
Distt Una (H.P.)

TIN No.

Sr. No.	PARTICULARS	Qnty.	RATE	AMOUNT Rs.	P.
1	Gobind Ram	133 CFT	12/-	1596	00
	Sanctioned for Rs-1730/- (Rs. One thousand Seven hundred & thirty)				
	(Rs 1730/- Only) Range Officer Una				
	Seventeen hundred Thirty only				
	Total			1896	00
	S/Vat			80	00
	CGRC			54	00
	G. Total			1730	

Certified that this payment has been disbursed in my Presence
Forest Guard
Beat Bandla

Certified that this payment has been disbursed in my Presence
Block Officer
Santoshgarh

1730

Shatharia FG
I/C Behdala beat

DR
I/C BOS/Gozhi
sanction Rs.

Customer's Signature

For M/s. H.S.D. Stone Crusher

Signature

Range Forest Officer
Una, Distt. Una (H.P.)

E. & O.E.

BILL

Head of Service _____ **Cr.Vr. No.** 12/10 **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Ram Saroop S/o Sh. Amar Chand & Party R/O Jhamber Tehsil Una

Distt. Una (H.P.) on a/c of his bill for following Work done in R.F. Loam 9 Heart in Tallica Beat Una Block Una Range during the M/o 10-16 of Under. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of fence Post upto 2Mtr long & 8 to 10CM Dia By Manual Labour Distance 1.5KM (UP Hill & Dale) 40 fence Post = 40 x .70 = 28 Qtls.	40 Nos = 28 Qtls	@ 227.45/ Qtls/1KM	9552-90
	2	Carriage of fence Post upto 2Mtr long & 8 to 10CM Dia By Manual Labour Distance 11KM (UP Hill Side) 30 No. of Post = 30 x .70 = 21 Qtls	30 Nos = 21 Qtls	@ 227.45/ Qtls/KM	4776-45
	3	Carriage of Barbed wire By M/Labour Distance 1KM.	2.45 Qtls	@ 181.93/Qtls /1KM	445-72
	4	Bush Cutting and Clearence per Head load By 30 kg for fixing of fence Post or Say- 18108/-	300 Head Load	@ 11.11/ H.Load	3333-00
					18108-07
				or say =	18108/-

Certified that the payment has been disbursed in my Presence.

Block Officer
Una

Sanctioned for Rs. 18108/-
(Rs. Eighteen thousand one Hundred Eight only.)

D.F.O. UNA

Received Payment through Cheque No. 01687 Dtd. 8-3-17

PTHPH4

MATERIAL USED

Certified that the payment has been disbursed vide cheque No. 01687 dated 8-3-17.

Certified that this payment has been disbursed in my Presence

Forest Guard
Beat Takka

Range Forest Officer
Una

PTHPH4
(Signature of Claimant)

Name Ram Swaroop S/o Sh. Amar Chand.
Village Jhamber P.O. Jhamber
Tehsil Una Distt Una (H.P.)

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done to measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

FG
I/C Takka Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 62&63 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 18108/-

Range Officer
Forest Range
UNA (H.P.) 174303

Range Forest Officer
Una Forest Range, Una.

668

-439-

BILL

Head of Service _____ Cr.Vr. No. 13/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Amal Kumar S/o Sh. Ranbeer Singh R/O Kuniala Tehsil Una

Distt. Una (H.P.) on a/c of his bill for following work done in R.F. Laam 9 Hect in Talara Beat Una Block Una Range during the M/o 10-16 as detailed under.

R.F. Laam 9 Hect CA

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
Page no 43 XX1/5 (iv)	1	Preparation / Diggig of Hole for fixing of Cement Concrete Pole Size (.30 X .30 X .45)	102 Nos	1209-61	1233-34
Page no-43 (XX1/5(viii)	2	Fixing of cement Concrete Pol in 1:4:8 Ratio s/c Stretching No- L W H/o 102 (.30 X .30 X .45) = 4.131 m³ Deduction L W H/o 102 (.10 X .10 X .45) = .459 m³ Net quantity 3.672 com	102 Nos	908.88	927-05
					2160-39

94/307

Certified that the payment has been disbursed vide cheque No 016188 dated 8/3/17 or say-2160/-

Range Forest Officer
Una

Certified that this payment has been disbursed in my Presence

Forest Guard
Beat Takka

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

or say = 2160/-

2160/-

MATERIAL USED

1. Fence Post- 102 Fixed, Total 8 Damage 110
2. Cement- 13 Bag
3. Sand- 1.725 m³
4. Bagri- 3.45 m³

Sanctioned for Rs. ~~2160~~/-
(Rs. Two thousand one Hundred Sixty only.....) only.

Received payment through cheque No-016188 dated-8-3-17 D.F.O. UNA

Aman

(Signature of Claimant)

Name Amal Kumar s/o Sh. Ranbeer Singh
Village Kuniala P.O. Kuniala
Tehsil Una Distt Una (H.P.)

Certified that:-

1. The work has actually been done and checked from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the
3. The work done and amount of bill gas bee
4. There is no duplicate bill has been prepare

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 58+59 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C Beat Forest Guard

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 2160/-

Range Officer
Forest Range
Una Forest Range, Una.

Range Forest Officer
Una Forest Range, Una.

BILL

Head of Service _____ Cr.Vr. No. 14/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Gurdas Ram S/o Sh. Amin Chand & Party R/O Kuniala Tehsil Una

Distt. Una (H.P.) on a/c of his bill for fellowing works -/0.0 in R-F. Loran & Hart in Talka Beat Una Block Una Range during the M/o 10-16. as detailed under.

R. F. Loran & Hart CA

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
Page 43 XX/5(IX)	1	Fixing of B. wire in cement Concrete Fence Post (5 Stand)	1530 Rmt	6.35/Rmt	9715-50
		or say- 9715/-			9715-50
		Sanctioned for Rs 9715/- (Rs. Nine thousand seven hundred fifteen only) D.F.O. UNA		Certified that this payment has been disbursed in my Presence. Block Officer Una	
		Certified that this payment has been disbursed in my Presence Forest Guard Beat Takka	Certified that the payment has been disbursed vide cheque No 016189 dated 8-3-17 R16 Range Forest Officer Una	or say =	9715

95/307

MATERIAL USED

M/Used

B. wire- 245 kg.

Received Payment through Cheque No 016189 Dtd 8-3-17

(Signature of Claimant)

Name Gurdas Ram s/o Sh. Amin Chand & Party

Village Kuniala P.O. Kuniala

Tehsil Una Distt Una (H.P.)

Certified that:-

1 The work has actually been done and checked on spot during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

I/C Beat FG

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 263 Page No. 59 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C Boom DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9715/-

R16

Range Forest Officer
Una Forest Range, Una.

670

-441-

BILL

Head of Service _____ Cr.Vr. No. 15/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rakesh Kumar S/o Sh. Dhanli Ram & Party R/O Kuniala Tehsil Una Distt. UNA(H.P) on a/c of his bills for following works done in R.F Laam 9Hect in Teliera Beat UNA Block UNA Range during the M/o 10-16 of Under. as detailed under.

RF Laam 9Hect CA

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Carriage of Fence Post up to 2Mtr long and 8 to 10 CM Dia By Manual Labour Distance 1.5 KM. (UP Hill Side) 40 F.Post = 40 x .70 = 28 Qtl	40 NO- = 28 Qtl	@ 227.45/ Qtl/1KM.	9552-90
		or Say- 9553/-			
		9553/- Sanctioned for Rs ..... (Rs Nine thousand five Hundred fifty three only .....) only. D.F.O. UNA			9552-90
					Certified that this payment has been disbursed in my Presence, Block Officer Una
		Certified that the payment has been disbursed vide cheque No 016190 dated 8-3-17 Range Forest Officer Una		or say =	9553/-

Received Payment through Cheque NO 016190 dtd 8-3-17

2/6/21

MAT

Certified that this payment has been disbursed in my Presence

2/6/21

(Signature of Claimant)

Name Rakesh Kumar s/o Sh. Dhanli Ram

Village Kuniala P.O. Kuniala

Tehsil Una Distt UNA(H.P)

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

I/C FG Teliera Beat

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 61 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 9553/-

Range Officer
Forest Range
Range Forest Officer
Una Forest Range, Una.

Camp a/c — 442 —

Head of Service _____ Cr.Vr. No. 17/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Shri Birbal Sharma S/o Shri Om Parkash Sharma & his Party R/o Dehlan Tehsil Una

Distt.- Una (H.P) on a/c of his bill for following works done in R.F Beholala 4.66 Hact. in Beholala Beat during the m/o 9/16. as detailed under.

R.F Beholala (Chikhyal) 4.66 Hact.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
	1.	Bush Cutting of Lantana & etc clearance for fencing works (Clearance of site)	= 261 H/L	@ 11.10 P/HL	= 2897-00
	2.	Prepartion/Digging of Holes for Fixing of Cemente Concrete Postes size (0.30x0.30 x0.45) Large cc Poles = 60 Nos Small cc Poles = 60 Nos = 120 Nos	120 Nos	@ 1209 P/-	= 1450.80
	3.	Fixing of Cement Concrete Poles in 1:4:8 Ratio g/c Strutting Nos/120 L 0.30 x W 0.30 x H/D 0.45 = qty	120 Nos	@ 908.85 P/-	= 1090-62
		Deduction (0.125x0.125x0.45) 4.86 m³ = 0.84 m³ = 4.02 m³			
	4.	Carriage of F/Posts up to 1.5 mtr long and 4 to 5 cm dia by m/L Distance 1.5 km (up hill side) 60 Nos F/Post = 60x35 = 2100 kg = 21 Qtl	60 Nos 21 Qtl	@ 227.45 Qtl/km	= 7164.67
	5.	Fixing of B/wire in c.c Poles small Nos/60 Distance/3 mtr x Strand/4	720 Rmt	@ 6.35 P/Rmt	= 4572-00
	6.	Carriage of F/Posts up to 2 mtr long and 8 to 10 cm Dia by m/L Distance = 1 Km. (up hill side) 60 Nos F/Post = 60x70 = 4200 kg = 42 Qtl	42 Qtl 60 Nos	@ 227.45	= 9552-90
	7.	Fixing of B/wire in C.C Poles Large Nos/60 Distance/3 mtr x Strands/6	= 1080 Rmt	@ 6.35 P/Rmt	= 6858-00
				or say =	33585.99

Received payment Rs 33586/- Vide Cheque No 016185

Cement has been disbursed in my presence vide Q No 016185

MATERIAL USED

Sanctioned for Rs 33586/- (Rs Thirty three thousand five hundred & eighty six) only.

Forest Guard Beat Banagi

M — 4460

RCC Post — 60 Nos large

Cement Bags — 12 Bags.

Sand — 133 cft

Stone — 1389 m³

D.F.O. UNA

Or say = 33586-00

Birbal Sharma

(Signature of Claimant)

Name Birbal s/o Sh. Om Parkash

Village Dehlan P.O. Dehlan

Tehsil Una Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill/ins been prepared of this work.

Certified that this payment has been disbursed in my Presence

Block Officer Santoshgarh

Dhatharia FG I/C Beholala beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the IAP6.
5. Work has been measured on spot and entered in MB No. 262. Page No. 71-72.
6. The work has been done and the amount of bill has been verified by me.

DR I/C S/Garh

Certified that the payment has been disbursed vide cheque No 016185 dated 8-3-017

Range Forest Officer Una

Verified and submitted to D.F.O. Una for favour of sanction Rs. 33586/-

Range Officer Forest Range Una H.P-174303

672 -443-

Bill of M/s Lakhwinder Singh, Vill-Kungrat, Teh-Haroli Distt-Una (HP) on a/c of his bill for the supply of aggregate for use in R.C.C fencing, S/h Laam & S/h Basal during M/o- 10,11/2016 as detailed under :-

Cs. Vr. No. 88/U/3/2017

MB. No-263 Pg No-107+108

CST No UNA/CST/5710
VAT No UNA/VAT/6001
TIN : 02080200158

Dt. 05-12-08

FORM VAT XVIII

See Rule 52 (3) of the H.P. Value Added Tax 2005

Mob. : 098161-71614
094640-58506

TAX INVOICE

M/s Lakhwinder Singh

(Stone Crusher & Screening Plant Unit–2)

Vill. Kungrat (Mahal-Thara Heeran), Tehsil Haroli, Distt. Una (H.P.)

No. 45893 Time :..... Dated 29-10-2016

M/s R.O. Una

Vehicle No.....CST No (Buyer).....

Qty.	PARTICULARS	RATE	Amount RS.	P.
545	CPT (40mm+20mm) FOR	26/-	14170	
		Total	14170	
		VAT@....5.%	708	
		CST @.....%		
		G.Total	14878	

Sanctioned for Rs 14878-

(Rs. Fourteen Thousand Eight Hundred Seventy Eight) only.

D.F.O. UNA

AUTHORISE TO COLLECT CGCR VIDE NOTIFICATION NO EXN-F (10) 3/2003-II DATED 21-06-2011

Verified and submitted to D.F.O Una for favour of sanction please Amount sum of Rs. 14878

R.O. Una.

Certified that the payment has been disbursed vide cheque No 25[illegible] dated 31-8-2017

Range Forest Officer Una

E. & O. E.

Interest @ 18% will be charged extra, if payment not made in 15 days.

Subject to Una Jurisdiction

For M/s Lakhwinder Singh

Signature

Anand Offset Printers-Jalandhar Ph 98[illegible]

Certified that this payment has been disbursed in my Presence.

Block Officer Una

For Lakhwinder Singh

Auth. Sign.

-444- Bill of M/s Lakhwinder Singh, Vill-Kungrat, Teh-Haroli Distt-Una on a/c of his bill for supply of aggregate for use in R.C.C fencing at Jungle Bhadsali, Pandoga, M/s Badhera during the M/o -11,12/2016 as detailed under:-

C.S. VR. No-89/U/3/2017 M.B No 263, Page No 108

-444-

CST No UNA/CST/5710
VAT No UNAAVAT/6001
TIN : 02080200158

Dt. 05-12-08

FORM VAT XVIII

See Rule 52 (3) of the H.P. Value Added Tax 2005

Mob. : 098161-71614
094640-58506

TAX INVOICE

M/s Lakhwinder Singh

(Stone Crusher & Screening Plant Unit–2)

Vill. Kungrat (Mahal-Thara Heeran), Tehsil Haroli, Distt. Una (H.P.)

No 45892 Time :..... Dated 29-10-2016

M/s R.O. Una

Vehicle No..... CST No (Buyer).....

Qty.	PARTICULARS	RATE	Amount RS.	P.
950 Cft	20+40mm (For)	26/-	24700	

Sanctioned for Rs 25935/-
(Rs. Twenty Five Thousand Nine Hundred Thirty Five)

AUTHORISE TO COLLECT CGCR VIDE NOTIFICATION NO EXN-F (10) 3/2003-II DATED 21-06-2011

D.F.O. UNA

Verified and submitted to D.F.O Una for favour of sanction please

Certified that the payment amount sum of Rs 25935
has been issued vide cheque No 258458 dated 31-3-2017.

Total	24700
VAT@....5.%	1235
CST @.....%	
G.Total	25935

Range Forest Officer
Una

E. & O. E.
Interest @ 18% will be charged extra if payment not made in 15 days
Subject to Una Jurisdiction

For M/s Lakhwinder Singh

Signature

For Lakhwinder Singh

Partner

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Anand Offset Printers, Tahliwal # 9816557701

674

-445-

BILL

Head of Service _____ **Cr.Vr. No.** 88/U **of** 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sonu Kumar S/o Sh. Brij Mohan R/O V.P.O Kuniala Tehsil Una Distt. Una H.P. on a/c of his bill for Supply of Sand Loading Material for use in fixing of fence post in R.F. Laam IN Taluka Una Block Una as detailed under. Range during the M/O By Tractor Tolly No - HP 72-8258

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	1	Supply of Sand (C/c Carriage + Loading + Unloading	1.725 m^3	@ 500/m^3	862-50
					862-50

Certified that this payment has been disbursed in my Presence

or Say - 862/-

2/23

Certified that the sum of Rs. 862/- was been disbursed by me.

Sanctioned for Rs 862/-
(Rs. Eight Hundred Sixty two) only.

D.F.O. UNA

R/O

B.O.

or say = 862/-

MATERIAL USED

Received payment

Certified that this payment has been disbursed in my Presence

Forest Guard

(Signature of Claimant)

Name Sonu Kumar s/o Sh. Brij Mohan

Village Kuniala P.O. Kuniala

Tehsil Una Distt Una (H.P.)

Certified that Beat Takka

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 475 Page No. 109 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

FG

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 862-00

Range Officer
Forest Range
Una (H.P.) 174303

Range Forest Officer
Una Forest Range, Una.

BILL

Head of Service _____ Cr.Vr. No. 86/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Malkiat Singh s/o Kartar Chand R/O Bhaloh Tehsil Una

Distt. Una on a/c of his bill for Carriage & Purchase of G.I.A.M.D for we in fencing work done in Reserve Forest Basal 10.3 Hect chuny . 2016. as detailed under.

Reserve Forest Basal 10.3 Hect C.A. Plantation.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
	0	Supply of Sand (c/c Carriage + Loading & Unloading)	6.125 M3	@ 500/M3 =	3062-50
				Total =	3062-50
				or say =	3063-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Basal

Sanctioned for Rs. 3063-
(Rs. Three Thousand Sixty Three) only.

D.F.O. UNA

MATERIAL USED

Amount Rs 3063/-

Malkiat Singh

Malkiat Singh

(Signature of Claimant)

Name Malkiat Singh s/o Sh. Kartar Chand
Village Bhaloh P.O. Baluhi
Tehsil Una Distt Una.

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that the amount of Rs. 3063 has been disbursed by me.

I/C Beat Guard

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 147 Page No. 109 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 3063-00

Range Officer
Forest Range
Una H.P.-174303

676

-447- C.A. Pandoga.

Bill

Head of Service _____ Cr.Vr. No. 79/U of 3/2017

HIMACHAL PRADESH, FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Faqir Mohd S/o Sh. Niazuddin R/o Isloon Tehsil Haroli Distt Una (H.P.)

Distt. ✕ on a/c of their bill for following works in CA Plantation Reserve 86 13/four 12 Ha. in Pandoga Beat of Una Forest Range during 3/2017 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1	XVIII-3(11)	Carriage of Barbed wire from unloady site to work site o/d 3.45 km from unloading site to work place	0.56 Tonne	760.78/- per Tonne per Kilometer	1469-83
2	XXI-5(ix)	Fixing of Barbed wire in R.C.C. fence post	3660 Rmt	6.35/- per Rmt	23241-00
					24710-83
				or say =	24711-00

Certified that this payment has been disbursed in my presence.

Block Officer Pandoga

Sanctioned for Rs 24711=00 (Rs Twenty four thousand seven hundred eleven) only.

DFO UNA

Certified that the payment has been disbursed vide cheque No. 258570 dated 30-3-2017.

Range Forest Officer Una

Received Rs 24711-

MATERIAL USED

Barbed wire = 5.60 Qtl from Chandowal Nursery.

Faqir Mohd

(Signature of Claimant)

Name Faqir Mohd s/o Sh. Niazuddin

Village Isloon P.O Isloon

Tehsil Haroli Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in M.B. No. 267 Page No. 102.
6 The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to **D.F.O. Una** for favour of sanction Rs 24711-00

Range Officer
Forest Range
Una H.P. 174303

CA : Pandoga :

677

BILL

Head of Service ____ -448- Cr.Vr. No. 78/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Faquir Mohd S/o Sh. Niazuddin R/o Isour tah Haroli Distt Una HP

Distt. ____ on a/c of their bill for following Works in C.A Plantation Reserve Sl Isour 12 Ha in Pandoga Beat of Una Range during 3/2017 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1		Carriage of R.C.C. fence post from Satothar to unloading site in Village Isour Through T.T HP72 4137 including loading and unloading.	6 Trip	2500/-	15000-00
2		Carriage of Barbed wire from Chandawal Depot to road side area of Village Isour include loading and unloading	1 Trip	2500/-	2500-00
				or say =	17500-00

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Certified that the payment has been disbursed vide cheque No 258570 dated 30-3-17

Range Forest Officer
Una

sanctioned for Rs 17500=00
(Rs Seventeen thousand five hundred only)

D.F.O. UNA

Passed Rs: 17500/-

MATERIAL USED

3. Wire

Faqir Mohd

Faqir Mohd
(Signature of Claimant)

Name Faquir Mohd s/o Sh. Niazuddin

Village Isour P.O. Isour

Tehsil Haroli Distt Una

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me
4 There is no duplicate bill has been prepared.

I/C Pandoga FG

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in M.B. No. 267 Page No. 101.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 17500-00

Range Officer
Forest Range
Una H.P.-174303

678

CA. Pandoga.

-449-

Head of Service _____ Cr.Vr. No. 77/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of M/s Mustak Mohd S/o Sh. Karamdin R/o Kaloon Teh Haroli

Distt. Una. on a/c of their bill for following work in CA plantation Reserve & Taken 12 Ha in Pandoga Beed of Una Forest Range during 3/2017 as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1	XXI-5-IV	Digging of holes 30x30x45 Cm	305 Nos	1209/- per 1/.	3687-00
2	XVIII-3(9)	Carriage of R.C.C. Poles from unloading site to work site o/d 3.45 Km Agg Lead	19.82 Tonne	427.48/- per Tonne per km	29230-00
3	XVIII-3(5)	Carriage of Sand and Agg from unloading site to work site o/d 3.32 km	15.315 m^3	756.72/- per 1/. per m^3	38476-00
4	XVIII-3(10)	Carriage of Cement from unloading site to plantation area o/d 3.32 KM	1.2 Tonne	909.78/- per Tonne per km	3624-00
5	XXI-5(viii)	Fixing of R.C.C. poles	305 Nos	908.88/- per 1/.	2772-00
				or say =	77789-00

Certified that the payment has been disbursed vide cheque No 258569 dated 30-3-17

Sanctioned for Rs 77789-00 (Rs Seventy seven thousand seven hundred eighty nine only)

Range Forest Officer Una

D.F.O. UNA

Vr. No/Rs = 77789-

Block Officer Pandoga

MATERIAL USED

Consumed for 305 nos 1/3

Sand — 5.108 M^3

Agg — 10.217 M^3

(Signature of Claimant)

Name Mustak Mohd S/o Sh. Karamdin

Village Kaloon P.O. Kaloon

Tehsil Haroli Distt Una

Certified that: -

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule/lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in M.B. No. 867 Page No. 101.
6. The work has been done and the amount of bill has been verified by me.

FG Forest Beat Pandoga

I/C B.O. Pandoga DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 77789-00

Range Officer Forest Range RO 174303

BILL

Head of Service _____ Cr.Vr. No. 76/45/ of 3/17

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION/ UNA FOREST RANGE

Bill of Pankaj Kumar s/o Joginder Pal R/O _____ Tehsil _____

Distt. Una on a/c of his bill of preparation of R.C.C. Fence Post during the m/o 9, 10, 11, 2016. as detailed under.

Page/Item No.	S.N.	Particular of work done	No./Qty.	Rate	Amount
		Preparation of R.C.C. cement concrete re-inforced fence Post in 1:2:4 ratio curing & ramming complete	34.23 m^3	903.50	30926.80
				or say =	30927.

Sanctioned for Rs. 30927/-
(Rs. Thirty thousand nine hundred & twenty seven)

DFO

Certified that the payment has been disbursed vide cheque No. 30927 dated 30-3-2017

Range Forest Officer
Una

MATERIAL USED

Certified that this payment has been disbursed in my Presence.

Block Officer
Una

(Signature of Claimant)

Name Pankaj Kumar s/o Sh. Joginder Pal.
Village Sathothar P.O. Amb.
Tehsil Amb Distt Una.

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

I/C FG

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 263 Page No. 76 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs. 30927/-

Range Officer
Forest Range
Range Forest Officer

680

-451- C.A. Bhadsali

Head of Service _____ Cr.Vr. No. 75/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rajesh Kumar S/o Sh. Dhanpal Sharma vPo Bhadsali Teh Sub Tehsil Distt. Una on a/c of their bill for fencing work at C.A plantation in Reserve SL Bhadsali 15 Ha. 2016-17 in Saloh Beat of Una Range during as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1	XVIII-3(5)	Carriage of Sand and Agg from unloading site to work site of SL Bhadsali area 15 Ha. O/D 3.50 km Average lead.	19.32 m^3	756.70/- per m^3 per km	51168-00
		Certified that the payment has been disbursed vide cheque No. 858568 dated 30-3-2017. L16 Range Forest Officer Una		Certified that this payment has been disbursed in my Presence. Shalete Singh Forest Guard Beat Saloh	
		Sanctioned for Rs- 51168/- (Rs. fifty one thousand one hundred & sixty eight) only DFO Una		Certified that this payment has been disbursed in my Presence. Block Officer Pandoga	
				or say =	51168-00

MATERIAL USED Not 128 51168-

(Signature of Claimant)

Name Rajesh Kumar s/o Sh. Dhanpal Sharma

Village Bhadsali P.O. Bhadsali

Tehsil Sub Tehsil Distt Una

Certified that:-

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shalete Singh FG
I/C Sub Beat

Certified that:-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in M.B. No. 267 Page No. 100.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 51168-0

RO
Range Officer
Forest Range
Una H.P.-174303

-452- CA Bhad Sali

BILL

Head of Service _____ Cr.Vr. No. 74/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Hasam Mrs Sklr s/o late Sh Ram Mrs Sakr vill Bhadsali Gno

Distt. Una HP on a/c of their bill for fencing work of C.A plantation in reserve Sl Bhadsali 15 Ha 2016-17 in Saloh Beat of Una Range ding as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1	XXI-5 IV	Digging of Pales 30x30x45	385 Nos	1209/-	4654-00
2	XVIII-3(9)	Carriage of R.C.C. fence post by manual labour o/D 3.5 Km Avg lead from road head to work site.	25.03 Tonne	427.48/- per Tonne per Kilometer	37449-00
3	XVIII-3(10)	Carriage of Cement from unloading site to work site o/D 3.5km	1.57 Tonne	909.78/- per Tonn per Km	4776-00
4	XXI-5(viii)	Fixing of R.C.C. fence post	385 Nos	908.88	3499-00
5	XVIII-3(11)	Carriage of Barbed wire o/D 3.5Km Avg lead by manual labour from unloading site to work site.	0.739 Tonne	760.78/- per Tonne Per Km	1967-00
6	XXI-5(ix)	Fixation of Barbed wire	4620 Rmt	6.35/- per Rmt	29337-00
				or say =	81682-00

Certified that the payment has been disbursed vide cheque No. 81682 dated 30-3-2017

Range Forest Officer Una

Sanctioned for Rs. 81682/- (Rs. Eighty one thousand five hundred & eighty two) only

Rvd Rs 81682/- DFO Una

MATERIAL USED

Hasam Sum Sklr
(Signature of Claimant)

Name Hasam Mrs/94 s/o Sh. H.Sklr

Village Bhadsali P.O. Bhadsali

Tehsil Una Distt Una HP

Certified that:-

1 The work has actually been [illegible] on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measure [illegible] incurred.
3 The work done and amoun[illegible] verified by me.
4 There is no duplicate bill ha[illegible]

Shakti Singh FG
I/C Saloh Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction sche[illegible] lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in M.B. No. 267 Page No. 99,100
6 The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 81682-00

Certified that this payment has been disbursed in my Presence.

Shakti Singh
Forest Guard
Beat Saloh

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Range Officer
Forest Range
Una H.P.-174303

682

CA Bhadsali -453-

Head of Service _____ Cr.Vr. No. 73/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Shri Dalvinder Singh S/o Sh Harbans Singh Vill Bhadsali Una H.P.

Distt Una H.P. on a/c of Hire bill for fencing works of C.A plantation in Reserve SL Bhadsali 15 Hq. 2016-17 in Saloh Beat of Una Range dtg as detailed under.

S.N.	Item no.	Particular of work done	No./Qty.	Rate	Amount
1		Carriage of R.C.C. fence post from Bodhera Nursery to work site in Saloh Beat SL Bhadsali 150 Nos	3 Trip	1550/- Per Trip	4650-00
2		Carriage of R.C.C. fence post from Satothar to work site SL Bhadsali	4 Trip	2500/- Per Trip	10000-00
3		Carriage of Barbed Wire from Chandowal Depot to work site SL Bhadsali	1 Trip	2500/- Per Trip	2500-00
		Sanctioned for Rs-17150/- (Rs. Seventeen thousand one hundred & fifty) only DFO Una		Certified that this payment has been disbursed in my Presence. Shakti Singh Forest Guard Beat Saloh	
				or say =	17150-00

Received Rs 17150/-

HIRE 100 RUPEES 100 INDIA

Certified that the payment has been disbursed vide cheque No. 258566 dated 30-3-2017.

Certified that this payment has been disbursed in my Presence.

Range Forest Officer Una

Forest Guard Beat Saloh

Dalvinder Singh (Signature of Claimant)

Name Dalvinder Singh s/o Sh. Harbans Singh

Village Bhadsali P.O. Bhadsali

Tehsil Haroli Distt Una H.P.

Certified that:-

1. The work has actually been done and checked on spot by me time to time during period of currency of work and found satisfactory/according to norm.
2. The work done to measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Shakti Singh FG I/C Saloh Beat

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in M.B. No. 267 Page No. 98, 99.
6. The work has been done and the amount of bill has been verified by me.

DR I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 17150-0

Certified that this payment has been disbursed in my Presence.

Block Officer Pandoga

Range Officer Forest Range Una H.P.-17

BILL

Head of Service _____ Cr.Vr. No. 22/17 of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sanjeev kumar & his party s/o Sh. Balwant Singh R/o vill Badhera Teh. Haroli Distt. Una. on a/c of ~~this~~ bill for following works in ~~the~~ L. Badhera Lantana Uprooting 2nd year maint. 5 hac area in Badhera Beat during 2-17 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	Cleaning of Lantana (sprouts) and seedling 3 time through out the year total 16 Nos of mandays.	5 hac.	3200/- Per hac	16000-00
2	Tending operation 1.15 mandays per hac.	5 hac.	230/- Per hac	1150-00
3.	cost of grass seed	3 kg.	4s 355/- Per kg.	1065-00
4.	Broadcost sowing of grass seed including conversion into pellets in said area 3.08 mandays per hac.	2.9 hac.	616/- per hac.	1786-00
				20001-00
			or say =	20000-00

Certified that this payment has been disbursed in my Presence.
Block Officer
Pandoga

Certified that this payment has been disbursed in my Presence.
Forest Guard
Beat Badehra

88/35

Sanctioned for Rs. 20000/- (Rs- Twenty thousand) only

DFO Una

Received payment vide cheque No. 016207 dt 8/3/17

MATERIAL USED

Certified that the payment has been disbursed vide cheque No. 016207 dated 8/3/17

Range Forest Officer
Una

Sanjeev Kumar
(Signature of Claimant)
Name Sanjeev kumar s/o Sh. Lt. Balwant Singh
Village d P.O. Badhera
Tehsil Haroli Distt Una.

Certified that:-
The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
The work done co measurement with the cost incurred.
The work done and amount of bill gas been verified by me.
There is no duplicate bill has been prepared.

Usha Devi Forest Guard
I/c. Badhera ~~Beat~~ BEG
Mob. No. 97369-01583

Certified that:-
The cost incurred measurement with the work done.
I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
The rates charged are accordance with sanction schedule of rates/Lowest market rate.
Work has been done according to the APO.
Work has been measured on spot and entered in MB No. 267 Page No. 93+94 on dated _____.
The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 20,000

Range Forest Officer
Una, Distt. Una (H.P.)

684

-455-

BILL

Head of Service _____ Cr.Vr. No. 231/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Sanjeev Kumar s/o Sh. Balwant Singh R/o vPO Badhera Teh. Haroli Distt. Una. on a/c of this bill for following works S.L. Badhera of 75% Lantana uprooting area 5 hac, 2nd year maint. in Badhera beat clearing 1+17 as detailed under.

S.N.	Particular of work done	No./Qty.	Rate	Amount
1.	clearing of Lantana (Sprouts) and seedling 3 time through out the year	5 hac.	2600/- per hac.	13000-00
2.	Tending operation as 1.15 day per ha.	5 hac.	230/- Per hac.	1150-00
3.	Sharpening of tools required in works.	4 NOS	4/s 100/-	100-00
				14250-00
			or say =	14250-00

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Badehra

89/35 Sanctioned for Rs. 14250/- (Rs. Fourteen thousand two hundred & fifty) only

DFO Una

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

Received payment vide cheque No. 016215 dt. 8-3-17

MATERIAL USED

Certified that the payment has been disbursed vide cheque No. 016215 dated ....

Range Forest Officer
Una

Sanjeev Kumar
(Signature of Claimant)

Name Sanjeev Kumar s/o Sh. Balwant Singh
Village Badhera P.O. ---
Tehsil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Usha Devi Forest Guard
I/c...Badhera BFG
Mob. No. 97369-01588

Certified that:-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 93 on dated _____.
6. The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to D.F.O. Una for favour of sanction Rs. 14250/-

RO

Range Forest Officer
Una, Distt. Una (H.P.)

3

BILL

Kind of Service _____ Cr.Vr. No. 24/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Dilbag Singh S/o Sh. Gurbachan Singh and Party VPO Harali Tehsil Harali Distt. Una H.P on a/c of ~~their bill for following coorks~~ done in SL Harali 75% Lowtan uprooting area, Two year Maint 10 Ha. area Cleared in 2014-15 in Harali Beat during 1/2017 as detailed unde

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Cleaning of Lantana (Sprouts) and Seedling 3 Time throughout the year	10 Ha.	2600/- Per Ha.	26000-00
2	Tending operation as 1.15 qty per Hectare	10 Ha	230/- Per Ha.	2300-00
3	Sharpening of Tools required in works	8 Nos	4/S 200/-	200-00
				28500-00
			or say =	28500-00

Certified that the payment has been disbursed in my Presence.

Block Officer
Pandoga

85/35 Sanctioned for Rs. 28500/- (Rs. Twenty Eight thousand five hundred) only

Received payment vide Cheque No 016206 dt 8/3/2017

DFO Una

Certified that the MATERIAL USED has been disbursed in my Presence.

Forest Guard
Beat Harali

Certified that the payment has been disbursed vide cheque No 016206 dated 8/3/17

Range Forest Officer
Una

Dilbag Singh
(Signature of Claimant)

Name Dilbag Singh s/o Sh. Gurbachan Singh
Village and P.O. Harali
Tehsil Harali Distt Una H.P

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Harali Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 367 Page No. 91 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

I/C DR

Verified and submitted to **D.F.O. Una** for favour of sanction Rs 28500/-

Range Forest Officer
Una, Distt. Una (H.P.)
RO.....

686

-457-

Bill

Head of Service _____ Cr.Vr. No. 25/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST

Bill of Sh. Mustak Mohd. S/o Sh. Karamdeen V.P.O Jsplur S. Tehsil Jsplur. Distt. Una H.P on a/c of their bill for following works in 50% Lantana uprooting area 5 Ha 2nd year Maint: in Pandoga Beat's Sh. Jsplur during 1/2017 as :

S.N.	Particular of work done	No./Qty.	Rate	Amt
1	Clearing of lantana sprouts and seedling 3 times through out the year. in area Total 45 Mandays	5 Ha.	1800/- Per Ha.	9000-00
2	Tending operation in said area	5 Ha	280/- Per Ha.	1150-00
3	Sharpening of tools	3 Nos	L/S @ 100/-	100-00
				10250-00
	or say =			10250-00

Sanction for Rs. 10250/- (Rs. Ten thousand two hundred & fifty) only

DFO Una

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Pandoga

Certified that this payment has been disbursed in my Presence.

Block Officer
Pandoga

MATERIAL USED

Certified that the payment has been disbursed vide cheque No. 614313 dated 8.3.17

Range Forest Officer
Una

(Signature of Claimant)

Name Mutak Mohd s/o Sh. Karamdin
Village Jsplur P.O. Jsplur
Tensil Haroli Distt Una

Certified that:-

1. The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norms.
2. The work done co measurement with the cost incurred.
3. The work done and amount of bill gas been verified by me.
4. There is no duplicate bill has been prepared.

Beat Pandoga

Certified that :-

1. The cost incurred measurement with the work done.
2. I have checked the work on spot and satisfied with the quality and quantity of work and I ha/ also checked the work during the currency of work in progress from time to time.
3. The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4. Work has been done according to the APO.
5. Work has been measured on spot and entered in MB No. 267 Page No. 90 on dated _____
6. The work has been done and the amount of bill has been verified by me.

DC

Verified and submitted to D.F.O. Una for favour of sanction 10250/-

Range Forest Officer
Una, Distt. Una (H.P.)

-458-

BILL

Head of Service _____ Cr.Vr. No. 26/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST

Bill of Sh. Rajesh Kumar S/o Sh. Dharampal Sharma V&PO Bhadsali S.Tehsil Jaspur Distt. Una H.P. on a/c of their bill for following comts done in 7.5% Lantana uprooting area 5 Ha. 2nd year Maint in Sl Bhadsali(L) of Saloh Beat dung 1/2017

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Cleaning of lantana Spread and seedling 3 Times through out the year 18 Mondays per Ha.	2 Ha	3200/- Per Ha.	6400-00
2	Tending operation	2	230/- Per Ha.	460-00
3	Cast of local grass seed	2 kg	L/S 430/- Per kg	860-00
4	Broad cast sowing of grass seed in said area	2 Ha	616/- Per Ha.	1232-00
5	Sharpening of tools	6 Nos	L/S Rate 250/-	250-00
				9202-00

87/35

Sanctioned for Rs. 9200/
(Rs. Nine thousand two hundred) only
DFO Una

Certified that this payment has been disbursed in my Presence.
Shakte Singh
Forest Guard
Beat Saloh

or say = 9200-00

MATERIAL USED

Received Rs. 9200/-
Rs. 514

Certified that the payment has been disbursed vide cheque No. 011810 dated 8/3/017

Range Forest Officer
Una

राजेश कुमार
(Signature of Claimant)
Name Rajesh Kumar S/o Sh. Dharampal Sharma
Village Bhadsali P.O. Bhadsali
Tehsil Subathpur Distt Una

Certified that:-
1 The work has actually been done/measured on spot from time to time during period of currency of work and found satisfactory/according to norms.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

Shakte Singh Forest Guard
I/C Saloh Beat

Certified that:-
1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also entered the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MS No. 267 Page No. 92 on date _____
6 The work has been done and the amount of bill has been verified by me.

I/C

Verified and submitted to D.F.O. Una for favour of sanction 9200/-

Range Forest Officer
Una, Distt. Una (H.P.)

688

-459-

BILL

Head of Service _____ Cr.Vr. No. 27/U of 3/2017

HIMACHAL PRADESH FOREST DEPARTMENT, UNA FOREST DIVISION, UNA FOREST RANGE

Bill of Sh. Rajesh Kumar S/o Sh. Dharampal Sharma VPO Bhadsali S. Tehsil Jaspur Distt. Una H.P on a/c of their Bill for felling work in lantan eradicated area CRS Method in 2014-15 in SL Bhadsali of Salah beat of Una Range during 01/2017 as detailed unde

S.N.	Particular of work done	No./Qty.	Rate	Amount
1	Clearing of Lantana Sprouts and seedling 3 time through out the year in area	5 Ha	2600/- per Ha.	13000-00
2	Tending operation in said area 1.15 Mandays per Ha.	5 Ha	230/- per Ha.	1150-00
3	Sharpening of Tool for said work	4 Nos	4/5 100/-	100-00
				14250-00
			or say =	14250-00

BA 209

Sanctioned for Rs. 14250/-
(Rs. Fourteen thousand two hundred & fifty) only

DFO Una

Certified that this payment has been disbursed in my Presence.

Forest Guard
Beat Salah

MATERIAL USED

Certified that the payment has been disbursed vide cheque No. 916210 dated ...8/3/17

Received Payment 14250 Rs

राजेश कुमार

Range Forest Officer
Una

राजेश कुमार
(Signature of Claimant)

Name Rajesh Kumar s/o Sh. Dharampal
Village ~~Bhadsali~~ P.O. Bhadsali
Tehsil Jaspur Distt Una H.P.

Certified that: -

1 The work has actually been done and checked on spot from time to time during period of currency of work and found satisfactory/according to norm.
2 The work done co measurement with the cost incurred.
3 The work done and amount of bill gas been verified by me.
4 There is no duplicate bill has been prepared.

FG
I/C Sub Beat

Certified that :-

1 The cost incurred measurement with the work done.
2 I have checked the work on spot and satisfied with the quality and quantity of work and I have also checked the work during the currency of work in progress from time to time.
3 The rates charged are accordance with sanction schedule of rates/Lowest market rate.
4 Work has been done according to the APO.
5 Work has been measured on spot and entered in MB No. 267 Page No. 95 on dated _____.
6 The work has been done and the amount of bill has been verified by me.

DR
I/C

Verified and submitted to D.F.O. Una for favour of sanction Rs. 14250

Range Officer
Forest Range
Una H.P. 174303

No. 1868
HP Forest Department
Dated, Una the 18-7-2024

From: - Divisional Forest Officer,
Una Forest Division, Una.

To: Deputy Commissioner,
Distt Una, H.P.

Subject: - Original Application No. 646/2023 titled as Manoj Kumar Kaushal versus State of H.P & ors.

Memo,

In continuation to this office letter No. 1792 dated 15.07.2024 on the subject cited above.

In this connection, it is submitted that as per telephonic message from your office on dated 16.07.2024. The requisite information on point No. 3.1A is furnished as under: -

2.

Sr. No.	Particulars	Reply
3.1a	How much money was sanctioned for planting the plants.	An amount of ₹ 39,92,200/- (Thirty-nine lakh ninety-two thousand two hundred) only was sanctioned for new plantation. Copy enclosed here with.
3.1a	How many national and state highways, village road, pedestrian and unmetalled of Kacha roads in this area (made new forest) will full detail of area under such roads highways and ways.	Does not pertain to this Division.

This is for favour of information and record please.

Encl: As above.

Divisional Forest Officer,
Una Forest Division, Una. I/c

Endst. No. 1869 dated 18-7-2024

Copy in continuation to this office letter No. 1793 dated 15.07.2024 is forwarded to CF Hamirpur for information, please.

Divisional Forest Officer,
Una Forest Division, Una. I/c

Annexure R-III-G

ANNUAL PLAN OF OPERATIO[N] (APO) OF COMPENSATORY AFFORESTATI[ON] FOR 2016-17

(Detailed APO showing Circle/ Divisi[on]/ Range/ Beat/ Area-wise Allotment of Phy[sical] & Financial Targets)

Sr.	Activity	Name of Circle	Name of Division	Name of Range	Name of Beat	Name of Land Bank	Total Area of LB	Targets			Remarks
								Norms	Phy	Amount (Rupees)	
1	Advance Works										
	RCC Fencing of Land Banks										
		Hamirpur	Una	Una	Badehra	Badehra	5.03	28200	5.03 Ha.	142000	
		Hamirpur	Una	Una	Polian	Tibbian	5.01	28200	5.01 Ha.	141200	
		Hamirpur	Una	Una	Bhadsali	Jungle Bhadsali	15.00	28200	15.00 Ha.	423000	
		Hamirpur	Una	Una	Ispur	Ispur Upperla	12.00	28200	12.00 Ha.	338300	
		Hamirpur	Una	Una	Lamlehri	Lam	9.00	28200	9.00 Ha.	253800	
		Hamirpur	Una	Una	Kungrath	Chokhyal	4.66	28200	4.66 Ha.	131500	
		Hamirpur	Una	Una	Pandoga	Thakur Dwara	10.30	28200	10.30 Ha.	290300	
						Total RCC Fencing of Land Banks			**61.00**	**1720100**	
						Total Advance Works			**61.00**	**1720100**	
2	New Plantations										
	New Plantations in Land Banks										
		Hamirpur	Una	Una	Badehra	Badehra	5.03	37250	5.03 Ha.	187500	
		Hamirpur	Una	Una	Polian	Tibbian	5.01	37250	5.01 Ha.	186500	
		Hamirpur	Una	Una	Bhadsali	Jungle Bhadsali	15.00	37250	15.00 Ha.	558800	
		Hamirpur	Una	Una	Ispur	Ispur Upperla	12.00	37250	12.00 Ha.	446900	
		Hamirpur	Una	Una	Lamlehri	Lam	9.00	37250	9.00 Ha.	335200	
		Hamirpur	Una	Una	Kungrath	Chokhyal	4.66	37250	4.66 Ha.	173700	
		Hamirpur	Una	Una	Pandoga	Thakur Dwara	10.30	37250	10.30 Ha.	383500	
						Total New Plantations in Land Banks			**61.00**	**2272100**	
						Total New Plantations			**61.00**	**2272100**	
3	Maintenance of old Plantations										
	1st Year Maintenance										
		Hamirpur	Una	Ramgarh	Chowki	UPF Chowki Manlar	10	8150	3.59 Ha.	29200	
						Total 1st Year Maintenance			**3.59**	**29200**	
	2nd Year Maintenance										
		Hamirpur	Una	Ramgarh	Chowki	UPF Bohana	8	5500	8 Ha.	44000	
		Hamirpur	Una	Ramgarh	Ban Dhanot	UPF Kokra	16	5500	16 Ha.	88000	
		Hamirpur	Una	Ramgarh	Chowki	UPF Chowki	11	5500	11 Ha.	60500	

690

ANNUAL PLAN OF OPERATION (APO) OF COMPENSATORY AFFORESTATION FOR 2016-17

(Detailed APO showing Circle/ Division/ Range/ Beat/ Area-wise Allotment of Physical & Financial Targets)

Sr. No	Activity	Name of Circle	Name of Division	Name of Range	Name of Beat	Name of Land Bank	Total Area of LB	Targets				Remarks
								Norms	Phy		Amount (Rupees)	
		Hamirpur	Una	Amb	Mawan Sindhia	S.L. Mawan Sindhia	35	5500	35	Ha.	192500	
		Hamirpur	Una	Una	Ispur	S/L Ispur	15	5500	15	Ha.	82500	
		Hamirpur	Una	Una	Haroli	S/L Haroli	11	5500	11	Ha.	60500	
		Hamirpur	Una	Una	Badehra	S/L Badehra	10	5500	10	Ha.	55000	
3rd Year Maintenance						Total 2nd Year Maintenance			106		583000	
		Hamirpur	Una	Bharwain	Rampur Kuthera	R-II Lohara AC-22	20	2800	20	Ha.	56000	
		Hamirpur	Una	Bangana	Paniala	UPF Rachhoh	12	2800	12	Ha.	33600	
		Hamirpur	Una	Bangana	Solasingi	UPF Sukhnera	15.2	2800	15.2	Ha.	42600	
		Hamirpur	Una	Bangana	Bangna	UPF marhot Brahmana	10	2800	10	Ha.	28000	
						Total 3rd Year Maintenance			57.2		160200	
						Total Maintenance of old Plantations			166.79		772400	
						Total CA					4764600	

S P Vasudeva

Chairperson,

Executive Committee - State CAMPA

-cum-Principal CCF (HoFF), Himachal Pradesh

No. 2025
HP Forest Department
Dated, Una the 24-7-2024

From:- Divisional Forest Officer,
Una Forest Division, Una.

To, The Deputy Commuiser,
Una, Distt Una H.P.

Subject:- Original Application No. 616/2023 titled as Manoj Kumar Kaushal versus State of H.P & ors.

Sir,

Kindly refer to your office letter No. 1241/ADC/LFA dated 24.07.2024 on the subject cited supra.

As desired in the email dated 23.07.2024 sent by Sh. Raj Kumar Advocate, Supreme Court of India and as per discussions with dealing hand of your office, original documents are sent herewith through the bearer of this letter for favour of further necessary action please.

It is further made clear that plants were planted under compensatory Afforestation scheme after raising the plants in the departmental Nurseries in this division. No road i.e. Highways (National or State), village Road and Pedestrian are existing in the newly notified Reserve Forests in which plantation has been raised under Compensatory afforestation scheme.

Divisional Forest Officer,
Una Forest Division, Una (H.P.)

Annexure R-III-1

No. 2032
HP Forest Department
Dated, Una the 26-7-2024

From: - Divisional Forest Officer,
Una Forest Division, Una.

To: The Deputy Communiser,
Una, Distt Una H.P.

Subject: - Original Application No. 646/2023 titled as Manoj Kumar Kaushal versus State of H.P & ors.

Sir,

Kindly refer to your office letter No. 1241/ADC/LFA dated 24.07.2024 on the subject cited supra.

As desired in the email dated 23.07.2024 sent by Sh. Raj Kumar Advocate, Supreme Court of India and as per discussions with dealing hand of your office, original documents are sent herewith through the bearer of this letter for favour of further necessary action please.

It if further submitted that point wise reply as desired by the panel advocate is enclosed here with supporting documents for favour of information and further necessary action, please.

26/7/24.
Divisional Forest Officer,
Una Forest Division, Una (HP)

Consolidated Guidelines for Diversion of Forest Land under the Forest (Conservation) Act, 1980

(Revised on October 25, 1992)

(d) Details of work schedule proposed for compensatory afforestation.

(e) Cost structure of plantation, provision of funds and the mechanism to ensure that the funds will be utilized for raising afforestation.

(f) Details of proposed monitoring mechanism.

3.4. Lands Identified for Compensatory Afforestation to be Transferred to the Forest Department

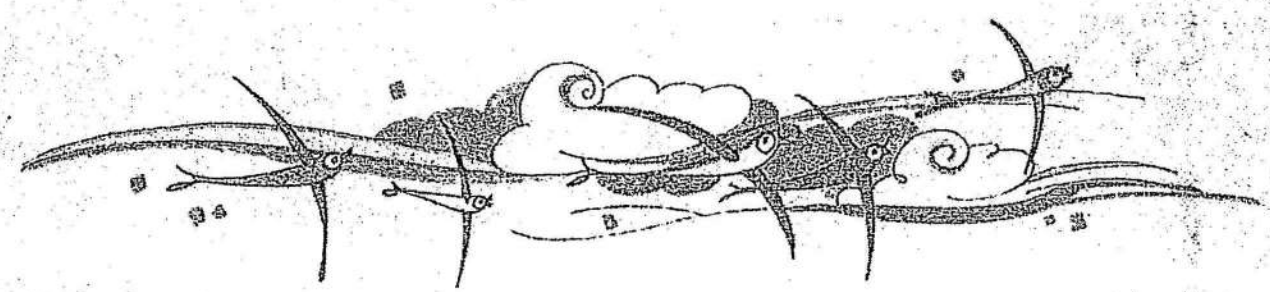
(i) Equivalent non-forest land identified for the purpose are to be transferred to the ownership of the State Forest Department and declared as protected forests so that the plantation raised can be maintained permanently. The transfer must take prior to the commencement of the project.

(ii) The compensatory afforestation should clearly be an additional plantation activity and not a diversion of part of the annual plantation programme.

(iii) In each case where the afforestation target is over 500 hectares in plains, and 200 hectares in hills, a Monitoring Committee shall be established with a nominee of the Central Government to oversee that the stipulations, including those pertaining to compensatory plantation are carried out.

3.5. Special Fund

(i) The State/UT Government should create a special fund to which the individual user agency will make its deposits for compensatory afforestation. The Forest Department, or any other technically competent agency which is assigned the job of compensatory afforestation should fully utilise this amount for implementation of the afforestation scheme approved by the Government of India, and keep separate and meticulous account thereof.



Annexure R-III K

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th>Reply of DFO Una</th></tr>
<tr><td>1</td><td>Old status of land where plantation were made. How many trees were standing there. Their species. If grass then it's details</td><td>
As per revenue record the old status of the newly declared reserve forest areas as under: -
<table>
<tr><th>Sr. No.</th><th>Name of RF</th><th>Khasra No.</th><th>Area in Ha.</th><th>Remarks</th></tr>
<tr><td>1</td><td>RF Badhera</td><td>654</td><td>113-06 (K-M)</td><td>बंजर कदीम चरान्द</td></tr>
<tr><td></td><td></td><td>655</td><td>51-11 (K-M)</td><td>बंजर कदीम चरान्द (Partially declared)</td></tr>
<tr><td></td><td></td><td></td><td>131-02</td><td></td></tr>
<tr><td>2</td><td>RF Polian Beet</td><td>751/695</td><td>05-00-80 Ha.</td><td>बंजर कदीम</td></tr>
<tr><td>3</td><td>RF Bhadsali</td><td>601/1</td><td>20-82-92 Ha.</td><td>खडेतर (Partially declared)</td></tr>
<tr><td>4</td><td>RF Ispur</td><td>2/2</td><td>3-42-97</td><td>(Partially declared 01-51-61 Ha)</td></tr>
<tr><td></td><td></td><td>3</td><td>02-70-62</td><td>बंजर कदीम</td></tr>
<tr><td></td><td></td><td>4</td><td>07-77-55</td><td>बंजर कदीम</td></tr>
<tr><td></td><td></td><td></td><td>11.99.78</td><td></td></tr>
<tr><td>5</td><td>RF Laam</td><td>529/2</td><td>09-88-64</td><td>बंजर कदीम (Partially declared 9-00-00Ha)</td></tr>
<tr><td>6</td><td>RF Behdala</td><td>2012/1820</td><td>05-98-00</td><td>बंजर कदीम (Partially declared 04-62-22 Ha.)</td></tr>
<tr><td>7</td><td>RF Basal</td><td>214</td><td>00-67-83</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>215</td><td>00-33-60</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>216</td><td>00-70-53</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>223</td><td>01-35-44</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>224</td><td>01-29-94</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>225</td><td>00-66-68</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>226</td><td>00-68-64</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>228</td><td>01-34-48</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>229</td><td>00-63-86</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>2313/227</td><td>01-36-89</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td>2314/227</td><td>01-21-66</td><td>खडकाना</td></tr>
<tr><td></td><td></td><td></td><td>10.29.61</td><td></td></tr>
<tr><td></td><td></td><td>Area in Ha.</td><td>60.95.99</td><td></td></tr>
</table>
Before the transfer of above land. The ownership was vested with Deputy commissioner, hence record of the [illegible] trees and grass is not available with this office.
</td></tr>
</table>

2	Photo of boards where new plantation were made	No plantation boards were made for these plantations.
3	Details of Roads/ Pagdandi etc	No road / Pagdandi pass through these newly declared Reserve Forest.
4	Setting up of Equal Forest area to the industrial area.	As the 60.95.99 ha area has been transferred to the industry area in lieu of this diversion 07 patches of govt land have been declared as reserve forest as already mentioned in point No. 1.
5	About CETP Tank. Why it has not been established? How much amount was sanctioned and where this amount is pending. Complete details.	Matter does not pertain to forest department.
6	provide copy of documents where it has been mentioned that the equal forest area was to be made.	Copy of guidelines for diversion of forest land under the FCA Act, 1980. (Revised in Oct 25,1992) is attached herewith.
7	copy of updated revenue record showing entry of reserved forest.	Revenue record of newly declared reserve is not updated as required. The correspondence for up dation of the revenue record has already been made by forest department.

24/7/24.

Divisional Forest Officer
Una Forest Division Una (H.P.)

No.: Udyog (Bhu)-Laghu-UNA-OA Manoj Kumar 722
Office of the Mining Officer, Una
Distt. Una (H.P.)

Una Dated: 14.06.2024

To

The District Magistrate ,
Una ,District Una H.P .

Subject: Original Application No 646/2023 titled as Manoj Kumar Kaushal Vs State of H.P & Ors.

Reference: No 1097-1100/ADC/LFA dated 15.05.24

Sir

With reference to letter No. 1097-1100/ADC/LFA dated 15.05.24 on the subject cited above, it is submitted that the matter of construction of Common Effluent Treatment Plant (CETP) does not come under the purview of this office.This is for your information & consideration, please.

ADC/LFA
15/6/24

20915272
15.06.24

Yours faithfully,

(Neeraj Kant)
Mining Officer,Una
Mobile No +91-9816519502
e.mail: miningofficeruna@gmail.com

Endst. No.: As above _____dated___14.06.2024

Copy to:
The Geologist Zone-II Himachal Pradesh for information, please .

(Neeraj Kant)
Mining Officer,Una
Mobile No +91-9816519502
e.mail: : miningofficeruna@gmail.com

H.P. STATE POLLUTION CONTROL BOARD

Regional Office Una
Office: Phase-IV Rakkar Colony, Tehsil &Distt. Una, Pin-174303(H.P.)
Phone: 01975-238131
Website : http://www.hppcb.nic.in e-mail : pcbrouna2@gmail.com

No: HPSPCB/RO(U)/OA No. 646 of 2023/2023: 499-500 Dated: 28/06/24

From: Regional Officer

To

The Member Secretary,
HP State Pollution Control Board,
Shimla-9 (HP).

Subject: **Compliance of order dated 02-05-2024 passed by the Hon'ble NGT in OA No. 646/2023 titled as Manoj Kumar Kaushal versus State of H.P. & Ors pending before the Hon'ble NGT, New Delhi.**

Sir,

Kindly refer to your office letter no. HPPCB (LB) OA No. 646/2023-2238-39 dated 10/06/2024 on the subject cited above.

In this regard, it is submitted that the development of new Industrial Areas in the state pertains to the HPSIDC. In the present case, the HPSIDC had proposed a Common Effluent Treatment Plant in the Indusial Area for the treatment of effluent which is being generated by the industries in the area, however it has been kept in abeyance by the Industry Department due to the lack of effluent discharged by the industries.

In the recent communication received from the Joint Director, DIC Una vide letter no. 369 dated 25/06/2024, the Industries Department once again re-iterated that there is no requirement of treating the effluent in CEPT as such there is negligible effluent discharge from the Water Polluting industries established in the Industrial Area which already have their own captive ETP with ZLD (Zero Liquid Discharge). Additionally, it has also been informed that development of Industrial Area Pandoga was sanctioned under MIUS scheme of Govt. of India and all the essential components have been implemented in the project and as per the information received from the implementing agency i.e. HPSIDC, the project stands closed and utilization certificate has been submitted to the GoI. Copy of letter a/w its enclosure is enclosed as **Annexure-I**.

So far as concerned to the State Board is concerned, as already submitted in the previous reply, it is once again submitted that the State Board ensures the scientific disposal of the effluent/emissions of the industries in the area while granting consents to the industry. At present, there are total 24 number of industries are under operation in the area and among them 03 number of industries are generating industrial effluent. These three numbers of industries have already installed their captive Effluent Treatment Plants for the treatment of waste water with ZLD (Zero Liquid Discharge) facility and the State Board Carry out regular inspection/sampling of these industries to monitor compliance of the effluent w.r.t. the prescribed standards. Presently, there is no major industry set up in the industrial area which needs to be connected with CETP for treatment of effluent. Due to the current lack of industrial discharge, the setting up of CETP by the Industries

Department of the GoHP has been kept in abeyance. However, if there is any future expansion of the industrial area or the installation of significant water-polluting industries, there would be need of setting up of CETP in the area.

It is worth mentioning here that although the matter of establishment/commissioning of the CETP is pertains to Industry Department/HPSIDC, however it is notable that as per the present scenario of type of industries established in the area, the quantity of industrial effluent generated is very low, which negates the necessity of the CETP in the area. Also as already mentioned above, the industries which are generating effluent has already provided captive ETPs of adequate capacity for the treatment of industrial waste water with ZLD (Zero Liquid Discharge) facility.

This is for favour of your kind information and further necessary action please.

Yours faithfully,

Encls. As above.

-sd

Er. Praveen Kumar
Regional Officer
HPSPCB Una

Copy to:

The Deputy Commissioner Una, Distt. Una (HP) w.r.t. letter No. 1097-1100/ADC/LFA dated 15/05/2024 for information please.

Er. Praveen Kumar
Regional Officer
HPSPCB Una